

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF FEBRUARY 2025											
S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-148/2025	03.02.2025	ABDUL HAMEED VS. RUDRA DEVELPERS	ABDUR RASHEED	8587848515	ar.rasheedadvocate@gmail.com	01.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-82/2025	03.02.2025	DARSHAN KUMAR ARORA VS. KUMARSONS AUTO PVT. LTD.	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	01.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	03.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-165/2025	04.02.2025	BABLANI AIRCON VS. TRILOK KUMAR JHA	RADHEY SHYAM	9811041494	radheyshyamadv@gmail.com	03.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-167/2025	06.02.2025	DEEPAK KAPOOR VS. RAHUL KUMAR	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	05.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-163/2025	06.02.2025	TATA CAPITAL LTD. VS. GOPAL SHARMA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	05.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-91/2025	07.02.2025	BOMBAY MERCANTILE COOPERATIVE BANK VS. SHEIKH SHAMIM ASHFAQUE	SHIV KANT MISHRA	9958986363	info@knowlex.in	06.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-96/2025	11.02.2025	UNION OF INDIA VS. JYOTI CNC AUTOMATION LTD.	AJAY KUMAR BIDHURI	9810239626	ajaybidhuri79@gmail.com	10.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-195/2025	14.02.2025	BANK OF BARODA VS. NITISH MALIK	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-206/2025	17.02.2025	ICICI BANK VS. GULATI PAINT & HARDWARE STORE	HEMANT GUPTA	9899009971	juris@hemantgupta.in	15.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-205/2025	17.02.2025	KARIM HOTELS PVT. LTD. VS. AL-KARIM RESTAURANT PVT. LTD.	CHANGHEZ KHAN	8076293778	service@diwanadvocates.com	15.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-214/2025	19.02.2025	STATE BANK OF INDIA VS. BHAGWATI DEVI	TIRATH LAL YADAV	9643228307	advtirath@gmail.com	18.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-184/2025	20.02.2025	HDFC BANK VS. PRITI TIWARI	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-190/2025	21.02.2025	HDFC BANK VS. SUNIL CHAUHAN	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-222/2025	27.02.2025	TATA CAPITAL LTD. VS. GURWANT SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	25.02.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-228/2025	27.02.2025	NSK BEARINGS INDIA PVT. LTD. VS. MANMEET SINGH	ATUL KUMAR JAIN	9810040036	atulhighcourt2000@yahoo.com	25.02.2025
2	SH. RAJESH KUMAR GOEL, JUDGE (COMMERCIAL COURT)-02	CENTRAL DISTRICT	306	CS (COMM)/	145/2025	01-02-2025	SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK	Divyam Agarwal(P),	91 11 4747 0761	admin@alclegal.in	25.01.2025
			306	CS (COMM)/	150/2025	03-02-2025	STATE BANK OF INDIA Vs SAIRAM TALAGERI	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			306	OMP (I) (COMM)/	170/2025	07-02-2025	TATA CAPITAL LTD Vs KULWANT SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	03.02.2025
			306	OMP (I) (COMM)/	172/2025	07-02-2025	HOUSE OF FITNESS PVT LTD Vs M/S GAJIN FITNESS INDIA AND ANR	SURYANSH GARG(P),	8755485809	suryansh@skaa.in	06.02.2025
			306	Execution (Comm)/	94/2025	07-02-2025	PLAZA ELECTRICAL PRODUCTS (P) LTD Vs BHARAT BHUSHAN GUPTA DECEASED THROUGH LEGAL HEIRS	Abhay Sahai(P),	997106711	bcd1969@gmail.com	04.02.2025
			306	Execution (Comm)	/97/2025	11-02-2025	Sandeep Goyal Vs A One Traders	Kajal Sharma(P),	9212524610	NA	31.01.2025
			306	CS (COMM)/	197/2025	14-02-2025	ISLAMUDDIN Vs M/S SANJAY EXPORT CO	Mohd. Iqbal(P),	9873058495	mohd13iqbal@gmail.com	04.02.2025
			306	CS (COMM)/	198/2025	14-02-2025	M/S TRUPATI ELECTRICALS PVT LTD Vs MS JMV LPS LIMITED	BHARAT BHUSHAN(P),	9910403763,	advbharatbhushan@gmail.com	12.02.2025
			306	CS (COMM)/	209/2025	17-02-2025	SUNIL GUPTA Vs BEENA BEHL	Anil Kumar Pandey(P),	9810438858	akpandeyadv@yahoo.co.in	10.02.2025
			306	CS (COMM)	213/2025	19-02-2025	CANARA BANK Vs SUNIL TALAN	SUDESH RANJAN SINGH(P),	9015511224	sudeshadvocate12@gmail.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			306	Execution (Comm)/	110/2025	20-02-2025	URMIL GUPTA Vs RAM DEV GUPTA	RANJAN DOSHI(P),	7011312145	ranjan.doshi@gmail.com	19.02.2025
			306	OMP (I) (COMM)/	194/2025	21-02-2025	HDFC BANK LTD Vs SUMIT GAUR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	191/2025	21-02-2025	HDFC BANK LTD Vs M K POWER STEEL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	192/2025	21-02-2025	HDFC BANK LTD Vs SANKSHEP ADARSH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	OMP (I) (COMM)/	193/2025	21-02-2025	HDFC BANK LTD Vs MANISH BANSAL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	18.02.2025
			306	ExCOMM - Award by Arb Comm	/3/2025	24-02-2025	K P RANA Vs DELHI DEVELOPMENT AUTHORITY	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	17.02.2025
			306	Execution (Comm)/	111/2025	25-02-2025	NARENDER KUMAR GUPTA Vs Chibba Agro Private ltd	Rajeev Kumar(P),	927807898	mailinrajeev@gmail.com	14.02.2025
			306	OMP (I) (COMM)/	208/2025	25-02-2025	M/s Moonwalk Infra Projects Pvt Ltd Vs M/S ONSTRUQ INTERLA YER PRIVATE LIMITED	RAJEEV KUMAR(P),	9910726902	rajeevadvocate81@gmail.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			306	OMP (I) (COMM)	/224/2025	28-02-2025	TATA CAPITAL FINANCIAL SERVICES LTD Vs TEJ SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	19.02.2025
			306	CS (COMM)/	232/2025	28-02-2025	DABUR INDIA LIMITED Vs ANCHOR CONSUMER PRODUCTS PVT LTD	Manish Mishra(P),	9873553269	manish@inttladvocate.com	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 178/2025	12.02.2025	STATE BANK OF INDIA VS LALBUATSABHAI	RHEA LUTHRA	9917079999	ADVVRTALCHAMBERS@GMAIL.COM	10.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 192/2025	14.02.2025	ARVIND GUPTA VS ICICI BANK LTD	KAPIL GUPTA	9873164160	ADVVKAPILGUPTA@GMAIL.COM	12.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSC COMM193/2025	14.02.2025	STATE BANK OF INDIA VS RAJAN	SUNIL SEHRAWAT	9212190624	DELHILAWAYERS76@YAHOO.CO.IN	05.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 201/2025	17.02.2025	M/S BHARATI BHAWAN VS ARVIND NARYAN RAO TAMBE	NIKHIL TRIPATHI	9899836932	NIKHILYRIPATHI63@GMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 202/2025	17.02.2025	RAM NIWAS VS M/S MAHALUXMI TAXIM	PRATEEK GUPTA	9971775882	BLACKGEM;EGAL@HOTMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 203/2025	17.02.2025	FITWELL HOSIERY CORP. VS AJAY BHALLA	M. TARIQUE SIDDIQUI	9811202991	TARIQUE379@GMAIL.COM	14.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 210/2025	18.02.2025	SHIV PRAKASH VS FATEH SINGH	KARAN ARORA	9999935429	ADVOCATEKARANARORA1991@GMAIL	17.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 212/2025	19.02.2025	M/S R.S.TEXTILE VS M/S KANIKAR FABRICS	ROHIT GOEL	9312248785	ROHITGOEL1975@GMAIL.COM	15.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP(I)COMM 182/2025	20.02.2025	HDFC BANK LTD VS POOJA POOJA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP(I)COMM 183/2025	20.02.2025	HDFC BANK LTD VS ARYAN IMPEX	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 218/2025	24.02.2025	CANARA BANK VS RAVINDER AGG	SANJAY AGGARWAL	9811179171	LEGALYUKTI63@GMAIL.COM	15.02.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM231/2025	28.02.2025	ANUPAM JAIN VS ASHWANI AGGARWAL	VINEET JAIN	9716141409	NOT PROVIDED	25.01.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL	CENTRAL	304	ARBITRATION	OMP I COMM/143/2025	03.02.2025	HDFC BANK LTD V/S SUMAN FASHIONS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
	COURT-04		304	ARBITRATION	OMP I COMM/144/2025	03.02.2025	HDFC BANK LTD V/S NEELAM NEELAM	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	ARBITRATION	OMP I COMM/145/2025	03.02.2025	HDFC BANK LTD V/S NAIM KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	ARBITRATION	OMP I COMM/147/2025	03.02.2025	HDFC BANK LTD V/S HIDAYAT KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	01.02.2025
			304	RECOVERY	CS(COMM)-156/2025	04.02.2025	STATE BANK OF INDIA VS. RAMAN KUMAR DUGGAL	SH. ADAITA KUMAR ROUT			
			304	MISC.	M-EX-178/2025	07.02.2025	M/S TARA CHAND WALAITI RAM VS. M/S K.P. ENTERPRISES	SH. A R LEGAL	9582628330	arlegal266@gmail.com	30.01.2025
			304	ARBITRATION	OMP (I) (COMM)- 164/2025	07.02.2025	TATA CAPITAL LTD. VS. JASH RAJ	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	03.02.2025
			304	EXECUTION	EX (COMM)95/2025	10.02.2025	RENOVISION AUTOMATION SERVICES PVT LTD V/S RAKESH CHAWADI	ASHISH SHARMA	9650398837	ASHISHADVOCATE07@GMAIL.COM	10.02.2025
			304	ARBITRATION	OMP I COMM/180/2025	11.02.2025	DMI HOUSING FINANCE PVT LTD V/S RAHUL KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	03.02.2025
			304	RECOVERY	CS (COMM)-177/2025	11.02.2025	M/S HARBANSH LAL FOODS PVT. LTD. VS. M/S NAHAR FROZEN FOODS & ICE CREAM PVT. LTD.	SH. BHUVNESHWAR TYAGI	8826824663	tyagibhuvneshwar@yahoo.com	04.02.2025
			304	RECOVERY	CS (COMM)186/2025	13.02.2025	HOLYFAITH INTERNATIONAL PVT LTD V/S SARMAH BOOK STALL	PAWAN KUMAR	7678499388	NA	07.02.2025
			304	RECOVERY	CS (COMM)-194/2025	14.02.2025	M/S GAME CHANGERS TEXTFAB PVT. LTD. VS. M/S DEVYAD OVERSEAS	SH. BHARAT DEEP SINGH	9911770005	bharatdeepsingh@gmail.com	11.02.2025
			304	ARBITRATION	OMP I COMM/213/2025	25.02.2025	HDFC BANK LTD V/S SURJAN SINGH GUSAIN	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	11.02.2025
			304	ARBITRATION	OMP I COMM/212/2025	25.02.2025	HDFC BANK LTD V/S DUSYANT CHAUDHARY	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			304	ARBITRATION	OMP I COMM/211/2025	25.02.2025	HDFC BANK LTD V/S MOHDA SIFAT	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/210/2025	25.02.2025	HDFC BANK LTD V/S OM PRAKASH	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/209/2025	25.02.2025	HDFC BANK LTD V/S PUNEET BHATIA	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	RECOVERY	CS (COMM)222/2025	25.02.2025	STATE BANK OF INDIA V/S RITUR AND ANR	R.K. SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	22.02.2025
			304	ARBITRATION	OMP I COMM/216/2025	27.02.2025	TATA CAPITAL LTD V/S ALEEQ AHMAD	ANISH BHOLA	9811452002	ANISH_BHOLA17@YAHOO.COM	22.02.2025
			304	RECOVERY	CS (COMM)227/2025	27.02.2025	M/S RADIAN TECHNOMAC V/S DHARAMPAL GUPTA	SR. KARTHIK	9814011052	OFFICE.OILIPSINGH@GMAIL.COM	22.02.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	EXECUTION	Execution (Comm)/98/2025	11-02-2025	M/S HORN OK PLEASE MEDIA Vs SPG CONSUMER PRODUCTS PVT LTD	MAYANK AHUJA(P),	9999003982	sisodiasapna936@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/235/2025	28-02-2025	CANARA BANK Vs DEEPANSHU	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@gmail.com	21.02.2025
			305	RECOVERY	CS (COMM)/230/2025	27-02-2025	NEERU MAHAJAN Vs SAHREYAR AMIR	Rahul Kumar(P),	8368889156	advocatcvarva@gmail.com	25.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			305	ARBITRATION U/S 9	OMP (I) (COMM)/225/2025	28-02-2025	TATA CAPITAL LTD SUKHWINDER SINGH	Vs	ANISH BHOLA(P),	9811452022	Anish_bhola17(dvaho.com	25.02.2025
			305	EXECUTION	Execution (Comm)/113/2025	28-02-2025	C B S PUBLISHERS AND DISTRIBUTORS PVT LTD COLLEGE BOOK HOUSE	Vs	SH. YOGENDER GAUTAM	9810668042	yogendergautam.legal@gmail.com	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP (I) COMM.	OMP (I) (COMM)/156/2025	03-02-2025	HDFC BANK LTD Vs RAHUL GUPTA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/155/2025	03-02-2025	HDFC BANK LTD Vs GAURAV RAJU	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/154/2025	03-02-2025	HDFC BANK LTD Vs BANTI DEV PRASAD	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			410	EXECUTION (COMM.)	Execution (Comm)/84/2025	04-02-2025	BASHESHAR LAL AMIT KUMAR Vs SANJAY KUMAR	Jatin Aggarwal(P),	+91 -9953283177,	jka.legal@gmail.com	27.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/162/2025	04-02-2025	HDFC BANK LTD Vs DALEEP SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/161/2025	04-02-2025	HDFC BANK LTD Vs JITENDER MISHRA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			410	CS (COMM.)	CS (COMM)/147/2025	03-02-2025	S S ENTERPRISES Vs KIRAN SINGH (DIRECTOR)	NITIN .(P),	9717920718	NA	31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	CS (COMM.)	CS (COMM)/169/2025	07-02-2025	LALIT CHADHA Vs M/S MAHANAGAR NIGAM LIMITED	Akshit Sawal(P),	9711968186	jujharsinghadvocate@gmail.com	04.02.2025
			410	EXECUTION (COMM.)	Execution (Comm)/99/2025	11-02-2025	M/S AMAN TRAVELS LTD Vs M/S NITYA WORLD HOLIDAYS PVT LTD	Vikrant Hudda(P),	9990969164	adv.vikranthudda@gmail.com	11.02.2025
			410	CS (COMM.)	CS (COMM)/221/2025	25-02-2025	SANJAY KUMAR GUPTA Vs YOGESH LAXMANDAS KANJANI	KALPANA HINGORANI(P)	9211033533	advocate_kalpana@yahoo.com	17.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/202/2025	24-02-2025	HDFC BANK LTD Vs EKTAS TIWARI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/204/2025	24-02-2025	HDFC BANK LTD Vs YOGESH SONI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			410	OMP (I) COMM.	OMP (I) (COMM)/203/2025	24-02-2025	HDFC BANK LTD Vs PRERNA RAJ	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			410	CS (COMM.)	CS (COMM)/225/2025	25-02-2025	ROHIT JAIN PARTNER Vs RAVINDER KUMAR PROPRIETOR	MUNISH VOHRA(P),	9811427955//9990540099	munishlaw.vohra@gmail.com	24.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			410	EXECUTION (COMM.)	Execution (Comm)/112/2025	25-02-2025	DEEPAK GOLCHA Vs WELTIME FOOTWEAR PVT LTD	SAMEER DEWAN	NA	NA	24.02.2025	
			410	OMP (I) COMM.	OMP (I) (COMM.)/160/2025		HDFC BANK LTD. Vs SUNDER TEJPAL	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	31.01.2025	
			410	OMP (I) COMM.	OMP (I) (COMM.)/223/2025		ELECTRONICA FINANCE LIMITED Vs KARAN INDUSTRIES AND ORS.	AMIT KUMAR SINHA	9990659331	KMPSPARTNER@GMAIL.COM	21.02.2025	
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 146/2025	03.02.2025	TATA CAPITAL LTD. VS RAKESH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	27.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 148/2025	03.02.2025	HDFC BANK LTD. VS VIKASH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 149/2025	03.02.2025	HDFC BANK LTD. VS RAVI KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 150/2025	03.02.2025	HDFC BANK LTD. VS KAMRUDDIN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 151/2025	03.02.2025	HDFC BANK LTD. VS N.R. SONS UTENSILS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 152/2025	03.02.2025	HDFC BANK LTD. VS RAMVEER SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 153/2025	03.02.2025	HDFC BANK LTD. VS SALMAN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS (COMM) 159/2025	04.02.2025	SHAILJA PAPERS LTD. VS NEERU SURI	PRANAV TRIVEDI	9810660640	pranav.trivedi@yahoo.co.in	01.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 157/2025	04.02.2025	CANARA BANK VS SABANA KHATOON	ANSHUMAN SRIVASTAVA	9990042642	NA	20.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 158/2025	04.02.2025	RITU THAREJA VS MCD	SATYAJIT KUMAR	9868088168	cinmoyassociates@gmail.com	30.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 170/2025	07.02.2025	BANK OF BARODA VS RESHMAALI	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	06.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 171//2025	07.02.2025	RAJKAMAL PRAKASHAN PVT. LTD. VS SANJIV PRAKASHAN, JAIPUR	ARVIND JAIN	7070019798	bakeelsab@gmail.com	06.02.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 179/2025	10.02.2025	DMI HOUSING FINANCE PVT. LTD. VS DOSH MOHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	07.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 183/2025	12.02.2025	M/S SHIV RATNA PACKAGING PVT. LTD. VS M/S ORIENTAL PLAST INDUSTRIES	SUBHASH CHANDRA	9810459344	chandraadv31@gmail.com	11.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 179/2025	12.02.2025	STATE BANK OF INDIA VS BIJAN RAJ KUMAR	RHEA LUTHRA	9917079999	advrtalchambers@gmail.com	11.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 189/2025	13.02.2025	M/S ELECTROMECHANICAL DEVICES PVT. LTD. VS M/S KONCEPT ELECTRICALS PVT. LTD.	VANSHADHISH SRIVASTAVA	9810519459	office@adhishsrivastava.com	06.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 191/2025	14.02.2025	VARUNA MUNICIPAL CORPORATION OF DELHI VS VERMA CORPORATION	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	12.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 199/2025	15.02.2025	VANI PRAKASHAN VS KOLHANA UNIVERSITY	PRATEEK SRIVASTAVA	9999320409	ritwikoff@outlook.com	14.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 204/2025	17.02.2025	CANARA BANK VS PREETI	SANJEEV CHOPRA	9711142200	NA	11.02.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 205/2025	24.02.2025	HDFC BANK LTD. VS OM PRAKASH SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 206/2025	24.02.2025	HDFC BANK LTD. VS PRANAV SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	19.02.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 207/2025	24.02.2025	HDFC BANK LTD. VS SUMIT KUMAR AESDYHI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20.02.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	RAJEEV CHAUHAN	9891467200	CASADV2000@GMAIL.COM	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Vs Municipal Corporation	satyendra kumar	9811161525,	sksinghl16@gmail.com	04.01.2025
			308	RECOVERY	CS (COMM)/49/2025	14-01-2025	RAKESH KUMAR MITTAL KARTA	Nipun Gupta(P,	8130189121	nkpartners@gmail.com	13-12-2024
			308	U/S 34 OF ARBITRATION ACT	OMP (COMM)/2/2025	10-01-2025	pan india corporation ltd Vs Harban	CHANDMuEKH	9810209981	legal.shebang@gmail.com	10-12-2024
			308	RECOVERY	CS (COMM)/85/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P,	9990 333 933	ecolawchambers@gmail.com/	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/23/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs M	Neeraj Mandal(P	9899165086	NEERAJMANDAL06@GMAIL.COM	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/27/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA(C	9811452022	Anish bhola1761Jvahoo.com	10-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/26/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA(C	9811452022	Anish bhola1761Jvahoo.com	13-01-2025
			308	RECOVERY	CS (COMM)/51/2025	14-01-2025	KARIM HOTELS PVT LTD Vs KARIM	Manoj malik(P,	8076293778	service@diwanadvocates.com	11-01-2025
			308	RECOVERY	CS (COMM)/86/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P,	9990333933	ecolawchambers@gmail.com/	10-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			308	EXECUTION	Execution (Comm)/35/2025	15-01-2025	UMESH TYAGI Vs MUNICIPAL CO	Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	13-01-2025
			308	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHU A	Arun Yadav(P),	99Lo4 31437	ArunYadavSo3@gmail.com	16-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/58/2025	18-01-2025	TATA CAPITAL LTD Vs GURPREET	ANISH BHOLA(P)	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/56/2025	18-01-2025	TATA CAPITAL LTD Vs JWALA SIN	ANISH BHOLA(P)	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	MISC. APPLICATION	Misc DJ/44/2025	20-01-2025	M/S MIR ENTERPRISES Vs ALTAH	Shivam Bajaj(P),	9999660747	officeofadvocatebajaj@gmail.com	18-01-2025
			308	EXECUTION	Execution (Comm)/62/2025	22-01-2025	SUSHIL KUMAR SAHU Vs M/S MCS	Sunil Kumar(P),	0.9811117412	mohantradingcomoinv<a'vahoo.com	20-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/84/2025	22-01-2025	TATA CAPITAL LTD Vs BHARAT C	ANISH BHOLA(P)	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/83/2025	22-01-2025	TATA CAPITAL LTD Vs SHIVASEV	ANISH BHOLA(P)	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	RECOVERY	CS (COMM)/9/2025	04-01-2025	M/s Sidh Ayurveda Vs M/s Infochen	Akshat Sharma(P)	17678379427	akshat(@achambersofajeshsharma.com	23-12-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			308	RECOVERY	CS (COMM)/16/2025	07-01-2025	M/s S Chand and Co Ltd Vs Shri Ra	RAJESH KUMA	9810195013	n/a	23-12-2024	
			308	RECOVERY	CS (COMM)/45/2025	13-01-2025	MOHD AZAM HANAFI Vs GENIUS	Rahul Kumar(P)	9990670215	rishikrgmail	23-12-2024	
			308	EXECUTION	Execution (Comm)/18/2025	08-01-2025	M/S ANKUR PIPES PRIVATE LIMIT	ADITYA GIRI(P)	9899\$35322	ankurpipes@gmail.com	06-01-2025	
			308	EXECUTION	Execution (Comm)/34/2025	15-01-2025	INLAND WORLD LOGISTICS PVT L	Jai Prakash Shek	9811165702	N/A	13-01-2025	
			308	EXECUTION	Execution (Comm)/60/2025	22-01-2025	KANCHAN FASHION PVT LTD Vs	Subhash Chandr	9810459344	Chandraadv31@gmail.com	19-01-2025	
			308	EXECUTION	Execution (Comm)/1/2025	03-01-2025	AMBA BI WHEELERS PRIVATE LIM	Saranga Awana	9811072845,	wlawlegal(a}gm4iJfo	16-12-2024	
			308	EXECUTION	Execution (Comm)/6/2025	03-01-2025	PUNJAB AND SIND BANK Vs SUR	Prabhakar Awast	9818893545	prabhakarawasthi697@gmail	21-12-2024	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/146/2025	01-02-2025	SS ENTERPRISES Vs NIRMALOK SINGH	NITIN .(P),	9717920718	NA		
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/154/2025	03-02-2025	Manjula Goswami Vs Rajiv Oberio	MANOJ KUMAR(P),	9313345075	advocatesunildutt1@gmail.com.	01.02.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/152/2025	03-02-2025	M/S SCM PROTECTION PVT LTD Vs M/S LOGICASH SOLUTIONS PRIVATE LIMITED	DINESH KUMAR BHATI(P),	9873104009, 9354526178	devshukla30@gmail.com	01.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/168/2025	06-02-2025	Raman Narula Vs Surender Mahajan	Rohit Puri(P),	9810646822	office@lexpro.co.in	06.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm)/89/2025	06-02-2025	SAJI JOSEPH Vs OPERA GLOBAL PRIVATE LIMITED	DEV RAJ SHARMA(P),	8111387613	devsharmaadvocate@gmail.com	04.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/176/2025	10-02-2025	CANARA BANK Vs HARYANA SAREE SELECTION	Sanjeev Chopra(P),	9711142200	chra6791@gmail.cnm	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/187/2025	13-02-2025	RAMESH AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/190/2025	13-02-2025	GAMECHANDER PVT LTD Vs SIDDHARTH MEHRA	Bharat Deep Singh(P),	991177000	NA	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/188/2025	13-02-2025	M/S S K EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND ORS	ROHIT VASHIST(P),	9810189223	rohit1996vashist@gmail.com	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/208/2025	17-02-2025	STATE BANK OF INDIA Vs Sweta Singh	Suchita Dixit(P),	896932838	aonihotrisuchita@gmail.com	15.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/216/2025	20-02-2025	CANARA BANK Vs SH NARESH GUPTA	Sanjeev Pandey(P),	9868089772	sanjiv.pandey2010@gmail.com	19.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/220/2025	24-02-2025	Krishan Suden Vs Commissioner Municipal Corporation of Delhi	Dheeraj Gupta(P),	9811412191	dheerajgupta1982@gmail.com	22.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP	OMP (COMM)/5/2025	27-02-2025	Pantley Fashion Private Limited Vs Ankit Agarwal	Anant Bhushan(P),	9312401165	bhushan anant@hotmail.com	25.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/88/2025	04-02-2025	M/S SUPER HOZE INDUSTRIES PVT LTD Vs SARVESH GOEL PROP		9899619440	advtandon2151@gmail.com	03.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/107/2025	17-02-2025	LAL CHAND AND CO Vs BENTWOOD SEATING SYSTEM	ASHISH SHARMA	9313994317		15.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION	Execution (Comm.)/109/2025	18-02-2025	M/s VAISHALI CARD, THROUGH ITS PROPRIETOR SH. KHADAK SINGH Vs SHAKTI CARD CENTRE	AMIT KUMAR	7011961538,8920634302		17.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	Misc DJ/93/2025	10.02.2025	HARE KRISHNA FABRICS Vs HARVINDER PAL SINGH	KANISHK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/185/2025	20-02-2025	HDFC Bank LTD Vs NADEEM MALIK	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/186/2025	20-02-2025	HDFC Bank Vs AMAAN RAZA	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) COMM.	OMP (I) (COMM.)/187/2025	20-02-2025	HDFC Bank Vs SAKIR YAKUB	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM)/138/2025	01-02-2025	HDFC BANK LTD Vs RAJU SHARMA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	18.1.2025
			307	Civil	OMP (I) (COMM)/139/2025	01-02-2025	HDFC BANK LTD Vs ANITA TANWAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/140/2025	01-02-2025	HDFC BANK LTD Vs SUSHMA SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/141/2025	01-02-2025	HDFC BANK LTD Vs MAYANK VERMA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (I) (COMM)/142/2025	01-02-2025	HDFC BANK LTD Vs MUNFAID JAIKAM	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	30.1.2025
			307	Civil	OMP (COMM)/4/2025	03-02-2025	UNION OF INDIA Vs RAMESH CHAND JAIN	Vinod Kumar Rai	9811603482	vinod.kumar.raai@gmail.com	1.2.2025
			307	Civil	OMP (I) (COMM)/181/2025	18-02-2025	TATA CAPITAL LTD Vs SURAJ BHAN	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	4.2.2025
			307	Civil	CS (COMM)/175/2025	10-02-2025	SUNIL KUMAR Prop of M/s Sawariya Trading Co Vs VIKAS TUTEJA Prop of M/s Vasudev Bhim	PRAVESH KUMAR	8802151212	Not available	3.2.2025
			307	Civil	CS (COMM)/200/2025	15-02-2025	BANK OF BARODA Vs Mamta Goswami and Anr	Geetanjali Sharma	8447833470	advocate.134@gmail.com	13.2.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	Execution (Comm)/106/2025	17-02-2025	State Bank of India Vs Virendra Kumar Proprietor of M/s Anushka Footwear	Suchita Dixit	8896932838	adgnihotrisuchita@gmail.com	14.2.2025
			307	Civil	CS (COMM)/211/2025	18-02-2025	LOREAL SA Vs NIMIT KAPOOR and ORS	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	17.2.2025
			307	Civil	OMP (I) (COMM)/201/2025	21-02-2025	HDFC BANK LTD Vs MUBARIK SASAN MOHD	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	19.2.2025
			307	Civil	CS (COMM)/217/2025	21-02-2025	MAGNUM TOUR AND TRAVELS PRIVATE LIMITED Vs MUKESH MOHAN AND ORS	DEEPAK GUPTA	9811504426	mgalawoffice@gmail.com	19.2.2025
			307	Civil	CS (COMM)/224/2025	25-02-2025	RAJESH KUMAR BANSAL Vs SANJAY GUPTA	SOUMIL GONSALVES	9999877470	shubhamagarwal1308@gmail.com	24.2.2025
			307	Civil	OMP (I) (COMM)/214/2025	25-02-2025	TATA CAPITAL LTD Vs ALEEQ AHMAD 9323	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	24.2.2025
			307	Civil	OMP (I) (COMM)/215/2025	25-02-2025	TATA CAPITAL LTD Vs ALEEQ AHMAD 9333	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	24.2.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	EX (COMM.)	Execution (Comm)/83/2025	03-02-2025	M/S MADHAV LIFE STYLE PVT-LTD Vs MANJEET SINGH NARANG	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited Vs PARITOSH SINGH	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	31.01.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/171/2025	07-02-2025	HDFC BANK LTD Vs SUMIT KUMAR GUPTA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.01.2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/93/2025	07-02-2025	UNICORN DENMART LTD. VS INDIAN DENTAL ASSOCIATION	Gunjan Kumar	9313350568	GK@cgk.legal	04.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamit0071@gmail.com	07.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	04.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	Geetanjali Sharma(P),	8447833470	Advocate.134@gmail.com	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNET PVT LTD	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/220/2025	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/221/2025	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/219/2025	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/218/2025	27-02-2025	HDFC BANK Vs NTIN RAJPUT	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/217/2025	27-02-2025	HDFC Bank Vs SUNIL ROHILLA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	CS COMM	144/2025	01.02.2025	THE PUNJAB AND SING BANK V/S ANUPAM KHURANA	PARVEEN KUMAR GARG	9811141706	PARVEEN GARG OFFICIAL@GMAIL.COM	29.01.2025
			401	EX COMM	81/2025	03.02.202	RAJ KUMAR SETH V/S M/S CHOLAMANDALAM INVESTMENT & FINANCE COMPANY	MAYANK MAINI	9711718716	ADVMAINI@GMAIL.COM	31.01.2025
			401	MISC DJ	89/2025	04.02.2025	SURENDER KUMAR VERMA V/S MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525		31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	EX COMM	85/2025	04.02.2025	M/S MATHURA DASS AHUJA & SONS V/S DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORP. OF DELHI	AVINASH K. TRIVEDI	9871441765	AKTRIVEDILAWOFFICES@GMAIL.COM	27.01.2025
			401	MISC DJ	92/2025	07.02.2025	ALSTONE INDUSTRIES PVT LTD & RUBBER TRADE CENTER PVT LTD	ASHRAF ALI	9891525383		06.02.2025
			401	CS COMM	173/2025	07.02.2025	NIRANJAN KUMAR BANSAL V/S UKANSH CREATIONS PVT LTD	CHIRAG ARORA	9716884477	CHIRAG71@GMAIL.COM	03.02.2025
			401	EX COMM	96/2025	10.02.202	DEEPAK GUPTA V/S NELSON IPEM	ABHAY SAHAI	9971067110	BCD1969@GMAIL.COM	06.02.2025
			401	EX COMM	100/2025	13.02.2025	CENTRAL BANK OF INDIA V/S MR. AMARNATH SAHNI	SUBODH KUMAR SINGH	9811375940	ADV SUBODH KUMAR SINGH@GMAIL.COM	11.02.2025
			401	EX COMM	101/2025	13.02.2025	LEDERAMAN EXPORTS PVT LTD V/S EKTA REHMAN & ORS	MOHD WASIQ KHAN	9899467518	THEGHAZIASSOCIATES@GMAIL.COM	03.12.2025
			401	EX COMM	108/2025	18.08.2025	SATISH GAMBHIR V/S VINOD KUMAR GUPTA	ANJANEYA MISHRA	9871061138	AMIKUSLAW@GMAIL.COM	10.02.2025
			401	CS COMM	215/2025	19.02.2025	PUNJAB & SIND BANK V/S SHAKUNTALA	SANSHU SHUKLA	9210043774	ADVOCATE ANSHU@GMAIL.COM	03.02.2025
			401	OMP I COMM	199/2025	21.02.2025	HDFC BANK V/S MOHINDER SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			401	OMP I COMM	200/2025	21.02.2025	HDFC BANK LTD V/S SHAKEEL AHMAD	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	18.02.2025
			401	MISC DJ	116/2025	24.02.2025	RAKESH GUPTA V/S RJ PROJECTS PVT LTD	SAMIT NAHATA	9212545654	ADVAMITNAHATA@GMAIL.COM	21.02.2025
			401	MISC DJ	117/2025	24.02.2025	NAWAL KISHORE SONI V/S GANESH PRASAD	SANMOL KAPUR	9718844007	KAPURASSOCIATES235@GMAIL.COM	21.02.2025
			401	EX COMM	4/2025	28.02.2025	TATA CAPITAL LIMITED Vs M/S SHREE INTERNATIONAL	SAVYASACHI K SAHAI(P),	9910081428	SACYASACHI.SAHAI@GMAIL.COM	26.02.2025
			401	MISC DJ	109/2025	20.02.2025	M/S INVICTUS DIGITAL Vs M/S BINDRA ELECTRICALS	YASHPAL SINGH	9810220380	ADVOCATES.EKLA WYA@GMAIL.COM	19.02.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	EX (COMM.)	Execution (Comm)/83/2025	03-02-2025	M/S MADHAV LIFE STYLE PVT-LTD Vs MANJEET SINGH NARANG	BRIJENDRA PRATAP SINGH	9818977551	brijendra.adv79@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited Vs PARITOSH SINGH	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	31.01.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/171/2025	07-02-2025	HDFC BANK LTD Vs SUMIT KUMAR GUPTA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	24.01.2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/93/2025	07-02-2025	UNICORN DENMART LTD. VS INDIAN DENTAL ASSOCIATION	Gunjan Kumar	9313350568	GK@cgc.legal	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamit0071@gmail.com	07.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/178/2025	10-02-2025	DMI HOUSING FINANCE PVT LTD Vs MR SHANKAR LAL AGARI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	01.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	sksingh116@gmail.com	04.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA Vs NAGINA AGGARWAL	Geetanjali Sharma(P),	8447833470	Advocate.134@gmail.com	12.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNET PVT LTD	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/220/2025	27-02-2025	HDFC BANK Vs JAGESH KUMAR SHARMA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/221/2025	27-02-2025	HDFC BANK Vs UMESH DEVI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/219/2025	27-02-2025	HDFC Bank Vs SAROJ CHAUHAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/218/2025	27-02-2025	HDFC BANK Vs NITIN RAJPUT	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/217/2025	27-02-2025	HDFC Bank Vs SUNIL ROHILLA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	18.02.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/90/2025	01-02-2025	KRISHAN KUMAR JINDAL PROPRIETOR OF M/S JAI GANESH STEEL CO -- Vs M/S NOBLE MOULDS PVT LTD AND ORS	Vipin Dilawari(P),	9312203957	vipindilwari83@gmail.com	29-01-2025
				CS	CS (COMM)/95/2025	03-02-2025	Indian Overseas Bank Vs GURPEET SINGH PROPRIETOR OF M/S TREK INDIA	RAJEEV SUPADHAYAY(P),	9212002825	advrajeevupadhayay84@gmail.com	30-01-2025
				M-Ex	M-Ex/68/2025	03-02-2025	M/s Kwality Polythreads Private Ltd Vs M/s Lotus Traexim Pvt Ltd	Ashish Kapur(P),	9718844007	not mentioned	31-01-2025
				OMP	OMP (I) (COMM)/96/2025	03-02-2025	Yes Bank Ltd Vs WESLY JOSEPH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				OMP	OMP (I) (COMM)/97/2025	03-02-2025	Yes Bank Ltd Vs AMIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				CS	CS (COMM)/99/2025	04-02-2025	DALJIT SINGH -- Vs THEM DIRECTOR BAJAJ APPLIANCES), LIMITED AND ORS	MEENAKSHI(P),	8920174069	Meenakshi.llb@gmail.com	03-02-2025
				CS	CS (COMM)/103/2025	06-02-2025	BANK OF MAHARASHTRA Vs AVNEET CHOPRA	SHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	04-02-2025
				Ex	Execution (Comm)/42/2025	06-02-2025	Leitz Tooling Systems India Pvt Ltd Vs Mr Ashish Rawat	Not applicable(P),			04-02-2025
				OMP	OMP (COMM)/2/2025	07-02-2025	OM PRAKASH SINGH YADAV AND ORS Vs INDIAN SCHOOL FINANCE COMPANY PVT LTD	DEV PRAKASH PACHAURI(P),	8076743545	sntbhu511@gmail.com	06-02-2025
				Ex	Execution (Comm)/44/2025	07-02-2025	MANISH KHOSLA Vs DIGITAL DREAMZZ IT ENGINEERS PVT LTD	SATISH PRAKASH(P),	7042198312	info@centurylawfirm.in	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Ex	Execution (Comm)/43/2025	07-02-2025	INGRAM MICRO INDIA PRIVATE LIMITED Vs TAARAK INDIA PRIVATE LIMITED	Not applicable(P),			07-02-2025
				CS	CS (COMM)/110/2025	10-02-2025	CANARA BANK Vs GOURI NIMESH SINGH	Ashok Kakkar(P),	9560396555	KAKKARASHOK@REDIFFMAIL.COM	
				OMP	OMP (I) (COMM)/115/2025	10-02-2025	AXIS BANK LTD Vs ABURAFE USMANI	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	06-02-2025
				M-Ex	M-Ex/69/2025	10-02-2025	CORPORATION BANK Vs KSG SPICES	POONAM SHARMA(P),	9810599783	not mentioned	25-01-2025
				OMP	OMP (I) (COMM)/117/2025	10-02-2025	AXIS BANK LTD Vs GULISTAN ANJUM	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06-02-2025
				OMP	OMP (I) (COMM)/128/2025	11-02-2025	YES BANK LTD Vs MANISH REXWAL	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	08-02-2025
				OMP	OMP (I) (COMM)/129/2025	11-02-2025	YES BANK LTD Vs SATISH KUMAR	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	08-02-2025
				CS	CS (COMM)/113/2025	11-02-2025	ICICI Bank Limited Vs SOHAN LAL (PROPRIETOR OF INZIN INDIA CO)	Hemant Gupta(P),	9899009971	juris@hemantgupta.in	07-02-2025
				Ex	ExCOMM - Award by Arbitration Comm/2/2025	11-02-2025	Navrang Oham Vs Jasmine Suits and Fabrics Pvt Ltd	Aditya Puri(P),	9999183303	adityapuri77@gmail.com	06-02-2025
				CS	CS (COMM)/121/2025	12-02-2025	M/S RIDHI SIDHI ENTERPRISES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD	Sobhik Tanwar(P),	9818200873	not mentioned	07-02-2025
				OMP	OMP (I) (COMM)/137/2025	12-02-2025	Yes Bank Ltd Vs Akhil Kumar Rehlan	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP	OMP (I) (COMM)/141/2025	13-02-2025	AXIS BANK LTD Vs PAWAN KUMAR BAREHLA	Sunita Singh(P),	9871040589	indolexLAW@GMAIL.COM	12-02-2025
				OMP	OMP (I) (COMM)/142/2025	13-02-2025	AXIS BANK LTD Vs IKRAM ATTARI	ADV DHEERAJ(P),	9871040589	indolexLAW@GMAIL.COM	12-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Misc DJ	Misc DJ/159/2025	14-02-2025	CORPORATION BANK Vs M/S KSG SPICES PROP DAYA RAM	POONAM SHARMA(P),	9810599783	advyudhvir1957@gmail.com	12-02-2025
				OMP	OMP (I) (COMM)/160/2025	15-02-2025	AXIS BANK LTD Vs MEHJABI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/161/2025	15-02-2025	AXIS BANK LTD Vs DEEPAK KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/162/2025	15-02-2025	Yes Bank Ltd Vs Rattan Lal Agarwal	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/163/2025	15-02-2025	AXIS BANK LTD Vs GAURAV TIWARI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS	CS (COMM)/128/2025	15-02-2025	UNION BANK OF INDIA Vs VIMAL KUMAR PROP OF M/S BABA SHYAM TRADERS	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/158/2025	15-02-2025	Yes Bank Ltd Vs SHANKAR CRANE SERVICE	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP	OMP (I) (COMM)/159/2025	15-02-2025	AXIS BANK LTD Vs PRADEEP SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS	CS (COMM)/133/2025	17-02-2025	State Bank Of India Vs Anand Verma	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	14-02-2025
				CS	CS (COMM)/132/2025	17-02-2025	TRIPTI ASRI Vs HARMEET SINGH/HARMEET SINGH KOHLI	AAKASH KUMAR(P),	9818388241	filing@sethiaassociates.in	14-02-2025
				Misc DJ	Misc DJ/173/2025	18-02-2025	KLJ Foundation Vs Dinesh Kumar Aggarwal	Jyoti Sharma(P),	8076394144	not mentioned	15-02-2025
				Misc DJ	Misc DJ/172/2025	18-02-2025	KLJ Foundation Vs Sandeep Aggarwal	Jyoti Sharma(P),	8076394144	not mentioned	15-02-2025
				CS	CS (COMM)/138/2025	18-02-2025	MAHASHIAN DI HATTI PRIVATE LIMITED Vs AJAY KUMAR SUNIL KUMAR	MANISH SINGHAL(P),	9811529112	mangla.ipr@gmail.com	14-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP	OMP (COMM)/4/2025	18-02-2025	CHINKY GAUBA AND ANR Vs IIFL Home Finance Ltd	Adv M Singh(P), K	8920848847	not mentioned	15-02-2025
				OMP	OMP (I) (COMM)/178/2025	19-02-2025	Shriram Finance Ltd Vs ANUJ	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	17-02-2025
				OMP	OMP (I) (COMM)/179/2025	19-02-2025	Shriram Finance Ltd Vs SANDEEP KR GUPTA	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	17-02-2025
					CS (COMM)/144/2025	19-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs NEETU RAJPUT PROPRIETOR OF M/S ADITYA AUTO INDUSTRIES	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	17-02-2025
				OMP	OMP (I) (COMM)/187/2025	21-02-2025	AXIS BANK LTD Vs SANJAY KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20-02-2025
				OMP	OMP (I) (COMM)/188/2025	21-02-2025	AXIS BANK LTD Vs MUKESH KUMAR PRAJAPAT	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	20-02-2025
				CS	CS (COMM)/160/2025	24-02-2025	STATE BANK OF INDIA Vs NEETU PODDAR PROP OF M/S MODUTECH ERGO SYSTEMS	Gopal Chand Sharma(P),	9810210632	vijayprakash82@gmail.com	21-02-2025
				Ex	Execution (Comm)/53/2025	25-02-2025	PUNJAB NATIONAL BANK Vs GREEN VITALITY SOLUTIONS INDUSTRIES	Saurav Bhasin(P),			22-02-2025
				Ex	Execution (Comm)/52/2025	25-02-2025	Punjab National Bank Vs NARENDER MOHAN	Saurav Bhasin(P),			22-02-2025
				OMP	OMP (I) (COMM)/202/2025	27-02-2025	AXIS BANK LTD Vs CHANDRIKA PRASAD SAHANI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	17-02-2025
				OMP	OMP (I) (COMM)/203/2025	27-02-2025	AXIS BANK LTD Vs ANIL KUMAR PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/204/2025	27-02-2025	AXIS BANK LTD Vs VIMLA SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/205/2025	27-02-2025	AXIS BANK LTD Vs MUBINA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP	OMP (I) (COMM)/206/2025	27-02-2025	AXIS BANK LTD Vs AKHILENDRA SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP	OMP (I) (COMM)/209/2025	28-02-2025	Shriram Finance Ltd Vs KAMLESH	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
				OMP	OMP (I) (COMM)/211/2025	28-02-2025	Shriram Finance Ltd Vs SUNIL KUMAR	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
				Misc DJ	Misc DJ/206/2025	28-02-2025	JASKARAN SINGH BATRA PROPABABLU CHIC-INN Vs M/S RUBANI PRODUCTIONS PVT LTD	Ankit Batra	9990786641	ankit.batra30@gmail.com	26-02-2025
				OMP	OMP (I) (COMM)/210/2025	28-02-2025	Shriram Finance Ltd Vs JOGINDER SINGH	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	25-02-2025
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS COMM	87/2025	01.02.2025	PARVEEN KUMAR VS. SANJAY KUMAR CHANDRA	VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	01.02.2025
				CS COMM	88/2025	01.02.2025	PARVEEN KUMAR KANSAL VS. ASHOK GAMBHIR	VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	01.02.2025
				OMP(I)/COMM	90/2025	01.02.2025	YES BANK VS. RAM CRANE SERVICES	LALIT PANDEY	8130383193	lalitpandeyadv@gmail.com	01.02.2025
				MISC DJ. COMM	115/2025	01.02.2025	VISION 21ST ADVERTISING VS. VKS HOSIERY	SANJAY VERMA	9810155090	sanjayvermaadv@gmail.com	01.02.2025
				CS COMM	91/2025	03.02.2025	SANJAY MADAN VS. RBL BANK LTD	AKANKSHA MEHTA	8178703036	akankshamehta.legal@gmail.com	03.02.2025
				CS COMM	92/2025	03.02.2025	M/S AAA PHARMATRADE PVT LTD VS. MS ANASUYA DEVI GOPU	NEERAJ GUPTA	9811267045	info@juslawoffices.com	03.02.2025
				OMP(I)COMM	92/2025	03.02.2025	YES BANK VS. JITENDER YADAV	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	03.02.2025
				OMP(I)/COMM	109/2025	07.02.2025	AXIS BANK VS. VED PRAKASH DUTT	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	07.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS COMM	104/2025	07.02.2025	GSI ENTERPRISES VS. M/S SUNRISE TRADE & CO.	VALI & CO.	990358225	office@vali.co.in	07.02.2025
				CS COMM	106/2025	10.02.2025	PLATINEX BATHWARE VS. BHAVESH KUMAR JHA	STUTI WASON	9811227766	wasonandwason@gmail.com	10.02.2025
				CS COMM	107/2025	10.02.2025	CANARA BANK VS. SHREE LAMINATES	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	10.02.2025
				OMP(I)COMM	112/2025	10.02.2025	AXIS BANK LTD VS. KAPIL KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.02.2025
				OMP(I)COMM	113/2025	10.02.2025	AXIS BANK LTD VS. BOBI PAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10.02.2025
				CS COMM	111/2025	11.02.2025	THE SOUTH INDIAN BANK VS. UJJWAL GUPTA	S.K. GARG	9811141706	parveengarg@gmail.com	11.02.2025
				OMP(I)/COMM	118/2025	11.02.2025	AXIS BANK LTD VS. KUNTI DEVI PAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	11.02.2025
				OMP(I)/COMM	131/2025	12.02.2025	YES BANK VS. MAXI AUTOMOBILES CARRIERS	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13.02.2025
				OMP(I)/COMM	133/2025	12.02.2025	YES BANK VS. AMRIT PAL SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	12.02.2025
				CS COMM	117/2025	12.02.2025	MARMO SOLUTION PVT LTD VS. BETON STONE SOLUTION	JAYESH YADAV	9899635938	assoicate@indelilawpartners.com	12.02.2025
				CS COMM	122/2025	13.02.2025	RAI INNOTEH POLYMERS PVT LTD VS. KVS COMPONENTS	VISHAL GARG	981071302	lochavnitesh003@gmail.com	13.02.2025
				OMP(COMM)	3/2025	14.02.2025	JHAWAR TRADERS VS. SOHAN LAL COMMIDITY MANAGEMENT	SHRIMAY MISHRA	9810160176	office@mishra.law@gmail.com	14.02.2025
				OMP(I)/COMM	157/2025	15.02.2025	AXIS BANK LTD VS. LALIT KUMAR SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	15.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS COMM	127/2025	15.02.2025	UNITED PETROCHEM VS. BEST ROADWAYS LTD	ALOK BHACHAWAT	9811105362	alok@bhachawat.com	15.02.2025
				MISC DJ. COMM	164/2025	17.02.2025	INDIAN OVERSEAS BANK VS.VIKAS GUPTA	MUNISH JOSHI	7838780000	advocatemcjoshi@gmail.com	17.02.2025
				OMP(I)/COMM	166/2025	17.02.2025	YES BANK VS. VIVEK GIRI	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	17.02.2025
				OMP(I)/COMM	170/2025	18.02.2025	YES BANK VS. PRITESH KUMAR	SACHIN KATYAL	011-26211488	legal@katyalassociates.com	18.02.2025
				CS COMM	136/2025	18.02.2025	PUNJAB NATIONAL BANK VS. VARSHA	AVADHESH KUMAR	9810362628	akshakya01@gmail.com	18.02.2025
				CS COMM	137/2025	18.02.2025	NAVVAR INTERNATIONAL VS. DEEPAK SHARMA	VIVEK SHARMA	7210003074	viveksharma2020093@gmail.com	18.02.2025
				OMP(I)/COMM	174/2025	19.02.2025	SHRIRAM FINANCE LTD VS. YOGENDRA SINGH	MAONJ KUMAR	9811133644	manoj.adv@gmail.com	19.02.2025
				OMP(I)/COMM	175/2025	19.02.2025	AXIS BANK VS. UDAI SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025
				OMP(I)/COMM	176/2025	19.02.2025	AXIS BANK VS. SANDEEP	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025
				CS COMM	146/2025	20.02.2025	PERFECT TOOLS VS. GAUTSNI DESIGN	GULAB CHANDRA YADAV	9818798970	advocategcyadv@gmail.com	20.02.2025
				CS COMM	147/2025	20.02.2025	IDBI BANK LTD VS. RAKESH KUMAR BATRA	PJ MEHTA	9811044353	pjmehtaceo01@gmail.com	20.02.2025
				MISC DJ. COMM	190/2025	22.02.2025	parveen khandelwal vs. Vijay chauhan	ANIL SHARMA	9891417748	advocateanilsharma@yahoo.com	22.02.2025
				OMP(I)/COMM	195/2025	27.02.2025	AXIS BANK VS. KAMLESH DEVI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP(I)/COMM	196/2025	27.02.2025	AXIS BANK VS. SANDEEP	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19.02.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	West	203 Extn Block	CS (COMM)/89/2025	01-02-2025	DEEPA TUTEJA Vs PAWAN DUBE	VAIBHAV JAIN(P),	8447465059	VAIBHAVI2897@GMAIL.COM	31-01-2025
					Execution (Comm)/39/2025	01-02-2025	MANOJ KUMAR Vs ABJOR INTERIO	BASANT KUMAR SINGH(P),			31-01-2025
					OMP (I) (COMM)/108/2025	06-02-2025	Shriram Finance Ltd Vs MANISH TYAGI 6521	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	05-02-2025
					OMP (I) (COMM)/107/2025	06-02-2025	Shriram Finance Ltd Vs MOSAM KHAN	Manoj Kumar(P),	9811133644	MANOJK.ADV@GMAIL.COM	05-02-2025
					OMP (I) (COMM)/106/2025	06-02-2025	YES BANK LTD Vs JAYVEER NAGAR	KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalassociates.com	05-02-2025
					CS (COMM)/102/2025	06-02-2025	Centurion Packaging pvt ltd Vs Nine plus shoes pvt ltd	Chakit Singhal(P),	9818613613, 9350613613	lexchakitsinghal@gmail.com	05-02-2025
					OMP (I) (COMM)/114/2025	10-02-2025	AXIS BANK LTD Vs DALJEET KAUR	ADV. DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	07-02-2025
					OMP (I) (COMM)/127/2025	11-02-2025	AXIS BANK LTD Vs ABDUL HANIF	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	10-02-2025
					OMP (I) (COMM)/126/2025	11-02-2025	Yes Bank Ltd Vs BR LOGISTICS	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	10-02-2025
					CS (COMM)/112/2025	11-02-2025	ICICI Bank Limited Vs Manish Kumar	Hemant Gupta(P),	9899009971	juris(@bemantg!uta.in	10-02-2025
					OMP (I) (COMM)/136/2025	12-02-2025	AXIS BANK LTD Vs DINKAR CHAUHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	11-02-2025
					OMP (I) (COMM)/135/2025	12-02-2025	Yes Bank Ltd Vs HARIKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	11-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/120/2025	12-02-2025	M/S SIRCA PAINTS INDIA LIMITED Vs RD Furniture	Parth Sharma(P),	9810866704	officeofparthsharma@gmail.com	11-02-2025
					CS (COMM)/119/2025	12-02-2025	RADIANT POLYCHEM PVT LTD Vs SEEDLINGS INDIA PVT AND ORS	PARAS ARORA VISHALI NAHAR(P),	8882470090,701180037	parasarora7428@gmail.com,vishalinahar97@gmail.com	11-02-2025
					OMP (I) (COMM)/139/2025	13-02-2025	AXIS BANK LTD Vs FIROZ	ADV DHEERAJ(P),			12-02-2025
					CS (COMM)/123/2025	14-02-2025	Parveen Kumar Garg Vs NMR Phyrochem pvt ltd	Sameer Sidhar(P),	9999918302, 9444446565	Sameer.sidhar(@metropolitanlegal.in	13-02-2025
					OMP (I) (COMM)/156/2025	15-02-2025	AXIS BANK LIMITED Vs NEENA CHOUDHARY	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	14-02-2025
					OMP (I) (COMM)/155/2025	15-02-2025	AXIS BANK LIMITED Vs SURENDRA BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	14-02-2025
					CS (COMM)/126/2025	15-02-2025	JYOTI EQUIPMENTS PRIVATE LIMITED Vs BIVA FOOD PRODUCTS (PRIVATE) LIMITED	B K Pandey(P),	9811576230	bashishthapandey@gmail.com	14-02-2025
					CS (COMM)/125/2025	15-02-2025	Swastik Pipe Ltd Vs Rays Power Infra Limited	SANJAY JAIN(P),			14-02-2025
					OMP (I) (COMM)/169/2025	17-02-2025	YES BANK LTD Vs SURANDER KUMAR	KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalassociates.com	15-02-2025
					CS (COMM)/134/2025	17-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs PING TELEMATICS PRIVATE LIMITED	KUSHAGRA BANSAL(P),	9999448797	OFFICE@AKASSOCIATES.ORG.IN	15-02-2025
					CS (COMM)/140/2025	18-02-2025	Shellz India Private Limited Vs Sondur Raghavendra	Shellz India Pvt. Ltd.(P),	8588886858	CS@SHELLZ.IN	17-02-2025
					Execution (Comm)/47/2025	19-02-2025	RADHIK ARORA Vs RUCHI AHUJA	Amit Kumar(P),			18-02-2025
					CS (COMM)/148/2025	20-02-2025	Union Bank Of India Vs SANTOSH KUMAR SHARMA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/154/2025	21-02-2025	Hero MotoCorp Limited Vs Owner Proprietor	aastha sharma(P),	9810481016	mail@thelegist.com,	20-02-2025
					OMP (I) (COMM)/186/2025	21-02-2025	AXIS BANK LTD Vs TAMMANA	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GM AIL.COM	20-02-2025
					OMP (I) (COMM)/185/2025	21-02-2025	AXIS BANK LTD Vs FAIZULLAH SAIF	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GM AIL.COM	20-02-2025
					OMP (I) (COMM)/191/2025	24-02-2025	AXIS BANK LIMITED Vs SHAMBHU BHATTACHARJEE	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GM AIL.COM	22-02-2025
					CS (COMM)/162/2025	25-02-2025	Punjab National Bank Vs AARTI	Saurav Bhasin(P),	9899331166	SAURAVBHASIN10 @GMAIL.COM	24-02-2025
					OMP (I) (COMM)/192/2025	27-02-2025	AXIS BANK LTD Vs SANJAY SINGH	ADV. LALIT PANDEY(P),	8920586266	INDOLEXLAW@GM AIL.COM	25-02-2025
					ExCOMM - Award by Arb Comm/5/2025	28-02-2025	Punjab National Bank Vs ADITI INDIA	Saurav Bhasin(P),			27-02-2025
					Execution (Comm)/56/2025	28-02-2025	Ajay gupta Vs Maxo udyog	SAGIR KHAN(P),			27-02-2025
					CS (COMM)/167/2025	28-02-2025	OPTICADO INDIA LLP Vs ASIF JAMEEL	Jatin Sapra(P),	9899054303	jatinsapra1312@gami l.com	27-02-2025
					CS (COMM)/139/2025	18-02-2025	ASHVINDER KAUR AND ANR Vs SARBESTOS AUTO SPARES PRIVATE LIMITED				18-02-2025
					Misc DJ/136/2025	10-02-2025	A and S Steel Private Limited Vs Pankaj				10-02-2025
17	SH. JINDAL, JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	OMP (I) COMM	OMP (I) (COMM.)/91/2025	01-02-2025	YES BANK LTD VS V K BUILDCON PRIVATE LIMITED	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	31-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/93/2025	03-02-2025	YES BANK LTD VS SUNIL KUMAR JOSHI	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	31-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) COMM	OMP (I) (COMM.)/94/2025	03-02-2025	YES BANK LTD VS RAJAT TYAGI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/95/2025	03-02-2025	YES BANK LTD VS RAKESH NAGAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	31-01-2025
				CS (COMM)	CS (COMM)/97/2025	04-02-2025	BANK OF MAHARASHTRA VS AISHWARYA SHAHI	SHAILESH KUMAR	9891285888	advshatleshkumar@gmail.com	29-01-2025
				OMP (I) COMM	OMP (I) (COMM.)/102/2025	04-02-2025	SHRIRAM FINANCE LTD VS OMPRAKASH	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	02-02-2025
				CS (COMM)	CS (COMM)/105/2025	07-02-2025	BANK OF BARODA Vs MD AKRAM AND ANRS	HUNNY SHARMA	9650501903	acvliunnysharma.28@gmail.com	05-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/110/2025	07-02-2025	AXIS BANK LTD Vs ABARAR AHAMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	05-02-2025
				CS (COMM)	CS (COMM)/108/2025	10-02-2025	CANARA BANK Vs ANOOP SINGH	SUMIT VIRMANI	873245548	virmanilawco@gmail.com	07-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/119/2025	11-02-2025	YES BANK LTD Vs SANJU SHARMA	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	06-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/120/2025	11-02-2025	YES BANK LTD Vs YATENDRA KUMAR	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	08-02-2025
				OMP (I) COMM	OMP (I) (COMM.)/121/2025	11-02-2025	YES BANK LTD Vs BHARAT	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	08-02-2025
				CS (COMM)	CS (COMM)/116/2025	12-02-2025	M/S SIRCA PAINTS INDIA LTD Vs HD HARDWARE AND FURNITURE	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	11-02-2025
				CS (COMM)	CS (COMM)/118/2025	12-02-2025	OM LOGISTICS LIMITED Vs SHUBH AUTOMOTIVE ACCESSORIES PVT LTD	ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	08-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/132/2025	12-02-2025	YES BANK LTD. Vs MD NASEEM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/134/2025	12-02-2025	YES BANK LTD. Vs AJAY KUMAR JAISWAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/149/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD UMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/152/2025	15-02-2025	AXIS BANK LTD Vs ATUL KUMAR MISHRA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/153/2025	15-02-2025	AXIS BANK LTD Vs SUKHVEER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/154/2025	15-02-2025	Yes Bank Ltd Vs ASHOK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS (COMM)	CS (COMM)/129/2025	17-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs M/S PARADISE PLASTICS ENTERPRISES LTD	KUSHANG BANSAL	9999448797	kushagrabansal@akassociates.org.in	14-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/164/2025	17-02-2025	YES BANK LTD Vs SUMEET VIRMANI	SACHIN KATYAL	8802757235	legal@Katvalassociates.com	14-02-2025
				CS (COMM)	CS (COMM)/135/2025	18-02-2025	SANJAY JAIN Vs GOPAL SINGH	MADHA KUMAR	9560366379	advmadhavkumar@gmail.com	15-02-2025
				CS (COMM)	CS (COMM)/142/2025	19-02-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	17-02-2025
				CS (COMM)	CS (COMM)/149/2025	20-02-2025	FOOTWEAR KLIK INDIA PVT LTD Vs VANDANA LALWANI	RAMVIR VATS	9818503611	vatsadvocate1978@gmail.com	19-02-2025
				CS (COMM)	CS (COMM)/152/2025	21-02-2025	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs GINI AND JONY LIMITED	ARVIND GUPTA	9811317311	dvocatearvindggpta@gmail.com	20-02-2025
				CS (COMM)	CS (COMM)/153/2025	21-02-2025	PANKAJ IRON STORE THROUGH PANKAJ GOEL Vs RAHUL GAUTAM	SHWETA GOEL	9871324432	shwetagoel2106@jyashoo.co.in	19-02-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/184/2025	21-02-2025	AXIS BANK LTD Vs LAKHMI CHAND MEENA	SUNITA SINGH	9871040589	indolexlawa@gmail.com	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/157/2025	24-02-2025	AMARJEET SINGH KHANNA AND ANR Vs SPECTRUM E TECH PVT LTD	SONAL ANAND	9811101222	sanand@asa-partner.com	21-02-2025
				CS (COMM)	CS (COMM)/158/2025	24-02-2025	M/S YUKEN INDIA LTD Vs M/S MARSHALL MACHINES LTD	PARIKSHITSINGH	8800386667	parikshit@agraalegal.com	20-02-2025
				CS (COMM)	CS (COMM)/161/2025	25-02-2025	PUNJAB NATIONAL BANK Vs AARTI	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	24-02-2025
				CS (COMM)	CS (COMM)/164/2025	28-02-2025	PUNJAB NATIONAL BANK Vs VIJAY KUMARI	SAURAV BHASIN)	9899331166	sauravbhasin10@gmail.com	27-02-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	OMP (I) (COMM.)	OMP (I) (COMM.)/98/2025	03-02-2025	Yes Bank Ltd Vs MONICA BHARDWAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/99/2025	03-02-2025	Yes Bank Ltd Vs SEHRISH RAHIL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/100/2025	03-02-2025	Yes Bank Ltd Vs AKSHIT MANCHANDA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-02-2025
				CS (COMM)/	CS (COMM)/98/2025	04-02-2025	Gangotri Electronics Pvt Ltd Vs Madhya Bharat Electronics Private Limited	Kartik Bhagat	8126399945	Advocatebhagat24@gmail.com	04-02-2025
				CS (COMM)	CS (COMM)/100/2025	06-02-2025	CHEMELYNE POLYSTABS LLP Vs ROHAN INDUSTRIES THROUGH PROPRIETOR GANESH PRATAP SINGH	OJASVI KHANEJA	9905039001	mail@ravichauhan.co.in	06-02-2025
				CS (COMM)/	CS (COMM)/101/2025	06-02-2025	CANARA BANK Vs SHAKEEL KHAN	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/104/2025	06-02-2025	YES BANK LTD Vs RAJENDRA CHAUDHARY	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/105/2025	06-02-2025	Shriram Finance Ltd Vs MANISH TYAGI 7596	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	06-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/116/2025	10-02-2025	AXIS BANK LTD Vs AZEEM ALISHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/122/2025	11-02-2025	YES BANK LTD Vs JAGJEET NEGI	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	11-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/123/2025	11-02-2025	YES BANK LTD Vs FARHA NAAZ	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	11-02-2025
				M-Ex	M-Ex/70/2025	12-02-2025	Aqualite Industries Private Limited Vs Saijal Khan	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	12-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/140/2025	13-02-2025	AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED	SUNITA SINGH	9871040589	indolexlaw@gmail.com	13-02-2025
				Counter Claim	Counter Claim/8/2025	15-02-2025	SIPRA SALES CORPORATION THROUGH ITS PROPRIETOR SITARAM JAIN Vs PLATINEX DB VALVES INDIA PVT LTD	Sanjay K Jha	7011276064, 9868129550	skjha614@gmail.com	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/143/2025	15-02-2025	Yes Bank Ltd Vs LOCKS WORTH INFRASTRUCTURE PVT LTD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/144/2025	15-02-2025	Yes Bank Ltd Vs VIKASH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/145/2025	15-02-2025	AXIS BANK LTD Vs SATYENDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)/	OMP (I) (COMM.)/146/2025	15-02-2025	Yes Bank Ltd Vs NAVYA ROAD LINES	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/147/2025	15-02-2025	Yes Bank Ltd Vs SHEELA SHEELA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	15-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/165/2025	17-02-2025	Yes Bank Ltd Vs AMIT KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	17-02-2025
				CS (COMM)	CS (COMM)/141/2025	19-02-2025	uma seth Vs Sunil Kapoor	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	19-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/171/2025	19-02-2025	AXIS BANK LTD Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN HOODA 69849	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/172/2025	19-02-2025	AXIS BANK LTD Vs DEEPAMALAS JAISWAL	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/173/2025	19-02-2025	AXIS BANK LTD Vs LALIT	SUNITA SINGH	9871040589	indolexlaw@gmail.com	19-02-2025
				Execution (Comm.)	Execution (Comm.)/48/2025	20-02-2025	SURESH BHATIA Vs ISHAAN SETHI	VARUN SHARMA	9810425246	Not Provided	20-02-2025
				CS (COMM)	CS (COMM)/145/2025	20-02-2025	SUNIL GARG Vs VIJAY DHALIA	RISHABH SINGHAL	9810425246	rsinghal3062@gmail.com	20-02-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/183/2025	21-02-2025	AXIS BANK LTD Vs DHARMAPAL	SUNITA SINGH	9871040589	indolexlaw@gmail.com	24-01-2025
				Execution (Comm.)	Execution (Comm.)/49/2025	22-02-2025	M/s SKiD INC Vs M/s Sachdeva Welders	Abhishek Gupta	9999915051	abhishek86@gmail.com	24-01-2025
				CS (COMM)	CS (COMM)/155/2025	24-02-2025	Manpreet Singh Vs Akram Sheeraz Zia Coconut	Vishvendra Verma	9871704611	verma.vishwendra@yahoo.co.in	24-01-2025
				CS (COMM)	CS (COMM)/156/2025	24-02-2025	Manpreet Singh Vs Vicky	Vishvendra Verma	9871704611	verma.vishwendra@yahoo.co.in	24-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/189/2025	24-02-2025	AXIS BANK LTD Vs PRIYAS DHIMAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	24-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/193/2025	27-02-2025	AXIS BANK LTD Vs YOGESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-01-2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/194/2025	27-02-2025	AXIS BANK LTD Vs JAIVEER	SUNITA SINGH	9871040589	indolexlaw@gmail.com	27-01-2025
				CS (COMM)	CS (COMM)/165/2025	28-02-2025	GSI Enterprises Private Limited Vs M/s Gupta Electrical and Light House	Bhaskar Vali	9910358225	office@vali.co.in	27-01-2025
				CS (COMM)	CS (COMM)/166/2025	28-02-2025	DEEPAK BANSAL Vs VHM RESTAURANT PVT LTD	Vipul Sharma	8447267458	allegiancelegal@gmail.com	27-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/207/2025	28-02-2025	Shriram Finance Ltd Vs YOGESH KUMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	27-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/93/2025	CS (COMM)/93/2025	03-02-2025	STATE BANK OF INDIA Vs Sunil Kumar	Rajiv Bhupal Samaiyar	9811343911	rbsamaiyar.adv@gmail.com	01-02-2025
				CS (COMM)/94/2025	CS (COMM)/94/2025	03-02-2025	Hero MotoCorp Limited Vs OWNER PROPRIETOR	Aastha Sharma	9718209970	aastha@thelegist.com	31-01-2025
				CS (COMM)/96/2025	CS (COMM)/96/2025	04-02-2025	Swastik Interchem Pvt Ltd Vs Arun Kumar Dutt Proprietor of AK Dutt and Co	Ojasvi Kaneja	9990503001	khanejalaw@gmail.com	04-02-2025
					OMP (I) (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD Vs HARIRAM	Manoj Kumar	9811133644		02-02-2025
				OMP (I) (COMM.)/101/2025	OMP (I) (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD Vs SUNIL KUMAR	Manoj Kumar	9811133644		03-02-2025
				OMP (I) (COMM.)/111/2025	OMP (I) (COMM.)/111/2025	07-02-2025	AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	05-2-2025
				Misc DJ/135/2025	Misc DJ/135/2025	07-02-2025	RCK LEASING AND FINANCING Vs RAM SURESH SINGH	Meenu Dilwari	9212322100	meenudilwari7@gmail.com	06-02-2025
				CS (COMM)/109/2025	CS (COMM)/109/2025	10-02-2025	Ekome Furniture Vs Woods Villa	Chitra Singh	8930304830	harpreetsingh740@gmail.com	06-02-2025
				OMP (I) (COMM.)/124/2025	OMP (I) (COMM.)/124/2025	11-02-2025	YES BANK LTD Vs AFROJ BANO	Kartik Kumar	011-26211488	legal@katyalassociates.com	08-02-2025
				OMP (I) (COMM.)/125/2025	OMP (I) (COMM.)/125/2025	11-02-2025	YES BANK LTD Vs MANISH KUMAR	Kartik Kumar	011-26211488	legal@katyalassociates.com	08-02-2025
				Ex.COMM - Award by Arb. Comm./3/2025	Ex.COMM - Award by Arb. Comm./3/2025	12-02-2025	HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES A PARTNERSHIP CONCERN				
				CS (COMM)/114/2025	CS (COMM)/114/2025	12-02-2025	SUNIL GARG Vs PINKU BANIK	Risabh Singhal	7503414900	rsinghal3062@gmail.com	09-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/115/2025	CS (COMM)/115/2025	12-02-2025	ALTECH EQUIPMENTS PVT LTD Vs KAMAR INFRASTRUCTURE PRIVATE LIMITED	Jaspreet Singh	9899641617	jaspreet.law@gmail.com	10-02-2025
				OMP (I) (COMM.)/130/2025	OMP (I) (COMM.)/130/2025	12-02-2025	Yes Bank Ltd Vs AKHIL KUMAR SRIVASTAVA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP (I) (COMM.)/138/2025	OMP (I) (COMM.)/138/2025	13-02-2025	AXIS BANK LTD Vs KAVITA JAIN	Dheeraj	9871040589	indolexlaw@gmail.com	11-02-2025
				CS (COMM)/124/2025	CS (COMM)/124/2025	15-02-2025	CHANDER MOHAN DUGGAL Vs M/S FOOD VISTA INDIA PVT LTD	Sameer Dewan	9810134864	sameerdewan123@rediffmail.com	13-02-2025
				OMP (I) (COMM.)/148/2025	OMP (I) (COMM.)/148/2025	15-02-2025	AXIS BANK LTD Vs NEHA SARAF	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM.)/150/2025	OMP (I) (COMM.)/150/2025	15-02-2025	Yes Bank Ltd Vs PUUSHPENDER PUSHPENDER	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (I) (COMM.)/151/2025	OMP (I) (COMM.)/151/2025	15-02-2025	Yes Bank Ltd Vs SHER SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS (COMM)/130/2025	CS (COMM)/130/2025	17-02-2025	MS SIMKAST ALLOYS LLP THOUGH ITS PARTNER SHRI SURINDER JAIN Vs NOORJAHAN M TAPALWALE SOLE	Risabh Gupta	8586534657	risabhgupta.lawyer@gmail.com	13-02-2025
				CS (COMM)/131/2025	CS (COMM)/131/2025	17-02-2025	State Bank Of India Vs Sunny Kumar	Siddharth	9643524909	adv.siddharth311992@gmail.com	14-02-2025
				OMP (I) (COMM.)/167/2025	OMP (I) (COMM.)/167/2025	17-02-2025	YES BANK LTD Vs SANJAY KIRPLANI	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (I) (COMM.)/168/2025	OMP (I) (COMM.)/168/2025	17-02-2025	YES BANK LTD Vs BHADANA ROADWAYS COMPANY THROUGH ITS PROP HARISH	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (I) (COMM.)/177/2025	OMP (I) (COMM.)/177/2025	19-02-2025	Shriram Finance Ltd Vs BHIM TIWARI	Manoj Kumar	9811133644		17-02-2025
				OMP (I) (COMM.)/180/2025	OMP (I) (COMM.)/180/2025	19-02-2025	AXIS BANK LTD Vs YOGENDER	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/181/2025	OMP (I) (COMM.)/181/2025	19-02-2025	AXIS BANK LTD Vs KIRANDEEP KAUR	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				CS (COMM)/150/2025	CS (COMM)/150/2025	20-02-2025	FOOTWEAR KLINK INDIA PVT LTD Vs HIDAYATH PASHA INAYATH	Shram Vir Vats	9818365011	vatsadvocae1978@gmail.com	18-02-2025
				CS (COMM)/151/2025	CS (COMM)/151/2025	20-02-2025	Central Bank of India Vs N S COMMUNICATION THROUGH ITS PROPRIETOR NAVEEN KUMAR	Amar Singh	9810047059	apexlaw261@mail.com	17-02-2025
				OMP (I) (COMM.)/182/2025	OMP (I) (COMM.)/182/2025	20-02-2025	AXIS BANK LTD Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN HOODA 69840	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				Execution (Comm.)/50/2025	Execution (Comm.)/50/2025	22-02-2025	GAUTAM RANA Vs PRAMOD BAJAJ				
				OMP (I) (COMM.)/190/2025	OMP (I) (COMM.)/190/2025	24-02-2025	AXIS BANK LTD Vs ZAVED AKHTAR ANSARI	Dheeraj	9871040589	indolexlaw@gmail.com	22-02-2025
				CS (COMM)/163/2025	CS (COMM)/163/2025	27-02-2025	JIS HEAD LIGHT GLASS Vs MH INDUSTRIES	Sarandeep Singh	8448840902	adv.saeandeep@gmail.com	24-02-2025
				OMP (I) (COMM.)/197/2025	OMP (I) (COMM.)/197/2025	27-02-2025	AXIS BANK LTD Vs VIKAS MALIL	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/198/2025	OMP (I) (COMM.)/198/2025	27-02-2025	AXIS BANK LTD Vs JAWAHAR LAL GANDHI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/199/2025	OMP (I) (COMM.)/199/2025	27-02-2025	AXIS BANK LTD Vs MEENU	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (I) (COMM.)/200/2025	OMP (I) (COMM.)/200/2025	27-02-2025	AXIS BANK LTD Vs HARISH KUMAR BANSAL	Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
				OMP (I) (COMM.)/201/2025	OMP (I) (COMM.)/201/2025	27-02-2025	AXIS BANK LTD Vs JAI SRI RAM KRIPA CONTRACTOR AND TRANSPORT	Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT		CS(COMM)	75/2025	01.02.2025	COMPUTER JUNCTION PRIIVATE LIMITED VS. SKILL KITS PRIVATE LIMITED	AJA Y KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	10.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	76/2025	01.02.2025	COMPUTER JUNCTION PRIVATE LIMITED VS. TRIADSS CONSULTING SERVICE PVT. LTD.	AJA Y KUMAR CHOPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	10.01.2025
			1	OMP(I)COMM	17/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. SHRI BALAJI CONSSTRUCTION COMPANY	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	15.01.2025
			1	OMP(I)COMM	18/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. SHRI BALAJI CONSSTRUCTION COMPANY	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	15.01.2025
			1	EX(COMM)	19/2025	01.02.2025	DHARA MOTOR FINANCE LIMITED VS. PRAVEEN KUMAR	LALIT PANDEY AND ANR.	8130383143	LALITPANDEYADV@GMAIL.COM	24.01.2025
			1	EX(COMM)	26/2025	01.02.2025	INTEC CAPITAL LTD. VS. KEW PRECISION PRIVATE LIMITED	POOJA CHOUDHARY	9871169411	LEGAL.POOJACHODHARY@GMAIL.COM	27.01.2025
			1	OMP(COMM)	20/2025	04.02.2025	M/S ARCHRITI SPACES VS. M/S SY LOGISTIC PARK LLP	SOMIR SINGH DESWAL AND ABHISHK DESHWAL	9313060905, 8851406604	DESWAL.SOMVIR12345@GMAIL.COM	30.01.2025
			1	OMP(COMM)	19/2025	04.02.2025	UNION OF INDIA VS. BANSAL SPINNING MILLS LTD.	JYOTI ADVOCATE	9716978896	JYOTIADVOCATE96@GMAIL.COM	28.01.2025
			1	CS(COMM)	80/2025	04.02.2025	LABROATE PHARMACETICALS INDIA LTD. VS. GLOW PHARMABAMBHA PVT. LD.	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTH@BNCS.IN	03.02.2025
			1	CS(COMM)	79/2025	04.02.2025	RSPL HEALTH PVT. LTD. VS. SARVJEET AND SONS CHEMICAL PRODUCTS PVT. LTD.	SHRAVAN KUMAR BANSAL	26843455, 26936783	UNITEDMARK@UNITEDANDUNITED.COM	31.01.2025
			1	OMP(COMM)	18/2025	04.02.2025	NUVAMA WEALTH AND INVESTMENT LTD. VS. SH. SUNIL KUMAR NARANG	MR. SHOURYENDU RAY	9953803458	SRAY@NORACHAMBERS.IN	03.02.2025
			1	EX(COMM)	29/2025	06.02.2025	DR. VIVEK RAI VS. CAREER FINDER	AJIT SINGH	9136171100	AJITSINGH123.AS57@GMAIL.COM	03.02.2025
			1	MISC. DJ	271/2025	07.02.2025	BCC DEVELOPERS AND PROMOTERS PVT. LTD. VS. UNION OF INDIA	RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	03.02.2025
			1	CS(COMM)	88/2025	07.02.2025	KOTAK MAHINDRA PRIME LTD. VS. ROHIT (BORROWER)	ERUDITE LEGAL	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	01.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	89/2025	07.02.2025	REVEX PLASTICISERS THR AR SURABHI VS. STITCHMETIC SHOE CRAFTS PVT. LTD.	BHARAT GUPTA, VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	31.01.2025
			1	OMP(COMM)	21/2025	07.02.2025	UNION OF INDIA VS. B. B. CONSTRUCTION	VINOD KUMAR RAI	9811603482	VINOD.KUMAR.RAI@GMAIL.COM	01.02.2025
			1	CS(COMM)	97/2025	10.02.2025	RAM BILASH AGGARWAL VS. M/S NKG INFRASTRUCTURE LTD.	PARVEEN KUMAR AGGARWAL	9873935534,	NOT AVAILABLE	03.02.2025
			1	CS(COMM)	96/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S VARADA MANUFACTURING CO.	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	95/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S RAMER INDIA PVT. LTD.	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	94/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S MR. SUNIL JAIN,K	SURI COMPANY	9971357074	LITIGATION@SURI.CO.IN	31.01.2025
			1	CS(COMM)	93/2025	10.02.2025	KRBL LIMITED VS. SUPRIYA AND CO. AND ORS.	SHRAVAN KUMAR BANSAL	26843455, 465608814	UNITEDMARK@UNITEDANDUNITED.COM	06.02.2025
			1	CS(COMM)	100/2025	11.02.2025	STATE BANK OF INDIA VS. SANJAY KUMAR SINGH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	06.02.2025
			1	OMP(MISC.)COMM	1/2025	11.02.2025	NATIONAL SKILL DEVELOPMENT CORPORATION VS. KVMACADEMY PRIVATE LIMITED AND ORS.	MANI GUPTA	8800777922, 011-41715540	MANI.GUPTA@SARATHAKLAW.COM	06.02.2025
			1	CS(COMM)	99/2025	11.02.2025	WINGS PHARMACETICALS PVT. LTD. VS. GLENSMITH LABS PVT. LTD.`	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTHBAMBHA@GMAIL.COM	10.02.2025
			1	MISC. DJ	279/2025	11.02.2025	M/S SACHINAND INSULATIONS VS. SEVENHILLS BUILDCON PVT. LTD.	BALRA SINGH	9873188641	BR9840@GMAIL.COM	04.02.2025
			1	M-EX	6/25	11.02.2025	M/S GREATECH TELECOMTECNOLOGIES VPVT. LTD. VS. M/S BASANT LAL ARTS	MR. NAVDEEP SINGH	9560523320	MAIL.ATTRIANDATRI@GMAIL.COM	04.02.2025
			1	EX(COMM)	34/2025	12.02.2025	KULDEEPAK MITTAL VS. MRS. VIJAY BAPAT	CHHABRA LEGAL ADVISERS	9811798778	CHHABRALEGALADVISERS@GMAIL.COM	29.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	107/2025	12.02.2025	NISAR ANSARI VS. NISAR AHMAD & ANR.	ANIMESH RSTOGI	9971772047, 9999089680	ANIMESH.LEGALCARE@GMAIL.COM	10.02.2025
			1	CS(COMM)	106/2025	12.02.2025	PUNJAB NATIONAL BANK VS. PAMMY SANDHU	ANKIT AGRAWAL	9540411965	ANKITAGRAWALADV@GMAIL.COM	06.02.2025
			1	MISC. DJ	289/2025	13.02.2025	STATE BANK OF INDIA VS. POOJA SACHDEVA	SHIV KUMAR TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	10.02.2025
			1	CS(COMM)	108/2025	13.02.2025	STATE BANK OF INDIA VS. CHHATAR PAL SINGH	SHIV KUMAR TYAGI	9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	10.02.2025
			1	COUNTER CLAIM	6/2025	14.02.2025	RAJ KUMAR PROJAPATI VS. JITENDRA KUMAR MEHTA	Shailendera Kishore Singh	8800652576	SHAILENDERA@GNLEGAL.IN	13.02.2025
			1	CS(COMM)	111/2025	14.02.2025	APEX PHENOLIC PRIVATE LIMITED VS. ANSA BRAKES PRIVATE LIMITED	BHARAT GUPTA, VARUN TYAGI	45640851	LEGISTAUXILIARY@GMAIL.COM	11.02.2025
			1	CS(COMM)	112/2025	14.02.2025	AMIT RATTAN VS. CRESTOS TRADERS PVT. LTD.	D. N. PANDEY	9811572979	LEGALSOLUTIONS1500@REDIFFMAIL.COM	10.02.2025
			1	OMP(COMM)	22/2025	14.02.2025	M/S JUJU ASSOCIATES VS. UNION OF INDIA	ANURADHA MITTRA	9205113671	ANURADHAMITTRA@GMAIL.COM	06.02.2025
			1	OMP(COMM)	25/2025	15.02.2025	SUPERIOR AIRCON PVT. LTD. VS. UNION O FINIDA	VIVEK SINGH & APURV PARASHARI	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	12.02.2025
			1	OMP(COMM)	24/2025	15.02.2025	VASDEV VS. GOVT. OF NCT OF DELHI	SANJAY BANSAL	9810959432	MAIL2SANJAYBANSAL@YAHOO.COM	11.02.2025
			1	CS(COMM)	116/2025	15.02.2025	ANANTA INTERNATIONAL MARKETING P LTD. VS. PRAMOD BISHT	NITIN MANGLA & ASSOCIATES	9811322965	NITIN@NMLO.IN	11.02.2025
			1	OMP(COMM)	23/2025	15.02.2025	ASHOK KUMAR GARG VS. HINDUSTAN PEETROLIUM CORPORATION	RAMJEE PANDEY	9911269778	RAMJEEPANDEY72@GMAIL.COM	12.02.2025
			1	CS(COMM)	118/2025	17.02.2025	PUNJAB NATIONAL BANK VS. SH. ABHISHEK KUMAR MISHRA	ARUN BHARDWAJ	9899138242, 9999337580	ARUNBHARDWAJ1206@GMAIL.COM	18.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	122/2025	18.02.2025	COMPUTER JUNCTION PVT.LTD. VS. VAISHALI TRANSCARRIER PVT. LTD.	AJAY KUMAR CHOPRA & ASSOCIATES	9811104015	AKCHOPRA_ADV@YAHOO.IN	13.02.2025
			1	CS(COMM)	125/2025	19.02.2025	GAURAV CHHIBBER VS. TATA SIATA AIRLINE PVT. LTD.	SHUBH SINHG	7982778928	SHUBHI.LEXINDIG O.@GMAIL.COM	13.02.2025
			1	CS(COMM)	126/2025	20.02.2025	M/S MICROTEK INTERNATIONAL PVT. LTD. VS. MR. ZAKIR HUSSAIN ASSANAR	ACHIN MITTAL	9811112729	ACHIN.MITTAL13@GMAIL.COM	10.02.2025
			1	OMP(COMM)	26/2025	21.02.2025	M/S RADICURA PHARMACEUTICALS VS. M/S DURAENT BIOLOGICALS LTD. & ANR.	SHANTU TAGGARWAL	9999347367	NGEUTY01@GMAIL.COM	14.02.2025
			1	CS(COMM)	127/2025	21.02.2025	EMERGE INFOSYSTEM VS. SANSQUARE AUTOMATION PVT. LTD.	ANKIT RAJ, ALI MOHAMMED KHAN, AKASH HANDRIFAYAN	9968368407	ADV.ANKIT.MAIL@GMAIL.COM	17.02.2025
			1	CS(COMM)	129/2025	22.02.2025	MONEY FINANCE LIMITED VERSUS PRADEEP KUMAR	DR. ANKIT GUPTA	9891803692	VAKILANKITGUPTA@GMAIL.COM, WWW.ADVOCATEANKITGUPTA.COM	13.02.2025
			1	CS(COMM)	130/2025	22.02.2025	M/S ANNU SALES VS. SHELLZ INDIA PVT. LTD.	VALI & CO.	9910358225	OFFICE@VALI.CO.IN	18.02.2025
			1	ARB. A. (COMM) 2/2025	2/2025	24.02.2025	GENESIS FERTILITY & SURGICAL CENTER VS. LYBRATE INDIA PVT. LTD.	MUKESH BHARDWAJ	9718264244, 9540459544	ADV.MUKESHBHARDWA63@GMAIL.COM	17.02.2025
			1	CS(COMM)	133/2025	24.02.2025	STATE BANK OF INDIA VS. VIKRAM	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	21.02.2025
			1	CS(COMM)	132/2025	24.02.2025	MR. FIROZ KHAN VS. MR. SHAIK IRFAN PASHA & ANR.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN UNITEDIP@UNITEDWORLD.CO.IN	21.02.2025
			1	CS(COMM)	136/2025	25.02.2025	M/S ORCHIDEX LINE PVT. LTD. VS. M/S KITCHENRAMA FOODS SERVICE EQUIPMENT PVT. LTD.	DHARMENDRA SINGH	8447495056, 9818088956	DHARMENSG@YAHOO.COM	18.02.2025
			1	CS(COMM)	138/2025	27.02.2025	STATE BANK OF INDIA VS. SEPOY DESAI MOHAN	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	22.02.2025
			1	ARB. A. (COMM) 4/2025	4/2025	27.02.2025	M/S GUPTA TRADERS THROUGH ITS PROPRIETOR VS. DELHI TRANSCO LIMITED	KK & ASSOCIATES	9811554435	VKUMAR@KANDKASSOIATES.IN	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	137/2025	27.02.2025	WINGS PHARMACETICALS PVT. LTD. VS. MORVIN INDIA HEALTHCARE PVT. LTD.	SIDDHARTH BAMBHA & LUV VIRMANI	9811327014	SIDDHARTH BAMBHA@GMAIL.COM	25.02.2025
			1	MISC. DJ	400/2025	28.02.2025	HERO FINCORP LTD. VS. AANN INTERNATIONAL	MAYANK MAHAJAN	9873347330	MAYANK MAHAJAN05@GMAIL.COM	21.02.2025
			1	OMP(I)COMM	30/2025	28.02.2025	SHRIRAM FINANCE LTD. VS. NISHA	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMAIL.COM	15.02.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYA NEW DELHI DISTRICT	25	CS (COMM)/72/2025	CS (COMM)/72/2025	01-02-2025	SHRIRAM FINANCE LTD Vs SUMIT	ISHANK GUPTA(P),	9995124754	NOT PROVIDED	26.01.2025
			25	CS (COMM)/74/2025	CS (COMM)/74/2025	01-02-2025	COMPUTER JUNCTION PRIVATE LIMITED Vs TRIADSS TECH SOLUTIONS	Ajay Kumar Chopra(P),	9811104015	AKCHOPRA_ADV@YAHOO.IN	30.01.2025
			25	CS (COMM)/73/2025	CS (COMM)/73/2025	01-02-2025	Wings Pharmaceuticals P Ltd Vs Wingspan Pharmaceuticals P Ltd	SACHIN GUPTA(P),	9811180270	info@litlegal.in	28-01-2025
			25	CS (COMM)/71/2025	CS (COMM)/71/2025	01-02-2025	RAVI KANT MANGA Vs MUKESH YADAV	vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	31-01-2025
			25	CS (COMM)/78/2025	CS (COMM)/78/2025	03-02-2025	M/s Omsons Marketing Pvt Ltd Vs M/s Sartaj Hotel Apartments and Vilas Pvt Ltd	Sachin Malik(P),	9811962836	adv.irshadl@gmail.com	27-01-2025
			25	OMP (I) (COMM)/22/2025	OMP (I) (COMM)/22/2025	03-02-2025	M/s Clix Capital Services Pvt Ltd Vs Janki CT Scan and Radiology centre	Ravi Shankar Garg(P),	999991681t	AYUSH.GUPTA@CLIX.CAPITAL	27-01-2025
			25	OMP (I) (COMM)/24/2025	OMP (I) (COMM)/24/2025	06-02-2025	M/s Clix Capital Services Pvt Ltd Vs GOMTI MEDICAL DIAGNOSTIC CENTRE PVT LTD AND ORS	Ravi Shankar Garg(P),	999991681t	AYUSH.GUPTA@CLIX.CAPITAL	30-01-2025
			25	CS (COMM)/82/2025	CS (COMM)/82/2025	06-02-2025	HT Media Ltd Vs Noesis Broadcom Pvt Ltd	Madhur Dhingra(P),	9999467283	RAKESH@AMSASSOCIATES.CO.IN	31-01-2025
			25	Execution (Comm)/31/2025	Execution (Comm)/31/2025	07-02-2025	MS RAKESH KUMAR GOEL Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	31-01-2025
			25	CS (COMM)/84/2025	CS (COMM)/84/2025	07-02-2025	BAUSCH AND LOMB INDIA PVT LTD Vs MS SUNITA EYE HOSPITAL	GAURAV TOKAS(P),	9873687595	office@legal-acumen.com	03-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	CS (COMM)/85/2025	CS (COMM)/85/2025	07-02-2025	TV TODAY NETWORK LIMITED Vs UPDHARA MEDIA	RADHIKA GUPTA(P),	9958387755	officeofradhikagupta@gmail.com	03.02.2025
			25	CS (COMM)/90/2025	CS (COMM)/90/2025	10-02-2025	Valvoline Cummins Private Limited Vs Mis VVL Mining and Allied Services Private Limited	AKSHAY SHARMA(P),	9811072845	wlawlegal@gmail.com	03-02-2025
			25	CS (COMM)/98/2025	CS (COMM)/98/2025	11-02-2025	STATE BANK OF INDIA Vs BHAGWAN SINGH	Shiv Tyagi(P),	9643242952	SHIVKTYAGI@GMAIL.COM	06-02-2025
			25	CS (COMM)/104/2025	CS (COMM)/104/2025	12-02-2025	RSMS Architects Private Limited Vs Priyanka Panday sole proprietor of Primuk Enterprises	Raghav Marwaha(P),	9654909889	advraghavmarwaha@gmail.com	31-01-2025
			25	Execution (Comm)/35/2025	Execution (Comm)/35/2025	14-02-2025	STT GLOBAL DATA CENTRES INDIA PRIVATE LIMITED Vs PIPETEL COMMUNICATIONS	Anurag Kumar(P),	NOT PROVIDED	neeti.vashisth@sttelemediagdc.in	31-01-2025
			25	Execution (Comm)/37/2025	Execution (Comm)/37/2025	15-02-2025	ARDEE MAINTENANCE SERVICES PVT LTD Vs Purshottam Sarup Aggarwal HUF	Bimlendu Shekhar(P),	8010056536	BIMLENDUSHEKHAR77@GMAIL.COM	11-02-2025
			25	CS (COMM)/117/2025	CS (COMM)/117/2025	17-02-2025	PUNJAB NATIONAL BANK Vs GHANSHYAM SINGH PROP OF SHYAM BANGAL	Arun Bhardwaj(P),	9899138242	Arunbhardwaj1206@gmail.com	27-01-2025
			25	CS (COMM)/121/2025	CS (COMM)/121/2025	18-02-2025	M/s Pragyan Metals Private Limited Vs MARCORP ENGINEERS PRIVATE LIMITED	SANJAY KUMAR(P),	9818336108	sanjayk.advocate@gmail.com	13-02-2025
			25	OMP (T) (COMM)/1/2025	OMP (T) (COMM)/1/2025	20-02-2025	Indo Technologies Proprietorship Firm Through Its Proprietor Vs DHARAMRAJ CONTRACTS I PVT LTD Through its	Prachi(P),	9810068578	advkumarkrishan@gmail.com	11-02-2025
			25	OMP (I) (COMM)/25/2025	OMP (I) (COMM)/25/2025	20-02-2025	M/s Clix Capital Services Pvt Ltd Vs PMR LIFE CARE HOSPITAL PVT LTD	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	13-02-2025
			25	ARB A (COMM)/1/2025	ARB A (COMM)/1/2025	20-02-2025	SMT RUCHI GOYAL Vs M/S MONEYWISE FINANCIAL SERVICES PVT LTD		9899999672	ADVSHREYASJAIN@GMAIL.COM	19-02-2025
			25	ExCOMM - Award by Arb Comm/1/2025	ExCOMM - Award by Arb Comm/1/2025	22-02-2025	HARBANS SINGH SAHNI Vs PAN INDIA CORPORATION LTD	SUNNY ARORA(P),	7291915882	amansahni17kuw(@Gmail.com	18-02-2025
			25	CS (COMM)/131/2025	CS (COMM)/131/2025	24-02-2025	Canara Bank Vs BINA KUMARI	NILENDU VATSYAYAN(P)	9999050853	NOT PROVIDED	19-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	OMP (I) (COMM)/27/2025	OMP (I) (COMM)/27/2025	25-02-2025	MS BLS INTERNATIONAL SERVICES LIMITED Vs UNION OF INDIA AND ANR	Naman Joshi(P),	9810057280	naman.joshi@CJSlegal.in	25-02-2025
			25	OMP (I) (COMM)/28/2025	OMP (I) (COMM)/28/2025	28-02-2025	ALD AUTOMOTIVE PRIVATE LIMITED Vs MICROMEG ENTERPRISES THROUGH	AKHILESH PRADHAN(P),	7827403519	khilesh.pradhan@yahoo.com	11-02-2025
			25	Execution (Comm)/40/2025	Execution (Comm)/40/2025	28-02-2025	AJAY KUMAR JAIN Vs M/S GARUDA CONSTRUCTION AND ENGINEERING PVT LTD	MR. ANUPAM	NOT PROVIDED	NOT PROVIDED	27.02.2025
			25	CS (COMM)/142/2025	CS (COMM)/142/2025	28-02-2025	KOTAK MAHINDRA PRIME LTD Vs SAMEER SON OF HAFEEJ	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	25-02-2025
			25	CS (COMM)/141/2025	CS (COMM)/141/2025	28-02-2025	KOTAK MAHINDRA PRIME LTD Vs MANOJ KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	25-02-2025
			25	OMP (I) (COMM)/29/2025	OMP (I) (COMM)/29/2025	28-02-2025	SHRIRAM FINANCE LTD Vs SUMIT	Sunny Arora(P),	9910574027	ALBUSLAWFIRMS.GMAIL.COM	15-02-2025
			25	Execution (Comm)/36/2025	Execution (Comm)/36/2025	15-02-2025	LEVI STRAUSS AND COMPANY Vs SHANKAR PRASAD	Shravan Bansal(P),	6843455.32959881	UNITEDMARK@UNITEDANDUNITED.COM	12-02-2025
			25	Execution (Comm)/38/2025	Execution (Comm)/38/2025	15-02-2025	LEVI STRAUSS AND COMPANY Vs BUDHRAM	Shravan Bansal(P),	6843455.32959881	unitedmark(~unitedandunited.com	12-02-2025
			25	CS (COMM)/387/2024	CS (COMM)/387/2024	19.02.2025	M/S IRC RUBBER COMPANY Vs M/S QPAVE SOLUTION PVT. LTD. AND ORS.	Mayank Barua	9711564578	NOT PROVIDED	25-07-2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR RECOVERY	CS (COMM)/77/2025	01-02-2025	Tnsi retail pvt ltd vs raja fun foods pvt ltd	Varun shankar(p),	9818895165	varunshankar@cantaib.net	28-01-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/20/2025	01-02-2025	Dhara motors finance ltd. Vs. Umesh kumar aggarwal	Lalit pandey	8130383143	lalitpandeyadv@gmail.com	10-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM.)/21/2025	01-02-2025	Dhara motors finance ltd. Vs Sanjeev kumar	Lalit pandey	8130383143	lalitpandeyadv@gmail.com	10-01-2025
			24	EXECUTION PETITION	Execution (Comm)/28/2025	03-02-2025	M/s s r apparels vs m/s kauten kraft	Anil kumar(p),	9212452850	not available	26-01-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/23/2025	03-02-2025	M/s aditya birla finance limited vs niharika trading corporation and another	Aman vasisth(p),	8233119499	vashisth.lex@gmail.com	27-01-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/240/2025	03-02-2025	Ms odwen technologies pvt ltd vs ms forte furniture products india pvt ltd	Manoj kumar tomar(p),	9711330536	manojtomar.adv@gmail.com	28-01-2025
			24	EXECUTION PETITION	Execution (Comm)/27/2025	03-02-2025	Ms ashiana manufacturing india limited vs ms oyo hotels and homes private limited	Rohit taneja(p),	9999648677	advrohattaneja8@gmail.com	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/81/2025	04-02-2025	Megh shyam sharma vs balvinder singh	Shrikant lakhera(p),	NOT AVAILABLE	not available	28-01-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/270/2025	06-02-2025	Om pal singh vs nirmal bang securities ltd	Inder singh(p),	9891711075	indersingh.adv@gmail.com	17-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/83/2025	06-02-2025	Momentumtechsys pvt ltd vs nkg infrastructure limited	Chandra bhushan tiwari(p),	9654643317	cb.tiwarilaw@gmail.com	29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			24	EXECUTION PETITION	Execution (Comm)/30/2025	06-02-2025	Indu singh vs aims sanya developers	Nitai agarwal(p),	NOT AVAILABLE	not available	01-02-2025
			24	EXECUTION PETITION	Execution (Comm)/32/2025	07-02-2025	Avs engineers and traders vs sara associates	Deepak goel(p),	9711840150	deepakgoeladv@gmail.com	20-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/86/2025	07-02-2025	Sneh lata vs ram dwara construction company	Sourav bajaj(p),	9250062361	bajajlawfirm1@gmail.com	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/87/2025	07-02-2025	Kotak mahindra prime ltd vs anuj kumar panwar	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	31-01-2025
			24	EXECUTION PETITION	M- Execution 5/2025	07-02-2025	MI infomap pvt. Ltd. Vs. Gti infotel pvt. Ltd.	Sanjeev saraswat	9810117154	not available	27-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/91/2025	10-02-2025	Deutsche bank ag vs ms rms enterprises	Gurvinder suri(p),	9871692197	litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/92/2025	10-02-2025	Deutsche bank ag vs ms bespoke interiors llp	Gurvinder suri(p),	9871692197	litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/102/2025	11-02-2025	State bank of india vs anthony david	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR RECOVERY	CS (COMM)/103/2025	11-02-2025	State bank of india vs suresh thapa	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/101/2025	11-02-2025	State bank of india vs ramesh kumar sharma	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	EXECUTION PETITION	Execution (Comm)/33/2025	11-02-2025	Abci infrastructure pvt. Ltd. Vs. Z tech india pvt. Ltd.	Jitender kumar	9910848793	adv.jkassociates@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/105/2025	12-02-2025	V s packaging vs mac enterprises	Amit kumar(p),	9312267089	not available	30-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/109/2025	14-02-2025	Jcdecaux advertising india pvt ltd vs beltek canandian beverages pvt ltd	Balkrishan sharma(p),	9761950699	sharma26296@gmail.com	31-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/110/2025	14-02-2025	M/s garg steel associates vs m/s sanjay builders	Amit gupta(p),	9899474884	amitg.advocate@gmail.com	06-02-2025
			24	APPLICATION U/S 151 CPC	Misc DJ/327/2025	15-02-2025	Realistic realtors pvt ltd vs harnarayan chowdhary	Bahuli sharma(p),	9811319485	not available	10-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/113/2025	15-02-2025	State bank of india vs virendra singh	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR RECOVERY	CS (COMM)/114/2025	15-02-2025	Anand agarwal vs garuda construction and engineering pvt ltd thr its director	Punit jain(p),	9810024729	punitjainadvocate@gmail.com	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/115/2025	15-02-2025	Nitin gupta vs urban improvement company pvt ltd	Ayush chauhan(p),	9971500077	not available	11-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/119/2025	17-02-2025	Sona engineers and consultants vs ruchi infocom pvt ltd	Shekhar nanavaty(p),	8851287157	shekharnanavaty@gmail.com	07-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/120/2025	17-02-2025	Jay pee enterprises vs prima telecom ltd	Subhash chandra lochakia(p),	8882753043	subhashadv76@gmail.com	12-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/124/2025	19-02-2025	Veer singh malik vs working business pvt ltd	Pradeep chaurasia(p),	NOT AVAILABLE	not available	04-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/123/2025	19-02-2025	Ms berrio logistics india pvt ltd vs ms sannesh shipping and logistics	Parveen kumar(p),	9711085678	parveent60@gmail.com	13-02-2025
			24	EXECUTION PETITION	Execution (Comm)/39/2025	20-02-2025	Rakesh malik vs karvy stock broking ltd	Rajiv bakshi(p),	9891695725	rajivebakshi@gmail.com	12-02-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/26/2025	20-02-2025	Rakesh vs indusind bank ltd	Priyanka(p),	9971309602	not available	14-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			24	SUIT FOR RECOVERY	CS (COMM)/128/2025	21-02-2025	Annu sales vs prosegur and ors	Bhaskar vali(p),	9910358225	bhaskar.vali@gmail.com	14-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/134/2025	24-02-2025	Sabih ur rahman khan vs maxima glass pvt ltd	Siddhant upmanyu(p),	NOT AVAILABLE	siddhant.upmanyu@gmail.com	13-02-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/2/2025	24-02-2025	Enkay enterprises vs union of india	Ishan sachdeva(p),	NOT AVAILABLE	not available	18-02-2025
			24	EXECUTION PETITION	ExCOMM - Award by Arb Comm/3/2025	24-02-2025	City sweep services vs. Mcd	Sarad kumar sunny	9958178853	saradksunny@gmail.com	18-02-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/3/2025	25-02-2025	Paramveer singh sachdeva vs tushar chhabra	Shivaang gupta(p),	9899183292	shivaang1407@gmail.com	18-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/135/2025	25-02-2025	Kamaljeet singh vs paramjeet singh	Aaftaab khan(p),	9717387076	aftaabk2@gmail.com	20-02-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/140/2025	27-02-2025	Rspl ltd vs mohammed saleem trading as amber consumer products	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	17-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/139/2025	27-02-2025	State bank of india vs ashish porwal proprietor m/s yuvraj enterprises	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	22-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			24	SUIT FOR RECOVERY	CS (COMM)/145/2025	28-02-2025	Kotak mahindra prime ltd vs tushar singh	Amit kumar sinha(p),	9999814620	not available	03-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/144/2025	28-02-2025	Hitachi systems india pvt ltd through authorised representative vs amnex infotechnologies pvt ltd through its directors	Nitendra sharma(p),	9350292404	sharmanitendra775@gmail.com	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/143/2025	28-02-2025	Shri suhas chand gupta vs mr raghavendra naik	Pk rawal	9810008623	not available	21-02-2025
			24	SUIT FOR RECOVERY	CS (COMM)/146/2025	28-02-2025	Kotak mahindra prime ltd vs amit	Amit kumar sinha(p),	9999814620	not available	25-02-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/31/2025	28-02-2025	Green revolutions vs okinawa autotech private limited	Amit kumar sinha(p),	9999814620	not available	26-02-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1152/2025	03-02-2025	Axis Bank Ltd Vs ABHINAM SHARMA 4346	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1151/2025	03-02-2025	Axis Bank Ltd Vs SAURABH KUMAR 0768	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1150/2025	03-02-2025	Axis Bank Ltd Vs ANKIT SINGH 0470	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1153/2025	03-02-2025	Axis Bank Ltd Vs JAY PRAKASH SINGH 2275	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/65/2025	03-02-2025	THE POLO LAUREN COMPANY LP Vs POLO INDIA	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	01.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1148/2025	03-02-2025	Axis Bank Ltd Vs AJAY KUMAR GARG 1261	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1149/2025	03-02-2025	Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR 7839	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/64/2025	03-02-2025	MV SHOE CARE PRIVATE LIMITED Vs CKM ENTERPRISES	Akshit Navaney(P),	9999276662	akshit@reignlegal.in	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1147/2025	03-02-2025	AXIS BANK LTD Vs PUNEET BHATIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1145/2025	03-02-2025	AXIS BANK LTD Vs UDAY KUMAR OJHA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1146/2025	03-02-2025	AXIS BANK LTD Vs SONIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	01.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1205/2025	04-02-2025	KOTAK MAHINDRA BANK Vs UPADHYAY TRANSPORT SERVICE 6640	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1204/2025	04-02-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1206/2025	04-02-2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1203/2025	04-02-2025	AXIS BANK LTD Vs BINSYS TECHNOLOGIES PRIVATE LIMITED	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1202/2025	04-02-2025	AXIS BANK LTD Vs KUNWAR BAHADUR	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1201/2025	04-02-2025	AXIS BANK LTD Vs NUSRAT	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1200/2025	04-02-2025	AXIS BANK LTD Vs PRATIMA RAI	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	03.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1199/2025	04-02-2025	AXIS BANK LTD Vs SUDIPTO MUKHERJEE	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	03.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1235/2025	06-02-2025	KOTAK MAHINDRA BANK Vs DHARMENDER KUMAR 3910	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1234/2025	06-02-2025	AXIS BANK LTD Vs SHINDER PAL SINGH GAREWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1228/2025	06-02-2025	AXIS BANK LTD Vs MUSLAM ALI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1227/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1226/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs AMIT CHOURASAIYA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1224/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs JAYBHAI NIMAVAT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1223/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs KIRAN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1225/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs RAVINDER SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1222/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs VISHESH KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	04.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1313/2025	10-02-2025	AXIS BANK LTD Vs BEENA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1311/2025	10-02-2025	AXIS BANK LTD Vs ANITA KUMARI	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1312/2025	10-02-2025	AXIS BANK LTD Vs SUNNY MEHTA	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	07.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1308/2025	10-02-2025	KOTAK MAHINDRA BANK Vs INDERJEET SINGH PARMAR 3446	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1310/2025	10-02-2025	KOTAK MAHINDRA BANK Vs KFC TRANSPORT 9948	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1307/2025	10-02-2025	KOTAK MAHINDRA BANK Vs DGM LOGISTICS SOLUTIONS PVT LTD 3708	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1309/2025	10-02-2025	KOTAK MAHINDRA BANK Vs YMC CONSTRUCTIONS PRIVATE LIMITED 2920	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1304/2025	10-02-2025	KOTAK MAHINDRA BANK Vs N K Logistics Pvt Ltd 9959	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1305/2025	10-02-2025	KOTAK MAHINDRA BANK Vs DHARAMPAL SINGH 9182	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1306/2025	10-02-2025	KOTAK MAHINDRA BANK Vs KAMLESH KUMAR 5033	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1303/2025	10-02-2025	KOTAK MAHINDRA BANK Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1302/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1301/2025	10-02-2025	AXIS BANK LTD Vs PAVITAR SINGH CHAHAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1300/2025	10-02-2025	AXIS BANK LTD Vs SANJAY KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1297/2025	10-02-2025	AXIS BANK Vs PRAVEEN KUMAR	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1299/2025	10-02-2025	AXIS BANK Vs PIJUSH KANTI BISWAS	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1296/2025	10-02-2025	AXIS BANK Vs SATISH SANGWAN	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1298/2025	10-02-2025	AXIS BANK Vs LOVEY TOMER	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1295/2025	10-02-2025	AXIS BANK Vs SUNITA	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1294/2025	10-02-2025	AXIS BANK Vs HARKESH	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1349/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RAKESH KUMAR SINGH 9503	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1338/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MALIK ROAD LINES 2943	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1352/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SUSHIL KUMAR 9900	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1353/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MS KHAN TRADING CO 3347	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1350/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SURENDER SINGH 1180	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1339/2025	11-02-2025	YES BANK LIMITED Vs SANJAY BUILDERS	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1340/2025	11-02-2025	AXIS BANK Vs ANJOO SINGH	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1341/2025	11-02-2025	AXIS BANK Vs RAMESH CHAND	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1354/2025	11-02-2025	AXIS BANK Vs RITA MUKHARJEE	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1355/2025	11-02-2025	AXIS BANK Vs FARMAN ALI	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1342/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RAJESH 4581	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1343/2025	11-02-2025	KOTAK MAHINDRA BANK Vs BILAL 5002	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1344/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SAUMYA TRADERS 7198	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1357/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RAHUL BHATI 7959	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1358/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MOHD SAMSHAD 1208	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1359/2025	11-02-2025	AXIS BANK Vs AWADH KISHORE DUBEY	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/78/2025	12-02-2025	SAYYAD MOHD ANWAR Vs FAHIMAN	anwar khalil(P),	8130773668	anwar.khalil705@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1404/2025	12-02-2025	YES BANK LTD Vs DANISH QURESHI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1403/2025	12-02-2025	KOTAK MAHINDRA BANK Vs KAMIL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1402/2025	12-02-2025	KOTAK MAHINDRA BANK Vs AJAY SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1401/2025	12-02-2025	KOTAK MAHINDRA BANK Vs BIKRAM SARKAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1399/2025	12-02-2025	YES BANK LTD Vs SUNIL DUTT	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	11.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1400/2025	12-02-2025	KOTAK MAHINDRA BANK Vs ANIS AHMAD	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1397/2025	12-02-2025	YES BANK LTD Vs ROHIT VERMA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1398/2025	12-02-2025	YES BANK LTD Vs MANISH CHHABRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1396/2025	12-02-2025	YES BANK LTD Vs MOHAMMAD SALMAN RAYEES	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1395/2025	12-02-2025	Kotak Mahindra Prime Ltd Vs PAWAN KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1394/2025	12-02-2025	AXIS BANK LTD Vs NAFISA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1447/2025	13-02-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1442/2025	13-02-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1443/2025	13-02-2025	Cnh Industrial Capital India Pvt Ltd Vs SOFIKUL ISLAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1516/2025	14-02-2025	Axis Bank Ltd Vs SAPNA AGRAWAL	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1515/2025	14-02-2025	Axis Bank Ltd Vs ANKUR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1513/2025	14-02-2025	Axis Bank Ltd Vs VINEET	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1511/2025	14-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1512/2025	14-02-2025	KOTAK MAHINDRA BANK VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827 Vs parv mahajan(P),	9643646534	parv.mahajan007@gmail.com		13.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1508/2025	14-02-2025	Axis Bank Ltd Vs MOHD ILYAS	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1507/2025	14-02-2025	Axis Bank Ltd Vs SUNIL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1506/2025	14-02-2025	Axis Bank Ltd Vs SOMA DAMOR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1505/2025	14-02-2025	Axis Bank Ltd Vs SHARUKH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1504/2025	14-02-2025	Axis Bank Ltd Vs RIZWANA BEGUM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1502/2025	14-02-2025	Axis Bank Ltd Vs RAHAT ALI KHAN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1501/2025	14-02-2025	Axis Bank Ltd Vs ASHU PATHAK	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1500/2025	14-02-2025	AXIS BANK LTD Vs SAURABH SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1497/2025	14-02-2025	Axis Bank Ltd Vs SHAMA PARAVEEN 4369	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1496/2025	14-02-2025	Axis Bank Ltd Vs AMIT KUMAR 3308	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1495/2025	14-02-2025	Axis Bank Ltd Vs RAJESH KUMAR GUPTA 2576	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com		13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1499/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com		13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1492/2025	14-02-2025	Axis Bank Ltd Vs REETU CHAUDHARY 5167	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1493/2025	14-02-2025	Axis Bank Ltd Vs AWADESH SINGH 1467	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1573/2025	15-02-2025	AXIS BANK LTD Vs SAURABH SETH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1572/2025	15-02-2025	AXIS BANK LIMITED Vs LAKHBIR SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1571/2025	15-02-2025	AXIS BANK LIMITED Vs BALKAR SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1569/2025	15-02-2025	AXIS BANK LTD Vs ROHTASH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1568/2025	15-02-2025	AXIS BANK LIMITED Vs NAVDEEP SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1570/2025	15-02-2025	AXIS BANK LIMITED Vs AMEET KOUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1564/2025	15-02-2025	IDFC FIRST BANK LTD Vs BHEEM SINGH YADAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1562/2025	15-02-2025	IDFC FIRST BANK LTD Vs SNEH LATA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1566/2025	15-02-2025	IDFC FIRST BANK LTD Vs ANANYA MADAN PRASAD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1565/2025	15-02-2025	IDFC FIRST BANK LTD Vs LAKHAN SINGH PATHARAUR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1567/2025	15-02-2025	IDFC FIRST BANK LTD Vs HARIS MOHAN ARORA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1563/2025	15-02-2025	IDFC FIRST BANK LTD Vs MANISH MADHUKAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1560/2025	15-02-2025	IDFC FIRST BANK LTD Vs MOHD IRFAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1561/2025	15-02-2025	IDFC FIRST BANK LTD Vs JAVED MEWATI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	14.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1625/2025	17-02-2025	AXIS BANK Vs MOHD RAGIB	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1628/2025	17-02-2025	AXIS BANK Vs NANDNI KUMARI	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1622/2025	17-02-2025	AXIS BANK Vs LOKESH KUMAR DIXIT	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1627/2025	17-02-2025	AXIS BANK LTD Vs NIRDOSH SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gamil .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1624/2025	17-02-2025	AXIS BANK LTD Vs NISHA	Anupam Singh(P),	9654926809	anupamjsingh@gamil .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1626/2025	17-02-2025	AXIS BANK LTD Vs MANISH KUMAR AGARWAL	Anupam Singh(P),	9654926809	anupamjsingh@gamil .com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1623/2025	17-02-2025	AXIS BANK LTD Vs KUSUM VERMA	Anupam Singh(P),	9654926809	anupamjsingh@gamil .com	15.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/89/2025	17-02-2025	BANK OF BARODA Vs Shri Balaji Store(Proprietorship Concern)	Biswajit Patra(P),	9910193233	bkpatra@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1645/2025	18-02-2025	AXIS BANK LIMITED Vs ANKITA KUMAR SRIVASTAVA	Abhay Kumar Pandey(P),	011-41513189	avinash.adv@gmail.c om	17.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1646/2025	18-02-2025	AXIS BANK LIMITED Vs PRIYA CHAUHAN	Abhay Kumar Pandey(P),	9971891788	info@aualegal.com	17.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			12, New Court Block-I	EXECUTION PETITION	Execution (Comm)/29/2025	18-02-2025	WASIM Wire Manufacturing Pvt Ltd Vs ASHWANI KUMAR SAHU	RAVINDRA SINGH RAWAT(P),	9871144756	Not Provided	17.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1644/2025	18-02-2025	IDFC FIRST BANK LTD Vs DHIRENDRA KUMAR DUBEY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	17.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1663/2025	19-02-2025	Axis Bank Ltd Vs YOGESH KUMAR BHATIA 9866	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1661/2025	19-02-2025	Axis Bank Ltd Vs VIRENDRA YADAV 0558	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1662/2025	19-02-2025	Axis Bank Ltd Vs VIJAY AGARWAL 1784	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1659/2025	19-02-2025	Axis Bank Ltd Vs VIJAY PRATAP VERMA 9887	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1660/2025	19-02-2025	Axis Bank Ltd Vs RAKESH KUMAR 9754	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1657/2025	19-02-2025	KOTAK MAHINDRA BANK Vs S M TRANSPORT 2750	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1658/2025	19-02-2025	KOTAK MAHINDRA BANK Vs MOHAMMAD IRFAN 7959	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1656/2025	19-02-2025	KOTAK MAHINDRA BANK Vs CHHOTU 7409	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1700/2025	20-02-2025	KOTAK MAHINDRA BANK LTD Vs DHANAJI MACHHINDRA WANAVE	RAJEEV KUMAR RANJAN(P),	9311022104 9311966242	ranjan.and.company@gmail.com	19.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1699/2025	20-02-2025	AXIS BANK LIMITED Vs BAL KRISHAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	19.02.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1748/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs MURSLEEN K	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1745/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs SACHIN SHARMA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1746/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs NAVED ALI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1747/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs RBCL PILETECH INFRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1744/2025	21-02-2025	AXIS BANK LTD Vs NIRANJAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	20.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1776/2025	22-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs AJAY KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21.02.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/100/2025	25-02-2025	NAYAN KHEMANI Sole Proprietor NK DESIGN ALLIANCE OSAANJ Vs RAHUL JAIN Sole Proprietor OSAANJ By Ceramic Plaza	Rashi Bansal(P),	9811229212	saurabh@orionislegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1826/2025	25-02-2025	AXIS BANK LIMITED Vs MD SHADIK	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1827/2025	25-02-2025	AXIS BANK LIMITED Vs DHARMENDRA SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1824/2025	25-02-2025	AXIS BANK LIMITED Vs VINAY KUMAR PANDEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1822/2025	25-02-2025	AXIS BANK LIMITED Vs VAVITA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1825/2025	25-02-2025	AXIS BANK LIMITED Vs MOHAMMAD YUSUF	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1823/2025	25-02-2025	AXIS BANK LIMITED Vs MANMOHAN SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1821/2025	25-02-2025	AXIS BANK LIMITED Vs RANJIT SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	24.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1820/2025	25-02-2025	AXIS BANK LIMITED Vs AJAY KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1819/2025	25-02-2025	Axis Bank Ltd Vs SANTOSH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1816/2025	25-02-2025	Axis Bank Ltd Vs SHISHU SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1817/2025	25-02-2025	Axis Bank Ltd Vs SANGEETA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1818/2025	25-02-2025	Axis Bank Ltd Vs MADHU CHAUHAN	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1815/2025	25-02-2025	Axis Bank Ltd Vs MANOJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1813/2025	25-02-2025	AXIS BANK LTD Vs ARVIND KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1814/2025	25-02-2025	AXIS BANK Vs AMIT KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	24.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1874/2025	27-02-2025	AXIS BANK LTD Vs PRADEEP KUMAR o7	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1873/2025	27-02-2025	axis bank Vs MOHO KASIM	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1872/2025	27-02-2025	AXIS BANK LIMITED Vs SAVINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1870/2025	27-02-2025	AXIS BANK LTD Vs SHUBHAM	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	25.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1871/2025	27-02-2025	AXIS BANK Vs GOPI CHAND	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	25.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Block-I Court	Commercial	CS (COMM)/62/2025	01-02-2025	uco bank Vs M/S SZ FILMS	IS Chauhan(P),	9811008367	ISCHAUHANADV01@GMAIL.COM	25.01..2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1116/2025	01-02-2025	AXIS BANK Vs DEEPAK KUMAR	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1117/2025	01-02-2025	AXIS BANK Vs BRIJ KUMARI	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	22.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1120/2025	01-02-2025	AXIS BANK LTD Vs ANIL PRASAD SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1122/2025	01-02-2025	Axis Bank Ltd Vs PEMA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	24.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1123/2025	01-02-2025	Axis Bank Ltd Vs DINESH VISHNOI	ASHISH KUMAR GUPTA(P),	9999183119	ANUJ@AGCPARTNERS.CO.IN	24.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1129/2025	01-02-2025	Axis Bank Ltd Vs SHIVKARAN BASDEV 0847	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	24.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1130/2025	01-02-2025	Axis Bank Ltd Vs FARUQ AHAMAD 3291	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1131/2025	01-02-2025	Axis Bank Ltd Vs KRISHNAWATI YADAV 2924	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1132/2025	01-02-2025	Axis Bank Ltd Vs RAKESH SINGH 5891	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1118/2025	01-02-2025	Axis Bank Vs Khalid Khan	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1119/2025	01-02-2025	AXIS BANK Vs DEVESH PRATAP SINGH	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	10.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1121/2025	01-02-2025	AXIS BANK LTD Vs PRINSH SHARMA	Sunita Singh(P),	9871040589	INDOLEXLAW@GMAIL.COM	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1133/2025	01-02-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Devendra Yadav	Ravi Shankar Garg(P),	991 1883595	ASSOCIATESRSGAR G1@GMAIL.COM	29.01.2025
			6, New Court Block-I	Commercial	Execution (Comm)/23/2025	01-02-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED Through its AR Mr Dheeraj Kumar Gupta Vs MS M P KISAN BAZAR Through its	Shubham Saigal(P),	9407223688	SUBHAMSAGAL@P INNACLELAW.IN	21.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/24/2025	01-02-2025	IFFCO MC CROP SCIENCE PRIVATE LIMITED Through its AR Mr Dheeraj Kumar Gupta Vs MS BAJRANGBALI SARA BHANDAR	Shubham Saigal(P),	9407223688	SUBHAMSAGAL@P INNACLELAW.IN	07.12.2024
			6, New Court Block-I	Commercial	Contempt Petition/2/2025	01-02-2025	TARUN SHARMA Vs SHRIDHANT JOSHI	Kapil Yadav(P),	9811370721	LEGUMPERITUM@GMAIL.COM	30.01.2025
			6, New Court Block-I	Commercial	Misc DJ/31/2025	04-02-2025	Punjab National Bank Vs SUKH DEV TOMAR	Satya Prakash Singh(P),	9718877012	ADV.SATYAPRAKASH15@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1255/2025	06-02-2025	AXIS BANK LTD Vs JAVED	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1259/2025	06-02-2025	AXIS BANK LTD Vs ARVIND KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1258/2025	06-02-2025	AXIS BANK LTD Vs RHRISHIKESH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1257/2025	06-02-2025	AXIS BANK LTD Vs SHABEEH FATIMA ALIAS ZEBAA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1256/2025	06-02-2025	AXIS BANK LTD Vs MOHD SHAHID KHAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1253/2025	06-02-2025	AXIS BANK LTD Vs SAHUN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1254/2025	06-02-2025	AXIS BANK LTD Vs KALICHARAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	03.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/73/2025	07-02-2025	Three Aces Global Logistics Pvt Ltd Vs SP ACCURE LABS PRIVATE LIMITED	Uday Kumar(P),	9810868162	ADVUDAYKUMAR@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1381/2025	11-02-2025	AXIS BANK Vs ANITA PREM PAL SINGH	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1375/2025	11-02-2025	AXIS BANK Vs SURAJ YADAV	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1377/2025	11-02-2025	AXIS BANK Vs SEEMA	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1378/2025	11-02-2025	AXIS BANK Vs PANKAJ KAUSHIK	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1379/2025	11-02-2025	AXIS BANK Vs YASH KHANNA	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1380/2025	11-02-2025	AXIS BANK Vs SHIV KUMAR SHARMA	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1382/2025	11-02-2025	AXIS BANK Vs JAYPRADA SHARMA	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1383/2025	11-02-2025	AXIS BANK Vs CHANDRA PRAKASH	Dharamdev Singh(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	10.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1437/2025	12-02-2025	YES BANK LIMITED Vs YUSUF SAIFI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	05.10.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1438/2025	12-02-2025	YES BANK LTD Vs RAJ KUMAR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1439/2025	12-02-2025	YES BANK LTD Vs NAFEES KHAN	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1440/2025	12-02-2025	YES BANK LTD Vs DEEPAK SHARMA	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	27.12.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1434/2025	12-02-2025	YES BANK LIMITED Vs Meenakshi Kashyap	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	09.08.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1435/2025	12-02-2025	yes bank Vs ROHIT RAJVEER	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	26.10.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1436/2025	12-02-2025	YES BANK LIMITED Vs PRADEEP SINGH	RADHA SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	04.09.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1465/2025	13-02-2025	YES BANK LTD Vs AMAR NATH SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1469/2025	13-02-2025	AXIS BANK LTD Vs ZIAUL RASOOL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1467/2025	13-02-2025	AXIS BANK LTD Vs SURENDRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1468/2025	13-02-2025	AXIS BANK LTD Vs VIJAY KUMAR RAY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1466/2025	13-02-2025	AXIS BANK LTD Vs NIYAJ MOHAMMAD	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	01.02.2025
			6, New Block-I Court	Commercial	CS (COMM)/82/2025	13-02-2025	DEEPAK ARORA Vs INDUS TOWERS LIMITED	VIVEK SHEEL(P),	9555909380	LC2ASSOCIATESLAW@GMAIL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1470/2025	13-02-2025	AXIS BANK LTD Vs ASGAR ALI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1462/2025	13-02-2025	YES BANK LTD Vs LAXMI NARAYAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1463/2025	13-02-2025	YES BANK LTD Vs SALIM MD NOOR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1464/2025	13-02-2025	YES BANK LTD Vs WASEEM WASEEM	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSE LEGAL.COM	11.02.2025
			6, New Block-I Court	Commercial	CS (COMM)/86/2025	14-02-2025	M/S AAR PEE APARTMENT PVT LTD Vs DIPANKAR BASU	DEEPAK KUMAR MAURYA(P),	9999410070	MANN.GODARA1@GMAIL.COM	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1617/2025	15-02-2025	AXIS BANK LTD Vs VIKKI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1619/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD AWESH ANWAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1574/2025	15-02-2025	KOTAK MAHINDRA BANK LTD Vs Dny Supply Chain Solutions Pvt Ltd	RAJEEV KUMAR RANJAN(P),	9311022104	RANJAN.AND.RANJ AN@GMAIL.COM	11.11.2024
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1575/2025	15-02-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Avneesh Tyagi	Ravi Shankar Garg(P),	991 1883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.01.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1576/2025	15-02-2025	AXIS BANK LTD Vs MANISH KASHYAP	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1577/2025	15-02-2025	AXIS BANK LTD Vs NIRLESH KUMAR	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1578/2025	15-02-2025	AXIS BANK LTD Vs MOHD SALMAN	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1579/2025	15-02-2025	AXIS BANK LTD Vs DINESH PRATAP SINGH	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1580/2025	15-02-2025	AXIS BANK LTD Vs KESHAV KUMAR GOEL	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1581/2025	15-02-2025	AXIS BANK LTD Vs SARVJEET SINGH	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1582/2025	15-02-2025	AXIS BANK LTD Vs SUMEET JAIN	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1583/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD ALEEM	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1584/2025	15-02-2025	AXIS BANK LTD Vs VIKAS THAPLIYAL	Dharam Dev(P),	9810072439	DLADEVLAWASSOC IATES@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1585/2025	15-02-2025	AXIS BANK LTD Vs RAJNI	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1586/2025	15-02-2025	AXIS BANK LTD Vs RAJENDER	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1588/2025	15-02-2025	AXIS BANK LTD Vs MOHD TARIF	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1589/2025	15-02-2025	AXIS BANK LTD Vs RAVI RAJPUT	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1590/2025	15-02-2025	AXIS BANK LTD Vs SHUBHANGI SWAMI	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1591/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD ZAKIR	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1593/2025	15-02-2025	AXIS BANK LTD Vs VIPIN KUMAR	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	07.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1614/2025	15-02-2025	AXIS BANK LTD Vs GURDEEP SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1615/2025	15-02-2025	AXIS BANK LTD Vs SUKHVINDER SINGH RANDHAWA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1616/2025	15-02-2025	AXIS BANK LTD Vs UDAYRAJ YADAV	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1618/2025	15-02-2025	AXIS BANK LTD Vs ISABELLE CARMEL BRENDISH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1631/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHEKHAR KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1629/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KAUSHAL MEHTA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1630/2025	17-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs P MURTHY	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	04.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1632/2025	17-02-2025	Cnh Industrial Capital India Pvt Ltd Vs VIBGYOR TRANS TRADE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	12.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1633/2025	17-02-2025	Axis Bank Ltd Vs AKHILESH ANIL MISHRA 1862	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1634/2025	17-02-2025	Axis Bank Ltd Vs MOHD SALMAN SIDDIQUI 1741	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1635/2025	17-02-2025	Axis Bank Ltd Vs JITENDRA KUMAR DUBEY 1951	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1636/2025	17-02-2025	Axis Bank Ltd Vs ABHISHEK KUMAR YADAV 3975	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1637/2025	17-02-2025	KOTAK MAHINDRA BANK Vs SHRI RAM IRON STORE 2534	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1638/2025	17-02-2025	KOTAK MAHINDRA BANK Vs KRISHAN SURWJIT YADAV 8750	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	01.02.2025
			6, New Block-I Court	Commercial	Execution (Comm)/30/2025	18-02-2025	Levis Strauss and Co Vs Dinesh	Shravan Bansal(P),	1126843455	UNITEDMARK@UNITEDANDUNITED.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1682/2025	19-02-2025	AXIS BANK LIMITED Vs PRASANTA KUMAR KHADANGA	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1685/2025	19-02-2025	AXIS BANK LIMITED Vs KISHAN CHOUHAN	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1688/2025	19-02-2025	AXIS BANK LIMITED Vs RAKESH CHANDER	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1689/2025	19-02-2025	IDFC FIRST BANK LTD Vs REKHA VIJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1690/2025	19-02-2025	IDFC FIRST BANK LTD Vs SONU BHATI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1691/2025	19-02-2025	IDFC FIRST BANK LTD Vs SONU MALIK	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1692/2025	19-02-2025	IDFC FIRST BANK LTD Vs RICHAN JAIN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1693/2025	19-02-2025	IDFC FIRST BANK LTD Vs KRISHAN KUMAR MADAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1694/2025	19-02-2025	IDFC FIRST BANK LTD Vs DHARMAN YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1695/2025	19-02-2025	IDFC FIRST BANK LTD Vs KUNDAN KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1696/2025	19-02-2025	IDFC FIRST BANK LTD Vs DIPAK KUMAR MOHANPATRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCSLEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1698/2025	19-02-2025	Kotak Mahindra Prime Ltd Vs SHAILENDRAN KUMAR	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1697/2025	19-02-2025	Kotak Mahindra Prime Ltd Vs RAJAT	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	12.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1727/2025	20-02-2025	AXIS BANK LTD Vs DEEPA	ADV DHEERANJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1726/2025	20-02-2025	AXIS BANK LTD Vs JAI SHREEN BALAJI LOGISTICS	ADV DHEERANJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1728/2025	20-02-2025	AXIS BANK LTD Vs VINIT GUPTA	ADV DHEERANJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1729/2025	20-02-2025	AXIS BANK LTD Vs VISHWANATH VIMAL	ADV DHEERANJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	06.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1730/2025	20-02-2025	AXIS BANK LTD Vs MANISHA PANDEY	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	11.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1731/2025	20-02-2025	KOTAK MAHINDRA BANK Vs JSR EARTH MOVERS AND BUILDING MATERIALS 8303	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	03.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1732/2025	20-02-2025	AXIS BANK LIMITED Vs MOHAMMAD IQBAL	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1733/2025	20-02-2025	AXIS BANK LIMITED Vs AMIT KUMAR SONI	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1734/2025	20-02-2025	AXIS BANK LIMITED Vs SUDHIR AWASTHI	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1735/2025	20-02-2025	AXIS BANK LIMITED Vs NARESH	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	14.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1736/2025	20-02-2025	Axis Bank Ltd Vs Abhay Mishra	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	15.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1737/2025	20-02-2025	Axis Bank Ltd Vs RAJEEV KUMAR BISWAS 6337	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1738/2025	20-02-2025	Axis Bank Ltd Vs DEVENDRA KUMAR 5841	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1739/2025	20-02-2025	Axis Bank Ltd Vs KAMRAN 2446	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1740/2025	20-02-2025	Axis Bank Ltd Vs SHEKHAR BHARAT BHUSHAN 9515	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1741/2025	20-02-2025	Axis Bank Ltd Vs SAURABH YADUVANSHI 7663	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1742/2025	20-02-2025	Axis Bank Ltd Vs JAY KUMAR 8348	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1743/2025	20-02-2025	AXIS BANK LTD Vs BIMLESH SHARMA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1772/2025	21-02-2025	KOTAK MAHINDRA BANK Vs BALLABGARH TRANSPORT COMPANY 2320	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1766/2025	21-02-2025	KOTAK MAHINDRA BANK Vs IMAN ALI 4070	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1773/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SADPURA GRAM VIKAS AVM EDUCATION SOCIETY 2169	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1774/2025	21-02-2025	KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS 4673	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1775/2025	21-02-2025	KOTAK MAHINDRA BANK Vs RAJ ONLINE 7896	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1767/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SHAHID 4036	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1768/2025	21-02-2025	KOTAK MAHINDRA BANK Vs VIVEKANAND RAMSHARAN 9742	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1769/2025	21-02-2025	KOTAK MAHINDRA BANK Vs ANJU 7314	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1770/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SOVINDRA SINGH 2447	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1771/2025	21-02-2025	KOTAK MAHINDRA BANK Vs SINGH MINI FLOOR MILL AND TRADERS 7495	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1786/2025	22-02-2025	KOTAK MAHINDRA BANK Vs BABA SABDAL BUILDING MATERIAL SUPPLIER 0350	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1787/2025	22-02-2025	AXIS BANK LIMITED Vs JAYA GOYAL	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	19.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1788/2025	22-02-2025	AXIS BANK LIMITED Vs YADWINDER MALHAN	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	19.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1789/2025	22-02-2025	AXIS BANK LTD Vs NARENDER KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1790/2025	22-02-2025	AXIS BANK LTD Vs RAJESH KUMAR SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1791/2025	22-02-2025	AXIS BANK LTD Vs RAM KISHOR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1793/2025	22-02-2025	AXIS BANK LTD Vs SAKSHI YADAV	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	14.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1792/2025	22-02-2025	AXIS BANK LTD Vs JAI SHREE BALAJI LOGISTICS 9588	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	17.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1778/2025	22-02-2025	Axis Bank Ltd Vs MOHD AMJAD 3582	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1779/2025	22-02-2025	Axis Bank Ltd Vs SHABUDDIN SHEKH 8142	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1780/2025	22-02-2025	Axis Bank Ltd Vs MUSARRAT JAHAN 6747	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1781/2025	22-02-2025	Axis Bank Ltd Vs DEEPAK VISHWAKARMA 4145	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1782/2025	22-02-2025	Axis Bank Ltd Vs NANHE SINGH 8141	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1783/2025	22-02-2025	Axis Bank Ltd Vs SATISH MISHRA 0419	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1784/2025	22-02-2025	Axis Bank Ltd Vs NEELAM DEVIL 3047	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1785/2025	22-02-2025	KOTAK MAHINDRA BANK Vs ASHOK KUMAR 2498	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1803/2025	24-02-2025	AXIS BANK LIMITED Vs QUTBUDDIN	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1806/2025	24-02-2025	AXIS BANK LIMITED Vs RAKESH ARORA	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1807/2025	24-02-2025	AXIS BANK LIMITED Vs MANOHAR YADAV	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1804/2025	24-02-2025	AXIS BANK LIMITED Vs SANTOSH KUMAR	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1801/2025	24-02-2025	AXIS BANK LIMITED Vs SHOBHIT SHARMA	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	OMP (I) (COMM)/1802/2025	24-02-2025	AXIS BANK LIMITED Vs VIVEK VISHAL	Abhay Kumar Pandey(P),	9811182985	AVINASH.ADV@GMAIL.COM	17.02.2025
			6, New Block-I Court	Commercial	Execution (Comm)/34/2025	25-02-2025	UNION BANK OF INDIA Vs M/S FOOD FOREST SWEETS AND RESTAURANTS	Jitendra Garg(P),	9810197621	JITENDRAGARGADV@GMAIL.COM	21.02.2025
25	SH. YADAV	SANDEEP SOUTH	17, New Block-I Court	Commercial	OMP (I) (COMM)/1167/2025	03-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	31-01-2025
			17, New Block-I Court	Commercial	OMP (I) (COMM)/1168/2025	03-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	31-01-2025
			17, New Block-I Court	Commercial	OMP (I) (COMM)/1162/2025	03-02-2025	Axis Bank Ltd Vs ANISH PAL 5342	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Block-I Court	Commercial	OMP (I) (COMM)/1165/2025	03-02-2025	Axis Bank Ltd Vs SHAILESH PANDEY 0017	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Block-I Court	Commercial	OMP (I) (COMM)/1166/2025	03-02-2025	Axis Bank Ltd Vs SANDEEP KUMAR 0495	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1161/2025	03-02-2025	Axis Bank Ltd Vs DURGESH SINGH 1856	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1164/2025	03-02-2025	Axis Bank Ltd Vs GUPTA VEENA 6046	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1163/2025	03-02-2025	Axis Bank Ltd Vs PUNIT KUMAR PANDEY 1561	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	30-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1185/2025	04-02-2025	AXIS BANK LTD Vs GAGAN BRICKS FIELD PROPRIETOR GURUPRIT SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1186/2025	04-02-2025	AXIS BANK LTD Vs SHIVAM CHOPRA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1183/2025	04-02-2025	AXIS BANK LTD Vs NIKHIL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1184/2025	04-02-2025	AXIS BANK LTD Vs MOHD AADIL	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1182/2025	04-02-2025	AXIS BANK LTD Vs DARSHAN PAL SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	03-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/67/2025	04-02-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	03-02-2025
			17, New Court Block-I	Commercial	Execution (Comm)/27/2025	06-02-2025	KOTAK MAHINDRA PRIME LTD Vs ANJEET SEJWAL	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	31-01-2025
			17, New Court Block-I	Commercial	CS (COMM)/70/2025	06-02-2025	Bank of Maharashtra Vs Archit Kumar	KADAMBINI KUMAR MUDGIL(P)	7838821105	kkmudgil29@gmail.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1249/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1251/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	02-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1252/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1244/2025	06-02-2025	AXIS BANK LTD Vs SUKHBIR SINGH TANWAR	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1246/2025	06-02-2025	AXIS BANK LTD Vs PREM PRAKASH	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1248/2025	06-02-2025	AXIS BANK LTD Vs RAMBIR	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	29-01-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1241/2025	06-02-2025	AXIS BANK LTD Vs PRATEEK PANDEY	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1242/2025	06-02-2025	AXIS BANK LTD Vs AKLAKH AHMAD	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/71/2025	07-02-2025	True Logistics Vs miki exports	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1263/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VIDHANT CRANE SERVICE 4898	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1264/2025	07-02-2025	KOTAK MAHINDRA BANK Vs ABHINAV KUMAR 3060	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1265/2025	07-02-2025	AXIS BANK LTD Vs MUBEENA	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1266/2025	07-02-2025	AXIS BANK LTD Vs KARISHMA	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1267/2025	07-02-2025	AXIS BANK LTD Vs JASMEET KAUR	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1268/2025	07-02-2025	AXIS BANK LTD Vs PALLAB BISWAS	Dharam Dev(P)	9810072439	dladewlawassociates@gmail.com	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1269/2025	07-02-2025	AXIS BANK LTD Vs PAHUL	Dharam Dev(P)	9810072439	dladevlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1270/2025	07-02-2025	AXIS BANK LTD Vs SURENDER KUMAR	Dharam Dev(P)	9810072439	dladevlawassociates@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1271/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1272/2025	07-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajano07@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1388/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs BEENA CHAUHAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1392/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARAMVEER HARI RAM	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1393/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARANKUMAR ASHOKBHAI THAKKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1387/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs PUSHPA MAHESHWARY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1389/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SANTOSH KUMAR BHARDWAJ	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1390/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SATHISH KANDASAMY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1391/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SUKHITHA S R	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1385/2025	11-02-2025	AXIS BANK LTD Vs VIJAY KUMAR	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1386/2025	11-02-2025	AXIS BANK LTD Vs DURGESH KUMAR SINGH	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	CS (COMM)/77/2025	11-02-2025	True Logistics Vs al noor	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1384/2025	11-02-2025	AXIS BANK LTD Vs BEERMATI	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1418/2025	12-02-2025	KOTAK MAHINDRA BANK Vs JAI SHREE RAM LOGISTICS 0344	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1420/2025	12-02-2025	KOTAK MAHINDRA BANK Vs RJ TRADING COMPANY 1335	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1419/2025	12-02-2025	KOTAK MAHINDRA BANK Vs MD JAVED 9370	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1421/2025	12-02-2025	KOTAK MAHINDRA BANK Vs KFC TRANSPORT 9726	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1416/2025	12-02-2025	AXIS BANK LTD Vs PAWAN MAHESHWARI	Dharam Dev(P)	9810072439	dladevlawassociates@gmail.com	05-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1417/2025	12-02-2025	KOTAK MAHINDRA BANK Vs DEVAKI DEVI 6846	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1428/2025	12-02-2025	AXIS BANK Vs RANJAY PANDIT	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1429/2025	12-02-2025	AXIS BANK Vs REETA	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1422/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SUNDER SINGH 7211	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1415/2025	12-02-2025	YES BANK LIMITED Vs SHUBASH CHANDRA YADAV	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1425/2025	12-02-2025	AXIS BANK Vs DINESH KUMAR	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1426/2025	12-02-2025	AXIS BANK Vs SARFRAJ AHMED	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1427/2025	12-02-2025	AXIS BANK Vs LALIT SHARMA	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1424/2025	12-02-2025	KOTAK MAHINDRA BANK Vs PREETI PURI 2759	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1423/2025	12-02-2025	KOTAK MAHINDRA BANK Vs DIGVIJAY SINGH 9959	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1457/2025	13-02-2025	AXIS BANK LTD Vs SATISH SAINI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	04-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1460/2025	13-02-2025	KOTAK MAHINDRA BANK Vs TRIDEV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1461/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1459/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1458/2025	13-02-2025	KOTAK MAHINDRA BANK Vs SHARDA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1456/2025	13-02-2025	YES BANK LTD Vs RAJINDER SINGH DUREYA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1455/2025	13-02-2025	YES BANK LTD Vs TRIPTI AJITS KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1454/2025	13-02-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	10-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1452/2025	13-02-2025	AXIS BANK LTD Vs KRISHNA KUMAR SHUKLA	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1453/2025	13-02-2025	AXIS BANK LTD Vs RUPINDER SINGH	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1550/2025	14-02-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 456	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	12-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/85/2025	14-02-2025	M/S GOLDMEDAL ELECTRICALS PVT LTD Vs SURYA PALLI SANKARA RAO PROPRIETOR OF SURYA ELECTRICAL HARD WARE	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1549/2025	14-02-2025	Axis Bank Ltd Vs IMRAN QURESHI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1548/2025	14-02-2025	Axis Bank Ltd Vs RUBI KUMARI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	12-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1547/2025	14-02-2025	Axis Bank Ltd Vs INDERBIR SINGH 0228	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1653/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs DEEPESH KUMAR	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1654/2025	18-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1788	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1651/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs VIJAY ANAND	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1652/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs SHASHANK	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1650/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs SHAUN DAVIDSON	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1655/2025	18-02-2025	Kotak Mahindra Prime Ltd Vs NARAYAN SINGH KAHTRI	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1647/2025	18-02-2025	AXIS BANK LTD Vs JAIDEEP SANDHU	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	13-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1648/2025	18-02-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/90/2025	18-02-2025	Canara bank Vs Savita Yadav	Ankur Singh (P)	9808888806	ankursinghbhadana@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1649/2025	18-02-2025	AXIS BANK LTD Vs GEETA	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/95/2025	19-02-2025	S M Bagley and Associates Pvt Ltd through its AR Shiv Kumar Sharma Vs Om Sai Steel Traders Through its Prop Owner Partner Shri Lokesh	HEM CHAND VASHISHT(P)	9311039867	juscorporatumlawoffice@gmail.com	01-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1678/2025	19-02-2025	Axis Bank Ltd Vs RAJU SINGH 8329	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1679/2025	19-02-2025	Axis Bank Ltd Vs NTC SUPPLU CHAIN SOLUTIONS PVT LTD 2412	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1680/2025	19-02-2025	Axis Bank Ltd Vs RINKU 2902	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1681/2025	19-02-2025	Axis Bank Ltd Vs MAHENDRA VISHWAKARMA 1385	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1677/2025	19-02-2025	AXIS BANK LIMITED Vs JASWINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1675/2025	19-02-2025	AXIS BANK LIMITED Vs LALIT PAWAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1676/2025	19-02-2025	AXIS BANK LIMITED Vs HARINDER SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	13-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/94/2025	19-02-2025	BANK OF BARODA Vs Krishna BartanBhandar	Biswajit Patra(P)	9910193233	bkpatra@gmail.com	15-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1673/2025	19-02-2025	AXIS BANK LIMITED Vs MANDEEP KAUR	Rahul Chauhan(P)	9971891788	info@aualegal.com	15-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1674/2025	19-02-2025	AXIS BANK LIMITED Vs RAJ KUMAR VISHWAKARMA	Rahul Chauhan(P)	9971891788	info@aualegal.com	15-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1684/2025	19-02-2025	Axis Bank Ltd Vs GAGANDEEP SINGH 5469	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1686/2025	19-02-2025	Axis Bank Ltd Vs SUMESH KUMAR 9936	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1687/2025	19-02-2025	Axis Bank Ltd Vs ARUNESH TIWARI 2971	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1683/2025	19-02-2025	Axis Bank Ltd Vs AMRITPAL SINGH 7034	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1717/2025	20-02-2025	YES BANK LIMITED Vs PAWAN KUMAR	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1721/2025	20-02-2025	KOTAK MAHINDRA BANK Vs TRIDEV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	07-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1720/2025	20-02-2025	KOTAK MAHINDRA BANK Vs JITENDRA SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1719/2025	20-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	11-02-2025
			17, New Court Block-I	Commercial	CS (COMM)/96/2025	20-02-2025	Classic Display Systems Pvt Ltd Vs TRUCAREKIDZ INDIA PRIVATE LIMITED AND ORS	Anoushka Singh(P)	9910505313, 9910115111	Not provided	11-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1718/2025	20-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1716/2025	20-02-2025	IDFC FIRST BANK LTD Vs ALAM HUSSAIN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1715/2025	20-02-2025	IDFC FIRST BANK LTD Vs SANJAY KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1714/2025	20-02-2025	IDFC FIRST BANK LTD Vs HARGULAL BATRA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1713/2025	20-02-2025	IDFC FIRST BANK LTD Vs SANDEEP KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1712/2025	20-02-2025	Axis Bank Ltd Vs YOGENDRA SHUKLA 9334	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1710/2025	20-02-2025	Axis Bank Ltd Vs MUNNA SINGH 3561	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1711/2025	20-02-2025	KOTAK MAHINDRA BANK Vs S J PROJECTS 1537	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1709/2025	20-02-2025	KOTAK MAHINDRA BANK Vs ASHISH KUMAR KUSHWAHA 2728	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1708/2025	20-02-2025	KOTAK MAHINDRA BANK Vs PARVEZ ALAM 1206	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	06-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1765/2025	21-02-2025	AXIS BANK Vs SHILPI	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1761/2025	21-02-2025	AXIS BANK LIMITED Vs MOHAMMAD SAMIR	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1763/2025	21-02-2025	AXIS BANK LIMITED Vs KULVINDER KAUR	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1764/2025	21-02-2025	AXIS BANK LIMITED Vs ANAND PRAKSH GUPTA	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1762/2025	21-02-2025	AXIS BANK LIMITED Vs AKHLAD BAGWAN	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1760/2025	21-02-2025	AXIS BANK LIMITED Vs JOGRAJ SINGH	Rahul Chauhan(P)	9971891788	info@aualegal.com	18-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1759/2025	21-02-2025	AXIS BANK LIMITED Vs ISHFAQ AHMAD ZARGAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1758/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs KRISHAN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1757/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs BULKLOGIX SHIPPING PVT LTD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1756/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs DEEPAK GOSWAMI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1794/2025	22-02-2025	AXIS BANK LIMITED Vs RAKESH ARORA	Abhay Kumar Pandey(P)	9811182985	avinash.adv@gmail.com	16-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1851/2025	25-02-2025	IDFC FIRST BANK LTD Vs ISRAIL MALIK	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1852/2025	25-02-2025	IDFC FIRST BANK LTD Vs NITIN NARENDRA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	14-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1850/2025	25-02-2025	IDFC FIRST BANK LTD Vs CHANDAN BALA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	17-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1855/2025	25-02-2025	IDFC FIRST BANK LTD Vs SANDEEP KATARIA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	17-02-2025
			17, New Court Block-I	Commercial	Execution (Comm)/33/2025	25-02-2025	Mohd Shahid Proprietor M M Bags Vs M/s PR Apparel Through its Partners Preeti Pandey and Rajat Gupta	NASIR AZIZ(P)	9654426442, 8448839615	nasirazizandcompany@gmail.com	21-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1853/2025	25-02-2025	YES BANK LTD Vs YOGENDRA KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1854/2025	25-02-2025	AXIS BANK LTD Vs JASWINDER KAUR	DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1897/2025	27-02-2025	AXIS BANK LIMITED Vs POOJA	Rahul Chauhan(P)	9971891788	info@aualegal.com	20-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1896/2025	27-02-2025	AXIS BANK LIMITED Vs SANJEEV KUMAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1899/2025	27-02-2025	AXIS BANK LIMITED Vs POOJA JAIN	Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1898/2025	27-02-2025	AXIS BANK LIMITED Vs BILAL AHMAD BHAT	Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1900/2025	27-02-2025	AXIS BANK LIMITED Vs SANDEEP GOYAL	Rahul Chauhan(P)	9971891788	info@aualegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1892/2025	27-02-2025	Axis Bank Ltd Vs TRIMOHAN GIRI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1893/2025	27-02-2025	Axis Bank Ltd Vs DHIRENDRA KUMAR SINGH	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1894/2025	27-02-2025	AXIS BANK LTD Vs PRADEEP SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1891/2025	27-02-2025	Axis Bank Ltd Vs ABUL KALAM KHAN	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1895/2025	27-02-2025	AXIS BANK Vs VINOD KUMAR	Shobha Gupta (P)	9811192158	srshobhagupta@gmail.com	24-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1919/2025	28-02-2025	Axis Bank Ltd Vs RAJENDRA PRASAD VERMA	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1915/2025	28-02-2025	Axis Bank Ltd Vs MOHD ATHAR	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1917/2025	28-02-2025	Axis Bank Ltd Vs SHAMSHAD	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1914/2025	28-02-2025	Axis Bank Ltd Vs OM PRAKASH TRIPATHI	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1916/2025	28-02-2025	Axis Bank Ltd Vs ADESH SRIVASTAVA	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1918/2025	28-02-2025	Axis Bank Ltd Vs SIDDHANT SINGH	ASHISH KUMAR GUPTA(P)	9811517810	ashish@agcpartners.co.in	22-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1921/2025	28-02-2025	AXIS BANK LTD Vs VIMAL KISHORE YADAV	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1924/2025	28-02-2025	AXIS BANK LTD Vs PRADEEP KUMAR	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1925/2025	28-02-2025	AXIS BANK LTD Vs NITIN CHOUDHARY	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1922/2025	28-02-2025	AXIS BANK LTD Vs AVINASH KUMAR	Anupam Singh(P)	9654926809	anupamjsigh@gmail.com	18-02-2025
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/1112/2025	01-02-2025	AXIS BANK LTD Vs ALOK KUMAR PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1113/2025	01-02-2025	AXIS BANK LTD Vs ANURAG KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1115/2025	01-02-2025	AXIS BANK LTD Vs HARJIT KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1114/2025	01-02-2025	YES BANK LTD Vs RUCHI DEDHA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	24.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	30.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/63/2025	03-02-2025	LOREAL INDIA PRIVATE LIMITED Vs PROKARE AND ORS	Shravan Bansal(P),	011-26843455, 011-46560881	unitedmark@unitedandunited.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1144/2025	03-02-2025	YES BANK LTD Vs Rambir Meer Singh	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1143/2025	03-02-2025	AXIS BANK LTD Vs KEVLA SHANKAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1139/2025	03-02-2025	AXIS BANK LTD Vs BALMUKUND GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1141/2025	03-02-2025	AXIS BANK LTD Vs VIKAS SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1140/2025	03-02-2025	AXIS BANK LTD Vs SHUBHAM TRIPATHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1142/2025	03-02-2025	AXIS BANK LTD Vs MUNIYA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/25/2025	03-02-2025	SANJAY GOYAL Vs SYRJA HOSPITALITY	Vinay Gupta(P),	9810015303	jcguptavinay@gmail.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1138/2025	03-02-2025	AXIS BANK LTD Vs PANKAJ KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1137/2025	03-02-2025	AXIS BANK LTD Vs PRADEEP KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1134/2025	03-02-2025	AXIS BANK LTD Vs PUSHPENDERA KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1136/2025	03-02-2025	AXIS BANK LTD Vs JAGDISH SARAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1135/2025	03-02-2025	AXIS BANK LTD Vs PARVEEN KUMAR PAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1179/2025	04-02-2025	KOTAK MAHINDRA BANK Vs NITISH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1180/2025	04-02-2025	KOTAK MAHINDRA BANK Vs RPH CONSTRUCTIONS AND TRADING	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1177/2025	04-02-2025	KOTAK MAHINDRA BANK Vs DINESH YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	01.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1181/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	02.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1178/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1176/2025	04-02-2025	AXIS BANK LTD Vs HIMANSHU	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1175/2025	04-02-2025	yes bank ltd Vs PRAKASH CHAND	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1170/2025	04-02-2025	AXIS BANK LTD Vs ROHAN GUPTA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1174/2025	04-02-2025	AXIS BANK LTD Vs NEERAJ	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1172/2025	04-02-2025	AXIS BANK LTD Vs RAKESH KUMAR	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1171/2025	04-02-2025	AXIS BANK LTD Vs RAHISH KHAN	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1169/2025	04-02-2025	AXIS BANK LTD Vs MOHD IMRAN	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1173/2025	04-02-2025	AXIS BANK LTD Vs RAMJUN NISHA	Dharam Dev(P),	9810072439	dladewlawassociates@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1217/2025	06-02-2025	KOTAK MAHINDRA BANK Vs VIJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1218/2025	06-02-2025	KOTAK MAHINDRA BANK Vs OMP PRAKASH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1216/2025	06-02-2025	AXIS BANK LTD Vs PREETI	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1215/2025	06-02-2025	AXIS BANK LTD Vs SABITA NAGAR	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1214/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHUPENDRA KUMAR GAUTAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1213/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1262/2025	07-02-2025	AXIS BANK LTD Vs NAR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1261/2025	07-02-2025	AXIS BANK LTD Vs VIDHI MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1260/2025	07-02-2025	AXIS BANK LTD Vs RAGHUVER SINGLA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1293/2025	10-02-2025	AXIS BANK LTD Vs FURKAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1292/2025	10-02-2025	AXIS BANK LTD Vs VISHAL SHARMA	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1291/2025	10-02-2025	AXIS BANK LTD Vs CHAMPA LAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/74/2025	10-02-2025	PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD	Rishabh Thakur(P),	9599276599	rishabh.thakur.adv@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1287/2025	10-02-2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1290/2025	10-02-2025	AXIS BANK LTD Vs SUNIL	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	05.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1283/2025	10-02-2025	KOTAK MAHINDRA BANK Vs KANWAR PAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1284/2025	10-02-2025	KOTAK MAHINDRA BANK Vs AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1286/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VIJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1289/2025	10-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1285/2025	10-02-2025	KOTAK MAHINDRA BANK Vs MOHD SUAIB	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1282/2025	10-02-2025	KOTAK MAHINDRA BANK Vs CHARDI KALAN CRANE SERVICES	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1281/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1288/2025	10-02-2025	KOTAK MAHINDRA BANK Vs SATISH KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1280/2025	10-02-2025	AXIS BANK LTD Vs VIPIN	Dharam Dev(P),	9810072439	dladevlawassociates@gmail.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1278/2025	10-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1279/2025	10-02-2025	KOTAK MAHINDRA BANK Vs JATIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	04.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1277/2025	10-02-2025	AXIS BANK PVT LTD Vs RUQUAYYA SIDDIQUI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1273/2025	10-02-2025	AXIS BANK LTD Vs SUDHIR GUPTA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1274/2025	10-02-2025	AXIS BANK LTD Vs RAHUL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1275/2025	10-02-2025	AXIS BANK LTD Vs LOKESH KUMAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1276/2025	10-02-2025	AXIS BANK LTD Vs HARUN KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/75/2025	11-02-2025	RSPL HEALTH PRIVATE LIMITED Vs HIMANSHU SEKHAR BHOI PROPRIETOR OF M/S PRASHANTI ENTERPRISES	Shravan Bansal(P),	011-26843455, 011-26936783	unitedmark@unitedandunited.com	07.02.2025
			29, New Court Block-II	Commercial	Misc DJ/32/2025	11-02-2025	M/S VRB CONSUMER PRODUCTS PVT LTD Vs M/S MYSORE FRUITS PRODUCTS PVT LTD AND ORS	MUNISHA ANAND	9582831360	muneeshaanand1988@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1326/2025	11-02-2025	KOTAK MAHINDRA BANK Vs REKHA DEVI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1327/2025	11-02-2025	KOTAK MAHINDRA BANK Vs PRAVEEN BANSAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1331/2025	11-02-2025	KOTAK MAHINDRA BANK Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1328/2025	11-02-2025	AXIS BANK LTD Vs PAWAN TIWARI	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1329/2025	11-02-2025	AXIS BANK LTD Vs SHIVAM SINGH	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1330/2025	11-02-2025	AXIS BANK LTD Vs RITU OBEROI	Dharamdev Singh(P),	9810072439	dladewlawassociates@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1332/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MUKESH VARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1333/2025	11-02-2025	KOTAK MAHINDRA BANK Vs PRAGYA INDUSTRIES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1325/2025	11-02-2025	KOTAK MAHINDRA BANK Vs RANA PRATAP	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1334/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ASIF	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1324/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SARVAR LIYAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1323/2025	11-02-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1322/2025	11-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1335/2025	11-02-2025	KOTAK MAHINDRA BANK Vs JK ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1321/2025	11-02-2025	KOTAK MAHINDRA BANK Vs YASHAVIR YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1414/2025	12-02-2025	YES BANK LTD Vs ASIF ALI RAZA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1408/2025	12-02-2025	YES BANK LTD Vs ABHAY RAJ	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1411/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SHYAM VEER SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1413/2025	12-02-2025	KOTAK MAHINDRA BANK Vs SALMAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1410/2025	12-02-2025	KOTAK MAHINDRA BANK Vs MOHD SALEEM	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1412/2025	12-02-2025	KOTAK MAHINDRA BANK Vs BHAVNEET KAUR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	11.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1409/2025	12-02-2025	YES BANK LTD Vs NAIMA ABID	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1407/2025	12-02-2025	YES BANK LTD Vs ABHINAV BISHT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1405/2025	12-02-2025	Kotak Mahindra Prime Ltd Vs RAJAT GOEL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1406/2025	12-02-2025	AXIS BANK LTD Vs DILIP SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (COMM)/6/2025	12-02-2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD Vs M/S KRISHNA	ANISHA UPADHYAY	8800625111, 9650310194	anishau@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1451/2025	13-02-2025	KOTAK MAHINDRA PRIME Ltd Vs ASHOK PANDEY	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/79/2025	13-02-2025	DIAMOND MODULAR PVT LTD Vs SOURABH SINGLA Proprietor of Sumitra Enterprises	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1450/2025	13-02-2025	AXIS BANK LTD Vs BASANT KUMAR BHATT	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1449/2025	13-02-2025	Cnh Industrial Capital India Pvt Ltd Vs VIBGYOR TRANS TRADE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1448/2025	13-02-2025	AXIS BANK LTD Vs SATBIR SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/80/2025	13-02-2025	BANK OF BARODA Vs SUNIL	Eram khan(P),	9717099220	eramadv2000@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/81/2025	13-02-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs RAMESH KUMAR PROPRIETOR OF MA AASHAPURA ENTERPRISES	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1529/2025	14-02-2025	AXIS BANK LTD Vs SIYARAM DHURIYA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1530/2025	14-02-2025	AXIS BANK LTD Vs LAL SINGH VISHWAS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1528/2025	14-02-2025	AXIS BANK LTD Vs RAMESH JAKHAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1525/2025	14-02-2025	YES BANK LTD Vs RAJEEV KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1523/2025	14-02-2025	YES BANK LTD Vs NAVEEN KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1526/2025	14-02-2025	YES BANK LTD Vs SUNIL KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1522/2025	14-02-2025	YES BANK LTD Vs GOURAV GUPTA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1524/2025	14-02-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1527/2025	14-02-2025	AXIS BANK LTD Vs DINESH KUMAR MISHRA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1521/2025	14-02-2025	AXIS BANK LTD Vs AMIT CHOUDHARY	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1519/2025	14-02-2025	AXIS BANK LTD Vs KIRTI SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1520/2025	14-02-2025	AXIS BANK LTD Vs BOT SHRI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1518/2025	14-02-2025	AXIS BANK LTD Vs JAYDEEP BHATIA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/84/2025	14-02-2025	LEAYAN GLOBAL PRIVATE LIMITED Vs KRISHNA SALES AND ANR	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	12.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1517/2025	14-02-2025	AXIS BANK LTD Vs ANAVAR ALI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1494/2025	14-02-2025	AXIS BANK LTD Vs PRATAP SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1509/2025	14-02-2025	AXIS BANK LTD Vs SACHIN YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1503/2025	14-02-2025	AXIS BANK LTD Vs SHEIKH ABDUL MOTLEB	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1491/2025	14-02-2025	AXIS BANK LTD Vs SANJAY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1498/2025	14-02-2025	AXIS BANK LTD Vs PRABHAT KUMAR SINGH CHAUHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1514/2025	14-02-2025	AXIS BANK LTD Vs AMIT YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	12.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1490/2025	14-02-2025	AXIS BANK LTD Vs JAGDISH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1489/2025	14-02-2025	AXIS BANK LTD Vs RAJESH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1486/2025	14-02-2025	Axis Bank Ltd Vs SHASHI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1487/2025	14-02-2025	Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1482/2025	14-02-2025	Axis Bank Ltd Vs AISHWARYA VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1484/2025	14-02-2025	Axis Bank Ltd Vs NAVEEN SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1483/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1485/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1488/2025	14-02-2025	Axis Bank Ltd Vs ROBIN KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			29, New Court Block-II	Commercial	Execution (Comm)/28/2025	15-02-2025	MS ADHUNIK AUTOMATION INDIA Vs Ms Airtech Air Conditioner	RAJENDRA SONI	9312217105, 9301367027	juristzone@yahoo.com	05.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1559/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD YASEEN SOFI	Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1557/2025	15-02-2025	AXIS BANK LTD Vs KULDEEP KAUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1558/2025	15-02-2025	AXIS BANK LTD Vs NAVJOT KAUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1556/2025	15-02-2025	AXIS BANK LTD Vs AMIR KHAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	13.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1554/2025	15-02-2025	IDFC FIRST BANK LTD Vs GAGAN DEEP	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1555/2025	15-02-2025	IDFC FIRST BANK LTD Vs DIMPLE ARORA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1552/2025	15-02-2025	IDFC FIRST BANK LTD Vs MUKUL NARANG	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1551/2025	15-02-2025	IDFC FIRST BANK LTD Vs ANOOP JOGENDRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1553/2025	15-02-2025	IDFC FIRST BANK LTD Vs URMILA VIRENDER	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1621/2025	17-02-2025	AXIS BANK LTD Vs RAJESH KUMAR SINGH	Dharamdev Singh(P),	9810072439	dladevlawassociates@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1620/2025	17-02-2025	AXIS BANK LTD Vs AZAD	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/88/2025	17-02-2025	BANK OF BARODA Vs M/S BISWAJIT AGGARWAL COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	15.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/87/2025	17-02-2025	BANK OF BARODA Vs M/S RAJ BISWAJIT COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	15.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1639/2025	18-02-2025	AXIS BANK LTD Vs DHIAN SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	15.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1641/2025	18-02-2025	AXIS BANK LTD Vs NEELU KHURANA	AVINASH KUMAR	9811182985, 011-41513189	avinash.adv@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1642/2025	18-02-2025	AXIS BANK LTD Vs ANIS QORAISHI	AVINASH KUMAR	9811182985, 011-41513189	avinash.adv@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1643/2025	18-02-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs GAJENDER K	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1640/2025	18-02-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs KASAM N	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	16.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1670/2025	19-02-2025	AXIS BANK LTD Vs ASHOK KUMAR CHADHA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1671/2025	19-02-2025	AXIS BANK LTD Vs MOHAMMAD ASHRAF GANIE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1672/2025	19-02-2025	AXIS BANK LTD Vs IMRAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1667/2025	19-02-2025	AXIS BANK LTD Vs ANAND RAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1668/2025	19-02-2025	AXIS BANK LTD Vs R P YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1669/2025	19-02-2025	AXIS BANK LTD Vs VAKEEL		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1665/2025	19-02-2025	KOTAK MAHINDRA BANK Vs FISS TRADING COMPANY		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1666/2025	19-02-2025	KOTAK MAHINDRA BANK Vs SANJAY YADAV		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1664/2025	19-02-2025	KOTAK MAHINDRA BANK Vs JSR EARTH MOVERS		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1755/2025	21-02-2025	AXIS BANK LTD Vs IMRAN		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1751/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH KANNAUJIA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1750/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs SONU M		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1752/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMIT JHA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1753/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs PUNEET SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1749/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs RANJIT SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1754/2025	21-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMBIKA ENTERPRISES		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1777/2025	22-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs ANIL KUMAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1796/2025	24-02-2025	YES BANK LTD Vs DHARAM SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1797/2025	24-02-2025	YES BANK LTD Vs MAMTA CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1798/2025	24-02-2025	YES BANK LTD Vs VIPIN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1799/2025	24-02-2025	YES BANK LTD Vs NEERAJ RUHELA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1800/2025	24-02-2025	YES BANK LTD Vs MOHD TANVEER UL HASAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1795/2025	24-02-2025	YES BANK LTD Vs TRIPTI AJIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/101/2025	25-02-2025	NETCOM IMPO EXPO PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR PANDEY PROPRIETOR OF HIMALAYA	vinod khanna(P),	9953455478	khanna_asso@yahoo.co.in	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1848/2025	25-02-2025	AXIS BANK LIMITED Vs SYED ZEESHAN HUSAIN RIZVI	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1845/2025	25-02-2025	AXIS BANK LIMITED Vs SONI	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1844/2025	25-02-2025	AXIS BANK LIMITED Vs RAJENDRA	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1849/2025	25-02-2025	AXIS BANK LIMITED Vs PRADEEP SINGH	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1847/2025	25-02-2025	AXIS BANK LIMITED Vs MOHD USMAN	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	23.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1846/2025	25-02-2025	AXIS BANK LTD Vs VIRPAL KAUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1842/2025	25-02-2025	AXIS BANK LTD Vs VARINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1843/2025	25-02-2025	AXIS BANK LTD Vs KAMALJIT SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1839/2025	25-02-2025	AXIS BANK LTD Vs AVTAR SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1840/2025	25-02-2025	AXIS BANK LTD Vs BANU	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1841/2025	25-02-2025	AXIS BANK LTD Vs VISHWA JEET TRIPATHI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1836/2025	25-02-2025	AXIS BANK LTD Vs MAMTA SHARMA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1833/2025	25-02-2025	AXIS BANK LTD Vs MOHD SULEMAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1834/2025	25-02-2025	AXIS BANK LTD Vs IMRAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1838/2025	25-02-2025	AXIS BANK LTD Vs HARISH KUMAR PATHAK	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1832/2025	25-02-2025	AXIS BANK LTD Vs SARFARAZ AHMAD	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1835/2025	25-02-2025	AXIS BANK LTD Vs ARUN KUMAR SHUKLA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1837/2025	25-02-2025	AXIS BANK LTD Vs MOHD FAROOQ	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1830/2025	25-02-2025	AXIS BANK LTD Vs KAPIL KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1831/2025	25-02-2025	AXIS BANK LTD Vs ARVIND KUMAR YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1829/2025	25-02-2025	AXIS BANK LTD Vs GAYA PRASAD	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1828/2025	25-02-2025	Axis Bank Ltd Vs SHASHI PRAKASH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	22.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1889/2025	27-02-2025	AXIS BANK LTD Vs ABIDA	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1890/2025	27-02-2025	AXIS BANK LTD Vs MOHD KASIM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1888/2025	27-02-2025	AXIS BANK LTD Vs ANOOP SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1887/2025	27-02-2025	AXIS BANK LTD Vs IMRAN AHAMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1886/2025	27-02-2025	AXIS BANK Vs NAVEEN KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	18.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1907/2025	28-02-2025	AXIS BANK LTD Vs ABDUL AZIZ SHEIKH	Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1908/2025	28-02-2025	AXIS BANK LTD Vs RAJINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1909/2025	28-02-2025	AXIS BANK LTD Vs RAJINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1906/2025	28-02-2025	PERFECT CAPITAL SERVICES LTD Vs IMRAN KHAN	RAMNIT SINGH OBEROI(P),	9910506121, 9716828241	rm.lex.associates@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1902/2025	28-02-2025	AXIS BANK LTD Vs PARAM STRUCTURE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1904/2025	28-02-2025	AXIS BANK LTD Vs ZAVED AKHTAR ANSARI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1903/2025	28-02-2025	AXIS BANK LTD Vs JAIBAJRANG BALITRANSPORT COMPANY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1905/2025	28-02-2025	AXIS BANK LTD Vs P K YADAV CARGO	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	26.02.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/1128/2025	01-02-2025	Axis Bank Ltd Vs SHAZIDA BEGAM 2268	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1160/2025	03-02-2025	FUSION FINANCE LIMITED Vs ALAKDHANI HARDWARE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	30-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1159/2025	03-02-2025	Axis Bank Ltd Vs VIRENDRA BAHADUR YADAV 1052	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1156/2025	03-02-2025	Axis Bank Ltd Vs RAJ KUMAR DWIVEDI 9480	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1157/2025	03-02-2025	Axis Bank Ltd Vs DEVANSH BHASKAR MANI 6498	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1158/2025	03-02-2025	Axis Bank Ltd Vs BRAJESH KUMAR PANDEY 4012	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1208/2025	04-02-2025	KOTAK MAHINDRA BANK Vs LBS TEMPO SERVICE 1705	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1209/2025	04-02-2025	KOTAK MAHINDRA BANK Vs UPADHYAY TRANSPORT SERVICE 6712	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	31-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1212/2025	04-02-2025	KOTAK MAHINDRA BANK Vs YOGESH TIWARI	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/66/2025	04-02-2025	STATE BANK OF INDIA Vs BOHOTO SUMI	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	25-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1187/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1188/2025	04-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1189/2025	04-02-2025	AXIS BANK LTD Vs GOPI SO KESAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1190/2025	04-02-2025	KOTAK MAHINDRA BANK Vs UDAYBHAN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	10-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/68/2025	06-02-2025	QIS INNOVATION Vs BLACK BOX	manoj kumar(P),	9999330046	rohan.sharma@gmail.com	01-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	CS (COMM)/69/2025	06-02-2025	IDBI BANK LTD Vs GANGA		Vivek Kumar(P),	9811867703	kumarvivekadvgmail.com	30-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/72/2025	07-02-2025	SHUBHAM GOLDEE MASALE Vs HIMANSHU MISHRA		Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	25-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1314/2025	10-02-2025	AXIS BANK Vs SAMTA		Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1318/2025	10-02-2025	KOTAK MAHINDRA BANK Vs ANIL RAM 5099		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1361/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FAISAL KHAN NAZIR KHAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1363/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GAURAV NARINDER KUMAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1364/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GYANENDRA SINGH POSWAL		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1370/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMAD FAYUM		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1369/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KESAVAN JANARTHANAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1368/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MAHRE ALAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1367/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NIRBHAY SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1366/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs VIJAY MALVIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1371/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ARUN KUMAR YADAV 7012	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1365/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs VINOD MANGE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/76/2025	11-02-2025	Goldmedal Electricals Pvt Ltd Vs Mitha Ram	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1356/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHABNAM BANO	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1362/2025	11-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BALJEET SINGH MEENA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	04-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1479/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1481/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/83/2025	13-02-2025	LAXMAN LAL GOLA Vs KRISHAN LAL	JAYANT KUMAR(P),	75032000234	adv.aounabbas@gmail.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1473/2025	13-02-2025	KOTAK MAHINDRA BANK Vs IMRAN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1474/2025	13-02-2025	YES BANK LIMITED Vs GAYATRI ENTERPRISES	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1475/2025	13-02-2025	KOTAK MAHINDRA BANK Vs JAFAR HUSSAIN	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1476/2025	13-02-2025	KOTAK MAHINDRA BANK Vs LAYAK SINGH	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1477/2025	13-02-2025	YES BANK LIMITED Vs PRASHANT TRADING COMPANY	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	13-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1478/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1480/2025	13-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1471/2025	13-02-2025	KOTAK MAHINDRA BANK Vs SHAHBAJ AHAMAD	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1472/2025	13-02-2025	KOTAK MAHINDRA BANK Vs PAWAN SINGH	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	14-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1546/2025	14-02-2025	Axis Bank Ltd Vs AMAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1545/2025	14-02-2025	Axis Bank Ltd Vs DRINDERJEET	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1544/2025	14-02-2025	Axis Bank Ltd Vs BHARAT GANGWAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1543/2025	14-02-2025	Axis Bank Ltd Vs RIZVAN ALI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1542/2025	14-02-2025	Axis Bank Ltd Vs ARSHAD	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1536/2025	14-02-2025	AXIS BANK LTD Vs ANIL GUPTA	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1534/2025	14-02-2025	Axis Bank Ltd Vs NTC SUPPLY CHAIN SOLUTIONS PVT LTD 2451	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1605/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1613/2025	15-02-2025	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1612/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1611/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4102	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1610/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 735	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1609/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 769	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1608/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1607/2025	15-02-2025	yes bank ltd Vs AMRENDER KUMAR	ADV. LALIT PANDEY(P),	81303833143	lalitpandeyadv@gmail.com	18-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1606/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1594/2025	15-02-2025	YES BANK LTD Vs VINEET KALRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1595/2025	15-02-2025	YES BANK LTD Vs SAHIL KHATRI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1596/2025	15-02-2025	YES BANK LTD Vs SABO KARAN SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1597/2025	15-02-2025	YES BANK LTD Vs NARINDER KUSHWAHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1598/2025	15-02-2025	AXIS BANK LTD Vs ARVIND KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1599/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 986	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1600/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1601/2025	15-02-2025	YES BANK Vs GAJENDRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1602/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1603/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1604/2025	15-02-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740	parv mahajan(P),	9643646534	parv.mahanjan007@gmail.com	16-01-2025
			40, New Court Block-II	Commercial	CS (COMM)/91/2025	18-02-2025	BANK OF BARODA Vs Shri Ram Balaji Traders	Biswajit Patra(P),	9910193033	bkpatra@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	ARBTN/146/2025	21-02-2025	AXIS BANK LIMITED Vs DINESH KUMAR NIRANKARI	Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1810/2025	24-02-2025	AXIS BANK LIMITED Vs ANU AGARWAL	Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1808/2025	24-02-2025	YES BANK LTD Vs NARINDER KUSHWAHA 56	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	11-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/31/2025	24-02-2025	Gandhi Travel Vs country wide travels	Pranav Krishna(P),	8588813333	Not given	14-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/99/2025	24-02-2025	EENERGIZERS IT SERVICES PVT LTD Vs PVR INOX LIMITED	Adwait singh sirohi(P),	7906846576	dhyutidharallp@gmail.com	22-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/98/2025	24-02-2025	MS NORTH EAST ORGANISED FLORITECH PVT LTD Vs MS IFFCO TOKIO GENERAL INSURANCE CO LTD	LLOYD AND JOHNSON(P),	8291108069	biju@lloydandjohnson.com	15-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1811/2025	24-02-2025	AXIS BANK LIMITED Vs ABHAY JAIN	Abhay Kumar Pandey(P),	1141513189	Not given	17-02-2025
			40, New Court Block-II	Commercial	OMP (COMM)/7/2025	25-02-2025	Austin Hyundai Austin Distributors Pvt Ltd Vs Axalta Coating Systems India Pvt Ltd	ambuj ojha(P),	11421754	delhi@sanghi.co	13-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/32/2025	25-02-2025	MAHAVEER ENTERPRISES Vs US First Healthcare Pvt Ltd	Saket Gogia(P),	9739046560	saketgogia@lawatitudelaw.com	17-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1856/2025	25-02-2025	Axis Bank Ltd Vs SHANIA NAZIR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1857/2025	25-02-2025	Axis Bank Ltd Vs BABLU	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1858/2025	25-02-2025	Axis Bank Ltd Vs ANOOP KUMAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1859/2025	25-02-2025	Axis Bank Ltd Vs MEERA SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1860/2025	25-02-2025	Axis Bank Ltd Vs NIDHI SRIVASTAVA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1861/2025	25-02-2025	Axis Bank Ltd Vs JAIPRAKASH YADAV	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	13-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1862/2025	25-02-2025	Axis Bank Ltd Vs JAGDEV SINGH 61296	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1864/2025	25-02-2025	KOTAK MAHINDRA BANK Vs S J PROJECTS 1522	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1867/2025	25-02-2025	AXIS BANK LIMITED Vs YOUNAS	Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1868/2025	25-02-2025	AXIS BANK LIMITED Vs BACHAN LAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1869/2025	25-02-2025	AXIS BANK LIMITED Vs KIRANJEET KAUR	Rahul Chauhan(P),	9971891788	info@aualegal.com	24-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1881/2025	27-02-2025	Axis Bank Ltd Vs MAHESH KUMAR 6838	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1882/2025	27-02-2025	Axis Bank Ltd Vs SUNNY TRIPATHI 0523	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1884/2025	27-02-2025	Axis Bank Ltd Vs IRFAN AHMAD 5215	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1885/2025	27-02-2025	Axis Bank Ltd Vs VIJAY KUMAR SRIVASTAVA 2390	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/102/2025	27-02-2025	Newgen Software Technologies Limited Vs Newgen IT Technologies Limited	Abhineet Kalia(P),	26922900	j.abhay@amsshandul.com	27-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1930/2025	28-02-2025	Axis Bank Ltd Vs BABUDI WOGORADHAN RAM	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1931/2025	28-02-2025	Axis Bank Ltd Vs ASHISH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1932/2025	28-02-2025	Axis Bank Ltd Vs MAMTA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1933/2025	28-02-2025	Axis Bank Ltd Vs VINAY KUMAR PANDEY	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1934/2025	28-02-2025	Axis Bank Ltd Vs PRAKHAR SRIVASTAVA	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1935/2025	28-02-2025	Axis Bank Ltd Vs KULDEEP OJHA	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1937/2025	28-02-2025	Axis Bank Ltd Vs RADHAN TRADING COMPANY 3676	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1936/2025	28-02-2025	Axis Bank Ltd Vs PREMI SINGH 1527	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1938/2025	28-02-2025	Axis Bank Ltd Vs DEEPAK NAGAR 0524	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	CS (COMM)/104/2025	28-02-2025	RUDRA MANPOWER SERVICES PVT LTD Vs GAMUT BUILDCON PVT LTD	Abhimanu(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1928/2025	28-02-2025	Axis Bank Ltd Vs JAIRAM YADAV 8019	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1929/2025	28-02-2025	Axis Bank Ltd Vs NANA LAL JANWA	ASHISH KUMAR GUPTA(P),	9999183119	lalitpandeyadv@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	Misc DJ/33/2025	12-02-2025	M/S INFRASTRUCTURES PROJECTS LTD SWASTIK Vs YFCS	SHOBHAN SACHDEVA(P),	9999998560	anant@anantamlegal	03-02-2025
			40, New Court Block-II	Commercial	Misc DJ/34/2025	12-02-2025	M/S INFRASTRUCTURES PROJECTS P LTD SWASTIK Vs YFCS	SHOBHAN SACHDEVA(P),	9999998560	anant@anantamlegal	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1191/2025	04-02-2025	AXIS BANK LTD Vs LAEEK AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1192/2025	04-02-2025	AXIS BANK LTD Vs MOHD TAHIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	24-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1207/2025	04-02-2025	KOTAK MAHINDRA BANK Vs TARUN BHARDWAJ 7026	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1210/2025	04-02-2025	KOTAK MAHINDRA BANK Vs JAI MA SHERAWALI TRADERS 0780	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1211/2025	04-02-2025	KOTAK MAHINDRA BANK Vs SHUBHAM KUMAR 5792	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1219/2025	06-02-2025	KOTAK MAHINDRA BANK Vs PUSHPENDRA NAGAR 7794	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1220/2025	06-02-2025	KOTAK MAHINDRA BANK Vs YASH MITTAL 6685	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1221/2025	06-02-2025	KOTAK MAHINDRA BANK Vs RK CONSTRUCTION 5089	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	03-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1236/2025	06-02-2025	Yes Bank Ltd Vs PRIYANKA YADAV	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1237/2025	06-02-2025	Yes Bank Ltd Vs MOHD AARIF	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1238/2025	06-02-2025	Yes Bank Ltd Vs NEERAJ NEERAJ	ADV. LALIT PANDEY(P),	81830383143	lalitpandeyadv@@gmail.com	28-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1239/2025	06-02-2025	AXIS BANK LTD Vs ABHINAV KUMAR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME Vs RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1240/2025	06-02-2025	AXIS BANK LTD Vs MOHAMMAD ISRAR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1243/2025	06-02-2025	AXIS BANK LTD Vs RANVIR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1245/2025	06-02-2025	AXIS BANK LTD Vs MOHIT SINGH	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1247/2025	06-02-2025	AXIS BANK LTD Vs SARGID ALLM	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1250/2025	06-02-2025	AXIS BANK LTD Vs AAS MOHD	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1315/2025	10-02-2025	AXIS BANK Vs RAM AWADH RAM	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1316/2025	10-02-2025	AXIS BANK Vs RAJESH KUMAR SINGH	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1317/2025	10-02-2025	AXIS BANK Vs NANDNI KUMARI	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1319/2025	10-02-2025	KOTAK MAHINDRA BANK Vs MANNAT TRANSPORT CO 5313	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1320/2025	10-02-2025	KOTAK MAHINDRA BANK Vs HARI CONSTRUCTION 4303	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1336/2025	11-02-2025	AXIS BANK LTD Vs HARCHARAN SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1337/2025	11-02-2025	AXIS BANK LTD Vs VISHNU	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1346/2025	11-02-2025	AXIS BANK LTD Vs DEEPAMALA JAISWAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1360/2025	11-02-2025	KOTAK MAHINDRA BANK Vs MAHENDER NATH SHUKLA 2062	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1372/2025	11-02-2025	KOTAK MAHINDRA BANK Vs JAI BHAGWATI ROAD LINES 1921	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1373/2025	11-02-2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR 0417	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1374/2025	11-02-2025	KOTAK MAHINDRA BANK Vs NARESH YADAV 7359	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1376/2025	11-02-2025	KOTAK MAHINDRA BANK Vs ARSHAD 3877	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1430/2025	12-02-2025	AXIS BANK Vs LOKESH KUMAR DIXIT	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1431/2025	12-02-2025	AXIS BANK Vs SHILPI	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1432/2025	12-02-2025	AXIS BANK LTD Vs MOHD RAGIB	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1433/2025	12-02-2025	AXIS BANK LTD Vs RAJKUMAR	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1531/2025	14-02-2025	AXIS BANK LTD Vs JYOTI	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1532/2025	14-02-2025	AXIS BANK LTD Vs BABLI	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1533/2025	14-02-2025	AXIS BANK LTD Vs ALKA	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1535/2025	14-02-2025	AXIS BANK LTD Vs KAVITA	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1537/2025	14-02-2025	AXIS BANK LTD Vs AJAY CHAUDHARY	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1538/2025	14-02-2025	AXIS BANK LTD Vs KALEEM	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1539/2025	14-02-2025	AXIS BANK LTD Vs JAKIR ANSARI	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1540/2025	14-02-2025	AXIS BANK LTD Vs GAURAV PANWAR	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1541/2025	14-02-2025	AXIS BANK LTD Vs ROHIT	Dharam Dev(P),	9811192158	srshobhagupta@gmail.com	01-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1587/2025	15-02-2025	Kotak Mahindra Prime Ltd Vs MANISH VERMA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	12-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1592/2025	15-02-2025	YES BANK LTD Vs VIJAY KUMAR YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	11-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1701/2025	20-02-2025	AXIS BANK LIMITED Vs SWATI AWASTHI	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1702/2025	20-02-2025	AXIS BANK LIMITED Vs RAJINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1703/2025	20-02-2025	AXIS BANK LIMITED Vs SAVINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1704/2025	20-02-2025	AXIS BANK LIMITED Vs KULWINDER SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1705/2025	20-02-2025	AXIS BANK LIMITED Vs BACHAN LAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1706/2025	20-02-2025	AXIS BANK LIMITED Vs SANDEEP GOYAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1707/2025	20-02-2025	AXIS BANK LIMITED Vs VIKAS KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1722/2025	20-02-2025	AXIS BANK LTD Vs AVNEESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1723/2025	20-02-2025	AXIS BANK LTD Vs VIPIEN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1724/2025	20-02-2025	AXIS BANK LTD Vs OMPRAKASH PANWAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1725/2025	20-02-2025	AXIS BANK LTD Vs SUKHWINDER SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1805/2025	24-02-2025	AXIS BANK LTD Vs PRADEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	07-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1809/2025	24-02-2025	YES BANK LTD Vs MRIDUL GOEL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	07-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1812/2025	24-02-2025	AXIS BANK LTD Vs HARISH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1863/2025	25-02-2025	KOTAK MAHINDRA BANK Vs SEEMA SHAH 8669	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1865/2025	25-02-2025	KOTAK MAHINDRA BANK Vs ARVIND YADAV 7557	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1866/2025	25-02-2025	AXIS BANK LTD Vs HIMANSHU SINGH CHAUHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1875/2025	27-02-2025	AXIS BANK Vs Ram Awadh Ram	Dharamdev Singh(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1876/2025	27-02-2025	AXIS BANK Vs MAYANK SHARMA	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1877/2025	27-02-2025	AXIS BANK Vs ABHISHEK	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1878/2025	27-02-2025	AXIS BANK Vs MAYANK AGARWAL	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1879/2025	27-02-2025	AXIS BANK Vs MOHD KHALID	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1880/2025	27-02-2025	AXIS BANK Vs TAIBA BANO	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmail.com	15-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1883/2025	27-02-2025	Axis Bank Ltd Vs MAMTA MAHANTA 4990	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1901/2025	27-02-2025	Kotak Mahindra Prime Ltd Vs HEMRAJ SO BEER SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	21-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1920/2025	28-02-2025	IDFC FIRST BANK LTD Vs VINOD GUPTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1923/2025	28-02-2025	IDFC FIRST BANK LTD Vs RAVI KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1926/2025	28-02-2025	IDFC FIRST BANK LTD Vs VIKRAM MALHOTRA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1927/2025	28-02-2025	IDFC FIRST BANK LTD Vs SARFARAJ MOHAMAD MUSTUFA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14-02-2025
			40, New Court Block-II	Commercial	Execution (Comm)/28/2025	15-02-2025	ADHUNIK AUTOMATION INDIA VS AIRTECH AIR CONDITION	RAJNDRA SONI	9312217105	juristzone@yahoo.com	07-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS(COMM)	102/2025	01-02-2025	STATE BANK OF INDIA Vs ABHAY KUMAR RAJPUT	AMIT SINGH	7011848842	amit.adocate13@gmail.com	30-01-2025
				OMP(I) (COMM)	22/2025	10-02-2025	YES BANK LIMITED Vs KARAN MANDAL	KARTIK KUMAR SACHIN KATYAL	011-26211488	legal@katalassociates.com	03-01-2025
				EX(COMM)	61/2025	10-02-2025	STATE BANK OF INDIA Vs PINKI DIWAN	DHARMENDRA SINGH	8800784740	subhi1673@gmail.com	23-01-2025
				CS(COMM)	120/2025	10-02-2025	MUNNA KHAN Vs UPGRID SOLUTIONS PVT. LTD.	SACHIN GOYAL	9811141060	Not Mentioned	04-02-2025
				CS(COMM)	121/2025	11-02-2025	M/s OLYMPIC PETROPRODUCTS LTD. Vs M/S INDUS VALLEY BUILDCON LIMITED	SANCHIT GARG & MADHAV ANAND	8506812719	sanchitgarg99@gmail.com	06-02-2025
				CS(COMM)	129/2025	13-02-2025	CANARA BANK Vs RAVINDER SINGH	KRISHAN KUMAR	999057700	krishenkumar@gmail.com	15-01-2025
				EX(COMM)	68/2025	13-02-2025	M/S SRI MAYURRA KITCHENS PVT LIMITED Vs M/S SARAH HOSPITALITY PVT LIMITED AND ORS	SANDEEP KUMAR	9891434698	advsandeepk11@gmail.com	10-02-2025
				CS(COMM)	133/2025	14-02-2025	BANK OF INDIA Vs M/s ASHITA PRINT SERVICE AND ANR.	SONU VIVEK & H.P. BHARDWAJ	9873033650	advocatehpbhardwaj@gmail.com	10-02-2025
				EX(COMM)	71/2025	15-02-2025	MS ROOT PROJECT ENGINEERING CONSULTANCY PVT LTD VS MS SIMPLEX INFRASTRUCTURE LTD	SHARVAN KUMAR	9313960607	contactdelhilaw@gmail.com	13-02-2025
				OMP(I) (COMM)	27/2025	18-02-2025	PARMINDER JIT KAUR Vs SPLENDOR BUILDWELL PVT. LTD AND ANR.	SIDDHARTHA NEGI & SIDDHANT ASTHANA	9818501011	siddhant@asthanalaw.in	17-02-2025
				OMP (COMM)	16/2025	18-02-2025	SPLENDOR BUILDWELL PVT LTD AND ANR. Vs PARMINDERJIT KAUR	SARTHAK GUPTA	8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				OMP (COMM)	17/2025	18-02-2025	SPLENDOR BUILDWELL PVT LTD AND ANR. Vs MAJ. GEN. MANJIT SINGH SANDHU AND ANR. Manjit Singh Sandhu	SARTHAK GUPTA	8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				CS(COMM)	150/2025	19-02-2025	SBG ENGINEERING CO. LTD. Vs GANNON DUNKERLEY AND CO. LTD.	MITHIL MALHOTRA & ANKIT GUPTA	8860441378	advankit20@gmail.com	12-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	156/2025	21-02-2025	MAHIPAL BHANDARI SINGH Vs SNNR PVT LTD	YOMESH SHARMA	9810910048	Not Mentioned	18-02-2025
				EX(COMM)	82/2025	24-02-2025	Shri NAIPAL SINGH Vs GSBAB BUILDERS PVT. LTD.	B K PANDEY	9811576230	bashisthapandey@gmail.com	17-02-2025
				CS(COMM)	167/2025	25-02-2025	PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT. LTD. & ANR.	PRANAV PROOTHI	9560205151	mail@utkassociates.com	14-02-2025
29	MS. SINGH, JUDGE	NEELAM DISTRICT SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/32/2025	14.01.2025	SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD.	VIVEK SINGH	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	13.01.2025
					CS/COMM/50/2025	16.01.2025	BANK OF INDIA VS. M/S SINGH SOFT TOYS	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	15.01.2025
					CS/COMM/49/2025	17.01.2025	MODI DISTILLERY VS. GLOW INFOCOM PVT. LTD.	SONALI JOON	9810098154	KARWASRAANDASSOCIATES@GMAIL.COM	16.01.2025
					CS/COMM/62/2025	22.01.2025	JAGDAMBA JYOTI SAM VDAYNIK SAMITI VS. INNOVATIVE PROJECT MANAGEMENT	HIMANSHU JAIN	9810441639	INFO@ADVOCATEHIMANSHUJAIN.COM	21.01.2025
					CS/COMM/63/2025	22.01.2025	M/S HIGH FIELD DISTILTERS &BROTHER VS. KUBER POPCORN PVT. LTD.	PRITESH KUMAR	8586047570	PRITESH2092@GMAIL.COM	21.01.2025
					CS/COMM/64/2025	22.01.2025	ASHA DEVI PROP. OF M/S APS DRUG HOUSE VS. MEDREV HEALTHCARE PVT. LTD.	ANKIT KUMAR	9015505737	NIYAMAMLAWOFFICES@GMAIL.COM	21.01.2025
					CS/COMM/65/2025	22.01.2025	M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES	FATIMA UMAR	9868952944	ATTORNEY340@GMAIL.COM	21.01.2025
					CS/COMM/81/2025	28.01.2025	PUNJAB NATIONAL BANK VS. AAMIT SAINI	A.K. SHAKYA	9810362626	AKASHYA01@GMAIL.COM	27.01.2025
					CS/COMM/91/2025	29.01.2025	LAXMI DEVI VS. SUNIL KUMAR SINGH	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	28.01.2025
				TRADEMARK/ COPYRIGHT	CS/COMM/31/2025	14.01.2025	HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD	SANJEEV SINGH	9811129304	LITIGATION@SINGHASSOCIATES.COM	13.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS/COMM/70/2025	24.01.2025	BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD	AARSHIA BEHL	9810621272	N/A	23.01.2025
					CS/COMM/90/2025	29.01.2025	BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD.	ANKUR KATYAL	8800858923	ANKURKATYAL@ASKLEGAL.CO.IN	28.01.2025
				ARBITRATION U/S 9	OMP(i)(COMM)/21/2025	20.01.2025	YES BANK LTD. VS. NAJIM NAJIM	KARTIK KUMAR	N/A	N/A	19.01.2025
				MISC CASES	MISC DJ/5/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/6/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/7/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/8/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/9/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/10/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/11/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/12/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/13/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	SANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/18/2025	09.01..2025	HEMA RAWAT VS. M/S NSB BPO	SHIVOM GARG	N/A	N/A	08.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
					MISC DJ/57/2025	14.01.2025	UNION BANK OF INDIA VS ANAND BIHARI	SUNIL CHOUDHARY	N/A	N/A	13.01.2025	
					MISC. DJ/111/2025	25.01.2025	AJAY INDUSTRIAL CORP. VS BRAJENDRA VERMA	VIKAS SHARMA	N/A	N/A	24.01.2025	
				EXECUTION	EXECUTION (COMM)/17/2025	10-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S KAMDHENU FOODS AND ORS	Navneet(P),	N/A	N/A	10.01.2025	
					EXECUTION (COMM.)/40/2025	22-01-2025	M/S SUNDARAM FINANCE LTD Vs RAJEEV ARORA	N/A	N/A	N/A	21.01.2025	
					EXECUTION (COMM)/39/2025	22-01-2025	GILLANDERS ARBUTHNOT AND CO LIMITED Vs STEEL AUTHORITY OF INDIA LIMITED	Ankur Sangal(P),	N/A	N/A	21.01.2025	
					EXECUTION (COMM)/37/2025	21-01-2025	FARIDA KARMALI Vs Ms OLYMPIA FITNESS PVT LTD Through former directors RAHUL NARANG AND VINEET KUMAR	Ranjan Mishra(P),	N/A	N/A	20.01.2025	
					EXECUTION (COMM)/46/2025	23-01-2025	Levis Strauss and Co Vs Dilshad	Shravan Bansal(P),	N/A	N/A	22.01.2025	
					EXECUTION (COMM)/52/2025	28-01-2025	BERGER PAINTS INDIA LIMITED Vs SANJEEV MITTAL	ARUN KUMAR(P),	N/A	N/A	27.01.2025	
					EXECUTION (COMM)/53/2025	29-01-2025	M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD	Vishal Khattar(P),	N/A	N/A	28.01.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/101/2025	01-02-2025	HARI MOHAN SHARMA Vs CHIRANJIV MARASINI	Raghavendra kumar(P),	9650608181	anandsharma.adv1@gmail.com	28.01.2025
				Commercial Suit	CS (COMM)/98/2025	01-02-2025	M/S MANPOWERGROUP SERVICES INDIA PVT LTD Vs M/S SOBEK AUTO INDIA PVT LTD	ABHISHEK SINGH(P),	+91-9899809187,+91-9810690505	gautam@mimansala w.inparth@mimansal aw.in	30.01.2025
				Commercial Suit	CS (COMM)/100/2025	01-02-2025	CANARA BANK Vs SURESH	KRISHAN KUMAR(P),	9990S77700	krishenkumar@ljIma il.oom	30.01.2025
				Commercial Suit	CS (COMM)/108/2025	04-02-2025	RAJAN ARORA PROPRIETOR OF M/S DHIMAN STEEL INDUSTRIES Vs M/S ENKEEBEE INFRATECH INDIA PVT LTD	Rishabh Gulati(P),	9873709995	Rishabh.lawoffice@q mail.com	30.01.2025
				Commercial Suit	EXECUTION (COMM)/57/2025	06-02-2025	WELL TRANS LOGISTICS (INDIA) PRIVATE LIMITED Vs PUNIT VERMA	Uttam Kumar Das(P),	8510013908	uttamdasi@gmail.co m	03.02.2025
				Commercial Suit	CS (COMM)/124/2025	12-02-2025	STATE BANK OF INDIA Vs ABHISHEK KUMAR	VARUN CHANDIOK(P),	9818365119	OFFICE.CHANDIOK @GMAIL.COM	10.02.2025
				Commercial Suit	EXECUTION (COMM)/69/2025	13-02-2025	SH RAM BABU SHAH Vs M/ASHISH ENTERPRISES	STARA SINGH(P),	9910974803	stara9312@gmail.co m	10.02.2025
				Commercial Suit	EXECUTION (COMM)/67/2025	13-02-2025	LEVI STRAUSS AND CO Vs MOHD SHADAB AND ORS	Shravan Bansal(P),	26843455	unitedmark@uniteda ndunited.com	11.02.2025
				Commercial Suit	CS (COMM)/134/2025	14-02-2025	M/S KANGROO IMPEX Vs M/SHRI RAMA POLYMER	HEM CHAND VASHISHT(P),	9811039867	: juscorporatumlawoffi ce@gmail.com	12.02.2025
				Commercial Suit	EXECUTION (COMM)/70/2025	14-02-2025	Krishiacharya Technologies Pvt Ltd Vs Junobazaar Private Limited	Akshay Goel(P),	9811783019	akshay.goel10@agan dassociates.in	12.02.2025
				Commercial Suit	CS (COMM)/138/2025	17-02-2025	M/S PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT LTD	Pranav Proothi(P),	9560205151	MAIL(iv,UTKASSOC IATES.COM	14.02.2025
				Commercial Suit	CS (COMM)/137/2025	15-02-2025	NEHA JAIN Vs PINKI KUMARI	Alok Kumar(P),	9990650484	advkumaraloko81 O@gmail.com	14.02.2024
				Commercial Suit	Misc DJ/197/2025	17-02-2025	SHALIMAR ENGINEERING PRIVATE LIMITED Vs SIMPLEX PROJECTS LIMITED	ANKUR SINGHAL(P),	98-11-126091	ankursinghaladvocate @gmail.com	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	OMP (I) (COMM)/23/2025	17-02-2025	YES BANK LTD Vs AMIT AMIT	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV(a)GMAIL.COM	04.02.2025
				Commercial Suit	OMP (COMM)/15/2025	18-02-2025	M/S SPLENDOR BUILDWELL PVT LTD AND ANR Vs MRS KAMINI PURI	Sarthak Gupta(P),	8826615068	adv.sarthakgupta@gmail.com	13.02.2025
				Commercial Suit	EXECUTION (COMM)/79/2025	18-02-2025	LEVIS STRAUSS AND CO Vs Mohd Rafique Alam	Shravan Bansal(P),	26843455	unitedmark@unitedandunited.com	15.02.2025
				Commercial Suit	EXECUTION (COMM)/81/2025	19-02-2025	SHYAM SUNDER PATI TRIPATHI Vs RANJEET SINGH	JITANDER KUMAR(P),	9810176628	advocatekkdskparihar@gmail.com	13.02.2025
				Commercial Suit	CS (COMM)/163/2025	25-02-2025	ONE97 COMMUNICATIONS LTD Vs P KISHORE	SHOBHAN SACHDEVA(P),	9999998560	anant@anantamlegal.com	24.02.2025
				Commercial Suit	CS (COMM)/169/2025	27-02-2025	PUNJAB NATIONAL BANK Vs SULAGNA DAS GUPTA	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	23.02.2025
				Commercial Suit	CS (COMM)/170/2025	27-02-2025	PUNJAB NATIONAL BANK Vs M/S BASIC HEALTH PRODUCTS LLP	Quaisar Ali(P),	9540049758	tanveerkausar110@gmail.com	29.01.2025
				Commercial Suit	CS (COMM)/175/2025	28-02-2025	BIRENDRA RAWAT Vs JAISWAL GARMENTS	Charan Jeet Singh(P),	9540197757	cjsnjuris@gmail.ocm	25.02.2025
				Commercial Suit	CS (COMM)/166/2025	25-02-2025	ARUN KUMAR SHAH VS SUBHASH CHAND CHOTRANI	Roshan Santhalia (P)	9560622223	roshan@chambersofrsanthalia.com	24.02.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Execution Petition	CS (COMM)/106/2025	03-02-2025	M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRVIVATE LIMITED	Yogesh Kumar Gupta	8010258125	ykgupta128@gmail.com	31-01-2025
				Execution Petition	EXECUTION (COMM.)/59/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs RAJENDRA SINGH	Kushal Kumar	7009793548	Rishabh.erudigitallegal128@gmail.com	31-01-2025
				Execution Petition	EXECUTION (COMM.)/60/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA	Kushal Kumar	7009793548	Rishabh.erudigitallegal128@gmail.com	31-01-2025
				Execution Petition	CS (COMM)/115/2025	07-02-2025	M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.	Shrey Kapoor	9717755441	shrey.kapoor@gmail.com	06-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	CS (COMM)/119/2025	10-02-2025	GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD	Sachin Bajpai	9958992778	info@incennnslegal@gmail.com	07-02-2025
				Execution Petition	CS (COMM)/130/2025	13-02-2025	M/S STINT SOLUTIONS Vs M/SDAV EDUCATION AND WELFARE SOCIETY	Ajay Kumar Chopra	9811104015	akchopraadv@yahoo.co.in	10-02-2025
				Execution Petition	EXECUTION (COMM.)/69/2025	13-02-2025	SH. RAM BABU SHAH Vs. M/SAASHISH ENTERPRISES	T.S. Rajput	9910974803	stara9312@gmail.com	10-02-2025
				Execution Petition	CS (COMM)/142/2025	17-02-2025	UNION BANK OF INDIA Vs MS.TAHSEEN ULLAH KHAN	Dhanajaya Kumar	9312872882	admin@lexstabililis.com	10-02-2025
				Commercial suit	OMP (I) (COMM.)/28/2025	18-02-2025	YES BANK LTD Vs SAHJOT SINGH BAINS	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	04-02-2025
				Commercial suit	CS (COMM)/161/2025	18-02-2025	SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE LIMITED	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	04-02-2025
				Commercial suit	OMP (COMM.)/19/2025	19-02-2025	MR. NARESH KUMAR JAIN Vs M/R.K. STOCKHOLDING PVT LTD	Gurbaksh Singh	9810010333	gurbakshsinghadv157@gmail.com	04-02-2025
				Commercial suit	OMP (COMM.)/20/2025	19-02-2025	M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	13-02-2025
				Commercial suit	EXECUTION (COMM.)/80/2025	19-02-2025	MAHAVEER ENTERPRISES Vs M/SEXPRESS CLONICS PRIVATE LIMITED	Saket Gogia	9845039139	saketgogia@lawttitude.com	15-02-2025
				Commercial suit	CS (COMM)/153/2025	19-02-2025	C L EDUCATE LTD Vs ROHAN GARG	Vikas Padora	9999195702	vikas.padora@gmail.com	15-02-2025
				Commercial suit	CS (COMM)/160/2025	22-02-2025	M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD.	P.S. Chauhan	8178925937	advocatenks393@gmail.com	24-02-2025
				Commercial suit	CS (COMM)/178/2025	28-02-2025	M/S SUVIDHA AIR SYSTEMS Vs M/S REHANI INDCON PVT. LTD.	Mohit Chadha	9999184123	MCHADHA863@GMAIL.COM	25-02-2025
32	SH. KUMAR	BHUPESH SOUTH-EAST	22	Commercial Suit	OMP (I) (COMM.)/24/2025	17-02-2025	YES BANK LTD Vs GAJENDRA KUMAR	ADV. LALIT PANDEY	8130383113	LALITPANDEYADV@GMAIL.COM	04-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Execution Petition	EXECUTION (COMM.)/78/2025	18-02-2025	SANDEEP SAXENA Vs M/S BESPOKE INTERIORS LLP	Rohtash Kanwar	9811207995	rohkan147@gmail.com	14-02-2025
				Execution Petition	EXECUTION (COMM.)/75/2025	17-02-2025	M/s. Hukum Chand Gupta Fabrics Private Limited Vs M/s. Sunny International Limited	Ashish Upadhayay	9811215280	upadhdyaylawchambers@gmail.com	14-02-2025
				Execution Petition	EXECUTION (COMM.)/65/2025	13-02-2025	LENSKART SOLUTIONS PVT. LTD. Vs MR. SAURAV DEB	puneet bajaj	981 1700978	bajaj.bajaj128@gmail.com	11-02-2025
				Execution Petition	EXECUTION (COMM.)/64/2025	12-02-2025	SALONY SINGHAL Vs RR INDUSTRIES	ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	10-02-2025
				Execution Petition	EXECUTION (COMM.)/63/2025	11-02-2025	M/S PALLADIUM SAFETY SOLUTIONS PVT. LTD. Vs J.K ENTERPRISES	Sheepali Patial	9871343259	VINEETMUDGAL@GMAIL.COM	09-02-2025
				Commercial Suit	CS (COMM)/131/2025	14-02-2025	INDERJIT KAUR Vs MSJ HOMES INFRATECH PVT. LTD. AND ORS.	Amanjeet Singh	8860812051	sariaaman@gmail.com	11-02-2025
				Commercial Suit	CS (COMM)/125/2025	12-02-2025	M/S OLYMPIC PETROPRODUCTS LTD. Vs M/S INDUS VALLEY PROMOTERS LIMITED	Madhav Anand	8506'812719	sanchitgarg99@gmail.com	11-02-2025
				Commercial Suit	CS (COMM)/122/2025	11-02-2025	BENTLEY SYSTEMS AND ANR. Vs CHETAK ENGINEERS	Ankur Katyal	8800858923	ankurkatyal@asklegal.co.in	07-02-2025
				Commercial Suit	CS (COMM)/117/2025	10-02-2025	M/S MAHADEV LIQUOR Vs M/S RAISEN MARKETING PVT. LTD.	SHREY KAPOOR	9717755441	adv.shrey.kapoor@gmail.com	04-02-2025
				Commercial Suit	CS (COMM)/116/2025	10-02-2025	M/S SAI FOODHOUSE PVT. LTD. Vs M/S NEW SHOP CSTORE NETWORK PRIVATE LTD.	Aman Kumar	987393 8816	mittalpk08@gmail.com	31-01-2025
				Commercial Suit	CS (COMM)/103/2025	03-02-2025	M/S GRAFIX SOLUTIONS Vs AJAY CHAUHAN AND ORS.	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	31-01-2025
				Commercial Suit	Contempt Petition/1/2025	04-02-2025	MANTEC CONSULTANT PVT. LTD. Vs CASTA ENGINEERS PVT. LTD.	SUNEET BHARDWAJ	---	---	04-02-2025
				Execution Petition	Misc DJ/224/2025	25-02-2025	M/S KHOSLA ENTERPRISES Vs M/S MARKETING KING ONLINE PVT. LTD.	vishal kumar	9899040409	almcdelhi@gmail.com	22-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution Petition	CS (COMM)/171/2025	28-02-2025	M/S TAKKAR INDUSTRIES Vs M/S BHANSALI CABLES AND CONDUCTORS PVT. LTD. AND ORS.	WASIM KHAN	982268882	wasim.khan04@gmail.com	25-02-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH-EAST		Commercial Suit	EXECUTION (COMM.)/55/2025	01-02-2025	M/S VALO AUTOMOTIVE PVT LTD Vs SPRINT CARS PVT LTD	Mansoor Ansari	9868111799	infonaushad@gmail.com	29-01-2025
					CS (COMM)/109/2025	04-02-2025	STATE BANK OF INDIA Vs SH. NAND KISHORE	AMIT SINGH	7011848842	amit.advocate13@gmail.com	31-01-2025
					EXECUTION (COMM.)/58/2025	06-02-2025	R K DISTRIBUTORS Vs BONZO KIDS APPARELS PVT LTD	SANDEEP KUMAR	9810070898	rajeshchugh@gmail.com	03-02-2025
					CS (COMM)/111/2025	06-02-2025	SMT. SAROJINI DEVI KOHLI AND ORS. Vs SH. JAGMOHAN KAPOOR	NITIN KUMAR	9999402692	justiceallied.lawoffice@gmail.com	04-02-2025
					CS (COMM)/113/2025	07-02-2025	M/S. MAHADEV LIQUOR Vs M/S. RAISEN MARKETING PVT. LTD.	SHREY KAPOOR	9717755441	adv.shrey.kapoor@gmail.com	04-02-2025
					CS (COMM)/118/2025	10-02-2025	ANIL KUMAR CHAUDHARY Vs HARIJESH KUMAR GUPTA	MANOJ KUMAR SINGH	9818514477	advrajatjain@gmail.com	07-02-2025
					Misc DJ/173/2025	10-02-2025	M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. Vs M/S ARUN INDUSTRIES	Gunjan Kumar	9313350568	associate@cqk.leqa	07-02-2025
					CS (COMM)/123/2025	11-02-2025	CANARA BANK Vs MURARI KUMAR AND ANR.	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	08-02-2025
					OMP (I) (COMM.)/25/2025	17-02-2025	YES BANK LTD. Vs ANKIT BHATI	LALIT PANDEY	8130383143	LALITPANDEYADVAGMAIL.COM	04-02-2025
					OMP (I) (COMM.)/26/2025	17-02-2025	YES BANK LTD. Vs MOHD SADDAM	LALIT PANDEY	8130383143	LALITPANDEYADVAGMAIL.COM	04-02-2025
					EXECUTION (COMM.)/72/2025	17-02-2025	NEW INDIA TIMBER STORE Vs HSK INFRA PVT LTD	---	9310905051	sslegalsolutions1201@gmail.com	11-11-2024
					EXECUTION (COMM.)/76/2025	17-02-2025	M/s. IMPERIAL CABLES PRIVATE LIMITED Vs CANARA BANK	Sahil Sharma	9811 072845,	wlawlegal@gmail.com	10-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EXECUTION (COMM.)/77/2025	17-02-2025	STEEL INFRA SOLUTIONS PRIVATE LIMITED Vs M/S ALLIED INFRA PROJECTS AND ANOTHER	SUNIL KUMAR TYAGI	8826165577	vishnu.alland@zeus.firm.in	14-02-2025
					CS (COMM)/140/2025	17-02-2025	STATE BANK OF INDIA Vs DEVENDRA YADAV	AMIT SINGH	7011848842	amit.advocate13@gmail.com	15-02-2025
					CS (COMM)/143/2025	18-02-2025	BERGER PAINTS INDIA LTD. Vs M/S SUPER CITY DEVELOPERS PVT. LTD.	Pramanshi S	9910539533;	pramanshi(a)outlook.com	15-02-2025
					Misc DJ/198/2025	18-02-2025	M/S ANA DESIGN WORX PVT. LTD. Vs M/S MYPREFERRED TRANSFORMATION AND HOSPITALITY PVT. LTD. AND ORS.	VISHAL SHARMA	---	---	11-02-2025
					CS (COMM)/151/2025	19-02-2025	BHANU ARORA Vs PRIYANKA	rajendra yadav	9312046733	yadavrazen@gmail.com	17-02-2025
					CS (COMM)/152/2025	19-02-2025	L.B. PHARMA PVT. LTD. Vs OM DISTRIBUTORS	Prashant Bhargava	99991119392,	PASSANDASSOCIATES@GMAJL.COM	17-02-2025
					CS (COMM)/154/2025	20-02-2025	M/S ROYAL FIRE SAFETY Vs FLIPSPACES TECHNOLOGY LABS PVT. LTD.	HIMAL SAKHTAR	9810456889	l e gumlawfirm@gmail. c om	11-02-2025
					CS (COMM)/155/2025	21-02-2025	M/S OXFORD EXPRESS PVT. LTD. Vs M/S UNIPACK INDUSTRIES AND ORS.	RAVI KUMAR	9899610930	adv.vipulaggarwal994gmail. corn	11-02-2025
					CS (COMM)/159/2025	22-02-2025	CANARA BANK Vs RAJU KUMAR AND ORS.	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	20-02-2025
					Misc DJ/215/2025	22-02-2025	HARIOM ASHOK SONI Vs MUSCLE AND STRENGTH INDIA LLP	---	8750396197	adv.sandeep.lamba@gmail.com	19-02-2025
					CS (COMM)/165/2025	25-02-2025	M/S JEWELS BY SAGARIKA Vs M/S TIRUPATI JEWELS AND ORS.	Madhav Bhatia	9910572585	madhavbhatia@vertarilegal.com	24-02-2025
					EXECUTION (COMM.)/86/2025	28-02-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs Sanjay Kumar Tiwari	HIMANSHU GARG	8750618722	sswaniassociates@gmail.com	21-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL	EXECUTION	55/25	01.02.2025	M/S Valo automative Vs Sprint Cars		Naushad Ahmad	9868111799	infoenaushad@gmail.com	29.01.2025
				OMP(COMM)	11/25	01.02.2025	Wone Management Vs Rama Arora		Prashant Mehta	9999590003	prashantmohanmehta@gmail.com	23.01.2025
				CS(COMM)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLG India		Parth Dixit	9810690505	parth@mimansalaw.in	30.01.2025
				CS(COMM)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim		Amit Kumar Singh	7011848842	singhamit0071@gmail.com	31.01.2025
				CS(COMM)	114/25	07.02.2025	Canara Bank Vs M/S KNP Home Solution		Fahad Khan	9219701292	fahadadvocatekhan@gmail.com	04.02.2025
				MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura		Bharat Gupta	45640851	legistauxiliary@gmail.com	04.02.2025
				MISC DJ	175/25	11.02.2025	Uco Bank Vs Mrs Jyoti Srivastava		I.S Chauhan	9811008367	ischauhanadv01@gmail.com	06.02.2025
				CS (Comm)	3856/2024	18.11.2024	Uco Bank Vs Mrs Jyoti Srivastava		I.S Chauhan	9811008367	ischauhanadv01@gmail.com	13.11.2024
				MISC DJ	180/25	12.02.2025	Sanjay Jain Vs Alpere Technologies		Amit Kumar Singh	9871291420	jurisprudence011@gmail.com	10.02.2025
				CS(COMM)	128/25	13.02.2025	Canara Bank Vs Parul Tank		Anshuman Shrivastav	9990042642	SRIANSHU83@GMAIL.COM	08.02.2025
				CS(COMM)	127/25	13.02.2025	Artefact Projects Vs Airport Authority		Sameer Abhayankar	9953328394	contact@innovatuslaw.in	12.02.2025
				CS(COMM)	135/25	14.02.2025	Union Bank of India Vs Mamta Sharma		Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	07.02.2025
				CS(COMM)	141/25	17.02.2025	Gaurav Jain Vs R and R Consulting		Rajender Yadav	9312046733	yadavrazon@gmail.com	14.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS(COMM)	149/25	18.02.2025	Central Bank of India Vs Sabya Sachin Das	Hardik Bedi	9999968277	hardikbedi20@gmail.com	14.02.2025
				OMP(COMM)	18/25	18.02.2025	M/s Splender Buildwell Vs Parminderjeet Kaur	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	13.02.2025
				EXECUTION	78/25	18.02.2025	Sandeep Saxena Vs M/S Bespoke Interiors	Rohtash Kanwar	9811207995	rohkan147@gmail.com	14.02.2025
				OMP(I)(COMM)	30/25	27.02.2025	Yes Bank Vs Deepak Tiwari	Lalit Pandey	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2025
				OMP(I)(COMM)	31/25	27.02.2025	Yes Bank Vs Santosh Parashar	Lalit Pandey	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2025
				OMP(I)(COMM)	22/25	27.02.2025	Angel One Limited Vs Mrs Urmil Modi	Kartik Dey	7982732837	chamberskdey@gmail.com	25.02.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Block Ii	EX- CoMM	Ex COM/56/25	03.2.2025	VATITA HOTLE VS LENS KARTI SOLUTION	MAYANK MISHRA	7016507411	aashimasinghal@enviroindia.in	27.1.2025
				CS (COMM)	CS COM105/2025	03.1.2025	HARI CHAND VS RHD BUILDERS	IQBAL SINGH	8586925160	advacoteiqbal@gmail. Com	31.01.2024
				OMP CoMM	OMP/COM12/2025	04.02.2025	MR R. R AGRATECH VS MSSHRI MAY SOHAN LAL COMMODITY	MISHRA	9810160176	Office @ mishra. Law	21.01.2025
				OMP CoMM	OMP/COM13/2025	04.02.2025	THE INDURE PVT VS CRV DOCTOR VENTILANORS PVT	VARUN GUPTA	9810476767	gupta.varun@gmail.com	03.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX- CoMM	EX COM/62/25	11.2.2025	ABHISHEK ENTERPRISE VS M CD	ASEEM HEHROTRA	981106351	mehrotra aseem@yahoo.co in	04.02.2025
				CS (COMM)	CS COM/136/2025	15.2.2025	SURENDER SINGH VS MS G3 IMAGINGH & HEALTH SERIVE	M . S ARORA	9811512629	gs arora@arroralawchm bdr.com	11.02.2025
				EX- CoMM	EX COM73/25	17.2.2025	RAM BABU SHAU VS A VR ENTERPRISE	T. S RAJPUT	9910974803	stara9312@gmail. com	10.02.2025
				CS (COMM)	CS COM1572025	21.2.2025	MS MOGLI LABS VS VEER RAJUT KANKKAM	TARUN VERMA	9871495838	cstarunvarma@gmail .com	15.02.2025
					CS COM/158/2025	22.02.2025	SANGITA ENGINERING VS NBCC INDIA LIMITED	ROHIT ROTU	9650875817	rohit.rattu@gmail.co m	15.02.2025
					CS COM/162/2025	25.02.2025	FORRUNT GOURMET SPECIALITIES PVT	PUNEET DHAWAN	9899141610	pd.pdhawan@gmail.c om	18.02.2025
					CS COM164/2025	25.02.2025	REETIMA GOEL VS MAPRON FOODS PVT LTD	NITESH KUMAR	9871525679	advocatenitesh@yaho o. com	19.02.2025
					EX-COM-85/25	27.02.2025	MS CK EXPERT VS ZASHED FASHIONTOUCH	MD FARIS	9654541882	faris@ahmedco.in	21.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX-COM-84/25	27.02.2025	INTERANITION COMBUSTION VS GLOBAL CANESUGAR	VARUN KAPUR	9871111556	advocate varunkapur@gmail.com	18.02.2025
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	330/2025	04-02-2025	RAVINDER KUMAR VS SH DEEPAK KALPATARU POWER TRANSMISSION LTD EARLIER KNOWN AS JMC PROJECT(I) PVT.	SH DEEPAK JAIN	8588826199	dkj.adv@gmail.com	04.02.25
			209	CS COMM 74	331/2025	04-02-2025	RAVINDER KUMAR VS YFCS PROJECTS PVT. LTD.	SH DEEPAK JAIN	8588826199	dkj.adv@gmail.com	04.02.25
			209	CS COMM 74	353/2025	12-02-2025	GABION TECHNOLOGIES INDIA LTD. VS SHIVALIK BUILD TECH PVT. LTD.	SH DINESH YADAV	9811194067	advdinesh82@gmail.com	07.02.25
			209	CS COMM 74	371/2025	12-02-2025	BANK OF MAHARASHTRA VS MANOJ READYMADE GARMENTS THRU MANOJ SHRIVASTAV	SH BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	10.02.25
			209	CS COMM 74	397/2025	12-02-2025	SOMIYA CONSTRUCTION VS MUKESH	SH AKASH GUPTA	9999502427	chamberofadvocateakashgupta@gmail.com	12.02.25
			209	CS COMM 74	412/2025	13-02-2025	CREATIX VENTURES VS XY ADS PVT. LTD.	SH KUNAL JAIN	8860092869	associatespkj@gmail.com	13.02.25
			209	CS COMM 74	428/2025	14-02-2025	PRABHAT KUMAR MAHESHWARI VS HARENDRA SINGH	SH SANJAY KR MISHRA	9818336108	sanjayk.advocate@gmail.com	14.02.25
			209	CS COMM 74	463/2025	19-02-2025	BANK OF MAHARASHTRA VS NIRANJAN ENTERPRSIES	SH BIJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	19.02.25
			209	CS COMM 74	466/2025	20-02-2025	TRISHNA FOOD AND BEVERAGES VS SKY PET PLASTICS PVT. LTD.	SH V. S. DUBEY	9899237692	vvsdubey@gmail.com	20.02.25
			209	CS COMM 74	487/2025	24-02-2025	BANK OF BARODA VS YOGESH SHARMA	SH SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@gmail.com	24.02.25
			209	CS COMM 74	501/2025	25-02-2025	PRAGATI MITTAL VS VIBHAVASU BAMBROO PROP VERSUS TECHNOLOGIES	SH PANKKAJ WALIA	7042520048	infinitylegals@gmail.com	25.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	506/2025	25-02-2025	UNION BANK OF INDIA VS MALKA	SH ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	25.02.25
			209	CS COMM 74	516/2025	27-02-2025	PUNJAB NATIONAL BANK VS ELECCORR INC	SH MADHAV KUMAR PATHAK	7838808850	pathakmadhavi7588@gmail.com	27.02.25
			209	CS COMM 74	526/2025	28-02-2025	CANARA BANK VS AP E SERVICES PVT. LTD.	SH PRANAY SHARMA	9873101002	pranay7advo@gmail.com	27.02.25
			209	CS COMM 74	535/2025	01-03-2025	ARDENT ENGINEERS VS SUPREME INFRASTRUCTURES INDIA LTD.	SH VARUN GARG	9999829477	varun@sarvottamlaw.com	28.02.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	323/2025	06-02-2025	SIRSA DEPOSITS AND ADVANCES LTD. VS GHAZIABAD ORGANICS LTD.	SH PANKAJ WALIA	9910706496	infinitylegals@gmail.com	03.02.25
			101	CS COMM 74	324/2025	06-02-2025	SIRSA DEPOSITS AND ADVANCES LTD. VS MAYNAK GUPTA	SH PANKAJ WALIA	9910706496	infinitylegals@gmail.com	03.02.25
			101	CS COMM 74	326/2025	06-02-2025	JATIN JAIN PROP JATIN GARMENTS VS DAMANOREET KAUR PROP DC BLUES	SH D. K. YADAV	9650508945	advdk.yadav79@gmail.com	04.02.25
			101	OMP COMM 73	338/2025	07-02-2025	NAP MOTORS AND FINANCE PVT. LTD. VS SURESH SINGH	SH RAJESH SHARMA	9319623152	rssharma0202@gmail.com	06.02.25
			101	OMP COMM 73	342/2025	07-02-2025	NAP MOTORS AND FINANCE PVT. LTD. VS SURESH SINGH	SH RAJESH SHARMA	9319623152	rssharma0202@gmail.com	06.02.25
			101	CS COMM 74	354/2025	13-02-2025	FREIGHTGURU PVT. LTD VS ENGLISH BROWNE INDIA LTD.	MS SEEMA GUPTA	9212412289	gseemagupta1968@gmail.com	07.02.25
			101	CS COMM 74	370/2025	15-02-2025	MILLENNIAL EXPORT HOUSE VS BANSAL STORE	SH HARSH KUMAR	8802834271	advocateharshkumar@gmail.com	10.02.25
			101	CS COMM 74	377/2025	10-02-2025	BANK OF BARODA VS MURLIDHAR	SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	10.02.25
			101	CS COMM 74	389/2025	12-02-2025	PRADEEP BANSAL VS ADHARV ENTERPRISES	SH AJAY SHARMA	9910440914	ajjusharma210@gmail.com	11.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S.(COMM)	23/2025	06-02-2025	Lebroid Healthcare Pvt LtdVsMustafa Traders		SUDARSHAN BANSAL	9752413505	usingh8678@gmail.com	13.01.2025
			---do--	Execution(Comm.)	11/2025	07-02-2025	STANDARD TRADERSVsBruck Pharma Private Ltd		GULSHAN SHARMA	9891150888	gulshansharma1974@gmail.com	06.02.2025
			---do--	C.S.(COMM)	24/2025	10-02-2025	4 C FIRE PROTECTION PRIVATE LIMITEDVsNAGI HYDRAULICS		UTKARSH SINGH SISODHIYA	9752413505	usingh8678@gmail.com	13.01.2025
			---do--	Execution(Comm.)	12/2025	11-02-2025	MUNIRUDDINVsRINKU		ABHISHEK KUMAR	9891304399	deepakbhardwaj_adv@yahoo.co.in	13.02.2024
			---do--	C.S.(COMM)	25/2025	12-02-2025	Reshma CollectionVsNysaa Retail Venture Pvt Ltd		NAEEM AHMAD	9210386190	naeemadv2021@gmail.com	12.01.2025
			---do--	MISC DJ	60/2025	14-02-2025	Rati RamVsHitachi Payment Services Pvt Ltd		PRASHANT SHARMA	9811996757	prashant6757@gmail.com	14.02.2025
			---do--	Execution(Comm.)	13/2025	14-02-2025	Narsing DecorVsSS Steel Fabricators and Contractors		ANAND DUGGAL	9811057626	ADV.DILIPPANPITA@GMAIL.COM	07.02.2024
			---do--	Execution(Comm.)	14/2025	17-02-2025	ASHOK NISCHALVsJITENDER SINGH		RUPESH KUMAR MISHRA	9711081770	rupeshkumarmishra76@gmail.com	17.02.2024
			---do--	Execution(Comm.)	15/2025	20-02-2025	S N ELECTEL PRIVATE LIMITEDVsMAMTA DEVI		ANANT BHUSHAN	9810026054	RNSHARMA2079@YAHOO.CO.IN	27.02.2024
			---do--	MISC DJ	81/2025	24-02-2025	NANDAN SINGHVSKISHAN SWAROOP		HITESH PANDEY	9891435340	N.A	20.02.2025
			---do--	Execution(Comm.)	16/2025	24-02-2025	SHRI PRADEEP KUMAR AGGARWALVsSHRI NASIRUDDIN			9810148210	N.A	06.03.2024
			---do--	C.S.(COMM)	26/2025	25-02-2025	DURGA FILTERS PVT LTDVsCHEMOLEUMS INDIA PVT LTD		KAJAL KESHWANI	9971824432	advocates.rvrlegal@email.com	22.02.2025
			---do--	C.S.(COMM)	27/2025	25-02-2025	DURGA FILTERS PVT LTD THROUGH ITS AUTHORIZED DIRECTOR SH PARVEENKUMARVsFIXIT AUTO		KAJAL KESHWANI	9971824432	advocates.rvrlegal@email.com	22.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	C.S.(COMM)	28/2025	27-02-2025	RAJ IRON AND CONSTRUCTIONVsN A R DEVELOPERS PVT LTD	RAHUL RAJ MALIK	9810705405	rahulrajmalik@gmail.com	25.02.2025
			---do--	MISC DJ	89/2025	28-02-2025	GUDDU GUPTA TRADING AS M/S LEELACOSMETICSVsSURAJ GUPTA AND ANOTHER	PULIK LUTHRA	9717953985	pulikluthraadv@gmail.com	25.02.2025
			---do--	C.S.(COMM)	29/2025	28-02-2025	RADHA SHARMAVsNayati Healthcare and Research PrivateLimite	RAM KUMAR SHARMA	9811908944	vipindilawari89@gmail.com	27.02.2025
39	SH. KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	03-02-2025	CS (COMM)/81/2025	ANIL PITTI Vs VIJAY KUMAR	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	30/01/2025
			301, New Court Building	CS (COMMERCIAL)	03-02-2025	CS (COMM)/80/2025	Shree Shyam Textiles Vs Armaan Ethnic Wear	Ankit Mehta(P),	9999244248	prakhyatsharma@gmail.com	31/01/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	OMP (D) (COMM)/36/2025	HDFC BANK LTD Vs YOGENDRA SINGH	ajay uppal(P),	9811740125	virtuous.people@gmail.com	04/02/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	OMP (D) (COMM)/35/2025	HDFC BANK LTD Vs RAHUL	ajay uppal(P),	9811740125	virtuous.people@gmail.com	04/02/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	Execution (Comm)/36/2025	STATE BANK OF INDIA Vs HIRALAL PAREEK PROP OF RD TRADING	Gopal Chand Sharma(P),	9810210832	vijayprakash9682@gmail.com	30/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS/COMMERCIAL	04-02-2025	OMP (COMM)/37/2025	HDFC BANK LTD Vs PRASHANT SHARMA	Tajay uppal(P),	9811740125	virtuous.people@gmail.com	30/01/2025
			301, New Court Building	CS (COMMERCIAL)	04-02-2025	CS (COMM)/83/2025	Ravi Aggarwal Vs HARIKESH	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	29-01-2025
			301, New Court Building	CS (COMMERCIAL)	07-02-2025	MISC DJ/145/2025	M/S ROBOTECH PVT LTD Vs M/S IDEAL PUBLIC SCHOOL	Mahendra Singh Sharma(P),	9818140979	mahendersharmaadvocate@gmail.com	04-02-2025
			301, New Court Building	CS (COMMERCIAL)	07-02-2025	Execution (Comm)/38/2025	ARPIT KEYAL PROPRIETOR OF M/S ASIAN FABRICS Vs SUMIT ARORA PROPERITOR OF M/S SHRI MOTI RAM AND SONS	ANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	06-02-2025
			301, New Court Building	CS (COMMERCIAL)	11-02-2025	CS (COMM)/94/2025	JAVED ANWAR Vs M S DHILLON FREIGHT CARRIER PVT LTD and ors	VASEEM KHAN(P),	8800913558	vaseemkhan900@gmail.com	15-02-2025
			301, New Court Building	CS (COMMERCIAL)	12-02-2025	CS (COMM)/97/2025	KUSUM LATA Vs RAHUL GUPTA	SANKET AGARWAL(P),	9811192957	kohli.deepak@hotmail.com	08/02/2025
			301, New Court Building	CS (COMMERCIAL)	12-02-2025	Execution (Comm)/40/2025	SUNITA KHANNA AND Anr Vs M/s NATIONAL TEXTILE CORPORATION LIMITED	Zareef Ahmad(P),	9312610477	legalremedies2k@gmail.com	10/02/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	12-02-2025	Execution (Comm)/41/2025	Mukesh Kumar Jain Vs Hari Ram	LALIT YADAV(P),	9958923541	sarika0078@gmail.com	11/02/2025
			301, New Court Building	CS (COMMERCIAL)	13-02-2025	CS (COMM)/102/2025	Suman Rani Vs Yatin Arora	Mohit Kumar(P),	9717268268	advvmohitshr@gmail.com	12-02-2025
			301, New Court Building	CS (COMMERCIAL)	13-02-2025	CS (COMM)/100/2025	M/S GAURAV AND DISHA ASSOCIATES Vs M/s Sonac Engineers and others	Shitanshu Gaur(P),	9716068183	sarika0078@gmail.com	04-02-2025
			301, New Court Building	CS (COMMERCIAL)	14-02-2025	CS (COMM)/104/2025	STATE BANK OF INDIA Vs Sonu	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	12/02/2025
			301, New Court Building	CS (COMMERCIAL)	21-02-2025	CS (COMM)/110/2025	M/S PARAS COLLECTION Vs M/S TREND CARD	RAJAN SHARMA(P),	9718345050	trinitylawfirm@gmail.com87	18/02/2025
			301, New Court Building	CS (COMMERCIAL)	22-02-2025	CS (COMM)/112/2025	R K PAPER AND FULES Vs HIMALAYA KRAFT	Shitanshu Gaur(P),	9013158798	saturnlawfirm@gmail.com	18/02/2025
			301, New Court Building	CS (COMMERCIAL)	25-02-2025	CS (COMM)/115/2025	Saurav Srivastava Vs Basant Kumar	Pradeep Kumar Gautam(P),	9811267148	pradeepgautam@gmail.com	21/02/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	28-02-2025	CS (COMM)/126/2025	Bank of Baroda Vs Mohd Shahfaiz	Umesh joshi	9910568669	advocateumesh2005@gmail.com	26/02/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	06-02-2025	CS (COMM)/87/2025	MITTALICS NON FERROUS Vs VICKY JARIWALA	Raghuveer Kapur(P),	9899328630	raghuveerkapur@gmail.com	06-02-2025
			ROOM NO 208	COMMERCIAL	07-02-2025	CS (COMM)/91/2025	Ayush Jain Vs Encana International and others	chirag arora(P),	9716884477	chirag71@gmail.com	07-02-2025
			ROOM NO 208	COMMERCIAL	12-02-2025	CS (COMM)/99/2025	RAJESH MEHRA Vs RIHAN	Kamal Singh(P),	9818882972	advnikhil97@gmail.com	12-02-2025
			ROOM NO 208	COMMERCIAL	13-02-2025	CS (COMM)/101/2025	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Padam Kumar Khanna(P),	9818539988	radamkumarkhanna@gmail.com	13-02-2025
			ROOM NO 208	COMMERCIAL	13-02-2025	CS (COMM)/103/2025	Komal Prasad Vs Shri Aniket Kumar	TALEWAR SINGH(P),	9811179209	rndubeyandassociates202@gmail.com	13-02-2025
			ROOM NO 208	COMMERCIAL	18-02-2025	CS (COMM)/106/2025	Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr	Subhash Chandra Lochakia(P),	9990568879	dkaggarwal@gmail.com	18-02-2025
			ROOM NO 208	COMMERCIAL	19-02-2025	CS (COMM)/108/2025	R K PAPER AND FULES Vs PRASHANT PAPER AGENCY	Shitanshu Gaur(P),	9013158798	saturnlawfirm@gmail.com	19-02-2025
			ROOM NO 208	COMMERCIAL	22-02-2025	CS (COMM)/111/2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	Zareef Ahmad(P),	9811702566	bpsalegal@gmail.com	22-02-2025
			ROOM NO 208	COMMERCIAL	22-02-2025	CS (COMM)/113/2025	CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	22-02-2025
			ROOM NO 208	COMMERCIAL	25-02-2025	CS (COMM)/117/2025	RANJEET SINGH Vs MD NURODHA ALI	SHARAD MALHOTRA(P),	995301822	malhotrasharad2@gmail.com	25-02-2025
			ROOM NO 208	COMMERCIAL	25-02-2025	CS (COMM)/120/2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	TALEWAR SINGH(P),	7982546417	rajoratanpan23@gmail.com	25-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			302		CS (COMM)/98/2025	12-02-2025	RAM AVTAR Vs MANOJ VERMA	POOJA CHANDHA	9811229636	trinitylowfirm87@gmail.com	08.02.2025
			302		CS (COMM)/95/2025	11-02-2025	MADHAV PUFOAM PVT. LTD. Vs NAIIRA FOAM AND PACKAGING THROUGH ITS PROPRIETOR SH MUKUL BHATIA	NEERAJ KUMAR	9810061735	v4legalaidd@yahoo.com	07.02.2025
			302		CS (COMM)/90/2025	07-02-2025	BANK OF BARODA Vs Nizam Ali	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	05.02.2025
			302		CS (COMM)/88/2025	06-02-2025	SANJAY JAIN Vs RISHABH VIJ	SACHIN KUMAR JAIN	9873586359	SKJAlnadvocate9@gmail.com	01.02.2025
			302		CS (COMM)/84/2025	04-02-2025	DUPLEX CABLES PVT LTD Vs SSS HARNES PVT. LTD.	PARAS AGGARWAL	9810600656	Parasaggarwaladv@gmail.com	01.02.2025
			302		OMP (I) (COMM)/28/2025	03-02-2025	HDFC BANK LTD Vs ANISHA AASEEN	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/29/2025	03-02-2025	HDFC BANK LTD Vs DEVENDRA SAINI	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/30/2025	03-02-2025	HDFC BANK LTD Vs PARVEEN CHAND	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/31/2025	03-02-2025	HDFC BANK LTD. Vs KAMAL ARORA	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/32/2025	03-02-2025	HDFC BANK LTD. Vs PANKAJ PANDIT	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/33/2025	03-02-2025	HDFC BANK LTD. Vs DAVINDER KUMAR SHARMA	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		OMP (I) (COMM)/34/2025	03-02-2025	HDFC BANK LTD Vs KUNJAN	AJAY UPPAL	9811740125	Virtuous.People@gmail.com	10.01.2025
			302		CS(COMM)127/2025	28-02-2025	M/s BALAR MARKETING PVT LTD VS JAISWAL LIGHT HOUSE	HIMANSHU GUPTA	9999809802	gdclawyerschamber@gmail.com	24.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			302		EX(COMM)45/2024	28.01.2025	NARESH KUMAR VS SANDEEP	VISHAL SONI	9818348100	Vishalsoniadv@gmail.com	24.02.2025
			302		EX(COMM)43/2025	20-02-2025	PNB VS MANJU PURANG	SUDHIR KUMAR SINGH	9868927179	sksinghadvdelhi@gmail.com	24.02.2025
			302		CS (COMM)/109/2025	20-02-2025	VEE TRIPS LIP VS AMAZING PATAYA DESTINATION MANAGEMENT CO	NIKHIL	9650061569	Punityaduanshi007@gmail.com	25.9.2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/82/2025	03-02-2025	RAVI AGGARWAL VS MOHD. BABU JAN	Shubham Agarwal	9268300000	bharat.cuptarkca@gmail.com	29-01-2025
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/86/2025	04-02-2025	BANK OF BARODA VS RAHIMUDDIN	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/85/2025	04-02-2025	SHILPA CREATION VS SHREE SHANKAR HANDLOOM	ADITYA JIAN	8383953944	jain.adityaraj@yahoo.com	26-12-2024
				COMMERCIAL	CS (COMM)/89/2025	06-02-2025	SANJAY JAIN VS RAMESH KUMAR CHOPRA	SACHIN KUMAR JAIN	9873586359	skjainadvocate9@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/92/2025	07-02-2025	PANKAJ GUPTA VS SANJEEV JAIN	K.P. SHARMA	9871693445	kp.sharma@gmail.com	07-02-2025
				COMMERCIAL	CS (COMM)/93/2025	07-02-2025	DHRUV MEDICOS PVT. LTD. VS NEERU GANDHI	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	04-02-2025
				COMMERCIAL	CS (COMM)/96/2025	11-02-2025	AMIT KUMAR VS SHYAM KISHORE MISRA & ANR.	SACHIN AGGARWAL	9599249972	adv.sachinagg@gmail.com	09-02-2025
				COMMERCIAL	CS (COMM)/105/2025	17.02.2025	SBI VS BHUWNESHWAR SAHNI	ABHIJIT DAS	9716757382	Puja.tiwario4@gmail.com	02.02.2025
				COMMERCIAL	CS (COMM)/123/2025	25.02.2025	K AND D COMPANY VS M/S DIMENSION CONSULTING PVT. LTD & ORS.	RAHUL KUMAR	9716324341	advrahul2017@gmail.com	21.02.2025
				COMMERCIAL	CS (COMM)/122/2025	25.02.2025	SH. RAJIV BATRA & ANR. V/S SH. RAMESH KUMAR & ORS.	GANESH KUMAR SHARMA	9810771535	nishantganesh@yahoo.co.in	15.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/121/2025	25.02.2025	SHREE JEE GARMENTS VS MAYASHEEL RETAIL INDIA LTD.	UTKARSH SINGH SISODIYA	9752413505	-	25.02.2025
				COMMERCIAL	CS(COMM)125/2025	27.02.2025	BANK OF BARODA VS SAZID	UMESH JOSHI	9910568669	advvumeshjoshi@gmail.com	26-02-2025
				COMMERCIAL	CS(COMM)123/2025	27-02-2025	O.P. & SONS TRADERS PVT. LTD. VS RADHEY SHARAN AGARWAL	MANJU JAIN	9818321621	manjujain3.97@gmail.com	19-02-2025
43	MS. AGARWAL PREETI GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/83/2025	01-02-2025	STATE BANK OF INDIA Vs VINEET KUMAR SINGH	HIMANSHU(P),	9716757382	puia.tiwary04@gmail.com	31.01.2025
					CS (COMM)/82/2025	01-02-2025	MS JINDAL SANITARYWARE PVT LTD THROUGH ITS AR SIDHARTH JINDAL Vs HARYANA STATE HORTICULTURE DEVELOPMENT	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	31.01.2025
					CS (COMM)/85/2025	03-02-2025	SHUBHAM SINGHAL Vs MANU WADHWA	BARINDER SINGH MALIK(P),	9811075392	advrrsharma714@gmail.com	01-02-2025
					CS (COMM)/86/2025	03-02-2025	Smt Shakuntala Jain Vs AR Sales India and Anr	preetpal singh(P),	9958555055	chamberppsingh@gmail.com	01-02-2025
					CS (COMM)/92/2025	06-02-2025	M/S PRITAM INTERNATIONAL PRIVATE LIMITED Vs M/SKUMAR CLENSTA INTERNATIONAL PRIVATE LIMITED	MANOJ KUMAR LAHUJA(P),	9891445098	mkahuja1978@gmail.com	04.02.2025
					CS (COMM)/93/2025	06-02-2025	M/S SANTOSH TRADERS Vs MADAAN FOOD AND FEEDS	NIKHIL KHANDELWAL (P),	9999959779	nil	04-02-2025
					CS (COMM)/94/2025	06-02-2025	Hero Invest Corp Private Limited Vs Ashok Kumar	aastha sharma(P),	9718209970	aastha@thelegist.com	04-02-2025
					CS (COMM)/98/2025	07-02-2025	Manish Kumar Vs Bajaj Allianz General Insurance Company Ltd	Ashok Kumar Dahiya(P),	9811405910	NIL	06-02-2025
					CS (COMM)/99/2025	07-02-2025	PUNJAB NATIONAL BANK Vs PIYUSH GUPTA	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	06-02-2025
					CS (COMM)/100/2025	07-02-2025	PUNJAB NATIONAL BANK Vs Mahesh Kumar	PARAS AGGARWAL(P),	9811000126	ALOK.ADV2001@GMAIL.COM	06-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/103/2025	10-02-2025	UNION BANK OF INDIA Vs SANKET KUMAR	ALOK KUMAR(P),	9811000126	ALOK.ADV2001@GMAIL.COM	07-02-2025
					CS (COMM)/104/2025	10-02-2025	UNION BANK OF INDIA Vs SHISHUPAL CHAUDHARY	ALOK KUMAR(P),	9811000126	ALOK.ADV2001@GMAIL.COM	07-02-2025
					CS (COMM)/107/2025	11-02-2025	M/S DELTECH SAFETY PVT LTD Vs Mohit Jindal	Vineet Kumar(P),	9718784365	kumarvinit.k@arnail.com	10-02-2025
					CS (COMM)/108/2025	11-02-2025	UNION BANK OF INDIA Vs BHARAT	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	10-02-2025
					CS (COMM)/116/2025	12-02-2025	Mysore Deep Perfumery House Vs Arun Kumar Mohta	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	11-02-2025
					CS (COMM)/115/2025	12-02-2025	ICICI Bank Ltd Vs PULKIT BEHAL	PRANJAL MARWAH(P),	9818198899	marwah.advocate@gmail.com	11-02-2025
					CS (COMM)/114/2025	12-02-2025	Ardh Sainik Canteen Vs Dev Ex Para Forces Canteen	Payal Arya(P),	8000700172	ardhsainiklegal@gmail.com	11-02-2025
					CS (COMM)/113/2025	12-02-2025	CL PRODUCT INDIA LTD Vs SAURABH KUMAR AGRAWAL	SAHIL MAHAJAN(P),	9899100615	NIL	11-02-2025
					CS (COMM)/112/2025	12-02-2025	CL PRODUCT INDIA LTD Vs ANKIT KUMAR BANSAL	SAHIL MAHAJAN(P),	9899100615	NIL	11-02-2025
					CS (COMM)/121/2025	13-02-2025	Perma Pipe India Pvt Ltd Vs Air Waves Engineers Pvt Ltd and Ors	Airrajiv kumar(P),	9811639365	ATTONEYA@yahoo.co.in	12-02-2025
					CS (COMM)/126/2025	18-02-2025	Anil Parkash Aggarwal Vs Capital Retail Private Limited	Raman Tomar(P),	9911418802	ramantomar@gmail.com	17-02-2025
					CS (COMM)/127/2025	18-02-2025	MANIK MITTAL Vs JAIKEY KUMAR SAHU	POOJA BANSAL(P),	9811515015	adv.pooja11@gmail.com	17-02-2025
					CS (COMM)/128/2025	18-02-2025	URVASHI VOHRA Vs SHYAM KHOLI	NEETU SINDHI(P),	9212257887	shailenderkamra@yahoo.com	17-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/129/2025	19-02-2025	WILLETT COMMUNICATIONS Vs A1 SOLUTIONS	Amanpreet Singh(P),	9891845353	wslegalsolutions@gmail.com	18-02-2025
					CS (COMM)/130/2025	19-02-2025	M/s Ensure Innovations Pvt Ltd Vs M/s Delhi Refrigeration Enterprises	KAPIL DEV VISHWAKARMA(P),	8826406247	nil	18-02-2025
					CS (COMM)/132/2025	20-02-2025	M/S M SURESH DIAMJEWEL PVT LTD Vs KASHVI JEWELS PVT LTD	Vineet Hans(P),	9811268978	hansvineet@yahoo.co.in	19-02-2025
					CS (COMM)/136/2025	21-02-2025	M/S ASK AUTOMOTIVE LIMITED Vs ASHOK SHARMA	aastha sharma(P),	9718209970	aastha@thelegist.com	20-02-2025
					CS (COMM)/138/2025	22-02-2025	Canara Bank Vs Ranjeet Sinha Enterprises	Varun Mittal(P),	9953062629	vm@vkmlegal.com	21-02-2025
					CS (COMM)/139/2025	22-02-2025	ANUJ JAIN Vs DELHI DEVELOPMENT AUTHORITY	Sushil Kumar Singh(P),	9654244955	sushilkumar132@gmail.com	21-02-2025
					CS (COMM)/140/2025	22-02-2025	M/s MTI Industries Private Ltd Vs Sandeep Verma	ANKUR CHAWLA(P),	9891467200	casadv2000@gmail.com	21-02-2025
					CS (COMM)/141/2025	22-02-2025	CL PRODUCT INDIA LIMITED Vs SHREESR TRADING PVT LTD	SAHIL MAHAJAN(P),	9899100615	nil	21-02-2025
					CS (COMM)/142/2025	24-02-2025	M/S HARYANA PLASTICS Vs RAVINDER KUMAR	AMAN DURGA(P),	7982272154	amandurga.adv@gmail.com	22-02-2025
					CS (COMM)/144/2025	25-02-2025	M/S EMPOWERMENT TECHNOLOGIES PVT LTD Vs M/S SLS PRINTING AND PACKAGING PVT LTD AND ORS	Mahesh Chand(P),	9999653994	aclumaheshchand1100@gmail.com	24-02-2025
					CS (COMM)/151/2025	28-02-2025	KAMAL BAGGA Vs HDFC ERGO GENERAL INSURANCE Co LTD	Mehul Gupta(P),	9210057600	adv.mehulgupta@gmail.com	27-02-2025
					CS (COMM)/152/2025	28-02-2025	M/S HAN COWELL INDIA PVT LTD Vs SANDEEP DEVGUN	Neeraj Gupta(P),	9599222549	neeraj.justicein@gmail.com	27-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/84/25	01.02.25	Shweta Jain Vs. Zamalto Industries		Risabh Jain	8368527217	miraclelegalfirm@gmail.com	31.01.25
					CS(Comm.)/87/25	03.02.25	Precision Vs. Ravi Bhushan		J. S Arora	9811765540	jsarora58@gmail.com	31.01.25
					CS(Comm.)/88/25	04.02.25	Nikunsh Aggarwal Vs. Ankur Mittal		Abhishek Gupta	9718062292	thesuitslawfirm@gmail.com	27.01.25
					CS(Comm.)/89/25	04.02.25	Punjab And Sind Bank Vs. Suraj		Chitra Malhotra	9212888057	chitramalhotra@gmail.com	21.01.25
					CS(Comm.)/90/24	04.02.25	Ms. Rachita Rajput Vs. M/s Canary Sabharwal		Ms. Charu Nagpal	9654278744	adv.charunagpal@gmail.com	29.01.25
					CS(Comm.)/91/24	04.02.25	Punjab And Sind Bank Vs. Rahul Khandelwal		Ms. Charu Nagpal	9654278744	adv.charunagpal@gmail.com	29.01.25
					CS(Comm.)/95/24	06.02.25	Jaya Gupta Vs. M/s Varnada Industries Pvt. Ltd.		Abhishek Gupta	9999959779	adv.abhishekgupta@gmail.com	29.01.25
					CS(Comm.)/96/24	06.02.25	Jitender Singh Yadav Vs. Witmates technologies		Kautilya Kaushik	9711136583	adv.kautilyakaushik@gmail.com	03.02.25
					CS(Comm.)/97/24	06.02.25	M/s Sangeeta Steel Vs. M/s Jenex Impex		Anuj Kishore Saxena	9968367567	info@maximlawoffice.com	04.02.25
					CS(Comm.)/101/25	07.02.25	Rajesh Kr. Vs. The New India Assurance Co. Ltd.		Navneet Goyal	9811224831	navneetgoyal.adv@gmail.com	01.02.25
					CS(Comm.)/102/25	07.02.25	Sandeep Kumar Dalal Vs. Om Prakash Mittal		Raj Kr. Thakur	8130187787	adv.rajkrthakur@gmail.com	03.02.25
					CS(Comm.)/105/25	10.02.25	M/s UV Colour Pvt. Ltd. Vs. Ardour Pack Pvt. Ltd.		P. K Bhardwaj	9971929787	pradeep1980@gmail.com	06.02.25
					CS(Comm.)/106/25	10.02.25	Deepak Universal Sompo General Insurance Co.		Mohit Kr.	8708951836	rajatpathyan1@gmail.com	06.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/109/25	11.02.25	Machino International Pvt. Ltd. Vs. Seamec Nirman Infra Ltd.	Abhinay Gupta	9999886478	abhinay@legalknights.in	31.01.25
					CS(Comm.)/110/25	11.02.25	M/s Cheena And Co. Vs. M/s Hindustan Construction Co. Ltd.	Mohd. Tasleem	8750509595	ta&adv0670@gmail.com	04.01.25
					CS(Comm.)/111/25	12.02.25	Ensure Innovations Pvt. Ltd. Vs. M/s Climate Screw And Ors.	Shivangi Singh	8826406247	advshivangis@gmail.com	29.01.25
					CS(Comm.)/117/25	12.02.25	Nitin Chopra Vs. M/s Eastron Overseas	V.K Singhal	011-47015959	legal@signalegal.in	04.01.25
					CS(Comm.)/118/25	12.02.25	M/s Cresta Footwear Industries Vs. M/s Singla Enterprises	Aman Durga	7982272154	amandurga.adv@gmail.com	09.02.25
					CS(Comm.)/119/25	13.02.25	IDBI Bank Ltd. Vs. Anju Shelly	Vivek Kr.	9811867703	kumarvivekadv@gmail.com	06.02.25
					CS(Comm.)/120/25	13.02.25	ICICI Bank Ltd. Vs. Parveen Kr.	Pranjal Marwah	9818198899	marwah.advocate@gmail.com	18.01.25
					CS(Comm.)/122/25	13.02.25	M/s SVS Buildwell (P) Ltd. Vs. Kapil Trehan	Achin Mittal	9811112729	achin.mittal13@gmail.com	25.01.25
					CS(Comm.)/123/25	14.02.25	Bank of India Vs. M/s M One Spa	V.P Tiwari	9990182901	vptiwariadvocate@gmail.com	23.08.24
					CS(Comm.)/124/25	14.02.25	M/s Omsons Marketing Pvt. Ltd. Vs. M/s Avon Exports Pvt. Ltd.	Irshad Ahmad	9811962836	adv.irshad@gmail.com	27.01.25
					CS(Comm.)/125/25	17.02.25	Amit Gupta aka Amit Kr. Gupta Vs. The Blues Orana	Surinder Singh	9311325398	conceptlegal@gmail.com	15.02.25
					CS(Comm.)/131/25	19.02.25	Satpal Singh Vs. Tata AIG General Insurance Co. Ltd.	C.P Rajan	9971663119	rchandrashekhar1947@gmail.com	17.02.25
					CS(Comm.)/133/25	20.02.25	Vikas Jain Vs. M/s Sai Steel	Ashok Gupta	9968722450	adv.seemagupta2018@gmail.com	17.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/134/25	20.02.25	Ashok Kr. Gupta Vs. Lalit Bansal		Sanjay Aggarwal	9811101108	sanjayaggarwal345@yahoo.com	17.02.25
					CS(Comm.)/135/25	20.02.25	M/s Decent Securities Pvt. Ltd. Vs. Ekta		RVR legal	9654471828	advocates@rvrlegal.com	18.02.25
					CS(Comm.)/137/25	21.02.25	M/s Logical Engineers Pvt. Ltd. Vs. Rahul Kamra		Nitesh Jain	9717955168	NJLAWCHAMBERS@GMAIL.COM	20.02.25
					CS(Comm.)/143/25	24.02.25	Canara Bank Vs. Chote Singh Kushwaha		Subhash Kr. Jha	9810840045	skjhaassociates@yahoo.com	13.02.25
					CS(Comm.)/145/25	25.02.25	M/s Santosh Trader Vs. Mahadev Hecheries		Nikhil Khandelwal	9971031557	NIKHIL9221@GMAIL.COM	03.02.25
					CS(Comm.)/146/25	25.02.25	Jai Shree Shyam Agro India Vs. Madaan Food & Feeds		Nikhil Khandelwal	9971031557	NIKHIL9221@GMAIL.COM	03.02.25
					CS(Comm.)/147/25	27.02.25	Ajit Industries (P) Ltd. Vs. Amit Jain		Kartik Dabas	9868414528	advocatekartikdabas@gmail.com	21.02.25
					CS(Comm.)/148/25	27.02.25	Canara Bank Vs. Ruby		Ashok Kr.	9560396555	KAKKARASHOK@REDIFFMAIL.COM	22.02.25
					CS(Comm.)/149/25	27.02.25	M/s Oswal Crop. Protection Pvt. Ltd. Vs. Kisan Mirta		Jagriti Jain	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	18.02.25
					CS(Comm.)/150/25	27.02.25	Leena Chanana Vs. Vikram Singh Bagadwal		Dharamraj Ohlan	8287367687	dharamrajohlan@gmail.com	20.02.25
					CS(Comm.)/153/25	28.02.25	Krishnu Mukopadhyaya Vs. BGSI Infratech Pvt. Ltd.		Vishwendra Verma	9871704611	vishwendra@yahoo.co.in	04.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	-	s	-	-
					OMP (I) (COMM.)/140/2022	09-11-2022	SHRI RAM TRANSPORT FINANCE CO LTD Vs HARJEET SINGH AND ANR.			vikas chhabra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/142/2022	09-11-2022	SHRI RAM TRANSPORT FINANCE CO LTD Vs ANIL SHARMA AND ANR.			Nitesh Dhankhar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/252/2022	13-05-2022	UNION BANK OF INDIA Vs SUNITA BENJAMIN			Nitesh Dhankhar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/279/2023	18-05-2023	SHREE JEE ENTERPRISES Vs LINK POLYMERS			ARUN KUMAR SHUKLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/254/2024	01-05-2024	Sri Sai Polytech India Through Its Prop Smt Renu Bansal Vs Luxmi Wire Industries Through Its Prop Sh Luxmi Narayan Bansal			VIVEK KR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/8/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH ITS AR NAVEEN AGGARWAL Vs MS SHAHI FOOD INDIA			deepak kohli(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/9/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH ITS AR NAVEEN AGGARWAL Vs MAHIMA ENTERPRISES		Prasun Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/18/2025	24-01-2025	MUKESH KUMAR RATHORE Vs GAURAV RAJPUT		RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/724/2022	13-12-2022	RAJENDER KUMAR JAIN Vs PARVEEN GARG		ALOK KUMAR MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/426/2021	04-12-2021	SEEMA AGARWAL Vs M/S B THANWARDAS AND CO.		SANJAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/24/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited		SUMIT RANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/28/2024	20-04-2024	Arunabh Kshitiz Vs Hdb Financial Services Limited		BHUPENDRA KUMAR TYAGI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/274/2023	17-05-2023	PUNJAB NATIONAL BANK Vs ARUNIMA SAREE FASHION HOUSE		TARUN SHOKEEN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/44/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises			MUNISH VOHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/45/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises			GOURAV GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2022	05-04-2022	CLIDE INTERNATIONAL PVT LTD Vs ACME HEALTHCARE PVT LTD AND ANR			Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/230/2022	06-05-2022	STATE BANK OF INDIA Vs SMT. REENA			Satish Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/269/2023	15-05-2023	ANKUR GUPTA Vs YES BANK LTD			JAWAHAR CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/142/2024	04-11-2024	VENKA FOODS P LTD Vs MR MANISH PARWANI			JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/71/2025	28-01-2025	M/S FUTURE INFO EDGE PRIVATE LIMITED THROUGH ITS AR SH BHUPINDER SHOKEEN Vs TUSHAR ANAND			bhupender sharma(P), pal	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/36/2021	16-01-2021	BANK OF MAHARASHTRA Vs M/S DAKSH TRADERS AND ORS		Sachin(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/10/2024	20-02-2024	Balram And Ors Vs Au Small Finance Bank Ltd		ADV. LALIT PANDEY(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/302/2020	06-08-2020	CANARA BANK Vs GURPREET SINGH BHATIA AND ANOTHERS		SRIJAN TIWARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS DJ/84/2021	06-02-2021	ASISH BHASIN Vs M/S MANAPURAM FINANCE LTD AND ORS.		ASHOK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/400/2021	11-11-2021	M/S DVM PROTECH UNIT I Vs MR. ABHINAV CHAUDHRY PROPRIETOR OF M/S ADS ENTERPRISES		RAJENDER YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/512/2023	13-09-2023	SAMRITI ABROL Vs KAWAL MAHAJAN		PRASHANT SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/6849/2024	29-10-2024	Bhoora Vs Ashish Jindal		RAM SURAT PRASAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/6860/2024	07-11-2024	Punjab National Bank Vs Rambir Singh		ADV NITISH SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/37/2022	24-01-2022	UNION BANK OF INDIA Vs DOLLY SHARMA		ADV NITISH SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/50/2024	10-01-2024	ICICI Bank Ltd. Vs Neeraj Kumar		NAVEEN TAYAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/50/2024	28-11-2024	M/s Merakee Unisex Salon Vs M/S Neo Growth Credit Pvt. Ltd.		JAWAHAR CHAWLA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/120/2021	17-02-2021	AJAY BANSAL Vs CHHEDI LAL KUSHWAHA		Shivangi Singh(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/256/2022	13-05-2022	RAVI GUPTA Vs SANDEEP		T D TIWARI(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/51/2023	23-01-2023	SINGAL TRANSPORT CORPORATION THROUGH SH. VINOD KUMAR AR Vs S S SUPPLY CHAIN SOLUTION PVT LTD		Seema Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/25/2024	19-03-2024	Indus Towers Limited Vs Mahender Singh Rana			RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/16/2025	20-01-2025	Ms India Trade Link Pvt Ltd Vs NAVKAR METALS			ISHU BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/22/2025	13-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs PATAN DEEN			SACHIN BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/284/2025	13-02-2025	Kawal Mahajan Vs Safar Polyfibre pvt Ltd			ANSHUMAN SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/663/2022	16-11-2022	M/S DETAILING DEVILS Vs DETAILING DEVILS INDIA PVT LTD.			SHARAD MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/731/2022	17-12-2022	TECHNO PRIME RMC PVT LTD Vs VIJAY SHARMA			ARUN KUMAR SHUKLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/704/2023	29-11-2023	detaing devils Vs Detailing Devils			KARTIK JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/51/2019	21-03-2019	TATA POWER DELHI DISTRIBUTION LTD. Vs KIRTI		B N GAUR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/447/2019	03-12-2019	TATA POWER DELHI DISTRIBUTION LTD. Vs RAJ GOYAL		Shivansh Srivastava(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/473/2021	24-12-2021	M/S OM INDUSTRIES Vs M/S ESS ENN AUTO TECH PVT LTD		Shivansh Srivastava(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/123/2022	09-03-2022	GEMTREE NATURAL PRODUCE PVT LTD Vs RAJENDRA ROY PROPREITRO RDR FRUITS MERCHANTS		Raj Kumar Rathore(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/60/2024	01-02-2024	State Bank Of India Vs Aman Kumar		BHAVESH KUMAR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/20/2025	31-01-2025	MS OMKARA TRANSPORT Vs MS JS Industries		ABHEY RAM(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/69/2024	04-05-2024	M/S TRIDENT STEEL BUILDING SOLUTIONS Vs M/S KAY INTERNATIONAL PVT LTD		Sudarshan Kumar Sharma(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/127/2024	28-02-2024	M/s Girja Engineers Vs Shri Balaji Infradevelopers Pvt Ltd		Vipin Pillai(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/165/2024	20-03-2024	Shiv Bhola Filaments Private Limited Vs Abhishek Jain		MOHIT AGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/204/2019	20-07-2019	M/S KLJ PARAFLEX INDIA LTD Vs MAKHAN LAL		UDIT GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/55/2021	25-01-2021	IDBI BANK LTD Vs VIKASH KR AND ORS		DEV RAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/1/2023	02-01-2023	AMAN GUPTA Vs RAKESH KAILA		Ankur Agarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/649/2022	07-11-2022	CANARA BANK Vs R S TRADERS		HUNNY SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/445/2019	29-11-2019	STATE BANK OF INDIA Vs M/S BHAGWATI GLASS		HUNNY SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/79/2023	07-02-2023	ROHIT JAIN PARTNER RAS TRADING COMPANY Vs M/S BSSI PACKAGING THROUGH ITS PARTNERS		RAJAT GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/193/2023	05-04-2023	SUNIL AGGARWAL Vs SAURAV GERA		SHUBHAM BUDHIRAJA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/22/2025	03-02-2025	MS SANOBAR INDIA Vs MS N SONS PHARMA		MUKESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/438/2019	27-11-2019	M/S ALUTECH INDUSTRIES Vs DUSHYANT KUMAR		MUKESH KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/439/2019	27-11-2019	M/S ALUTECH INDUSTRIES Vs SANJEEV KUMAR		SUNIRA JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/725/2022	16-12-2022	SURESH KUMAR Vs SHER SINGH		R.K. SINHA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/730/2022	17-12-2022	AJAX INDIA POWER CONTROL PVT LTD Vs MICROTECH ENGINEERS		ANURADHA MITTRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/58/2023	25-01-2023	SGPS SECURITIAS PVT LTD Vs TAPI PRESTRESSED PRODUCTS LTD		MUKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/285/2023	19-05-2023	ASHWMEGH SPICES PVT LTD Vs BINDU MAIZE MILLING EXPORT PVT LTD		DEEPAK SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/6883/2024	14-11-2024	Madhav Exim Private Limited Vs Mani Mahesh Ispat		S.S.MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/261/2025	12-02-2025	Monsoon Agro Chemicals Pvt Ltd Vs M/S S N CROP SCIENCE		ANIL KUMAR SAHU(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX. CIVIL/540/2021	27-11-2021	MANAPPURAM FINANCE LTD Vs SHRI MAHENDER KUMAR JAIGURU		RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/654/2022	10-11-2022	M/S D-TEK ELECTRONICS Vs HINDUSTAN MANUFACTURING DIVISION		Shashi Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/224/2023	27-04-2023	RAJ KUMAR MADHOGARIA Vs KAMAL TOMAR		SIDDHARTHA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/643/2023	27-10-2023	M/S MYSORE DEEP PERFUMERY HOUSE Vs SANT SINGH AND ANR			CHITRA SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/190/2024	03-04-2024	Poonam Maggo Vs Bhaktamar India Marketing Pvt			PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2025	18-02-2025	DR MOREPEN LTD Vs MS GURUKRIPA MARKETING			A SIDHARTH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/118/2025	20-01-2025	M/S Dorris Pharmaceutical Pvt Ltd Vs OP Sharma			Gaurav Tyagi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil	OMP (I) (COMM.)/15/2025	03-02-2025	AXIS BANK Vs NEELAM DEVI 3047		MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/16/2025	03-02-2025	AXIS BANK VS MOHAMMAD ASHRAF GANIE 9759			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/17/2025	03-02-2025	AXIS BANK VS GAGANDEEP SINGH 5469			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/18/2025	03-02-2025	AXIS BANK VS MAHESH KUMAR DO 6838		NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/91/2025	03-02-2025	SVS INDUSTRIES VS ADDWELL LABELS P LTD.	VIKRANT ARORA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/95/2025	03-02-2025	CANARA BANK VS COBALTZEBRA INFO TECHNOLOGIES PVT. LTD.	PRASHANT KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/92/2025	06-02-2025	LALIT GARG VS ABHINAV KUMAR	GOURAV GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/93/2025	06-02-2025	KARAN KAPOOR VS ADITYA JAIN	RAVI KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/94/2025	06-02-2025	UNION BANK OF INDIA VS TRILOK KUMAR	ARUN KUMAR SHUKLA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm.)/26/2025	07-02-2025	PREM CHAND SHARMA PROP OF MS SHARMA ELECTRIC CO. VS M/S HARSH ELECTRICALS	NOT MENTIONED IN THE E- FILING	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/103/2025	07-02-2025	Rameshwar Dass bansal vs LAVANYA OLYFINE PVT. LTD.	RAJESH KUMAR SINGHLA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (COMM.)/5/2025	10-02-2025	AMAR SINH KALUBHAI SOLANKI VS HDB FINANCIAL SERVICES	SUSHMA GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/104/2025	11-02-2025	Midson Chiits Pvt Ltd Through Its Ar Amit Gupta VS GAUTAM DHAWAN PROP. OF M/S JOLLY PLANET	J S JAISWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/105/2025	11-02-2025	ISHWAR FOOTWEAR VS AMAN SHOE STORE	HITESH CHHABRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/106/2025	12-02-2025	M/S JYNA ENTERPRISES VS M/S D P ENTERPRISES	SANDEEP GARG	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/337/2025	12-02-2025	BHARAT BHUSHAN SAWHNEY VS M/S BASO HOSPITALITY LLP	JUNAID QURESHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/28/2025	13-02-2025	KOTAK MAHINDRA PRIME LIMITED VS AKASH KUMAR	ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/29/2025	13-02-2025	KOTAK MAHINDRA BANK VS ASFAK AHMAD	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/30/2025	13-02-2025	KOTAK MAHINDRA PRIME LTD. VS JITENDRA KUMAR YADAV	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/48/2025	13-02-2025	KOTAK MAHINDRA PRIME LIMITED VS PINTOO HARI RAM	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/107/2025	13-02-2025	STATE BANK OF INDIA VS DANISH QURESHI	Advocate- Siddharth	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/31/2025	14-02-2025	TATA CAPITAL LIMITED VS DILIP AWASTHI	ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/32/2025	14-02-2025	TATA CAPITAL LIMITED VS AMIT KUMAR GOEL	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/108/2025	14-02-2025	UNION BANK OF INDIA VS JITENDER SINGH	Advocate- rajiv kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/109/2025	14-02-2025	UNION BANK OF INDIA VS POOJAD WELDING CORPORATION	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/110/2025	14-02-2025	M S KANISHQ FLOUR MILLS THROUGH ITS PROP SH PUNEET GARG VS M/S SHREE SALASAR TRADING COMPANY	Advocate- Mayank Singhal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/6/2025	15-02-2025	ANITA GAUHAR VS HDB FINANCIAL SERVICES LTD.	Advocate- SURENDRA YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/32/2025	15-02-2025	SH BHARAT BHUSHAN MAHAJAN VS ANNAPURNA AGRONICS MACHINERY PVT. LT.D	Advocate- DHIRENDRA SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/338/2025	15-02-2025	SURI AGRO FRESH PRIVATE LTD. VS SUDARSHAN ROY	Advocate- Kapil Malik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/118/2025	17-02-2025	M/S SYNERGY MULTI SERVICES VS M/S ALTERNATIVE LEARNING SYSTEM LTD.	Advocate- ABHEET PAWAN CHOUDHARY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/339/2025	17-02-2025	ROHIT GROVER VS CHIRAG GOYAL	Advocate- MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/340/2025	17-02-2025	Rohit Grover VS RAJESH GOYAL	Advocate-MANU BAKSHI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/35/2025	19-02-2025	TATA CAPITAL LIMITED VS HEMANT WADHWA	Advocate-ADV. LALIT PANDEY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/36/2025	19-02-2025	TATA CAPITAL LIMITED VS VINDHYA VASNI PANDEY	DO	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/122/2025	19-02-2025	BANSAL PIPE INDUSTRIES VS HASHATULLAH AND BROS	Advocate-Vishal Garg	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/123/2025	19-02-2025	DIAMOND MODULAR PRIVATE LTD. VS DILIP KESHRI	Advocate-Shiven Banga	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/124/2025	19-02-2025	IDBI BANK LTD VS M/S SDK CONTRACTORS PVT. LTD.	Advocate-PARTHIV MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Con	20-02-2025	KOTAK MAHINDRA PRIME LTD. VS LABH SINGH	Advocate-Kushal Kumar	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/125/2025	20-02-2025	SUNIL JAIN VS M/S GOVERDHAN AND COMPANY	Advocate- C P RAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/126/2025	20-02-2025	M/s Annu Sales VS M/S AMBI PHARMA	Advocate- Bhaskar Vali	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/127/2025	21-02-2025	M/S DEV BHUMI COLD CHAIN PRIVATE LTD. VS MYR FRUIT COMPANY	Advocate- Ankit Dang	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/131/2025	22-02-2025	IDBI BANK LTD VS SANJEEV BANSAL PROPRIETOR OF BALAJEE POLYMERS	Advocate- J. PARTHIV MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/132/2025	22-02-2025	BEER PAL SINGH VS M/S SANJEEV KUMAR AND COMPANY	Advocate- Raj Kamal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/133/2025	25-02-2025	Topline Solutions Pvt Ltd VS SARASWATHAMMA	Advocate- Anil Kumar Mishra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/40/2025	27-02-2025	TOYOTA FINANCE SERVICE INDIA LTD SAYRA ABDUR RAHMAN KHAN	Advocate- RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Misc Ex/4/2025	28-02-2025	SANDEEP PANDEY VS P S ENGINEERING	Advocate-Pushkar Aryal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/41/2025	28-02-2025	Idfc First Bank VS SUNIL KUMAR 2978	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/42/2025	28-02-2025	Idfc First Bank VS ANKIT MAHESHWARI 7904	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/43/2025	28-02-2025	Idfc First Bank VS SHRUTI BHATIA 1707	Advocate-MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/134/2025	28-02-2025	ISHWAR FOOTWEAR VS DEVRAJ FOOTWEAR	Advocate-Hitesh Chhabra	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 55/2025	03.02.2025	M/S K C GUPTA TRADERS PVT LTD VS RONIT BHASIN	MANDEEP SINGH KAPOOR	9212002049	Kapoorin@yahoo.com	01.02.2025
			603	Commercial Suit	CS COMM. 64/2025	07.02.2025	M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD	YOGESH KUMAR GUPTA	8010258125	Ykgupta128@gmail.com	06.02.2025
			603	Commercial Suit	CS COMM. 69/2025	10.02.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	10.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS COMM. 76/2025	12.02.2025	M/S AERMEC HVAC JAI ENGINEERING CO. VS M/S NCUBES PLANNING AND DESIGN PVT LTD	DEVSHARMA	9810874706	advocatejaidevsharma@gmail.com	12.02.2025
			603	Commercial Suit	CS COMM. 77/2025	12.02.2025	RENU VS M/S SHREE SHAKTI STEEL	VISHAL GARG	9810171302	lochavnitesh003@gmail.com	11.02.2025
			603	Commercial Suit	CS COMM. 82/2025	19.02.2025	LIC HOUSING FINANCE LTD VS PRADEEP VIDYADHARAN AND ANR	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025
			603	Commercial Suit	CS COMM. 83/2025	19.02.2025	LIC HOUSING FINANCE LTD VS SHATRUGHAN PRASAD	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025
			603	Commercial Suit	CS COMM. 84/2025	19.02.2025	M/S DEVI KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY PVT LTD	NAVNEET SHARMA	9868546432	navneetsharmaadvocate@gmail.com	15.02.2025
			603	Commercial Suit	CS COMM. 86/2025	22.02.2025	M/S RADHEY SHYAM VS MUNICIPAL CORPORATION OF DELHI	ROBIN	9560905884	vandyvb.16@gmail.com	21.02.2025
			603	Commercial Suit	CS COMM. 93/2025	25.02.2025	IDBI BANK LTD VS M/S SHREE SHYAM GARMENTS	NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	24.02.2025
			603	Commercial Suit	CS COMM. 97/2025	27.02.2025	UCO BANK VS A K ENTERPRISES	ARNESH YADAV	9306185801	ARNESHYADAV52@GMAIL.COM	26.02.2025
			603	Commercial Suit	CS COMM. 101/2025	28.02.2025	PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	25.02.2025
			603	Commercial Suit	CS COMM. 102/2025	28.02.2025	IDBI BANK LTD VS M/S SINGH SAAB TRANSPORT	NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	25.02.2025
			603	Execution petition	EX. COMM. 30/2025	01.02.2025	ADANI WILMAR VS M/S A S TRADERS	MAYANK GUPTA	8076753615	adv.gupamayank@gmail.com	30.01.2025
			603	Execution petition	EX. COMM. 50/2025	27.02.2025	UNION BANK OF INDIA VS SANGEETA YADAV	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	24.02.2025
			603	Execution petition	EX. COMM. 46/2025	20.02.2025	M/S DEVI KARAM ASSOCIATES VS ANOOP KUMAR ANGRISH	NAVNEET SHARMA	98685464432	navneetsharmaadvocate@gmail.com	15.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Execution petition	EX. COMM. 29/2025	01.02.2025	NARESH KUMAR GOYAL VS M/S THE COUTURIERS	DEEPAK RANA	9811553596	deepakrana.adv@gmail.com	31.01.2025
			603	MISC. APPLICATION	MISCDJADJ98/2025	13.02.2025	AXIS BANK VS ALOK AWASTHI	DHARAM DEV	9810072439	dladevlawassociates@gmail.com	12.02.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Misc Application	M.Ex/31/2025	28-02-2025	ADITYA BIRLA FASHION AND RETAIL LIMITED Vs MAYANK GUPTA	Sh Varun Sharma	9650668623	varun.sharma@classlaw.com	21-02-2025
			613	Commercial Suit	CS (COMM)/89/2025	24-02-2025	PRATEEK GOEL Vs DEEPAK KAPOOR	Sh Vishal Chhabra	9873330292	adv.vishalchhabra@gmail.com	20-02-2025
			613	Commercial Execution	execution (Comm.) 49/2025	24-02-2025	RAJIV KUMAR VINAYAK / SANJEEV KUMAR VINAYAK	Sh Manoj Khatri	9212010299	advocatem.khatri@gmail.com	19-02-2025
			613	Commercial Suit	CS (COMM)/85/2025	21-02-2025	Happy Model School Vs ALTEZA Aluminium Window and Door	Sh Animesh Kumar Sinha	8800168606	kaslawoffices@gmail.com	19-02-2025
			613	Misc Application	MISC DJ ADJ/116/2025	21-02-2025	YOKOHAMA INDIA PVT LTD Vs M/S CLICK TYRES ABD ANR	Sh Harshvardhan singh	9811434477	advocate.ypsingh@gmail.com	19-09-2024
			613	Commercial Execution	Execution (Comm.)/45/2025	19-02-2025	Deepak Bansal Vs Akshay Kapoor	Sh Vipin Dilawari	9310875020	vipindilawari83@gmail.com	18-02-2025
			613	Commercial Execution	Execution (Comm.)/42/2025	18-02-2025	PUNJAB NATIONAL BANK Vs Vipin Kumar Tiwari	SH Pranshu Vashisth	9999737225	PRANSHU11.VASHISTH@GMAIL.COM	13-02-2025
			613	Commercial Execution	Execution (Comm.)/41/2025	15-02-2025	SHRI SAGAR NAINWANI Vs GRID INDIA POWER CABLES PRIVATE LTD	Sh. Rajiv Kumar Jain	9811427893	jainrk691@gmail.com	14-02-2025
			613	Commercial Execution	Execution (Comm.)/40/2025	14-02-2025	MS MAA DURGA INDUSTRIES Vs MS EKOM AGARO OVERSEAS	Sh Bed Prakash	8826382553	lawyer.bedprakash@gmail.com	13-02-2025
			613	Commercial Execution	Execution (Comm.)/37/2025	12-02-2025	MS FIRE ENGINEERING TECHNOLOGY Vs MS FLYING FIRE SERVICES PVT LTD	Sh Ravi Kant	9817676434	ravikantlaw@gmail.com	07-02-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Execution	Execution (Comm.)/38/2025	12-02-2025	Sanjog Jain Vs Lal mohammad Ansari	Sh Veeru Pal	9311041979	advsudhirbaghel@gmail.com	10-02-2025
			613	Commercial Suit	CS (COMM)/74/2025	12-02-2025	M/s GEE KEY FABRIC Vs M/s NEETU CREATIONS	Sh. M.R. Jangid	9212428911	advocatemrj@gmail.com	10-02-2025
			613	Commercial Suit	CS (COMM)/70/2025	11-02-2025	M/s Patanjali Ayurved Limited Vs Mukesh Yadav proprietor of Rajender Yadav Dairy	Sh Harshit Batra	7838828878	harshit.batra7@gmail.com	21-01-2025
			613	Commercial Suit	CS (COMM)/71/2025	11-02-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	10-02-2025
			613	Commercial Execution	Execution (Comm.)/36/2025	07-02-2025	Sanjeev Kumar Goel Vs Mothers Pride Dwarka (A UNIT OF SANT NAMDEV EDUCATIONAL SOCIETY)	Sh Digvijay Singh	9611617416	sanjaygoel@gmail.com	04-02-2025
			613	Commercial Suit	CS (COMM)/56/2025	04-02-2025	Puma Se Vs Sumit Agarwal	Sh Navlin Swain	9999306881	eludication.legal@outlook.com	03-02-2025
			613	Commercial Suit	CS (COMM)/58/2025	04-02-2025	EAST INDIA TRANSPORT AGENCY Vs PROVEDA MARKETING INDIA PVT LTD	Sh Sanjay Kumar	9899754330	sanjay@justitialaw.com	31-01-2025
			613	Commercial Execution	Execution (Comm.)/35/2025	07-02-2025	RAJAN CHUGH Vs JAGDISH PRASAD GOYAL	Sh. Harshit Dhamija	8076578356	harshitdhamija2018@gmail.com	04-02-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	ARBITRATION	OMP (COMM.)/3/2025	01-02-2025	GORVERMENTN OF NCT OF DELHI VS M G TOOL	SH. PRAVESH SHARMA	9958355777	PRAVESH.ADV@GMAIL.COM	31.01.2025
			614	EXECUTION	EXECUTION (COMM.)/28/2025	01-02-2025	PRADEEP SINGH LAMBA PROP RS S ENTERPRISES VS L C PAKERS PVT LTD	SH. CHAUSABDUL	9811145131	AACHAUS@GMAIL.COM	31.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/54/2025	01-02-2025	AYON ALLOYS PRIVATE LIMITED VS KUBE AUTOTECH PRIVATE LIMITED	MS. YASHSAVI SHARMA	9971117715	MAIL@BLACKCOATCOUNCEL.IN	31.01.2025
			614	EXECUTION	EXECUTION (COMM.)/33/2025	04-02-2025	SHELLZ INDIA PVT LTD VS GIRIJESH KUMAR JHA	SH. P.K. AGGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	01.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/61/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS VIJAY KUMAR (BORROWER),	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@EUDITELEGAL.ASIA	06.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	COMMERCIAL SUIT	CS (COMM)/62/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS RAHUL VERMA (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	06.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/63/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS LALIT SIROHI (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	06.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/72/2025	11-02-2025	CANARA BANK VS ANKUR KUMAR	SH. RAJIV.B. SAMAIYAR	9811343911	RBSAMAIYAR.ADV@GMAIL.COM	10.02.2025
			614	EXECUTION	EXECUTION (COMM.)/39/2025	12-02-2025	KOTAK MAHINDRA PRIME LTD VS VIKRANT TYAGI	SH. KUSHAL KUMAR	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	01.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/73/2025	12-02-2025	M/S GEE KEY FABRICS VS M/DSSR CREATIONS PVT LTD	SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	10.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/75/2025	12-02-2025	RAMJI LAL AND ANR VS GHAMANDI AND ANR	SH. RUDRAH	8800895406	RUDRAHSHARMA85@GMAIL.COM	10.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/78/2025	13-02-2025	AERMEC HVAC ENGINEERING CO VS BLUE PRINT DESIGN STUDIOS PVT LTD	SH. JAI DEV SHARMA	9810874706	ADVOCATEJAIDEVS HARMA@GMAIL.COM	12.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/79/2025	13-02-2025	AERMEC HVAC ENGTNEERTNG CO VS SAS TNFOTECH PVT LTD	SH. JAI DEV SHARMA	9810874706	ADVOCATEJAIDEVS HARMA@GMAIL.COM	12.02.2025
			614	ARBITRATION	ARB. A. (COMM.)/1/2025	17-02-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PRIVATE LIMITED	SH. SATYAJIT TSARNA	9930245807	SATYAJIT@SATYAJITSARNA.COM	01.02.2025
			614	ARBITRATION	OMP (COMM.)/4/2025	18-02-2025	VENKATESHWARA RAO K VS SBIS CARDS AND PAYMENT SERVICES LIMITED	SH. M. SARADA	8447871289		13.02.2025
			614	EXECUTION	EXECUTION (COMM.)/44/2025	18-02-2025	M/S SHREYA ENTERPRISES VS MANVEER SINGH	SH. M.P. CHAUDHARY	8588826768	MPCHAUDHARY07@GMAIL.COM	14.02.2025
			614	EXECUTION	EXECUTION (COMM.)/48/2025	24-02-2025	RAJ KUMAR BANSAL VS BRIGHTS ENTERPRISES	SH. VIPIN DILAWARI	9312203957	VIPINDILAWARI83@GMAIL.COM	18.02.2025
			614	EXECUTION	EXECUTION (COMM.)/51/2025	24-02-2025	SAHIL CHAWLA VS CAVANAS CLOTHING	SH. ARJUN GARG	9910922635	GARGARJUNA@GMAIL.COM	17.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			614	COMMERCIAL SUIT	CS (COMM)/90/2025	24-02-2025	LIC HOUSING FINANCE LTD VS ANIL SAJWAN	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	19.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/91/2025	24-02-2025	LIC HOUSING FINANCE LTD VS KALPANA SINGH	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	19.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/92/2025	25-02-2025	BANK OF INDIA VS M/S BARAH ENTERPRISES	SH. AMRENDER NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	22.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/98/2025	28-02-2025	DEVI KARAM ASSOCIATES VS TRIUMPH SOLUTIONS PRIVATE LIMITED	SH. NAVNEET SHARMA	9868546432	NAVNEETSHARMA ADVOCATE@GMAIL.COM	24.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/99/2025	28-02-2025	IDBI BANK LIMITED VS M/S TARGET ACADEMY	MS. NISHI CHAUDHARY	9899154299	NISHI.CAP@GMAIL.COM	25.02.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-DISTRICT WEST	509	Execution (COMM)	31/2025	04.02.2025	PUNJAB NATIONAL BANK Vs ANIL KUMAR AND ANR.	VIKAS KUMAR	9650795147		31.01.2025
			509	CS(COMM)	57/2025	04.02.2025	EKTA CHOUDHARY PROP EKTA ENTERPRISES Vs M/S GUJARAT CO OP MILK MARKETING FEDERATION LTD THROUGH ITS SALES MANAGER DELHI ORS	GUFRAH ALI	9868671320		30.01.2025
			509	OMP(I)(COMM)	04/2025	06.02.2025	SMFG India Credit Co. Ltd. Vs OM SONS	KARAN CHHIBBER			01.02.2025
			509	CS(COMM)	59/2025	06.02.2025	GEE KEY FABRICS Vs DIVINE CREATIONS	M.R. JANGID	9810828193	advocatemrj@gmail.com	31.01.2025
			509	CS(COMM)	60/2025	06.02.2025	CANARA BANK VS BHUMI SHARMA	SUMIT VIRMANI	9873245548,9873245547	virmanilawco@gmail.com	31.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	EXECUTION (COMM)	34/2025	07.02.2025	PERFECT CONNECT LOGISTICS PVT LTD THROUGH ITS DIRECTOR GAURAV JOSHI Vs BLUE MARINE FREIGHT FORWARDERS PVT LTD THROUGH ITS DIRECTOR	JITENDER PANDEY	9818138452		01.02.2025
			509	CS(COMM)	65/2025	07.02.2025	KOTAK MAHINDRA PRIME LTD Vs VINOD KUMAR (BORROWER)	KUSHAL KUMAR	9958724670	kushalkumar@eruditellegal.asia	04.02.2025
			509	CS (COMM)	66/2025	10.02.2025	VARUN RAJPUT VS FAST OF FOOTWEAR	VISHAL GARG	9810171302	vishalgarg777@gmail.com	01.02.2025
			509	CS (COMM)	67/2025	10.02.2025	VARUN RAJPUT VS THERMOKING	VISHAL GARG	9810171302	vishalgarg777@gmail.com	01.02.2025
			509	CS (COMM)	68/2025	10.02.2025	IDBI BANK LTD Vs M/S KAMRAN ENTERPRISES				29.01.2025
			509	CS (COMM)	80/2025	14.02.2025	SHYAM SUNDER GOEL VS R P G STEEL TRADERS	NITESH LOCHAV, VISHAL GARG	9810171302	lochavnitesh003@gmail.com	11.02.2025
			509	CS(COMM)	81/2025	19.02.2025	STATE BANK OF INDIA VS MAINPAL	MS. S. SOOD & ASSOCIATES	9811786067	msssoodadvocate@gmail.com	19.11.2025
			509	Execution (COMM)	47/2025	21.02.2025	PUNJAB NATIONAL BANK VS DEEPAK KUMAR VIJAY	SATYA PRAKASH SINGH	9718877012	satyaprakash15@gmail.com	18.02.2025
			509	CS(COMM)	87/2025	24.02.2025	LIC HOUSING FINANCE LTD VS MOHD AZHARUDDIN KHAN	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS(COMM)	88/2025	24.02.2025	LIC HOUSING FINANCE LTD VS TUSHAR SHARMA	MANI KAUL	9717318398	advmanikaul@gmail.com	18.02.2025
			509	CS (COMM)	94/2025	27.02.2025	B2B HOSPITALITY PVT LTD VS FORTUNE INN GARZIA	NISHANT VERMA	9631082831	vermanishant62520@gmail.com	24.02.2025
			509	CS(COMM)	95/2025	27.02.2025	VISHWANATH SHARMA VS M/S RAUNAK CONSTRUCTION AND DEVELOPERS AND ANR.	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	12.02.2025
			509	CS(COMM)	96/2025	27.02.2025	PUNJAB NATIONAL BANK Vs ANIL GARG	ARVIND WISHWABANDHU	8851667096	arvind.wishwabandhu@gmail.com	17.02.2025
			509	CS (COMM)	100/2025	28.02.2025	IDBI BANK LTD Vs M/S KRISHNA STEEL WORKS	NISHI CHAUDHARY	9899154299	nishi.eap@gmail.com	10.02.2025
TOTAL							2000				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF FEBRUARY-2025.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 148/2025 COMM	03.02.2025	ABDUL HAMEED RUDRA DEVELOPERS VS. ABDUR RASHEED	8587848515	ar.rasheedadvocate@gmail.com	03.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 164/2025 COMM	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI	9810600656	parasaggarwalaadv@gmail.com	04.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 165/2025 COMM	04.02.2025	BABLANI AIRCON VS. TRILOK KUMAR JHA	9811041494	radheyshyamadv@gmail.com	04.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 167/2025 COMM	06.02.2025	DEEPAK KAPOOR RAHUL KUMAR VS. SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	06.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 195/2025 COMM	14.02.2025	BANK OF BARODA VS. GEETANJALI SHARMA NITISH MALIK	8447833470	Advocate.134@gmail.com	14.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 206/2025 COMM	17.02.2025	ICICI BANK VS. GULATI PAINT & HARDWARE STORE	9899009971	turis@hemantgupta.in	17.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS 205/2025 COMM	17.02.2025	KARIM HOTELS PVT. LTD. VS. AL-KARIM RESTAURANT PVT. LTD.	8076293778	service@diwanadvocates.com	17.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 214/2025 COMM	19.02.2025	STATE BANK OF INDIA VS. BHAGWATI DEVI	9643228307	advtirath@gmail.com	19.02.2025	
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS 228/2025 COMM	27.02.2025	NSK BEARINGS INDIA PVT. LTD. VS. MANMEET SINGH	9810040036	atulhighcourt2000@yahoo.com	27.02.2025	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	145/2025	01-02-2025	SARR FREIGHTS CORPORATION Vs PUNJAB AND SIND BANK	Divyam Agarwal(P),	91 11 4747 0761	admin@allegal.in	30.10.2023
			306	CS (COMM)/	150/2025	03-02-2025	STATE BANK OF INDIA Vs SAIRAM TALAGERI	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	21.10.2024
			306	CS (COMM)/	197/2025	14-02-2025	ISLAMUDDIN Vs M/S SANJAY EXPORT CO	Mohd. Iqbal(P),	9873058495	mohd13iqbal@gmail.com	28.01.2025
			306	CS (COMM)/	198/2025	14-02-2025	M/S TRUPATI ELECTRICALS PVT LTD Vs MSP), JMV LPS LIMITED	BHARAT BHUSHAN(P)	9910403763,	advbharatbhushan@gmail.com	11.02.2025
			306	CS (COMM)/	209/2025	17-02-2025	SUNIL GUPTA Vs BEENA BEHL	Anil Kumar Pandey(P),	9810438858	akpandeyadv@yahoo.co.in	28.01.2025
			306	CS (COMM)	213/2025	19-02-2025	CANARA BANK Vs SUNIL TALAN	SUDESH RANJAN SINGH(P),	9015511224	sudeshadvocate12@gmail.com	05.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			306	CS (COMM)/	232/2025	28-02-2025	DABUR INDIA LIMITED ANCHOR CONSUMER PRODUCTS PVT LTD Vs Mishra(P),	9873553269	manish@intladvocate.com	25.02.2025
3	SH. ILLA RAWAT DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CSCOMM 178/2025	12.02.2025	STATE BANK OF INDIA VS LUTHRA LALBUATS SAHAI	9917079999	ADVVRTALCHAMBERS@GMAIL.COM	28.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 192/2025	14.02.2025	ARVIND GUPTA VS ICICI BANK LTD	9873164160	ADVKAPILGUPTA@GMAIL.COM	27.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CSCOMM 193/2025	14.02.2025	STATE BANK OF INDIA VS SEHRAWAT RAJAN	9212190624	DELHILAWAYERS76@YAHOO.CO.IN	03.12.2024
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CSCOMM 201/2025	17.02.2025	M/S BHARATI BHAWAN ARVIND NARYAN RAO TAMBE	9899836932	NIKHILYRIPATHI63@GMAIL.COM	14.02.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 202/2025	17.02.2025	RAM NIWAS VS M/S MAHALUXMI TAXIM	9971775882	BLACKGEM;E GAL@HOTMAIL.COM	08.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CSCOMM 203/2025	17.02.2025	FITWELL HOSIERY CORP. VS BHALLA	9811202991	TARIQUE379@GMAIL.COM	04.02.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 210/2025	18.02.2025	SHIV PRAKASH VS FATEHARORA	9999935429	ADVOCATEKARANARORA1991@GMAIL	03.02.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CSCOMM 212/2025	19.02.2025	M/S R.S.TEXTILE VS M/S KANIKA FABRICS	9312248785	ROHITGOEL1975@GMAIL.COM	NOT PROVIDED
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 218/2025	24.02.2025	CANARA BANK VS RAVINDER AGGARWAL	9811179171	LEGALYUKT63@GMAIL.COM	30.01.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM 231/2025	28.02.2025	ANUPAM JAIN VS ASHWANI JAIN AGGARWAL	9716141409	NOT PROVIDED	24.01.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS(COMM)-156/2025	04.02.2025	STATE BANK OF INDIA VS RAMAN KUMAR DUGGAL	9999132159	AKROUTADVOCATE@GMAIL.COM	21.01.2025
			ROOM NO.304	RECOVERY	CS (COMM) 177/2025	11.02.2025	M/S HARBANSH LAL FOODS PVT. LTD. VS. M/S NAHAR FROZEN FOODS & ICE CREAM PVT. LTD.	8826824663	tyagibhuvneshwar@yahoo.com	29.01.2025 & 11.02.2025
			ROOM NO.304	RECOVERY	CS (COMM) 186/2025	13.02.2025	HOLYFAITH INTERNATIONAL PVT LTD V/S SARMAH BOOK STALL	7678499388	NA	23.12.2024
			ROOM NO.304	RECOVERY	CS (COMM)-194/2025	14.02.2025	M/S GAMESH CHANGERS TEXFAB PVT. LTD. VS. M/S DEVYA OVERSEAS	9911770005	bharatdeep Singh@gmail.com	03.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO.304	RECOVERY	CS (COMM)222/2025	25.02.2025	STATE BANK OF INDIA V/S RITU AND ANR	R.K. SINHA	9811255673	ADVOCATESINHA@REDIFFMAIL.COM	20.02.2025
			ROOM NO.304	RECOVERY	CS (COMM)227/2025	27.02.2025	M/S RADIANT TECHNOMAC V/S DHARAMPAL GUPTA	R. KARTHIK	9814011052	OFFICE.OILIP SINGH@GMAIL.COM	22.02.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/235/2025	28-02-2025	CANARA BANK Vs DEEPANSHU	ANUJ AGARWAL(P),	9999490798	advocateanuagarwal@gmail.com	20.02.2025
			305	RECOVERY	CS (COMM)/230/2025	27-02-2025	NEERU MAHAJAN SAHREYAR AMIR	Rahul Kumar(P),	8368889156	advocatevarva@gmail.com	20.11.2024
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM.)	CS (COMM)/147/2025	03-02-2025	S ENTERPRISES Vs KIRAN SINGH (DIRECTOR)	SNITIN .(P),	9717920718	NA	03.07.2024
			410	CS (COMM.)	CS (COMM)/169/2025	07-02-2025	LALIT CHADHA Vs MAHANAGAR TELEPHONE NIGAM LIMITED	Akshit M/S Sawal(P),	9711968186	jujharsinghadvocate@gmail.com	28.01.2025
			410	CS (COMM.)	CS (COMM)/221/2025	25-02-2025	SANJAY KUMAR GUPTA Vs YOGESH LAXMANDAS KANJANI	KALPANA HINGORANI(P),	9211033533	advocate_kalpana@yahoo.com	15.02.2025
			410	CS (COMM.)	CS (COMM)/225/2025	25-02-2025	ROHIT PARTNER RAVINDER KUMAR PROPRIETOR	JAIN MUNISH VOHRA(P),	9811427955//9990540099	munishlaw.vohra@gmail.com	22.01.2025
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 146/2025	03.02.2025	FATA CAPITAL LTD. VS RAKESH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 148/2025	03.02.2025	HDFC BANK LTD. VS VIKASH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 149/2025	03.02.2025	HDFC BANK LTD. VS RAVI KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 150/2025	03.02.2025	HDFC BANK LTD. VS KAMRUDDIN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 151/2025	03.02.2025	HDFC BANK LTD. VS N.R. SONS UTENSILS PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 152/2025	03.02.2025	HDFC BANK LTD. VS RAMVEER SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 153/2025	03.02.2025	HDFC BANK LTD. VS SALMAN KHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 159/2025	04.02.2025	SHAILJA PAPERS LTD. VS NEERU SURI	PRANAV TRIVEDI	9810660640	pranav.trivedi@yahoo.co.in	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 157/2025	04.02.2025	CANARA BANK VS SABANA KHATOON	ANSHUMA SRIVASTAVA	9990042642	NA	17.01.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 158/2025	04.02.2025	RITU THAREJA VS MCD	SATYAJIT KUMAR	9868088168	cinmoyassociates@gmail.com	22.01.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 170/2025	07.02.2025	BANK OF BARODA VS LI RESHMAALI	GEETANJA SHARMA	8447833470	Advocate.134@gmail.com	03.02.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 171/2025	07.02.2025	RAJKAMAL PRAKASHAN PVT. LTD. VS SANJIV PRAKASHAN, JAIPUR	ARVIND JAIN	7070019798	bakeelsab@gmail.com	03.02.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 179/2025	10.02.2025	DMI HOUSING FINANCE PVT. LTD. VS DOSHI MOHMAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 183/2025	12.02.2025	M/S RATNA PACKAGING PVT. LTD. VS M/S ORIENTAL PLAST	SHIV SUBHASH CHANDRA	9810459344	chandraadv31@gmail.com	30.01.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 179/2025	12.02.2025	STATE BANK OF INDIA VS BIAN RAJ KUMAR	RHEA LUTHRA	9917079999	advrtalchambers@gmail.com	01.02.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 189/2025	13.02.2025	M/S VANSHI ELECTROMECHANICAL DEVICES PVT. LTD. VS M/S KONCEPT ELECTRONICS	ADHISH SRIVASTAVA	9810519459	office@adhishsrivastava.com	28.01.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 191/2025	14.02.2025	VARUNA VERMA MUNICIPAL CORPORATION OF DELHI	SATYENDR VSA KUMAR SINGH	9811161525	sksingh116@gmail.com	20.09.2024
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 199/2025	15.02.2025	VANI PRAKASHAN VS KOLHAN UNIVERSITY	PRATEEK SRIVASTAVA	9999320409	fitwikoff@outlook.com	13.02.2025
					CS (COMM) 204/2025	17.02.2025	CANARA BANK VS PREETI	SANJEEV CHOPRA	9711142200	NA	30.01.2025
					OMP(I) COMM 205/2025	24.02.2025	HDFC BANK LTD. VS PRAKASH SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
					OMP(I) COMM 206/2025	24.02.2025	HDFC BANK LTD. VS PRANAV SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA
					OMP(I) COMM 207/2025	24.02.2025	HDFC BANK LTD. VS SUMIT KUMAR AESDYHI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS(COMM) 233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	RAJEEV CHAUHAN	9891467200	CASADV2000@GMAIL.COM	11.02.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/146/2025	01-02-2025	SS ENTERPRISES Vs NIRMALOK SINGH	NITIN .(P),	9717920718	NA	
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/154/2025	03-02-2025	Manjula Goswami Vs Rajiv Oberio	MANOJ KUMAR(P),	9313345075	advocatesunildutt1@gmail.com.	01.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/152/2025	03-02-2025	M/S SCM PROTECTION PVT LTD Vs M/S LOGICASH SOLUTIONS PRIVATE LIMITED	DINESH KUMAR BHATI(P),	9873104009, 9354526178	devshuka30@gmail.com	01.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/168/2025	06-02-2025	Raman Narula Vs Surender Mahajan	Rohit Puri(P),	9810646822	office@lexpro.co.in	06.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDEXECUTION	Execution (Comm)/89/2025	06-02-2025	SAJI JOSEPH Vs OPERA GLOBAL PRIVATE LIMITED	DEV RAJ SHARMA(P),	8111387613	devsharmaadvocate@gmail.com	04.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/176/2025	10-02-2025	CANARA BANK Vs HARYANA SAREE SELECTION	Sanjeev Chopra(P),	9711142200	chra6791@gmail.cnm	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/187/2025	13-02-2025	RAMESH AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghl6@gmail.com	07.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/190/2025	13-02-2025	GAMECHANDER PVT LTD Vs SIDDHARTH MEHRA	Bharat Deep Singh(P),	991177000	NA	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/188/2025	13-02-2025	M/S S EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND ORS	KROHIT VASHIST(P)	9810189223	rohit1996vashist@gmail.com	12.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/208/2025	17-02-2025	STATE BANK OF INDIA Vs Sweta Singh	Suchita Dixit(P),	896932838	aonihotrisuchita@gmail.com	15.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/216/2025	20-02-2025	CANARA BANK Vs SH NARESH GUPTA	Sanjeev Pandey(P),	9868089772	sanjiv.pandey2010@gmail.com	19.02.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS (COMM.)	CS (COMM)/220/2025	24-02-2025	Krishan Suden Vs Commissioner Municipal Corporation of Delhi	Dheeraj Gupta(P),	9811412191	dheerajgupta1982@gmail.com	22.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			309 THIRD FLOOR EXTENTION BLOCK	OMP	OMP (COMM)/5/2025	27-02-2025	Pantley Fashion Private Limited Vs Ankit Agarwal	Anant Bhushan(P),	9312401165	bhushan.anant@hotmail.com	25.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm.)/88/2025	04-02-2025	M/S SUPER HOZE INDUSTRIES PVT LTD Vs SARVESH GOEL PROP		9899619440	adv.tandon2151@gmail.com	03.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm.)/107/2025	17-02-2025	LAL CHAND AND CO Vs BENTWOOD SEATING SYSTEM	DASHISH SHARMA	9313994317		15.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm.)/109/2025	18-02-2025	M/s VAISHALI CARD, THROUGH ITS PROPRIETOR SH. KHADAK SINGH Vs SHAKTI CARD	AMIT KUMAR	7011961538,8920634302		17.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	MISC. DJ	Misc DJ/93/2025	10.02.2025	HARE KRISHNA FABRICS Vs HARVINDER PAL SINGH	KANISHK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	07.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP COMM.	(I)OMP (COMM.)/185/2025	(I)20-02-2025	HDFC Bank LTD Vs NADEEM MALIK	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP COMM.	(I)OMP (COMM.)/186/2025	(I)20-02-2025	HDFC Bank Vs AMAAN RAZA	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP COMM.	(I)OMP (COMM.)/187/2025	(I)20-02-2025	HDFC Bank Vs SAKIR YAKUB	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.02.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/200/2025	15-02-2025	BANK OF BARODA Vs Mamta Goswami and Anr	Geetanjali Sharma	8447833470	advocate.134@gmail.com	12.2.2025
			307	Civil	CS (COMM)/211/2025	18-02-2025	LOREAL SA Vs NIMIT KAPOOR and ORS	Shravan Bansal	6201970125	unitedmark@unitedandunited.com	13.2.2025
			307	Civil	CS (COMM)/217/2025	21-02-2025	MAGNUM TOURS AND TRAVELS PRIVATE LIMITED Vs MUKESH MOHAN AND ORS	DEEPAK GUPTA	9811504426	mg.lawoffice@gmail.com	17.2.2025
			307	Civil	CS (COMM)/224/2025	25-02-2025	RAJESH KUMAR BANSAL Vs SANJAY GUPTA	SOMIL GONSALVES	9999877470	shubhamagarwal1308@gmail.com	13.2.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited Vs PARITOSH SINGH	Vikas Chopra	9212036118	vikaschopraadvocate@gmail.com	29.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamit0071@gmail.com	24.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHAL Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	ksingh116@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK OF BARODA NAGINA AGGARWAL Vs Geetanjali Sharma(P),	8447833470	Advocate.134@gmail.com		
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ ENTERPRISES PVT. LTD.	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	144/2025	01.02.2025	THE PUNJAB AND SINGH BANK V/S ANUPAM KHURANA	PARVEEN KUMAR GARG	9811141706	PARVEEN GARG OFFICIAL@GMAIL.COM	28.01.2025
			401	EX COMM	81/2025	03.02.202	RAJ KUMAR SETH V/S M/S CHOLAMANDALAM INVESTMENT & FINANCE CORPORATION	MAYANK MAINI	9711718716	ADV.MAYANK MAINI@GMAIL.COM	
			401	MISC DJ	89/2025	04.02.2025	SURENDER KUMAR VERMA V/S MCD & ANR	SATYENDR KUMAR SINGH	9811161525		
			401	EX COMM	85/2025	04.02.2025	M/S MATHURA DASS AHUJA & SONS V/S DELHI TOURISM AND TRANSPORTATION				
			401	MISC DJ	92/2025	07.02.2025	ALSTONE INDUSTRIES PVT LTD & RUBBER TRADE CENTER PVT LTD	ASHRAF ALI	9891525383		
			401	CS COMM	173/2025	07.02.2025	NIRANJAN KUMAR BANSAL V/S UKANSH CREATIONS PVT LTD	CHIRAG ARORA	9716884477	CHIRAG71@GMAIL.COM	31.07.2025
			401	EX COMM	96/2025	10.02.202	DEEPAK GUPTA V/S NELSON IPEM		18.02.2025		
			401	EX COMM	100/2025	13.02.2025	CENTRAL BANK OF INDIA V/S MR. AMARNATH SAHNI	SUBODH KUMAR SINGH	9811375940	ADV.SUBODH KUMARSINGH@GMAIL.COM	
			401	EX COMM	101/2025	13.02.2025	LEDERAMAN EXPORTS LTD V/S EKTAKHAN REHMAN & ORS	MOHD WASIQ KHAN	9899467518	THEGHAZIASSOCIATES@GMAIL.COM	
			401	EX COMM	108/2025	18.08.2025	SATISH GAMBHIR V/S VINOD KUMAR GUPTA	ANJANEYA MISHRA	9871061138	AMIKUSLAW@GMAIL.COM	
			401	CS COMM	215/2025	19.02.2025	PUNJAB SINGH & SINGH V/S SHAKUNTALA	ANSHU SHUKLA	9210043774	ADVOCATE ANSHU@GMAIL.COM	29.01.2025
			401	OMP I COMM	199/2025	21.02.2025	HDFC BANK LTD MOHINDER SINGH V/S BHOLA	ANISH BHOLA	9811452022	ANISHBHOLA7@YAHOO.COM	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	OMP I COMM	200/2025	21.02.2025	HDFC BANK LTD SHAKEEL AHMAD V/S SBHOLA	ANISH	9811452022	ANISHBHOLA17@YAHOO.COM	
			401	MISC DJ	116/2025	24.01.2025	RAKESH GUPTA V/S R.J. NAHATA PROJECTS PVT LTD	AMIT	9212545654	ADVAMITNAHATA@GMAIL.COM	
			401	MISC DJ	117/2025	24.01.2025	NAWAL KISHORE SONI V/S GANESH PRASAD	ANMOL KAPUR	9718844007	KAPURASSOCIATES235@GMAIL.COM	
			401	EX COMM	4/2025	28.02.2025	TATA CAPITAL LIMITED Vs M/S SHREE INTERNATIONAL	SAVYASAC K SAHAI(P),	9910081428	SACYASACHISHAHAI@GMAIL.COM	
			401	MISC DJ	109/2025	20.02.2025	M/S INVICTUS DIGITAL Vs M/S BINDRA ELECTRICALS	YASHPAL SINGH	9810220380	ADVOCATES.EKLAWYA@GMAIL.COM	
13	SH. M.K. NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/151/2025	03-02-2025	Icici Bank Limited PARITOSH SINGH Vs Chopra	Vikas	9212036118	vikaschopraadvocate@gmail.com	29.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/174/2025	10-02-2025	STATE BANK OF INDIA Vs BEENA	Amit Singh	7011848842	Singhamit0071@gmail.com	24.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/226/2025	27-02-2025	M/S ASHOK KUMAR BAHU Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	9811161525	ksingh116@gmail.com	31.01.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/196/2025	14-02-2025	BANK BARODA NAGINA AGGARWAL OF	Geetanjali Vs Sharma(P),	8447833470	Advocate.134@gmail.com	
			COURT ROOM 310	CS (COMM)	CS (COMM)/219/2025	24-02-2025	M/S EMARSONS COURIERS Through its Prop Karan Prakash Vs M/S AUTOKARTZ INTERNATIONAL	Dalip Anand	9873476464	dalipanand991@gmail.com	13.02.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/90/2025	01-02-2025	KRISHAN KUMAR JINDAL PROPRIETOR OF M/S JAI GANESH STEEL CO. -- Vs M/S NOBLE	Vipin Dilawari(P),	9312203957	vipindilwari83@gmail.com	33430
				CS	CS (COMM)/95/2025	03-02-2025	Indian Overseas Bank Vs GURPEET SINGH PROPRIETOR OF M/S TREK INDIA	RAJEEV UPADHAYA(P),	9212002825	advrajeevupadhyay84@gmail.com	13920
				CS	CS (COMM)/99/2025	04-02-2025	DALJIT SINGH -- Vs THEHI(P), DIRECTOR BAJAJ APPLIANCES LIMITED AND	MEENAKS	8920174069	Meenakshi.llb@gmail.com	09-01-2025
				CS	CS (COMM)/103/2025	06-02-2025	BANK OF MAHARASHTRA Vs AVNEET CHOPRA	SHAILESH KUMAR(P),	9891285888	advshaileshkumar@gmail.com	28-01-2025
				CS	CS (COMM)/110/2025	10-02-2025	CANARA BANK Vs GOURI NIMESH SINGH	Ashok Kakkar(P),	9560396555	KAKKARASHOK@REDIFFMAIL.COM	17-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/113/2025	11-02-2025	ICICI Bank Limited Vs SOHAN LAL (PROPRIETOR OF INZIN INDIA CO)	Hemant Gupta(P),	9899009971	juris@hemantgupta.in	10-12-2021
				CS	CS (COMM)/121/2025	12-02-2025	M/S RIDHI SIDHI ENTERPRISES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD	Sobhik Tanwar(P),	9818200873	not mentioned	09-09-2024
				CS	CS (COMM)/128/2025	15-02-2025	UNION BANK OF INDIA Vs VIMAL KUMAR PROP OF M/S BABA SHYAM TRADERS	ALOK KUMAR(P),	9911000126	alok.adv2001@gmail.com	01-02-2025
				CS	CS (COMM)/133/2025	17-02-2025	State Bank Of India Vs Anand Verma	Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	03-02-2025
				CS	CS (COMM)/132/2025	17-02-2025	TRIPTI ASRI Vs HARMEET SINGH/HARMEET SINGH KOHLI	AAKASH KUMAR(P),	9818388241	filings@sethiassociates.in	14-02-2025
				CS	CS (COMM)/138/2025	18-02-2025	MAHASHIAN D HATTI PRIVATE LIMITED Vs AJAY KUMAR SUNIL KUMAR	MANISH SINGHAL(P),	9811529112	mangla.ipr@gmail.com	12-02-2025
				cs	CS (COMM)/144/2025	19-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs NEETU RAJPUT PROPRIETOR OF M/S ADITYA	KUSHAGRA BANSAL(P),	9999448797	kushagrabansal@akassociates.org.in	11-02-2025
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	87/2025	01.02.2025	PARVEEN KUMAR VS. SANJAY KUMAR CHANDRA	VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	27.01.2025
				CS COMM	88/2025	01.02.2025	PARVEEN KUMAR KANSAL VS. ASHOK GAMBHIR	VIPIN DILAWARI	9310875020	vipindilawari83@gmail.com	27.01.2025
				CS COMM	91/2025		SANJAY MADAN VS. RBL BANK LTD	AKANKSHA MEHTA	8178703036	akankshamehtalegal@gmail.com	28.01.2025
				CS COMM	92/2025		M/S AA PHARMATRADE PVT LTD VS. MS ANASUYA DEVI GOPU	NEERAJ GUPTA	9811267045	info@juslawoffices.com	29.01.2025
				CS COMM	104/2025	07.02.2025	GSI ENTERPRISES VS. M/S SUNRISE TRADE & CO.	VALI & CO.	990358225	office@vali.co.in	02.02.2025
				CS COMM	106/2025		PLATINEX BATHWARE VS. BHAVESH KUMAR JHA	STUTI WASON	9811227766	wasonandwason@gmail.com	17.01.2025
				CS COMM	107/2025		CANARA BANK VS. SHREEK LAMINATES	ASHOK KUMAR	9560396555	kakkarashok@rediffmail.com	29.01.2025
				CS COMM	111/2025	11.02.2025	THE SOUTHERN INDIAN BANK VS. UJJWAL GUPTA	S.K. GARG	9811141706	parveengarg@gmail.com	30.01.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS COMM	117/2025	12.02.2025	MARMO SOLUTION PVT LTD VS. BETON STONE SOLUTION	JAYESH YADAV	9899635938	assoicate@indolexlawpartners.com	07.02.2025
				CS COMM	122/2025	13.02.2025	RAI INNOTECH POLYMERS PVT LTD VS. KVS COMPONENTS	VISHAL GARG	981071302	ochavnitesh003@gmail.com	07.02.2025
				CS COMM	127/2025	15.02.2025	UNITED PETROCHEM VS. BEST ROADWAYS LTD	ALOK BHACHAWAT	9811105362	alok@bhachawat.com	13.02.2025
				CS COMM	136/2025	18.02.2025	PUNJAB NATIONAL BANK VS. VARSHA	AVADHESH KUMAR	9810362628	akshakya01@gmail.com	13.02.2025
				CS COMM	137/2025	18.02.2025	NAVKAAR INTERNATIONAL VS. DEEPAK SHARMA	VIVEK SHARMA	7210003074	viveksharma2020093@gmail.com	14.02.2025
				CS COMM	137/2025	18.02.2025	NAVKAAR INTERNATIONAL VS. DEEPAK SHARMA	VIVEK SHARMA	7210003074	viveksharma2020093@gmail.com	21.11.2024
				CS COMM	146/2025	20.02.2025	PERFECT TOOLS GAUTSNI DESIGN	GULAB CHANDRA YADAV	9818798970	advocategcyadv@gmail.com	17.02.2025
				CS COMM	147/2025	20.02.2025	IDBI BANK LTD VS. RAKESH KUMAR BATRA	PJ MEHTA	9811044353	pjmehtaceo01@gmail.com	18.02.2025
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		CS (COMM)/89/2025	01-02-2025	01-02-2025	DEEPA TUTEJA Vs PAWAN DUBE	VAIBHAV JAIN(P),	8447465059	VAIBHAV12897@gmail.com	28-01-2025
				Execution (Comm)/39/2025	01-02-2025	01-02-2025	MANOJ KUMAR Vs ABJOR INTERIO	BASANT KUMAR SINGH(P),			
				OMP (COMM)/108/2025	06-02-2025	06-02-2025	Shriram Finance Ltd Vs MANISH TYAGI 6521	Manoj Kumar(P),	9811133644	MANOJ.K.ADV@gmail.com	
				OMP (COMM)/107/2025	06-02-2025	06-02-2025	Shriram Finance Ltd Vs MOSAM KHAN	Manoj Kumar(P),	9811133644	MANOJ.K.ADV@gmail.com	
				OMP (COMM)/106/2025	06-02-2025	06-02-2025	YES BANK LTD Vs JAYVEER NAGAR	KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalasociates.com	
				CS (COMM)/102/2025	06-02-2025	06-02-2025	Centurion Packaging pvt ltd Vs Nine plus shoes pvt ltd	Chakit Singhal(P),	9818613613, 9350613613	lexchakitsinghal@gmail.com	31-01-2025
				OMP (COMM)/114/2025	10-02-2025	10-02-2025	AXIS BANK LTD Vs DALJEET KAUR	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (COMM)/127/2025	11-02-2025	AXIS BANK LTD Vs ABDUL HANIF	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					OMP (COMM)/126/2025	11-02-2025	Yes Bank Ltd Vs BR LOGISTICS	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					CS (COMM)/112/2025	11-02-2025	ICICI Bank Limited Vs Manish Kumar	Hemant Gupta(P),	9899009971	juris(@bemant g!!uta.in	10-12-2021-13-02-2025
					OMP (COMM)/136/2025	12-02-2025	AXIS BANK LTD Vs DINKAR CHAUHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					OMP (COMM)/135/2025	12-02-2025	Yes Bank Ltd Vs HARIKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					CS (COMM)/120/2025	12-02-2025	M/S SIRCAPaints India Limited Vs RD Furniture	Parth Sharma(P),	9810866704	officeofparthsh arma@gmail.com	21-01-2025
					CS (COMM)/119/2025	12-02-2025	RADIANT POLYCHEM PVT LTD Vs SEEDLINGS INDIA PVT AND ORS	PARAS ARORA VISHALI NAHAR(P),	8882470090,701180037	parasarora7428@gmail.com,vishalinahar97@gmail.com	06-02-2025
					OMP (COMM)/139/2025	13-02-2025	AXIS BANK LTD Vs FIROZ	ADV DHEERAJ(P),			
					CS (COMM)/123/2025	14-02-2025	Parveen Kumar Garg Vs NMR Phyrochem pvt ltd	Sameer Sidhar(P),	9999918302,9444446565	Sameer.sidhar(@metropolitanl egal.in	24-01-2025
					OMP (COMM)/156/2025	15-02-2025	AXIS BANK LIMITED Vs NEENA CHOUDHARY	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					OMP (COMM)/155/2025	15-02-2025	AXIS BANK LIMITED SURENDRA BAHADUR SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPAND EYADV GMAIL.COM	
					CS (COMM)/126/2025	15-02-2025	JYOTI EQUIPMENTS PRIVATE LIMITED Vs BIVA FOOD PRODUCTS (PRIVATE)	B Pandey(P),	9811576230	bashishthapandey@gmail.com	12-02-2025
					CS (COMM)/125/2025	15-02-2025	Swastik Pipe Ltd Vs Rays Power Infra Limited	SANJAY JAIN(P),			
					OMP (COMM)/169/2025	17-02-2025	YES BANK LTD Vs SURANDER KUMAR	KARTIK KUMAR(P),	NOT MENTIONED	legal@Katvalasociates.com	
					CS (COMM)/134/2025	17-02-2025	CHAMPION ELCOM PRIVATE LIMITED Vs PING TELEMATICS LIMITED	KUSHAGRA BANSAL(P),	9999448797	OFFICE@AKASSOCIATES.ORG.IN	11-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/140/2025	18-02-2025	Shellz India Private Limited Vs Raghavendra	Shellz India Pvt. Ltd.(P),	8588886858	CS@SHELLZ.IN	25-01-2025
					Execution (Comm)/47/2025	19-02-2025	RADHIK ARORA Vs RUCHI AHUJA	Amit Kumar(P),			
					CS (COMM)/148/2025	20-02-2025	Union Bank Of India Vs SANTOSH KUMAR SHARMA	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	
					CS (COMM)/154/2025	21-02-2025	Hero MotoCorp Limited Vs Owner Proprietor	Paastha sharma(P),	9810481016	mail@thelegist.com,	15-02-2025
					OMP (COMM)/186/2025	21-02-2025	AXIS BANK LTD Vs TAMMANA	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	
					OMP (COMM)/185/2025	21-02-2025	AXIS BANK LTD Vs FAIZULLAH SAIF	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	
					OMP (COMM)/191/2025	24-02-2025	AXIS BANK LIMITED Vs SHAMBHU BHATTACHARJEE	ADV DHEERAJ(P),	8920586266	INDOLEXLAW@GMAIL.COM	
					CS (COMM)/162/2025	25-02-2025	Punjab National Bank Vs AARTI	Saurav Bhasin(P),	9899331166	SAURAVBHASHIN10@GMAIL.COM	19-02-2025
					OMP (COMM)/192/2025	27-02-2025	AXIS BANK LTD Vs SANJAY SINGH	ADV. LALIT PANDEY(P),	8920586266	INDOLEXLAW@GMAIL.COM	
					ExCOMM - Award by Arb Comm/5/2025	28-02-2025	Punjab National Bank Vs ADITI INDIA	Saurav Bhasin(P),			
					Execution (Comm)/56/2025	28-02-2025	Ajay gupta Vs Maxo udyog	SAGIR KHAN(P),			
					CS (COMM)/167/2025	28-02-2025	OPTICADO INDIA LLP Vs ASIF JAMEEL	Jatin Sapra(P),	9899054303	jatinsapra1312@gamil.com	22-02-2025
					CS (COMM)/139/2025	18-02-2025	ASHVINDER KAUR AND ANR Vs SARBESTOS AUTO SPARES PRIVATE LIMITED				
					Misc DJ/136/2025	10-02-2025	A and S Steel Private Limited Vs Pankaj				
47	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) COMM	OMP (COMM.)/91/2025	01-02-2025	YES BANK LTD VS V BUILDCON PRIVATE LIMITED	LALIT K PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) COMM	OMP (COMM.)/93/2025	03-02-2025	YES BANK LTD VS SUNIL KUMAR JOSHI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (I) COMM	OMP (COMM.)/94/2025	03-02-2025	YES BANK LTD VS RAJAT TYAGI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (I) COMM	OMP (COMM.)/95/2025	03-02-2025	YES BANK LTD VS RAKESH NAGAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				CS (COMM)	CS (COMM)/97/2025	04-02-2025	BANK OF MAHARASHTRA VS AISHWARYA SHAHI	SHAIKESH KUMAR	9891285888	advshatleshkumar@gmail.com	28-01-2025
				OMP (I) COMM	OMP (COMM.)/102/2025	04-02-2025	SHRIRAM FINANCE LTD VS OMPRAKASH	MANOJ KUMAR	981T133644	manoj.adv@gmail.com	NIL
				CS (COMM)	CS (COMM)/105/2025	07-02-2025	BANK OF BARODA Vs MD AKRAM ANRS	HUNNY SHARMA	9650501903	acvliunnysharma.28@gmail.com	21-12-2024
				OMP (I) COMM	OMP (COMM.)/110/2025	07-02-2025	AXIS BANK LTD Vs ABARAHAMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	NIL
				CS (COMM)	CS (COMM)/108/2025	10-02-2025	CANARA BANK Vs ANOOP SINGH	SUMIT VIRMANI	873245548	virmanilawco@gmail.com	06-02-2025
				OMP (I) COMM	OMP (COMM.)/119/2025	11-02-2025	YES BANK LTD Vs SANJUKA SHARMA	SACHIN KATYAL	8802757235	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/120/2025	11-02-2025	YES BANK LTD Vs YATENDRA KUMAR	SACHIN KATYAL	8802757235	legal@Katvalasociates.com	NIL
				OMP (I) COMM	OMP (COMM.)/121/2025	11-02-2025	YES BANK LTD Vs BHARAT	SACHIN KATYAL	8802757235	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/116/2025	12-02-2025	M/S SIRCA PAINTS INDIA LTD Vs HD HARDWARE AND FURNITURE	PARTH SHARMA	98108 66704	officeofparthsharma@gmail.com	21-01-2025
				CS (COMM)	CS (COMM)/118/2025	12-02-2025	OM LOGISTICS LIMITED Vs SHUBH AUTOMOTIVE ACCESSORIES PVT LTD	SARUN AGGARWAL	9810163624	advocatearun23@gmail.com	28-01-2025
				OMP (COMM)	OMP (COMM.)/132/2025	12-02-2025	YES BANK LTD Vs MD NASEEM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (COMM)	OMP (COMM.)/134/2025	12-02-2025	YES BANK LTD Vs AJAY KUMAR JAISWAL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM)	(I) OMP (COMM.)/149/2025	15-02-2025	AXIS BANK LTD Vs MOHAMMAD UMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (COMM)	(I) OMP (COMM.)/152/2025	15-02-2025	AXIS BANK LTD Vs ATUL KUMAR MISHRA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (COMM)	(I) OMP (COMM.)/153/2025	15-02-2025	AXIS BANK LTD Vs SUKHVEER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				OMP (COMM)	(I) OMP (COMM.)/154/2025	15-02-2025	Yes Bank Ltd Vs ASHOK KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	Nil
				CS (COMM)	CS (COMM)/129/2025	17-02-2025	CHAMPION EL COM PRIVATE LIMITED Vs M/S PARADISE PLASTICS ENTERPRISES	KUSHANG BANSAL	9999448797	kushagrabansal@akassociates.org.in	11-02-2025
				OMP (COMM)	(I) OMP (COMM.)/164/2025	17-02-2025	YES BANK LTD Vs SUMEET VIRMANI	SACHIN KATYAL	8802757235	legal@Katvalasociates.com	NIL
				CS (COMM)	CS (COMM)/135/2025	18-02-2025	SANJAY JAIN Vs GOPAL SINGH	MADHA KUMAR	9560366379	advmadhavkumar@gmail.com	15-02-2025
				CS (COMM)	CS (COMM)/142/2025	19-02-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	17-02-2025
				CS (COMM)	CS (COMM)/149/2025	20-02-2025	FOOTWEAR KLIK INDIA PVT LTD Vs VANDANA LALWANI	RAMVIR VATS	9818503611	vatsadvocate1978@gmail.com	07-12-2025
				CS (COMM)	CS (COMM)/152/2025	21-02-2025	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs GINI AND JONY LIMITED	ARVIND GUPTA	9811317311	dvocatearvindgpta@gmail.com	18-02-2025
				CS (COMM)	CS (COMM)/153/2025	21-02-2025	PANKAJ IRON STORE THROUGH PANKAJ GOEL Vs RAHUL GAUTAM	SHWETA GOEL	9871324432	shwetagoel2106@yahoo.co.in	20-01-2025
				OMP (COMM)	(I) OMP (COMM.)/184/2025	21-02-2025	AXIS BANK LTD Vs LAKHMI CHAND MEENA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	NIL
				CS (COMM)	CS (COMM)/157/2025	24-02-2025	AMARJEET SINGH KHANNA AND ANR Vs SPECTRUM E TECH PVT LTD	SONAL ANAND	9811101222	sanand@asa-partner.com	13-12-2024
				CS (COMM)	CS (COMM)/158/2025	24-02-2025	M/S YUKEN INDIA LTD Vs M/S MARSHALL MACHINES LTD	PARIKSHIT SINGH	8800386667	parikshit@agralegal.com	20-02-2025
				CS (COMM)	CS (COMM)/161/2025	25-02-2025	PUNJAB NATIONAL BANK Vs AARTI	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	19-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/164/2025	28-02-2025	PUNJAB NATIONAL BANK Vs VIJAY KUMARI	SAURAV BHASIN)	9899331166	sauravbhasin10@gmail.com	19-02-2025
18	SH. AJAY GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/	CS (COMM)/98/2025	04-02-2025	Gangotri Electronics Pvt Ltd Vs Madhya Bharat Electronics Private Limited	Kartik Bhagat	8126399945	Advocatebhagat24@gmail.com	04-02-2025
				CS (COMM)	CS (COMM)/100/2025	06-02-2025	CHEMELYNE POLYSTABS LLP Vs ROHAN INDUSTRIES THROUGH PROPRIETOR GANESH	OJASVI KHANEJA	9905039001	mail@ravichauhan.co.in	06-02-2025
				Counter Claim	Counter Claim/8/2025	15-02-2025	SIPRA SALES CORPORATION THROUGH ITS PROPRIETOR SITA RAM JAIN Vs PLATINEX P.B. VALLABH	Sanjay K Jha	7011276064, 9868129550	skjha614@gmail.com	15-02-2025
				CS (COMM)	CS (COMM)/141/2025	19-02-2025	Uma seth Vs Sunil Kapoor	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	19-02-2025
				CS (COMM)	CS (COMM)/145/2025	20-02-2025	SUNIL GARG Vs VIJAY DHALIA	RISHABH SINGHAL	9810425246	rsinghal3062@gmail.com	20-02-2025
				CS (COMM)	CS (COMM)/155/2025	24-02-2025	Manpreet Singh Vs Sheeraz Coconut	Vishvendra Verma	9871704611	verma.vishwendra@yahoo.co.in	24-01-2025
				CS (COMM)	CS (COMM)/156/2025	24-02-2025	Manpreet Singh Vs Vicky	Vishvendra Verma	9871704611	verma.vishwendra@yahoo.co.in	24-01-2025
				CS (COMM)	CS (COMM)/165/2025	28-02-2025	GSI Enterprises Private Limited Vs M/s Gupta Electrical and Light House	Bhaskar Vali	9910358225	office@vali.co.in	27-01-2025
				CS (COMM)	CS (COMM)/166/2025	28-02-2025	DEEPAK BANSAL Vs VHS RESTAURANT PVT LTD	Vipul Sharma	8447267458	allegiancelegal@gmail.com	27-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/93/2025	CS (COMM)/93/2025	03-02-2025	STATE BANK OF INDIA Vs Sunil Kumar	Rajiv Bhupala Samaiyar	9811343911	fbamaiyar.adv@gmail.com	01-02-2025
				CS (COMM)/94/2025	CS (COMM)/94/2025	03-02-2025	Hero MotoCorp Limited OWNER PROPRIETOR	Aastha Sharma	9718209970	aastha@thelegist.com	31-01-2025
				CS (COMM)/96/2025	CS (COMM)/96/2025	04-02-2025	Swastik Interchem Pvt Ltd Vs Arun Kumar Dutta Proprietor of AK Dutta and Co	Ojasvi Kaneja	9990503001	khanejalaw@gmail.com	04-02-2025
					OMP (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD Vs HARI RAM	Manoj Kumar	9811133644		02-02-2025
				OMP (COMM.)/101/2025	OMP (COMM.)/101/2025	04-02-2025	SHRIRAM FINANCE LTD Vs SUNIL KUMAR	Manoj Kumar	9811133644		03-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/111/2025	OMP (COMM.)/111/2025	07-02-2025	AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	05-2-2025
				Misc DJ/135/2025	Misc DJ/135/2025	07-02-2025	RCK LEASING AND FINANCING Vs RAM SURESH SINGH	Meenu Dilwari	9212322100	meenudilwari7@gmail.com	06-02-2025
				CS (COMM.)/109/2025	CS (COMM.)/109/2025	10-02-2025	Ekome Furniture Vs Woods Villa	Chitra Singh	8930304830	harpreetsingh740@gmail.com	06-02-2025
				OMP (COMM.)/124/2025	OMP (COMM.)/124/2025	11-02-2025	YES BANK LTD Vs AFROJ BANO	Kartik Kumar	011-26211488	legal@katalassociates.com	08-02-2025
				OMP (COMM.)/125/2025	OMP (COMM.)/125/2025	11-02-2025	YES BANK LTD Vs MANISH KUMAR	Kartik Kumar	011-26211488	legal@katalassociates.com	08-02-2025
				Ex.COMM Award by Arb. Comm./3/2025	Ex.COMM - Award by Arb. Comm./3/2025	12-02-2025	HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES A PARTNERSHIP CONCERN				
				CS (COMM.)/114/2025	CS (COMM.)/114/2025	12-02-2025	SUNIL GARG Vs PINKU BANIK	Risabh Singhal	7503414900	rsinghal3062@gmail.com	09-02-2025
				CS (COMM.)/115/2025	CS (COMM.)/115/2025	12-02-2025	ALTECH EQUIPMENTS PVT LTD Vs KAMAR INFRASTRUCTURE PRIVATE LIMITED	Jaspreet Singh	9899641617	jaspreet.law@gmail.com	10-02-2025
				OMP (COMM.)/130/2025	OMP (COMM.)/130/2025	12-02-2025	Yes Bank Ltd Vs AKHIL KUMAR SRIVASTAVA	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	10-02-2025
				OMP (COMM.)/138/2025	OMP (COMM.)/138/2025	13-02-2025	AXIS BANK LTD Vs KAVITA JAIN	Dheeraj	9871040589	indolexlaw@gmail.com	11-02-2025
				CS (COMM.)/124/2025	CS (COMM.)/124/2025	15-02-2025	CHANDER MOHAN DUGGAL Vs M/S FOOD VISTA INDIA PVT LTD	Sameer Dewan	9810134864	sameerdewan123@rediffmail.com	13-02-2025
				OMP (COMM.)/148/2025	OMP (COMM.)/148/2025	15-02-2025	AXIS BANK LTD Vs NEHA SARAF	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (COMM.)/150/2025	OMP (COMM.)/150/2025	15-02-2025	Yes Bank Ltd Vs PUUSHPENDER PUSHPENDER	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				OMP (COMM.)/151/2025	OMP (COMM.)/151/2025	15-02-2025	Yes Bank Ltd Vs SHER SINGH	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	13-02-2025
				CS (COMM.)/130/2025	CS (COMM.)/130/2025	17-02-2025	MS SIMKAST ALLOYS LLP THOUGH ITS PARTNER SHRI SURINDER JAIN Vs NOORJAHAN M. FARUK WALE	Risabh Gupta	8586534657	risabhgupta.lawyer@gmail.com	13-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM.)/131/2025	CS (COMM.)/131/2025	17-02-2025	State Bank of India Vs Sunny Kumar	Siddharth	9643524909	adv.siddharth31992@gmail.com	14-02-2025
				OMP (COMM.)/167/2025	OMP (COMM.)/167/2025	17-02-2025	YES BANK LTD Vs SANJAY KIRPLANI	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (COMM.)/168/2025	OMP (COMM.)/168/2025	17-02-2025	YES BANK LTD Vs BHADANA ROADWAYS COMPANY THROUGH ITS PROP HARISH	Kartik Kumar	011-26211488	legal@katyalassociates.com	14-02-2025
				OMP (COMM.)/177/2025	OMP (COMM.)/177/2025	19-02-2025	Shriram Finance Ltd Vs BHIM TIWARI	Manoj Kumar	9811133644		17-02-2025
				OMP (COMM.)/180/2025	OMP (COMM.)/180/2025	19-02-2025	AXIS BANK LTD Vs YOGENDER	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				OMP (COMM.)/181/2025	OMP (COMM.)/181/2025	19-02-2025	AXIS BANK LTD Vs KIRANDEEP KAUR	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				CS (COMM.)/150/2025	CS (COMM.)/150/2025	20-02-2025	FOOTWEAR CLICK INDIA PVT LTD Vs HIDAYATH PASHA INAYATH	Shram Vats	9818365011	vatsadvocae1978@gmail.com	18-02-2025
				CS (COMM.)/151/2025	CS (COMM.)/151/2025	20-02-2025	Central Bank of India Vs N S COMMUNICATION THROUGH ITS PROPRIETOR NAMEEN	Amar Singh	9810047059	apexlaw261@gmail.com	17-02-2025
				OMP (COMM.)/182/2025	OMP (COMM.)/182/2025	20-02-2025	AXIS BANK LTD Vs SAWAN EARTH MOVERS PROPRIETOR OF SHIV NARAYAN HOODA	Dheeraj	9871040589	indolexlaw@gmail.com	18-02-2025
				Execution (Comm.)/50/2025	Execution (Comm.)/50/2025	22-02-2025	GAUTAM RANA Vs PRAMOD BAJAJ				
				OMP (COMM.)/190/2025	OMP (COMM.)/190/2025	24-02-2025	AXIS BANK LTD Vs ZAVED AKHTAR ANSARI	Dheeraj	9871040589	indolexlaw@gmail.com	22-02-2025
				CS (COMM.)/163/2025	CS (COMM.)/163/2025	27-02-2025	JIS HEAD LIGHTS GLASS Vs MHS INDUSTRIES	Sarandeep Singh	8448840902	adv.saeandeep@gmail.com	24-02-2025
				OMP (COMM.)/197/2025	OMP (COMM.)/197/2025	27-02-2025	AXIS BANK LTD Vs VIKAS MALIL	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (COMM.)/198/2025	OMP (COMM.)/198/2025	27-02-2025	AXIS BANK LTD Vs JAWAHAR LAL GANDHI	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025
				OMP (COMM.)/199/2025	OMP (COMM.)/199/2025	27-02-2025	AXIS BANK LTD Vs MEENU	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	24-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (COMM.)/200/2025	(1) OMP (COMM.)/200/2025	27-02-2025	AXIS BANK LTD Vs HARISH KUMAR BANSAL	Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
				OMP (COMM.)/201/2025	(1) OMP (COMM.)/201/2025	27-02-2025	AXIS BANK LTD Vs JAI SRI RAM KRIPA CONTRACTOR AND TRANSPORT	Dheeraj	9871040589	indolexlaw@gmail.com	17-02-2025
20	SH. ANURAG SAINI	NEW DELHI		CS(COMM)	75/2025	01.02.2025	COMPUTER JUNCTION PRIVATE LIMITED VS. SKILL KITS PRIVATE LIMITED	AJA KUMAR CHOPRA	Y9811104015	AKCHOPRA_ADV@YAHOO.IN	12.02.2025
				CS(COMM)	76/2025	01.02.2025	COMPUTER JUNCTION PRIVATE LIMITED VS. TRIADSS CONSULTING	AJA KUMAR CHOPRA	Y9811104015	AKCHOPRA_ADV@YAHOO.IN	24.01.2024
				OMP(COMM)	19/2025	04.02.2025	UNION INDIA BANSAL SPINNING MILLS LTD.	OR JYOTI VS. ADVOCATE	9716978896	JYOTIADVOCATE96@GMAIL.COM	24.12.2024
				CS(COMM)	80/2025	04.02.2025	LABROATE PHARMACETICALS INDIA LTD. VS. GLOW PHARMA PVT. LD.	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTH@BNCS.IN	30.01.2024
				CS(COMM)	97/2025	10.02.2025	RAM BILASH AGGARWAL VS. M/S NKG AGGARWAL INFRASTRUCTURE LTD.	PARVEEN KUMAR VS. NKG AGGARWAL	9873935534.	NOT AVAILABLE	02.08.2024
				CS(COMM)	96/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S VARADA MANUFACTURING CO.	SURI COMPANY	89971357074	LITIGATION@SURICO.IN	28.01.2025
				CS(COMM)	95/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S RAMER INDIA PVT. LTD.	SURI COMPANY	89971357074	LITIGATION@SURICO.IN	28.01.2025
				CS(COMM)	94/2025	10.02.2025	DEUTSCHE BANK AG VS. M/S MR. SUNIL JAIN,K	SURI COMPANY	89971357074	LITIGATION@SURICO.IN	28.01.2025
				CS(COMM)	93/2025	10.02.2025	KRBL LIMITED VS. SUPRIYA AND CO. AND ORS.	SHRAVAN KUMAR AND BANSAL	26843455, 465608814	UNITEDMARK@UNITEDANDUNITED.COM	03.02.2025
				CS(COMM)	100/2025	11.02.2025	STATE BANK OF INDIA VS. SANJAY KUMAR SINGH	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI@GMAIL.COM	04.02.2025
				CS(COMM)	99/2025	11.02.2025	WINGS PHARMACETICALS PVT. LTD. VS. GLENSMITH LABS PVT. LTD.	SIDDHARTH BAMBHA BNCS PARTNERS	9811327014	SIDDHARTHBAMBHA@GMAIL.COM	10.02.2025
				CS(COMM)	107/2025	12.02.2025	NISAR ANSARI VS. NISAR AHMAD & ANR.	ANIMESH RSTOGI	9971772047, 9999089680	ANIMESH.LEGALCARE@GMAIL.COM	27.01.2025
				CS(COMM)	106/2025	12.02.2025	PUNJAB NATIONAL BANK PAMMY SANDHU	ANKIT AGRAWAL VS.	9540411965	ANKITAGRAWALADV@GMAIL.COM	03.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	108/2025	13.02.2025	STATE BANK OF INDIA VS. CHHATAR SINGH	SHIV KUMAR PALIYAGI 9811059032, 9643242952	SHIVKTYAGI1@GMAIL.COM	07.02.2025
			1	CS(COMM)	111/2025	14.02.2025	APEX PHENOLIC PRIVATE LIMITED VS. ANSA BRAKES PRIVATE LIMITED	BHARAT GUPTA, VARUN TYAGI 45640851	LEGISTAUXILIARY@GMAIL.COM	06.02.2025
			1	CS(COMM)	112/2025	14.02.2025	AMIT RATTAN D. VS. CRESTO TRADERS PVT. LTD.	N. SPANDEY 9811572979	LEGALSOLUTIONS.1500@REDIFFMAIL.COM	04.02.2025
			1	CS(COMM)	116/2025	15.02.2025	ANANTA INTERNATIONAL MARKETING LTD. VS. PRAMOD BISHT	NITIN MANGLA & ASSOCIATES 9811322965	NITIN@NMLO.IN	31.01.2025
			1	CS(COMM)	118/2025	17.02.2025	PUNJAB NATIONAL BANK VS. SH. ABHISHEK KUMAR MISHRA	ARUN BHARDWAJ 9899138242, 9999337580	ARUNBHARDWAJ1206@GMAIL.COM	02.01.2025
			1	CS(COMM)	122/2025	18.02.2025	COMPUTER JUNCTION PVT.LTD. VS. VAISHALI TRANSCARRIERS PVT. LTD.	AJAY KUMAR CHOPRA & ASSOCIATES 9811104015	AKCHOPRA_ADV@YAHOO.IN	28.01.2025
			1	CS(COMM)	125/2025	19.02.2025	GAURAV CHHIBBER VS. TATA SIA AIRLINE PVT. LTD.	SHUBH SINHG 7982778928	SHUBH.LEXINDIGO.@GMAIL.COM	21.01.2025
			1	CS(COMM)	126/2025	20.02.2025	M/S MICROTOK INTERNATIONAL PVT. LTD. VS. MR. ZAKIR HUSSAIN ASSANAR	ACHIN MITTAL 9811112729	ACHIN.MITTA L13@GMAIL.COM	07.02.2025
			1	CS(COMM)	127/2025	21.02.2025	EMERGE INFOSYSTEM VS. SANSQUARE AUTOMATION PVT. LTD.	ANKIT RAJ ALI MOHAMMED KHAN, AKASH HANDRFAYAN 9968368407	ADV.ANKIT.MAIL@GMAIL.COM	15.02.2025
			1	CS(COMM)	129/2025	22.02.2025	MONEY FINANCE LIMITED VERSUS PRADEEP KUMAR	DR. ANKIT GUPTA 9891803692	VAKILANKITGUPTA@GMAIL.COM, WWW.ADVOCATEANKITGUPTA.COM	29.01.2025
			1	CS(COMM)	130/2025	22.02.2025	M/S ANNU SALES VS. SHELLZ INDIA PVT. LTD.	VALI & CO. 9910358225	OFFICE@VALICO.IN	14.02.2025
			1	CS(COMM)	133/2025	24.02.2025	STATE BANK OF INDIA VS. VIKRAM	VARUN CHANDIOK 9818365119	OFFICE.CHANDIOK@GMAIL.COM	19.02.2025
			1	CS(COMM)	132/2025	24.02.2025	MR. FIROZ KHAN VS. MR. SHAIK IRFAN PASHA & ANR.	SUDARSHAN KUMAR BANSAL 9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	20.02.2025
			1	CS(COMM)	136/2025	25.02.2025	M/S ORCHIDEX LINE PVT. LTD. VS. M/S KITCHENRAMA FOOD SERVICE EQUIPMENT PVT. LTD.	DHARMENDRA SINGH 8447495056, 9818088956	DHARMENSG@YAHOO.COM	03.02.2025
			1	CS(COMM)	138/2025	27.02.2025	STATE BANK OF INDIA VS. SEPOY DESAI MOHAN	VARUN CHANDIOK 9818365119	OFFICE.CHANDIOK@GMAIL.COM	21.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	ARB. (COMM) 4/2025	A 4/2025	27.02.2025	M/S GUPTA TRADERS THROUGH ITS PROPRIETOR VS. DELHI TRANSCO LIMITED	K & K ASSOCIATES	9811554435	VKUMAR@KANDKASSOCIATES.IN	21.02.2025
21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)/72/2025	CS (COMM)/72/2025	01-02-2025	SHRIRAM FINANCE LTD Vs SUMIT	ISHANK GUPTA(P),	9995124754	NOT PROVIDED	25.01.2025
			25	CS (COMM)/74/2025	CS (COMM)/74/2025	01-02-2025	COMPUTER JUNCTION PRIVATE LIMITED Vs TRIADSS TECH SOLUTIONS	Ajay Kumar Chopra(P),	9811104015	AKCHOPRA_ADV@YAHOO.IN	27.01.2025
			25	CS (COMM)/73/2025	CS (COMM)/73/2025	01-02-2025	Wings Pharmaceuticals P Ltd Vs Wingspan Pharmaceuticals P Ltd	SACHIN GUPTA(P),	9811180270	info@litlegal.in	22.01.2025
			25	CS (COMM)/71/2025	CS (COMM)/71/2025	01-02-2025	RAVI KANT MANGA MUKESH YADAV Vs	vikas chhabra(P),	9212416114	chhabravikas440@gmail.com	18.01.2025
			25	CS (COMM)/78/2025	CS (COMM)/78/2025	03-02-2025		Sachin Malik(P),	9811962836	adv.irshadl@gmail.com	30.01.2025
			25	CS (COMM)/82/2025	CS (COMM)/82/2025	06-02-2025	HT Media Ltd Vs Noesis Broadcom Pvt Ltd	Madhur Dhingra(P),	9999467283	RAKESH@AMASSOCIATES.CO.IN	29.01.2025
			25	CS (COMM)/84/2025	CS (COMM)/84/2025	07-02-2025		GAURAV TOKAS(P),	9873687595	office@legal-acumen.com	04.02.2025
			25	CS (COMM)/85/2025	CS (COMM)/85/2025	07-02-2025	TV TODAY NETWORK LIMITED Vs UPDHARA MEDIA	RADHIKA GUPTA(P),	9958387755	officeofradhikagupta@gmail.com	01.02.2025
			25	CS (COMM)/90/2025	CS (COMM)/90/2025	10-02-2025	Valvoline Cummins Private Limited Vs Mis VVL Mining and Allied Services Private Limited	AKSHAY SHARMA(P)	9811072845	wlawlegal@gmail.com	06.02.2025
			25	CS (COMM)/98/2025	CS (COMM)/98/2025	11-02-2025	STATE BANK OF INDIA Vs BHAGWAN SINGH	Shiv Tyagi(P),	9643242952	SHIVKTYAGI@GMAIL.COM	07.02.2025
			25	CS (COMM)/104/2025	CS (COMM)/104/2025	12-02-2025	RSMS Architects Private Limited Vs Priyanka Panday sole proprietor Of Primuk Enterprises	Raghav Marwaha(P)	9654909889	advraghavmarwaha@gmail.com	10.02.2025
			25	CS (COMM)/117/2025	CS (COMM)/117/2025	17-02-2025	PUNJAB NATIONAL BANK Vs GHANSHYAM SINGH PROP OF SHYAM BANGAL	Arun Bhardwaj(P)	9899138242	Arunbhardwaj1206@gmail.com	14.02.2025
			25	CS (COMM)/121/2025	CS (COMM)/121/2025	18-02-2025		SANJAY KUMAR(P),	9818336108	sanjayk.advocate@gmail.com	12.02.2025
			25	CS (COMM)/131/2025	CS (COMM)/131/2025	24-02-2025	Canara Bank Vs BINA KUMARI	NILENDU VATSYAYAN(P),	9999050853	NOT PROVIDED	16.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			25	CS (COMM)/142/2025	CS (COMM)/142/2025	28-02-2025		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	25.02.2025
			25	CS (COMM)/141/2025	CS (COMM)/141/2025	28-02-2025		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	18.02.2025
			25	CS (COMM)/387/2024	CS (COMM)/387/2024	19.02.2025		Mayank Barua	9711564578	NOT PROVIDED	18.02.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SUIT FOR RECOVERY	FORCS (COMM)/77/2025	01-02-2025	Tnsi retail pvt ltd vs raja fun foods pvt ltd	Varun shankar(p),	9818895165	varunshankar@cantab.net	27-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/81/2025	04-02-2025	Megh sharma vs balvinder singh	Shrikant lakhera(p),	NOT AVAILABLE	not available	15-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/83/2025	06-02-2025	Momentumtechs vs pvt ltd vs nkg infrastructure limited	Chandra bhushan tiwari(p),	9654643317	cb.tiwari@law@gmail.com	29-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/86/2025	07-02-2025	Sneh lata vs ramdhwara construction company	Sourav bajaj(p),	9250062361	bajajlawfirm1@gmail.com	06-08-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/87/2025	07-02-2025	Kotak mahindra prime ltd vs anuj kumar panwar	Kushal kumar(p),	9958724670	adv.kushalkumar@gmail.com	30-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/91/2025	10-02-2025	Deutsche bank ag vs ms rms enterprises	Gurvinder suri(p),	9871692197	litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/92/2025	10-02-2025	Deutsche bank ag vs ms bespoke interiors llp	Gurvinder suri(p),	9871692197	litigation@surico.in	28-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/102/2025	11-02-2025	State bank of india vs anthony david	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	04-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/103/2025	11-02-2025	State bank of india vs suresh thapa	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/101/2025	11-02-2025	State bank of india vs ramesh kumar sharma	Shiv tyagi(p),	9811059032	shivktyagi1@gmail.com	05-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/105/2025	12-02-2025	V s packaging vs mac enterprises	Amit kumar(p),	9312267089	not available	11-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/109/2025	14-02-2025	Jcdecaux advertising india pvt ltd vs beltek canadian beverages pvt ltd	Balkrishan sharma(p),	9761950699	sharma26296@gmail.com	10-01-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			24	SUIT FOR RECOVERY	FORCS (COMM)/110/2025	14-02-2025	M/s garg steel associates vs m/s sanjay builders	Amit gupta(p),	9899474884	amitg.advocate@gmail.com	31-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/113/2025	15-02-2025	State bank of india vs virendra singh	Shiv dravyagi(p),	9811059032	shivktyagi@gmail.com	10-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/114/2025	15-02-2025	Anand agarwal vs construction and engineering pvt ltd thr its director	Punit garudajain(p),	9810024729	punitjainadvocate@gmail.com	23-07-2024
			24	SUIT FOR RECOVERY	FORCS (COMM)/119/2025	17-02-2025	Sona engineers and consultants vs ruchi infocom pvt ltd	Shekhar nanavaty(p),	8851287157	shekharnanavaty@gmail.com	30-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/120/2025	17-02-2025	Jay enterprises vs prima telecom ltd	Subhash chandra lochakia(p),	8882753043	subhashadv76@gmail.com	07-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/124/2025	19-02-2025	Veer singh malik vs working business pvt ltd	Pradeep chaurasia(p)	NOT AVAILABLE	not available	28-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/123/2025	19-02-2025	Ms berrio logistics india pvt ltd vs ms sannesh shipping and logistics	Parveen kumar(p),	9711085678	parveent60@gmail.com	09-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/128/2025	21-02-2025	Annu sales vs prosegur and ors	Bhaskar vali(p),	9910358225	bhaskar.vali@gmail.com	14-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/134/2025	24-02-2025	Sabih ur rahman khan vs maximum glass pvt ltd	Siddhant upmanyu(p)	NOT AVAILABLE	siddhant.upmanyu@gmail.com	12-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/135/2025	25-02-2025	Kamaljeet singh vs paramjeet singh	Aaftaab khan(p),	9717387076	aftaabk2@gmail.com	17-02-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/140/2025	27-02-2025	Rspl ltd vs mohammed salem trading as amber consumer products	Shravan bansal(p),	9810017859	skbansalipr@gmail.com	30-01-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/139/2025	27-02-2025	State bank of india vs ashish porwal proprietor m/s yuvraj enterprises	Shiv tyagi(p),	9811059032	shivktyagi@gmail.com	14-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/145/2025	28-02-2025	Kotak mahindra prime ltd vs tushar singh	Amit kumar sinha(p),	9999814620	not available	11-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/144/2025	28-02-2025	Hitachi systems india pvt ltd through authorised representative vs annex technologies	Nitendra sharma(p),	9350292404	sharmanitendra775@gmail.com	12-02-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/143/2025	28-02-2025	Shri suhas chand gupta vs mr raghavendra naik	Pk rawal	9810008623	not available	05-02-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			24	SUIT FOR RECOVERY	CS (COMM)/146/2025	28-02-2025	Kotak mahindra prime ltd vs amit	Amit kumar sinha(P),	9999814620	not available	14-02-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Block-I	Civil Suit	CS (COMM)/65/2025	03-02-2025	THE LAUREN COMPANY LP Vs POLO INDIA	Shravan Bansal(P),	011-26843455	unitedmark@unitedandunited.com	14.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/64/2025	03-02-2025	MV SHOE CARE PRIVATE LIMITED Vs CKM ENTERPRISES	Akshit Navaney(P),	9999276662	akshit@reignlegal.in	31.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/78/2025	12-02-2025	SAYYAD MOHID ANWAR Vs FAHIMAN	Danwar khalil(P),	8130773668	anwar.khalil705@gmail.com	29.01.2025
			12, New Block-I	Civil Suit	CS (COMM)/89/2025	17-02-2025	BANK OF BARODA Vs Shri Balaji Store(Proprietors hip Concern)	Biswajit Patra(P),	9910193233	bkpatra@gmail.com	13.02.2025
			12, New Block-I	Civil Suit	CS (COMM)/100/2025	25-02-2025	NAYAN KHEMANI Sole Proprietor DESIGN ALLIANCE OSAANJ Vs RAHUL LAL	Rashi Bansal(P),	9811229212	saurabh@orionislegal.com	17.02.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Block-I	Commercial	CS (COMM) 82/2025	13-02-2025	DEEPAK ARORA VIVEK VS INDUS SHEEL TOWERS LIMITED	VIVEK SHEEL	9555909380	LC2ASSOCIATESLAW@GMAIL.COM	09-02-2025
25	SH. SANDEEP YADAV	SOUTH	17, New Block-I	Commercial	CS (COMM)/67/2025	04-02-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	03-02-2025
			17, New Block-I	Commercial	CS (COMM)/70/2025	06-02-2025	Bank of Maharashtra Vs Archit Kumar	KADAMBIN KUMAR MUDGIL(P)	7838821105	kkmudgil29@gmail.com	25-01-2025
			17, New Block-I	Commercial	CS (COMM)/71/2025	07-02-2025	True Logistics miki exports	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	24-01-2025
			17, New Block-I	Commercial	CS (COMM)/77/2025	11-02-2025	True Logistics al noor	Kunal Yadav(P)	8743904246	ch.aakash86@gmail.com	24-01-2025
			17, New Block-I	Commercial	CS (COMM)/85/2025	14-02-2025	M/S GOLDMEDAL ELECTRICALS PVT LTD Vs SURYA PALLI SANKARA RAO PROPRIETOR	Shravan Bansal(P)	9650682928	unitedmark@unitedandunited.com	03-02-2025
			17, New Block-I	Commercial	CS (COMM)/90/2025	18-02-2025	Canara bank Vs Savita Yadav	Ankur Singh (P)	9808888806	ankursinghbhadana@gmail.com	14-02-2025
			17, New Block-I	Commercial	CS (COMM)/95/2025	19-02-2025	S M Bagley and Associates Pvt Ltd through its VASHISHT (AR Shiv Kumar) Sharma Vs Om Sai Steel Traders	HEM CHAND VASHISHT(P)	9311039867	juscorporatumsawoffice@gmail.com	06-12-2024
			17, New Block-I	Commercial	CS (COMM)/94/2025	19-02-2025	BANK OF BARODA Vs Krishna BartanBhandar	Biswajit Patra(P)	9910193233	bkpatra@gmail.com	13-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			17, New Court Block-I	Commercial	CS (COMM)/96/2025	20-02-2025	Classic Display Systems Pvt Ltd Vs TRUCAREKIDZ INDIA PRIVATE LIMITED AND ORS	Anoushka Singh(P)	9910505313, 9910115111	Not provided	NA
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	22.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/63/2025	03-02-2025	LOREAL INDIA PRIVATE LIMITED Vs PROKARE AND ORS	Shravan Bansal(P),	011-26843455, 011-46560881	unitedmark@unitedandunited.com	22.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/74/2025	10-02-2025	PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD	Rishabh Thakur(P),	9599276599	rishabh.thakuradv@gmail.com	16.08.2023
			29, New Court Block-II	Commercial	CS (COMM)/75/2025	11-02-2025	RSPL HEALTH PRIVATE LIMITED Vs HIMANSHU SEKHAR BHOI PROPRIETOR OF M/S	Shravan Bansal(P),	011-26843455, 011-26936783	unitedmark@unitedandunited.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/79/2025	13-02-2025	DIAMOND MODULAR PVT LTD Vs SOURABH SINGLA Proprietor of Sanyas	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	10.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/80/2025	13-02-2025	BANK OF BARODA Vs SUNIL	Eram Khan(P),	9717099220	eramadv2000@gmail.com	07.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/81/2025	13-02-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs RAMESH KUMAR PROPRIETOR OF M/S	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/84/2025	14-02-2025	LEAYAN GLOBAL PRIVATE LIMITED Vs KRISHNA SALES AND ANR	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	11.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/87/2025	17-02-2025	BANK OF BARODA Vs M/S RAJ COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/88/2025	17-02-2025	BANK OF BARODA Vs M/S AGGARWAL COLLECTION AND ANR	Biswajit Patra(P),	9910193233	bk.patra@gmail.com	13.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/101/2025	25-02-2025	NETCOM IMPO EXPO PVT LTD THROUGH ITS DIRECTOR Vs PRADEEP KUMAR BANSAL	Vinod khanna(P),	9953455478	khanna_asso@yahoo.co.in	01.10.2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	102/2025	01-02-2025	STATE BANK OF INDIA Vs ABHAY SINGH KUMAR RAJPUT	AMIT SINGH	7011848842	amit.adocate13@gmail.com	16-01-2025
				CS(COMM)	120/2025	10-02-2025	MUNNA KHAN Vs UPGRID SOLUTIONS PVT. LTD.	SACHIN GOYAL	9811141060	Not Mentioned in Paint	Not filed

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	121/2025	11-02-2025	M/s OLYMPIC PETROPRODUCTS LTD. Vs M/S MADHAV INDUS VALLEYANAND BUILDCON LIMITED	8506812719	sanchitgarg99@gmail.com	20-01-2025
				CS(COMM)	129/2025	13-02-2025	CANARA BANK Vs RAVINDER SINGH	999057700	krishenkumar@gmail.com	14-01-2025
				CS(COMM)	133/2025	14-02-2025	BANK OF INDIA Vs M/s ASHITA VIVEK PRINT SERVICE AND ANR.	9873033650	advocatehpbhardwaj@gmail.com	10-02-2025
				CS(COMM)	150/2025	19-02-2025	SBG ENGINEERING CO. LTD. Vs GANNON DUNKERLEY AND CO. LTD.	8860441378	advankit20@gmail.com	12-02-2025
				CS(COMM)	156/2025	21-02-2025	MAHIPAL BHANDARI SINGH Vs SNNR PVT LTD	9810910048	Not Mentioned	10-02-2025
				CS(COMM)	167/2025	25-02-2025	PRECISION SYSTEM CONTROL PARNIKA COMMERCIAL AND ESTATES PVT. LTD. Vs PRANAV PROOTHI	9560205151	mail@utkassociates.com	20-07-2024
29	MS. NEELAM SINGH DISTRICT JUDGE	SOUTH-EAST	14	RECOVERY OF SUIT	CS/COMM/101/2025	01.02.2025	BANK OF INDIA VS VINAY KUMAR	9990042642	anshumanadv@gmail.com	31.01.2025
					CS/COMM/107/2025	03.02.2025	SBI VS PARVINDA KUMAR	AMIT KR.N/A	singhamit0071@gmail.com	01.02.2025
					CS/COMM/112/2025	06.02.2025	M/S RECAZ N. CHEMICALS INDIA VS M/S SAM ENTERPRISES	8178925937	advocateatnks393@gmail.com	04.02.2025
					CS/COMM/126/2025	11.02.2025	LANDMARK LABELS VS P & GS ENTERPRISES	9015020584	advpuneetsingh@yahoo.com	10.02.2025
					CS/COMM/132/2025	12.02.2025	M/S JAGISH THEAD CO. VS AMIT THAKUR	9999401584	amithakur2006@gmail.com	11.02.2025
					CS/COMM/139/2025	14.02.2025	UNION BANK OF INDIA VS NISHA RANI	9312872882	advlalitkumar5700@gmail.com	13.02.2025
					CS/COMM/144/2025	15.02.2025	PRECISION SYSTEM CONTROL VS PARNIKA COMMERCIAL & ESTATES PVT. LTD.	9560205151	mail@utkassociates.com	14.02.2025
					CS/COMM/146/2025	18.02.2025	ANIRUDH BANSAL SHIKHA BHARDWAJ	8595047596	admin@alclegal.in	15.02.2025
					CS/COMM/145/2025	15.02.2025	SHRI KRISHNA ENTERPRISES VS P & G ENTERPRISES	8447932780	sohilyadav@gmail.com	14.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS/COMM/147/2025	18.02.2025	SBI VS PRADEEP KUMAR	AMIT KR. SINGH	7011843842	amit.advocate13@gmail.com	17.02.2025
					CS/COMM/148/2025	18.02.2025	SBI HARMANPREET KAUR VS VARUN CHANDIOK	VARUN CHANDIOK	9818365119	office.chandioke@gmail.com	17.02.2025
					CS/COMM/168/2025	24.02.2025	ROCK ASIA PVT. LTD. VS SHIKHA BHARDWAJ & ANR.	DIVYAM AGARWAL	011-47470761	admin@allegal.in	23.02.2025
					CS/COMM/174/2025	27.02.2025	INDERJOT SINGH VS M/S INTEC CAPITAL LTD.	SIDDHARTH PRAVEEN ACHARYA	8080989023	adv.siddharthacharya@gmail.com	26.02.2025
					CS/COMM/173/2025	27.02.2025	SHYAM SPECTRA PVT LTD. VS BOBBY IT SERVICES	SURENDER KR. & AJIT SINGH	9910860320	surendra.law@gmail.com	26.02.2025
					CS/COMM/172/2025	27.02.2025	SBI VS ZEB FIRADAUS	VARUN CHANDIOK	9818365119	office.chandioke@gmail.com	26.02.2025
					CS/COMM/176/2025	28.02.2025	SBI VS RAHUL GURANG	SUCHITA DIXIT	8896932838	agnihotrisuchitra@gmail.com	27.02.2025
				TRADE MARK/COPY RIGHT	CS/COMM/177/2025	28.02.2025	BENTLEY SYSTEMS AND ORS VS RAGHAVENDRA GOND BOYAPALLY	RAHUL BERUAR	9910044787	rahul.beruar@beruar.com	27.02.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	EXECUTION (COMM)/53/2025	29-01-2025	M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD	Vishal Khattar(P),	N/A	N/A	28.01.2025	
				Commercial Suit	CS (COMM)/27/2025	15-01-2025	LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED	Rounak Nayak(P),	7042835171	mail@nayaklawoffices.com	28.10.2024
				Commercial Suit	CS (COMM)/28/2025	15-01-2025	BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA	Aarshia Behl(P),	9810621272	-	19.12.2024
				Commercial Suit	CS (COMM)/40/2025	16-01-2025	SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES	Prateek Jain(P),	9717521893	prateekjain.adv@gmail.com	08.1.2025
				Commercial Suit	CS (COMM)/71/2025	24-01-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	08.12.2024
				Commercial Suit	CS (COMM)/74/2025	27-01-2025	M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED	WASIM KHAN(P),	7982268882	wasimm.khano4@gmail.com	18.01.2025
				Commercial Suit	CS (COMM)/79/2025	28-01-2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	Vikram Gola(P),	9811244209	Vikramgola2019@gmail.com	20.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/87/2025	29-01-2025	M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET IT SERVICES PVT	Anupam Prakash(P), 8860242352	anupam@k199.co.in	24.01.2025
				Commercial Suit	CS (COMM)/88/2025	29-01-2025	HARI SINGH Vs M/S PENNOTOKAS(P), FASHION LLP	GAURAV 9599157095	-	27.01.2025
				Commercial Suit	CS (COMM)/89/2025	29-01-2025	M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS	PRAVEEN KAPOOR(P) 9999955453	swayampahi@gmail.com	09.01.2025
				Commercial Suit	CS (COMM)/95/2025	31-01-2025	M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY	Rohit verma(P), 9811199659	rajeshgulati22@gmail.com	08.01.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS (COMM)/106/2025	03-02-2025	M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRIVATE LIMITED	Yogesh Kumar Gupta 8010258125	yk Gupta128@gmail.com	22-01-2025
				Commercial suit	EXECUTION (COMM.)/59/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD. Vs RAJENDRA SINGH	Kushal Kumar 7009793548	Rishabh.erudigital128@gmail.com	24-01-2025
				Commercial suit	EXECUTION (COMM.)/60/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA	Kushal Kumar 7009793548	Rishabh.erudigital128@gmail.com	45681
				Commercial suit	CS (COMM)/115/2025	07-02-2025	M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.	Shrey Kapoor 9717755441	shrey.kapoor@gmail.com	30-01-2025
				Execution Petition	CS (COMM)/119/2025	10-02-2025	GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD	Sachin Bajpai 9958992778	info@incennnslgal@gmail.com	30-01-2025
				Execution Petition	CS (COMM)/130/2025	13-02-2025	M/S STINTA SOLUTIONS Vs M/S DAV EDUCATION AND WELFARE SOCIETY	Ajay Kumar Chopra 9811104015	akchopraadv@yahoo.co.in	08-01-2025
				Commercial suit	EXECUTION (COMM.)/69/2025	13-02-2025	SH. RAM BABU SHAH Vs. M/S ASHISH ENTERPRISES	T.S. Rajput 9910974803	stara9312@gmail.com	19-11-2024
				Commercial suit	CS (COMM)/142/2025	17-02-2025	UNION BANK OF INDIA Vs MS. TAHSEEN ULLAH KHAN	Dhanajaya Kumar 9312872882	admin@lexstabililis.com	01-02-2025
				Commercial suit	OMP (COMM.)/28/2025	18-02-2025	YES BANK LTD Vs SAHJOT SINGH BAINS	Lalit Pandey 8130383143	lalitpandeyadv@gmail.com	30-02-2024
				Commercial suit	CS (COMM)/161/2025	18-02-2025	SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE LTD.	Sumeet Anand 9953154353	suprapartnersleg@gmail.com	20-02-2025
				Commercial suit	OMP (COMM.)/19/2025	19-02-2025	MR. NARESH KUMAR JAIN Vs M/S R.K. STOCKHOLDING PVT LTD	Gurbaksh Singh 9810010333	gurbakshsinghadv157@gmail.com	17-04-2023

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial suit	COMP (COMM.)/20/2025	19-02-2025	M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	----
				Commercial suit	EXECUTION (COMM.)/80/2025	19-02-2025	MAHAVEER ENTERPRISES Vs M/S EXPRESS CLONICS PRIVATE LIMITED	Saket Gogia	9845039139	saketgogia@lawtitude.com	----
				Commercial suit	CS (COMM)/153/2025	19-02-2025	C L EDUCATION LTD Vs ROHAN GARG	Vikas Padora	9999195702	vikas.padora@gmail.com	31-01-2025
				Commercial suit	CS (COMM)/160/2025	22-02-2025	M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD.	P.S. Chauhan	8178925937	advocatenks393@gmail.com	07-01-2025
				Commercial suit	CS (COMM)/178/2025	28-02-2025	M/S SUVIDHA AIR SYSTEMS Vs M/S REHANT INDCON PVT. LTD.	Mohit Chadha	9999184123	MCHADHA863@gmail.com	10-02-2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/101/2025	01-02-2025	HARI MOHAN SHARMA Vs CHIRANJIV MARASINI	Raghavendra kumar(P),	9650608	anandsharma.adv1@gmail.com	27.01.2025
				Commercial Suit	CS (COMM)/98/2025	01-02-2025	M/S MANPOWER GROUP SERVICES INDIA PVT LTD Vs M/S SOBEK AUTO INDIA PVT LTD	ABHISHEK SINGH(P),	+91-9899809187 +91-9810690505	gautam@mimansalaw.inparth@mimansalaw.in	29.01.2025
				Commercial Suit	CS (COMM)/100/2025	01-02-2025	CANARA BANK Vs SURESH	KRISHAN KUMAR(P),	9990877700	krishenkumar@lj1mail.com	28.01.2025
				Commercial Suit	CS (COMM)/108/2025	04-02-2025	RAJAN ARORA PROPRIETOR OF M/S DHIMAN STEEL INDUSTRIES Vs M/S ENKEEBEE INFRA TECH INDIA PVT LTD	Rishabh Gulati(P),	9873709995	Rishabh.lawoffice@gmail.com	31.01.2025
				Commercial Suit	CS (COMM)/124/2025	12-02-2025	STATE BANK OF INDIA Vs ABHISHEK KUMAR	VARUN CHANDIOK (P),	9818365119	OFFICE.CHANDIOK@GMAIL.COM	10.02.2025
				Commercial Suit	CS (COMM)/134/2025	14-02-2025	M/S KANGROO IMPEX Vs M/S SHRI RAMA VASHISTH POLYMER	HEM CHAND VASHISTH(P),	9811039867	uscorporatumlawoffice@gmail.com	16.01.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/138/2025	17-02-2025	M/S PRECISION SYSTEM CONTROL Vs PARNIKA COMMERCIAL AND ESTATES PVT LTD	Pranav Proothi(P),	9560205151	MAIL(iv.UTKASSOCIATES.COM	20.07.2024
				Commercial Suit	CS (COMM)/137/2025	15-02-2025	NEHA JAIN Vs PINKI KUMARI	Alok Kumar(P),	9990650484	advkumaraloko81O@gmail.com	01.02.2025
				Commercial Suit	CS (COMM)/163/2025	25-02-2025	ONE97 COMMUNICATIONS LTD Vs KISHORE	SHOBHAN SACHDEVA (P),	9999998560	anant@anantamlegal.com	-
				Commercial Suit	CS (COMM)/169/2025	27-02-2025	PUNJAB NATIONAL BANK Vs SULAGNA DAS GUPTA	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	23.02.2025
				Commercial Suit	CS (COMM)/170/2025	27-02-2025	PUNJAB NATIONAL BANK Vs M/S BASIC HEALTH PRODUCTS LLP	Quaisar Ali(P),	9540049758	tanveerkausar110@gmail.com	28.01.2025
				Commercial Suit	CS (COMM)/175/2025	28-02-2025	BIRENDRA RAWAT Vs JAISWAL GARMENTS	Charan Jeet Singh(P),	9540197757	cjsnjuris@gmail.com	19.02.2025
				Commercial Suit	CS (COMM)/166/2025	25-02-2025	ARUN KUMAR SHAH Vs SUBHASH CHAND CHOTRANI	Roshan Santhalia (P)	9560622223	roshan@chambersofrsanthalia.com	17.02.2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)			Commercial Suit	CS (COMM)/109/2025	04-02-2025	STATE BANK OF INDIA Vs SH. NAND KISHORE	AMIT SINGH	7011848842	amit.advocate13@gmail.com	16-01-2025
				Commercial Suit	CS (COMM)/111/2025	06-02-2025	SMT. SAROJINI DEVI KOHLI AND ORS. Vs SH. JAGMOHAN KAPOOR	NITIN KUMAR	9999402692	justiceallied.lawoffices@gmail.com	23-12-2024
				Commercial Suit	CS (COMM)/113/2025	07-02-2025	M/S. MAHADEV LIQUOR Vs M/S. RAISEN MARKETING PVT. LTD.	SHREY KAPOOR	9717755441	adv.shrey.kapoor@gmail.com	30-01-2025
				Commercial Suit	CS (COMM)/118/2025	10-02-2025	ANIL KUMAR CHAUDHARY Vs HARJESH KUMAR GUPTA	MANOJ KUMAR SINGH	98 18514477,	advrajatjain@gmail.com	24-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/123/2025	11-02-2025	CANARA BANK Vs MURARIN KUMAR AND SRIVASTAV ANR.	ANSHUMA	9990042642	sri.anshu83@gmail.com	06-01-2025
				Commercial Suit	CS (COMM)/140/2025	17-02-2025	STATE BANK OF INDIA DEVENDRA YADAV	AMIT VS SINGH	7011848842	amit.advocate13@gmail.com	14-02-2025
				Commercial Suit	CS (COMM)/143/2025	18-02-2025	BERGER PAINTS INDIA LTD. Vs M/S SUPER CITY DEVELOPERS PVT. LTD.	Pramanshi S	9910539533	pramanshi(a)oulook.com	05-09-2024
				Commercial Suit	CS (COMM)/151/2025	19-02-2025	BHANU ARORA Vs PRIYANKA	Rajendra yadav	9312046733	yadavrazen@gmail.com	14-02-2025
				Commercial Suit	CS (COMM)/152/2025	19-02-2025	L.B. PHARMA PVT. LTD. Vs OM DISTRIBUTORS	Prashant Bhargava	99991119392	PASSANDASSOCIATES@GMAIL.COM	11-12-2024
				Commercial Suit	CS (COMM)/154/2025	20-02-2025	M/S ROYAL FIRE SAFETY FLIPSACES TECHNOLOGY LABS PVT. LTD.	HIMAL AKHTAR	9810456889	l e gumlawfirm@gmail.com	10-07-2025
				Commercial Suit	CS (COMM)/155/2025	21-02-2025	M/S OXFORD EXPRESS LTD. Vs M/S UNIPACK INDUSTRIES AND ORS.	RAVI KUMAR	9899610930	adv.vipulaggarwal1994@gmail.com	17-02-2025
				Commercial Suit	CS (COMM)/159/2025	22-02-2025	CANARA BANK Vs RAJU KUMAR AND ORS.	FAHAD KHAN	9219701292	fahadadvocatekhan@gmail.com	12-02-2025
				Commercial Suit	CS (COMM)/165/2025	25-02-2025	M/S JEWELS BY SAGARIKA Vs M/S TIRUPATI JEWELS AND ORS.	Madhav Bhatia	-9910572585	madhavbhatia@vertarilegal.com	20-02-2025
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL								
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	42/2025	12-02-2025	BANK OF BARODA MURLIDHAR	UMESH VS JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM	07-02-2025
			101	CS COMM	52/2025	15-02-2025	SARV EDUTECH V/S MAHENDER KUMAR	SACHIN KUMAR JAIN	9873586359	SKJAINADVOCATE9@GMAIL.COM	13-02-2025
			101	CS COMM	54/2025	19-02-2025	SHARDA GUPTA V/S MAYASHEEL RETAIL INDIA LTD.	ABHISHEK GUPTA	9718062292	THESUITSLA W FIRM@GMAIL.COM	17-02-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	20/2025	01-02-2025	SPEDITION INDIA LOGISTICS PVT LTDVsNISWA ENGG SOLUTIONS PVT LTD	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	15.01.2025
			--do--	C.S.(COMM)	22/2025	01-02-2025	ANAND JAIN PROP M/S CRAFT METALVsASHOK KUMAR SHARMA PROP M/S	JAWAHAR S CHAWLA	9312965659	chawla8ji@gmail.com	29.01.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNARA	301, New Court Building	CS(COMMERCI AL)	CS (COMM)/81/2025	03-02-2025	ANIL PITTI Vs VIJAY KUMAR	KUSHAGRA BANSAL(P),			23/01/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/80/2025	03-02-2025	Shree Shyam Textiles Vs Armaan Ethnic Wear	Ankit Mehta(P),			24/01/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/83/2025	04-02-2025	Ravi Aggarwal Vs HARIKESH	Bharat Prakash(P),			17/01/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/94/2025	11-02-2025	JAVED ANWAR Vs M DHILLON FREIGHT CARRIER PVT LTD and ors	VASEEM SKHAN(P),			10/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/97/2025	12-02-2025	KUSUM LATA Vs RAHUL GUPTA	SANKET AGARWAL(P),			07/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/102/2025	13-02-2025	Suman Rani Vs Yatin Arora	Mohit Kumar(P),			11/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/100/2025	13-02-2025	M/S GAURAV AND DISHA ASSOCIATES Vs M/s Sonac Engineers and others	Shitanshu Gaur(P),			29/01/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/104/2025	14-02-2025	STATE BANK OF INDIA Vs Sonu	Suchita Dixit(P),			12/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/110/2025	21-02-2025	M/S PARAS COLLECTION Vs M/S TREND CARD	RAJAN SHARMA(P)			17/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/112/2025	22-02-2025	R K PAPER AND FULES Vs HIMALAYA KRAFT	Shitanshu Gaur(P),			17/02/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/115/2025	25-02-2025	Saurav Srivastava Vs Basant Kumar	Pradeep Kumar Gautam(P),			14/01/2025
			301, New Court Building	CS(COMMERCI AL)	CS (COMM)/126/2025	28-02-2025	Bank of Baroda Vs Mohd Shahfaiz	Umesh Joshi			24/02/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHNARA	ROOM NO 208	COMMERCIAL	CS (COMM)/87/2025	06-02-2025	MITTALICS NON FERROUS Vs VICKY JARIWALA	Raghuveer Kapur(P),			03.02.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/91/2025	07-02-2025	Ayush Jain Vs Encana International and others	chirag arora(P),			04.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/99/2025	12-02-2025	RAJESH MEHRA Vs RIHAN	Kamal Singh(P),			11.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/101/2025	13-02-2025	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Padam Kumar Khanna(P),			09.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/103/2025	13-02-2025	Komal Prasad Vs Shri Aniket Kumar	TALEWAR SINGH(P),			06.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/106/2025	18-02-2025	Shri Phool Kumar Vs Shri Deepak Aggarwal and Anr	Subhash Chandra Lochakia(P),			01.10.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/108/2025	19-02-2025	R K PAPER AND FULES Vs PRASHANT PAPER AGENCY	Shitanshu Gaur(P),			17.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/111/2025	22-02-2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	Zareef Ahmad(P),			19.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/87/2025	06.02.2025	MITTALICS NON FERROUS VICKY JARIWALA	Raghuvveer Vs Kapur			03.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/113/2025	22-02-2025	CANARA BANK Vs PRASHANT GUPTA PROP SKL ENTERPRISES	Sanjeev Chopra(P),			22.02.2024
			ROOM NO 208	COMMERCIAL	CS (COMM)/117/2025	25-02-2025	RANJEET SINGH Vs MD NURODHA ALI	SHARAD MALHOTRA(P),			19.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/120/2025	25-02-2025	SH KOMAL PRASAD Vs SMT SUCHITA SINGH	TALEWAR SINGH(P),			24.02.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/128/2025	28-02-2025	SBC MINERALS PRIVATE LIMITED Vs SANDY CLAY PRODUCT	KUSHAGRA BANSAL(P),			23.01.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/132/2025	28-02-2025	STATE BANK OF INDIA Vs Rakesh	Suchita Dixit(P),			26.02.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHID JAFAR ARA	303, New Court Building	CS(COMMERCIAL)	CS (COMM)/129/2025	28-02-2025	BANK OF BARODA MOHD IRFAN	GEETANJA Vs LI SHARMA			25/02/2025
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/130/2025	28-02-2025	BANK OF BARODA AAMIR KHAN	FUMES Vs JOSHI			26/02/2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/116/2025	25-02-2025	M/s Great India Pipes Limited Vs M/s Maa Vaishnav Infra Contract Limited	SHASHANK VERMA		25/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/118/2025	25-02-2025	AKSHAT JAIN Vs PRAVEEN KUMAR JHA Prop of M/s Maa Janaki Enterprises	VIKAS BHATIA		24/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/119/2025	25-02-2025	M/s Biocon Electric Pvt Ltd Vs Ashok Electrical	AMARENDRA KUMAR DUDEY		25/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/114/2025	24-02-2025	IDBI Bank Ltd Vs SUBHASH CHAND PROPRIETOR ADITYA WIRE TRADING COMPANY	PARTHIV J. MEHTA		21/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/107/2025	19-02-2025	paras collection Vs BAZAR	RANJAN KIFAYTISHARMA		17/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/98/2025	12-02-2025	RAM AVTAR Vs MANOJ VERMA	POOJA CHANDHA		10/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/95/2025	11-02-2025	MADHAV PUFOAM LTD. Vs NAIRA FOAM AND PACKAGING THROUGH ITS BRANCHES	NEERAJ PVT. KUMAR		10/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/90/2025	07-02-2025	BANK OF BARODA Nizam Ali	OF UMESH VS JOSHI		04-02-02025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/88/2025	06-02-2025	SANJAY JAIN Vs RISHABH VIJ	SACHIN KUMAR JAIN		05/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/84/2025	04-02-2025	DUPLEX CABLES LTD Vs SSSL HARNESS PVT. LTD.	PARAS PVT. AGGARWAL		03/02/2025	
			303, New Court Building	CS(COMMERCIAL)	CS (COMM)/109/2025	20-02-2025	VEE TRIPS LIP VS AMAZING PATAYA DESTINATION MANAGEMENT CO	NIKHIL		19/02/2025	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHNARA	C No 304	COMMERCIAL	CS (COMM)/82/2025	03-02-2025	RAVI AGGARWAL VS MOHD.. BABU JAIN	Shubham Agarwal	9268300000	bharat.cuptarkcra@gmail.com	17-1-2025
	Sh. Pawan Kumar Matto DJ (COMM-04)			COMMERCIAL	CS (COMM)/86/2025	04-02-2025	BANK OF BARODA RAHIMUDDIN	OF UMESH VS JOSHI	9910568669	advumeshjoshi@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/85/2025	04-02-2025	SHILPA CREATION SHREE SHANKAR HANDLOOM	ADITYA VS JIAN	8383953944	jain.adityaraj@yahoo.com	20-12-2024
				COMMERCIAL	CS (COMM)/89/2025	06-02-2025	SANJAY JAIN VS RAMESH KUMAR CHOPRA	SACHIN KUMAR JAIN	9873586359	skjainadvocate@gmail.com	29-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/92/2025	07-02-2025	PANKAJ GUPTA VS SANJEEV JAIN	K.P. SHARMA	9871693445	kp.sharma@gmail.com	06-02-2025
				COMMERCIAL	CS (COMM)/93/2025	07-02-2025	DHRUV MEDICOS LTD. VS NEERU GANDHI	ANKIT KUMAR	9015505737	adv.aankitarya@gmail.com	03-02-2025
				COMMERCIAL	CS (COMM)/96/2025	11-02-2025	AMIT KUMAR VS KISHORE MISRA & ANR.	SACHIN SHYAM AGGARWAL	9599249972	adv.sachinagg@gmail.com	09-02-2025
				COMMERCIAL	CS (COMM)/105/2025	17.02.2025	SBI BHUWNESHWAR SAHNI	VSABHIJIT DAS	9716757382	Puja.tiwari04@gmail.com	07-08-2024
				COMMERCIAL	CS (COMM)/123/2025	25.02.2025	K AND COMPANY M/S DIMENSION CONSULTING PVT. LTD & ORS.	DR AHUL VSKUMAR	9716324341	advrahul2017@gmail.com	13-02-2025
				COMMERCIAL	CS (COMM)/122/2025	25.02.2025	SH. RAJIV BATRA & ANR V/S RAMESH KUMAR & ORS.	GANESH KUMAR SH.SHARMA	9810771535	nishantganesh@yahoo.co.in	14-02-2025
				COMMERCIAL	CS (COMM)/121/2025	25.02.2025	SHREE GARMENTS MAYASHEEL RETAIL LTD.	JEEVSINGH SISODIYA	9752413505	-	23-12-2024
				COMMERCIAL	CS(COMM)125/2025	27.02.2025	BANK BARODA SAZID	OF UMESH VSJOSHI	9910568669	advumeshjoshi@gmail.com	26-02-2025
				COMMERCIAL	CS(COMM)123/2025	27-02-2025	O.P. & TRADERS LTD. RADHEY SHARAN AGARWAL	SONS MANJU JAIN VS	9818321621	manjujain3.97@gmail.com	24-03-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	603	Commercial Suit	CS COMM. 55/2025	03.02.2025	M/S K C GUPTA TRADERS PVT LTD VS RONTI BHASIN	MANDEEP SINGH KAPOOR	9212002049	Kapoorin@yahoo.com	23.01.2025
			603	Commercial Suit	CS COMM. 64/2025	07.02.2025	M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD	YOGESH KUMAR GUPTA	8010258125	Ykgupta128@gmail.com	06.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			603	Commercial Suit	CS COMM. 69/2025	10.02.2025	SAMSONITE IP HOLDING SARLBHASIN VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	06.02.2025
				Commercial Suit	CS COMM. 76/2025	12.02.2025	M/S AERMECH HVAC ENGINEERING CO. VS M/S NCUBE PLANNING AND DESIGN	JAI DEV SHARMA	9810874706	advocatejaidevs@gmail.com	04.02.2025
				Commercial Suit	CS COMM. 77/2025	12.02.2025	RENU VS M/S SHREE SHAKTI STEEL	VISHAL GARG	9810171302	lochavnitesh003@gmail.com	10.02.2025
				Commercial Suit	CS COMM. 82/2025	19.02.2025	LIC HOUSING FINANCE LTD VS PRADEEP VIDYADHARAN AND ANR	MANI KAUL	9717318398	advmanikaul@gmail.com	29.01.2025
				Commercial Suit	CS COMM. 83/2025	19.02.2025	LIC HOUSING FINANCE LTD VS SHATRUGHAN PRASAD	MANI KAUL	9717318398	advmanikaul@gmail.com	30.01.2025
				Commercial Suit	CS COMM. 84/2025	19.02.2025	M/S KARAM ASSOCIATES VS M/S OM FIRE SAFETY COMPANY PVT LTD	DEVINAVNEET SHARMA	9868546432	navneetsharmaadvocate@gmail.com	14.02.2025
				Commercial Suit	CS COMM. 86/2025	22.02.2025	M/S RADHEY SHYAM MUNICIPAL CORPORATION OF DELHI	ROBIN	9560905884	vandyvb.16@gmail.com	03.02.2025
				Commercial Suit	CS COMM. 93/2025	25.02.2025	IDBI BANK LTD VS M/S SHREE SHYAM GARMENTS	NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	24.02.2025
				Commercial Suit	CS COMM. 97/2025	27.02.2025	UCO BANK VS K ENTERPRISES	ARNESH YADAV	9306185801	ARNESHYADAV52@GMAIL.COM	22.01.2025
				Commercial Suit	CS COMM. 101/2025	28.02.2025	PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM	VED PRAKASH	9711900673	VSRADVISORS@GMAIL.COM	24.02.2025
				Commercial Suit	CS COMM. 102/2025	28.02.2025	IDBI BANK LTD VS M/S SINGH SAAB TRANSPORT	NISHI CHAUDHARY	9899154299	Nishieap@gmail.com	24.02.2025
48	SH. VIKAS DHULL DISTRICT COMMERCIAL COURT.	SOUTH-WEST	613	Commercial Suit	CS (COMM)/89/2025	24-02-2025	PRATEEK GOEL Vs DEEPAK KAPOOR	Sh Vishal Chhabra	9873330292	adv.vishalchhabra@gmail.com	18-02-2025
			613	Commercial Suit	CS (COMM)/85/2025	21-02-2025	Happy Model School ALTEZA Aluminium Window and Door	Sh Animesh Kumar Sinha	8800168606	kaslawoffices@gmail.com	11-02-2025
			613	Commercial Suit	CS (COMM)/74/2025	12-02-2025	M/s GEE KEY FABRIC Vs M/s NEETU CREATIONS	Sh. M.R. Jangid	9212428911	advocatemrj@gmail.com	28-01-2025
			613	Commercial Suit	CS (COMM)/70/2025	11-02-2025	M/s Patanjali Ayurved Limited Vs Mukesh Yadav proprietor of Rajender Yadav Dairy	Sh Harshit Batra	7838828878	harshit.batra7@gmail.com	20-01-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
49	SH. AMIT BANSAL DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	613	Commercial Suit	CS (COMM)/71/2025	11-02-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	999093893	11.gautambhasin@gmail.com	23-09-2024
			613	Commercial Suit	CS (COMM)/56/2025	04-02-2025	Puma Se Vs Sumit Agarwal	Sh Navlin Swain	9999306881	judication.legal@outlook.com	01-02-2025
			613	Commercial Suit	CS (COMM)/58/2025	04-02-2025	EAST INDIA TRANSPORT AGENCY PROVIDEDA MARKETING INDIA PVT LTD	Sh Sanjay Kumar Vs	9899754330	sanjay@justitiaw.com	29-01-2025
			614	ARBITRATION	OMP (COMM.)/3/2025	01-02-2025	GORVERNMENT OF NCT OF DELHI VS M TOOL	SH. CHAUSABDUL SHARMA	9958355777	PRAVESH.ADV@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/28/2025	01-02-2025	PRADEEP SINGH LAMBAA PROP R S ENTERPRISES VS L C PAKERS PVT LTD	SH. CHAUSABDUL SHARMA	9811145131	AACHAUS@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/54/2025	01-02-2025	AYON ALLOYS PRIVATE LIMITED KUBE AUTOTECH PRIVATE LIMITED	MS. YASHSAVI SHARMA	9971117715	MAIL@BLACKCOATCOUNCEL.IN	09.05.2024
			614	EXECUTION	EXECUTION (COMM.)/33/2025	04-02-2025	SHELLZ INDIA PVT LTD VS GIRIJESH KUMAR JHA	SH. P.K. AGGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/61/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS VIJAY KUMAR (BORROWER),	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	30.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/62/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS RAHUL VERMA (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	30.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/63/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD VS LALIT SIROHI (BORROWER)	SH. KUSHAL KUMAR	9958724670	KUSHAL.KUMAR@ERUDITELEGAL.ASIA	30.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/72/2025	11-02-2025	CANARA BANK VS ANKUR KUMAR	SH. RAJIV.B. SAMAIYAR	9811343911	RBSAMAIYAR.ADV@GMAIL.COM	28.01.2025
			614	EXECUTION	EXECUTION (COMM.)/39/2025	12-02-2025	KOTAK MAHINDRA PRIME LTD VS VIKRANT TYAGI	SH. KUSHAL KUMAR	7009793548	RISHABH.ERUDITELEGAL@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/73/2025	12-02-2025	M/S GEE KEYS FABRICS VS M/S JANGID DSSR CREATIONS PVT LTD	SH. M.R. JANGID	9810828193	ADVOCATEMRJ@GMAIL.COM	28.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/75/2025	12-02-2025	RAMJI LAL AND ANR VS GHAMANDI AND ANR	SH. RUDRAH	8800895406	RUDRAHSHARMA85@GMAIL.COM	03.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/78/2025	13-02-2025	AERMEC HVAC ENGINEERING CO VS BLUE PRINT DESIGN STUDIO PVT LTD	SH. JAI DEV SHARMA	9810874706	ADVOCATEJAIDEVSHARMA@GMAIL.COM	04.02.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/79/2025	13-02-2025	AERMEC HVAC ENGTNEERTNG CO VS SASSHARMA INFOTECH PVT LTD	SH. JALDEV SHARMA	9810874706	ADVOCATEJALDEVSHARMA@GMAIL.COM	04.02.2025
			614	ARBITRATION	ARB. (COMM.)/1/2025	17-02-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PRIVATE LIMITED	SH. SATYAJIT SARNA	9930245807	SATYAJIT@SATYAJITSARNA.COM	NA
			614	ARBITRATION	OMP (COMM.)/4/2025	18-02-2025	VENKATESHWARA RAO K VS SBI CARDS AND PAYMENT SERVICES LIMITED	SH. SARADA	M.8447871289	ADVVIDUR23@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/44/2025	18-02-2025	M/S SHREYA ENTERPRISES VS MANVEER SINGH	SH. M.P. CHAUDHARY	8588826768	MPCHAUDHARY07@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/48/2025	24-02-2025	RAJ KUMAR BANSAL BRIGHT ENTERPRISES	SH. VIPIN DILAWARI	9312203957	VIPINDILAWARI83@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM.)/51/2025	24-02-2025	SAHIL CHAWLA VS CAVANA CLOTHING	SH. ARJUN GARG	9910922635	GARGARJUNA@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/90/2025	24-02-2025	LIC HOUSING FINANCE LTD VS ANIL SAJWAN	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	27.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/91/2025	24-02-2025	LIC HOUSING FINANCE LTD VS KALPANA SINGH	MS. MANIKAUL	9717318398	ADVMANIKAUL@GMAIL.COM	27.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/92/2025	25-02-2025	BANK OF INDIA VS M/S BARAHAMREND ENTERPRISES	SH. AMRENDR NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	21.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/98/2025	28-02-2025	DEVI KARAM ASSOCIATES VS TRIUMPH SOLUTIONS PRIVATE LIMITED	SH. NAVNEET SHARMA	9868546432	NAVNEETSHARMAADVOCATE@GMAIL.COM	22.02.2025
			614	COMMERCIAL SUIT	CS (COMM)/99/2025	28-02-2025	IDBI BANK LIMITED VS TARGETRY ACADEMY	MS. NISHI CHAUDHARY	9899154299	NISHICAP@GMAIL.COM	24.02.2025
50	SH. RAKESH PANDIT DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (COMM)	31/2025	04.02.2025	PUNJAB NATIONAL BANK Vs ANIL KUMAR AND ANR.	VIKAS KUMAR	9650795147		
			509	CS(COMM)	57/2025	04.02.2025	EKTA CHOUDHARY PROP ENTERPRISES Vs M/S GUJARAT CO OP MILK	GUFRAN ALI	9868671320		27.01.2025
			509	OMP(I) (COMM)	04/2025	06.02.2025	SMFG India Credit Co. Ltd. Vs CHHIBBER OM SONS	KARAN CHHIBBER			01.02.2025
			509	CS(COMM)	59/2025	06.02.2025	GEE FABRICS DIVINE CREATIONS	M.R. V. JANGID	9810828193	advocatemrj@gmail.com	28.01.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	CS(COMM)	60/2025	06.02.2025	CANARA BANK VS BHUMI SHARMA	SUMIT VIRMANI	9873245548,9873245547	virmanilawco@gmail.com	21.01.2025
			509	EXECUTION (COMM)	34/2025	07.02.2025	PERFECT CONNECT LOGISTIC PVT LTD THROUGH ITS DIRECTOR GAURAV JOSHI	JITENDER PANDEY	9818138452		
			509	CS(COMM)	65/2025	07.02.2025	KOTAK MAHINDRA PRIME LTD. Vs VINOD KUMAR (BORROWER)	KUSHAL KUMAR	9958724670	kushalkumar@eruditelegal.asia	30.01.2025
			509	CS (COMM)	66/2025	10.02.2025	VARUN RAJPUT VS FAST FOOTWEAR	VISHAL GARG	9810171302	vishalgarg777@gmail.com	31.01.2025
			509	CS (COMM)	67/2025	10.02.2025	VARUN RAJPUT VS THERMOKING	VISHAL GARG	9810171302	vishalgarg777@gmail.com	31.01.2025
			509	CS (COMM)	68/2025	10.02.2025	IDBI BANK LTD Vs M/S KAMRAN ENTERPRISES				
			509	CS (COMM)	80/2025	14.02.2025	SHYAM SUNDER GOEL VS R P G STEEL TRADERS	NITESH LOCHAV, VISHAL GARG	9810171302	lochavnitesh03@gmail.com	10.02.2025
			509	CS(COMM)	81/2025	19.02.2025	STATE BANK OF INDIA MAINPAL VS MS. S. SSOOD & ASSOCIATES		9811786067	msssoodadvocate@gmail.com	18.11.2024
			509	Execution (COMM)	47/2025	21.02.2025	PUNJAB NATIONAL BANK DEEPAK KUMAR VIJAY	SATYA PRAKASH VS SINGH	9718877012	satyaprakash15@gmail.com	
			509	CS(COMM)	87/2025	24.02.2025	LIC HOUSING FINANCE LTD VS MOHD AZHARUDDIN KHAN	MANI KAUL	9717318398	advmanikaul@gmail.com	28.01.2025
			509	CS(COMM)	88/2025	24.02.2025	LIC HOUSING FINANCE LTD VS TUSHAR SHARMA	MANI KAUL	9717318398	advmanikaul@gmail.com	27.01.2025
			509	CS (COMM)	94/2025	27.02.2025	B2B HOSPITALITY PVT LTD VS FORTUNE INN GARZIA	NISHANT VERMA	9631082831	vermanishant62520@gmail.com	17.02.2025
			509	CS(COMM)	95/2025	27.02.2025	VISHWANATH SHARMA VS M/S RAUNAK CONSTRUCTION AND DEVELOPERS AND ANR	SHUBHAM SHARMA	9643119225	inbox.shubham04@gmail.com	12.02.2025
			509	CS(COMM)	96/2025	27.02.2025	PUNJAB NATIONAL BANK Vs ANIL GARG	ARVIND WISHWABA NDHU	8851667096	arvind.wishwabandhu@gmail.com	07.02.2025
			509	CS (COMM)	100/2025	28.02.2025	IDBI BANK LTD Vs M/S CHAUDHA KRISHNA STEELRY WORKS	NISHI	9899154299	nishi.eap@gmail.com	04.09.2024
TOTAL					550						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF FEBRUARY 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL		NIL							
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL		NIL							
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL		NIL							
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL		NIL							
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL		NIL							
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		NIL							
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		NIL							
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL							
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./188/2025	13.02.2025	M/S S K EDUCATIONS PVT LTD Vs CHAHAKTA BACHPAN PLAY SCHOOL AND ORS	ROHIT VASHIST	9810189223	rohit1996vashist@gmail.com	28.02.2025
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./208/2025	17.02.2025	STATE BANK OF INDIA Vs Sweta Singh	Suchita Dixit	896932838	sonihotrisuchita@gmail.com	24.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./295/2024	11.03.2025	M/S INVICTUS DIGITAL Vs M/S SHREE DURGA ENTERPRISES	YASHPAL SINGH	9810220380	advocates.e.klawya@gmail.com	21.02.2025
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./103/2025	22.01.2025	KARIGARI DESIGNS PVT	MUKESH KUMAR	9718053860	NA	12.02.2025
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./117/2025	25.01.2025	Vansh Khurana Vs G7 W	S.K. TIWARI	9811479499	NA	12.02.2025
			309 THIRD FLOOR EXTENSION BLOCK	CS	CS/COMM./1277/2023	03.10.2023	RAJENDER KUMAR MA	VIJAY K.SH	9873403435	viivadvs58@gmail.com 111	01.02.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)	18-12-2024	HPL Electric and Power Ltd through its Authorised Representative Vs Subhash Chandra Proprietor of S S Electricals	Il Kumar Ja	9810210832	vijayprakash9682@gmail.com	24.2.2025
			307	Civil	CS (COMM)	30-07-2024	Nike Innovate C.V. Vs As	Aastha Singh	9818209970	aastha@thelegist.com	12.2.2025
			307	Civil	CS (COMM)	28-05-2024	TDG Infraengineering Pvt Ltd Vs M/s National Construction	RAJEEV G	9873560776	rajeevgupta.lawyer@gmail.cm	4.2.2025
			307	Civil	OMP (I) (CO	12-08-2024	TATA CAPITAL LTD Vs S	NISH BHOP	9811452022	anish_bhola17@yahoo.com	1.2.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)343	07-03-2024	M/s Agrico Organics Vs	Kunal Madal	9810821712	kunalmadahan@kmalawoffice.com	10.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)490	24-11-2021	M/S SAMUNDER SAREE CENTRE Vs M/S JANNAT	osh Kumar	9250277818	-	10.02.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			COURT ROOM 310	CS (COMM)	CS (COMM)/25	01-11-2019	RAVINDRA AGGARWAL	Arsha Ahmed	-	-	10.02.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/54	14-01-2025	OMEGA SILICONE INDIA	Anurag Nasiar	9999683501	advanurag nasiar@gmail.com	19.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	82/2025	22.01.2025	TATA CAPITAL LTD V/S ANURAG SHARMA	ANISH BH9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025	
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPTIAL LTD V/S ANUBHAV PANDEY	ANISH BH9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025	
			401	OMP I COMM	103/2025	27.01.2025	HDFC BANK LTD V/S RISHI PAL SINGH	ANISH BH9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025	
			401	OMP I COMM	102/2025	27.01.2025	HDFC BANK LTD V/S SUNIL SEHRAWAT	ANISH BH9811452022	ANISHBHOLA17@YAHOO.COM	03.02.2025	
			401	MISC DJ	447/2024	26.07.2024	CANARA BANK V/S RAM KUMAR	SANTOSH KUMAR ROUT	9990432878	SKRLAWFIRMS@GMAIL.COM	06.02.2025
			401	OMP I COMM	128/2025	29.01.2025	HDFC BANK LTD V/S SUSHIL AGGARWAL	ANISH BH9811452022	ANISHBHOLA17@YAHOO.COM	06.02.2025	
			401	CS COMM	1250/2024	14.11.2024	M/S DEEP BLUE EXPRESS P LTD V/S RAJESH KR MIGLANI	HIMANSU7988358702	JAIN.HIMANSHU87@GMAIL.COM	25.02.2025	
			401	CS COMM	136/2025	29.01.2025	YASHPAL KHURANA V	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	11.02.2025
			401	CS COMM	1238/203	06.09.2023	HARMIT SINGH V/S RAVI BHAI	KUNAL K9871028645	KKALRAADV@GMAIL.COM	17.02.2025	
			401	CS COMM	137/2025	29.01.2025	AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION TECHNOLOGY	MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	23.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			401	OMP I COMM	127/2025	29.01.2025	HDFC BANK LTD V/S RACHIT SHARMA	ANISH BH	9811452022	ANISHBHOLA17@YAHOO.COM	06.02.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		NIL							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			cs(comm)870/2024	07-10-2024	Aqualite Industries Vs. Prateek Roy Barman	Archit Singhal	9899043045	legal@sigmalegal.in	06.02.2025
					cs(comm)988/2024	20-11-2024	Happy Foot Care Industries Vs. Raman Industries	Sanjay Kalipadma Jain	981112087	spjainlawfirm@gmail.com	04.02.2025
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	OMP i COMM	265/2024	12.11.2024	YES BANK LTD VS VANDANA ARORA	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	25.01.2025
			209	OMP i COMM	267/2024	12.11.2024	YES BANK LTD VS SUMIT KUMAR	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.01.2025
				OMP i COMM	262/2024	12.11.2024	YES BANK LTD VS PREMPAL SIYARAM	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.01.2025
				OMP i COMM	264/2024	12.11.2024	YES BANK LTD VS RAJ SHARMA	SACHIN KATYAL	9811015339	KATYALSACHIN2008@GMAIL.COM	20.01.2025
				CS COMM	33/2025	14.01.2025	SATYA NARAIN GPTA VS PUNEET VERMA	USHA KIRAN	9811317311	ARVINDGUPTA@GMAIL.COM	24.01.2025
				CS COMM	999/2024	26.11.2024	OM TRANS LOGISTICS LTD VS NEHAL SUTARIYA	ARUN AGGARWAL	9810163624	ADVOCATEARTJN23@GMAIL.COM	02.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
16	SH. DIG VJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		COMMERCIAL	CS (Comm) 1005/2024	07-11-2024	IFG Hardware P LTD Vs Jayanti Shashi Kumar	vibhore garg	9811352998	vibhor@bavlegal.in	17-12-2024
				COMMERCIAL	cs (Comm) 1012/2024	29-11-2024	Ms PSA Polymers P Ltd Vs Priya Ravindera	Ritik Malik	8076078466	RLBAJURIST@GAMIL.COM	24-01-2025
				COMMERCIAL	CS (Comm) 447/2024	20-05-2024	M/S BEST ROADWAYS Vs ARUN GUPTA	REHANA AHMAD	8376927278	NOT MENTIONED	30-01-2025
				COMMERCIAL	CS (Comm) 5844/2024	05-12-2024	M/S GLOBEX BATHING SOLUTIONS V/S SMT. SULEKHA	SURIENDER SINGH	9212226354	ASVSURIENDERSINGH@GAMIL.COM	05-01-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	OMP (COMM.)	260 / 2024	11.12.2024	Indian Academy of Highway Engineers Vs Ms Vanya Marketing Pvt Ltd	SARTHAK RAIZADA	9354096301	12.02.2025	
				CS (COMM.)	821 / 2024	01.10.2024	M/S ORIENT BLACKSWAN PVT LTD Vs SHRI VED PRAKASH GUPTA SOLE PROPRIETOR OF M/S KRISHNA BOOK DEPOT (SINCE DECEASED THROUGH LEGAL HEIR)	ANAND SINGH	9873273410	18.02.2025	

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM.)	129 / 2024	24.05.2024	Hll Infra Tech Services Limited Vs Bhullar Construction	MANMOHAN SINGH NARULA	9999446727	21.02.2025	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	SUIT FOR RECOVERY	CS (COMM)/5739/2024	28/11/24	Ridgeway Energy vs Ernst and young	PRASHANT PATHAK	NOT AVAILABLE	45689	
				SUIT FOR TRADEMARKS	CS (COMM)/5765/2024	07/12/24	Zyklus Wellness Products Ltd. v. Golechha Bioscience Pvt. Ltd & Anr	RAHUL BHUJBAL	NOT AVAILABLE	45745	
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1203/25	04.02.2025	AXIS BANK LTD VS BINSYS TECHNOOGIES P LTD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscslegal.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1205/25	04.02.2025	KOTAK MAHINDRA BANK LTD VS UPADHYAY TRANSPORT	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	824/25	24.01.2025	MAHINDRA FINANCIAL VS IRSHAD ALAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	917/25	27.01.2025	AXIS BANK LTD VS YASHODA KUMARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	916/25	27.01.2025	AXIS BANK LTD VS BABLOO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	912/25	27.01.2025	AXIS BANK LTD VS RAKESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1000/25	29.01.2025	YES BANK LTD VS VANSHIKA ROAD	ANANJAY SINGH(P),	7030378800	asaplegaldadvocates@gmail.com	13.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	666/25	21.01.2025	YES BANK LTD VS MANOJ MISHRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1148/25	03.02.2025	AXIS BANK LTD VS AJAY KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1153/25	03.02.2025	AXIS BANK LTD VS JAY PRAKASH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1146/25	03.02.2025	AXIS BANK LTD VS SONIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1145/25	03.02.2025	AXIS BANK LTD VS UDAY KUMAR OJHA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	1147/25	03.02.2025	AXIS BANK LTD VS PUNEET BHATIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	10.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	725/25	22.01.2025	AXIS BANK LTD VS PRASHWAR AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	09.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	151/25	10.01.2025	AXIS BANK LTD VS VED PRAKASH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	15.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	479/25	15.01.2025	AXIS BANK LTD VS HEMRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcp-artners.co.in	19.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	168/2025	10.01.2025	AXIS BANK LTD VS MOHIT KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	21.02.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	169/2025	10.01.2025	AXIS BANK LTD VS MENKA	Rahul Chauhan(P),	9971891788	info@aualegal.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	335/2025	14.01.2025	KOTAK MAHINDRA BANK LTD VS SHYAM BIHARI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	338/2025	14.01.2025	KOTAK MAHINDRA BANK LTD VS ROHIT SACHAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.02.2025
			12, New Court Block-I	Civil Case	10/2025	10.01.2025	RUBICON INSPECTIONS SYSTEMS VS PARAS RAILTECH	ANKUR GARG(P),	9971420555	official@maplegal.in	21.02.2025
			12, New Court Block-I	Civil Case	17/2025	14.01.2025	M/s LOREAL INDIA P LTD VS ASHOK KUMAR & ORS	Shravan Bansal(P),	9990605966	prishi@unitedandunited.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	582/2025	18.01.2025	AXIS BANK LTD VS RAJVEER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	583/2025	18.01.2025	AXIS BANK LTD VS RENU GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	584/2025	18.01.2025	AXIS BANK LTD VS ASHA DOUNDIYAL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	727/2025	22.01.2025	AXIS BANK LTD VS EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	586/2025	18.01.2025	AXIS BANK LTD VS GULFAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	717/2025	22.01.2025	AXIS BANK LTD VS SARA TRADING COMPNAY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.02.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/596/2022	15.10.2022	CANARA BANK Vs MR. JAIPAL	ANSHUMAN SHRIVASTAVA	9990042642	SRIANSHU83@GMAIL.COM	01.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/6/2025	09.01.2025	IKSULA SERVICES PRIVATE LIMITED Vs COSPACES OPTech PRIVATE LIMITED	ASHKRITI TIWARI	7708748786	ashkrit464@gmail.com	01.02.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/20/2025	27.01.2025	M/S CHRYSALIS CREATION Vs RENU GUPTA	ASHUTOSH LOHIA	9810120000	ALOHIAADV@GMAIL.COM	04.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/761/2025	22.01.2025	AXIS BANK LIMITED Vs VIVEK KUMAR PANDEY	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/764/2025	22.01.2025	AXIS BANK LIMITED Vs SHOBHA VERMA	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/767/2025	22.01.2025	AXIS BANK LIMITED Vs NEHA ENTERPRISES	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/769/2025	22.01.2025	AXIS BANK LIMITED Vs HAMENT KUMAR	RAHUL CHAUHAN	9971891788	INFO@AULEGAL.COM	10.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/55/2025	28.01.2025	MS SAHARA TRADERS Vs MS SHEELA GEHLOT PVT LTD	SHAHID AHMAD	9910536696	SHAHIDAHMEDADVOCATE@GMAIL.COM	11.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/268/2024	03.06.2024	Union Bank Of India Vs Vijender And Rakesh	KAMALJIT SINGH	9890410729	KAMALJITSINGHRAJNOT@GMAIL.COM	12.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM)/114/2023	27.02.2023	SHUBHAM GOLDIEE MASALE PVT. LTD. Vs CHAUDHARY SWADIST MASALA UDHYOG	S.K.BANSAL	1126843455	UNITEDM ARK@UNI TEDANDU NITED.CO M	17.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/511/2024	08.11.2024	Punjab National Bank Vs Bhawna Walia	SARAVJIT YADAV	9711785812	SARAVJEE YADAVo8 @GMAIL.C OM	17.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/59/2025	31.01.2025	RAJENDRA GUPTA Vs NAZIA NASIR	SUNIL SHARMA	9711747642	SUNILLEG AL1o3@G MAIL.COM	17.02.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/17/2025	25.01.2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs ALPINE FRESH PVT LTD	NITESH KUMAR	9810197092	DSADV13 @GMAIL.C OM	17.02.2025
			6, New Court Block-I	Commercial	Execution (Comm.)/168/2023	02.05.2023	HT MEDIA LTD Vs MUKUL VASHISHT PROPRIETOR R R SOLUTION	MADHUR DHINGRA	9999467283	MADHUR @AMASSO CIATES.CO IN	27.02.2025
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/3478/2024	17-12-2024	AXIS BANK LTD Vs ASHANAND	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajan05@ yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3479/2024	17-12-2024	AXIS BANK LTD Vs MADHU	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajan05@ yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3480/2024	17-12-2024	AXIS BANK LTD Vs MOHSIN KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajan05@ yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3481/2024	17-12-2024	AXIS BANK LTD Vs PHOP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_m ahajan05@ yahoo.com	06.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3484/2024	17-12-2024	AXIS BANK LTD Vs VANDANA TALWAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/417/2022	18.07.2022	M/S R.K GUPTA AND ASSOCIATES AND ANR VS M/S PRISTINE PUBLICATIONS PVT LTD	C. M. GOYAL	9810652956	CMGOYALADVOCA TE@GMAIL.COM	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/418/2025	15-01-2025	AXIS BANK LTD Vs RUKHSANA BEGUM	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/419/2025	15-01-2025	AXIS BANK LTD Vs PARVEEN KUMAR MISHRA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/36/2025	21-01-2025	AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD	Prashant Bhargava(P),	9991119392, 9991116006	PASSAND ASSOCIATES@GMAIL.COM	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/37/2025	21-01-2025	AARK PHARMACEUTICALS Vs INDIANA PHARMA	Prashant Bhargava(P),	9991119392, 9991116006	PASSAND ASSOCIATES@GMAIL.COM	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/61/2025	01-02-2025	M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR	Shravan Bansal(P),	011-26843455, 011-32959881	unitedmark@unitedandunited.com	06.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/53/2025	25-01-2025	M/S KAMDHENU LIMITED Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND ANR	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	06.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/116/2025	09-01-2025	AXIS BANK LTD Vs ROSHAN LAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/117/2025	09-01-2025	IFFCO KISAN FINANCE LTD Vs BALVIR PRATHVI	SAGAR AGGARWAL	9266434364	advocatesagaragawal@gmail.com	10.02.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/398/2025	14-01-2025	KOTAK MAHINDRA PRIME LTD Vs GIRDHARI SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/225/2025	13-01-2025	AXIS BANK Vs Ajay Sharma	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/226/2025	13-01-2025	AXIS BANK Vs RAJENDER KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/115/2025	09-01-2025	AXIS BANK LTD Vs KAPIL SIKRI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED Vs KK ROY HEALTHCARE PRIVATE LIMITED	RAUNAQ KAMATH	9999947699	office@ira.law	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/632/2025	18-01-2025	Axis Bank Ltd Vs KIRAN BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/629/2025	18-01-2025	Axis Bank Ltd Vs VIMAL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/239/2025	13-01-2025	AXIS BANK LTD Vs YOGESH KUMAR GUPTA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/242/2025	13-01-2025	AXIS BANK LTD Vs SHALINI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/631/2025	18-01-2025	Axis Bank Ltd Vs ANIL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/630/2025	18-01-2025	Axis Bank Ltd Vs BHAVESH DEV SANGER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/57/2025	04-01-2025	AXIS BANK LTD Vs RAVI SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/402/2025	14-01-2025	AXIS BANK LTD Vs VIJAY KUMAR YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/405/2025	14-01-2025	AXIS BANK LTD Vs SUNIL KUMAR GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	10.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/639/2025	18-01-2025	Axis Bank Ltd Vs SHAHRUKH KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/641/2025	18-01-2025	Axis Bank Ltd Vs RISHIPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/640/2025	18-01-2025	Axis Bank Ltd Vs PRASHWAR AZAD	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/633/2025	18-01-2025	Axis Bank Ltd Vs ABHISHEK SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/634/2025	18-01-2025	Axis Bank Ltd Vs AABID KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/638/2025	18-01-2025	Axis Bank Ltd Vs RANJEET SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/703/2025	22-01-2025	Axis Bank Ltd Vs A K ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/704/2025	22-01-2025	Axis Bank Ltd Vs KHATRI ROADLINES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/705/2025	22-01-2025	Axis Bank Ltd Vs GURPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/708/2025	22-01-2025	Axis Bank Ltd Vs NAVEEN VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/707/2025	22-01-2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0014	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/693/2025	22-01-2025	Axis Bank Ltd Vs MUKHTAR ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/636/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/637/2025	18-01-2025	Axis Bank Ltd Vs RAHUL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1065/2025	31-01-2025	Axis Bank Ltd Vs SHAMA PARAVEEN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1063/2025	31-01-2025	Axis Bank Ltd Vs DHANRAJ YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1066/2025	31-01-2025	Axis Bank Ltd Vs RAMESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1064/2025	31-01-2025	Axis Bank Ltd Vs HARVANS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1068/2025	31-01-2025	Axis Bank Ltd Vs ANIL KUMAR DUBEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1069/2025	31-01-2025	Axis Bank Ltd Vs RAMHIT R CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1035/2025	30-01-2025	Axis Bank Ltd Vs NIRMAL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1033/2025	30-01-2025	Axis Bank Ltd Vs SHANI SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1034/2025	30-01-2025	Axis Bank Ltd Vs JAHANGEER KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1113/2025	01-02-2025	AXIS BANK LTD Vs ANURAG KUMAR SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1115/2025	01-02-2025	AXIS BANK LTD Vs HARJIT KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3570/2024	20-12-2024	AXIS BANK LTD Vs RAJPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3571/2024	20-12-2024	AXIS BANK LTD Vs JUNGJIT SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3572/2024	20-12-2024	AXIS BANK LTD Vs ARSHAD HUSSAIN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3577/2024	20-12-2024	AXIS BANK LTD Vs ARUN PRATAP DHAKARE	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3578/2024	20-12-2024	AXIS BANK LTD Vs SHASHI PRATAP SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3573/2024	20-12-2024	AXIS BANK LTD Vs SHAHZAD ALI	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3574/2024	20-12-2024	AXIS BANK LTD Vs DEVENDRA SINGH TOMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3575/2024	20-12-2024	AXIS BANK LTD Vs ROHIT KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3576/2024	20-12-2024	AXIS BANK LTD Vs INDERJEET KAUR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1112/2025	01-02-2025	AXIS BANK LTD Vs ALOK KUMAR PANDEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/114/2025	09-01-2025	YES BANK LTD Vs SHUBHAM SINGH	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/132/2025	10-01-2025	HDFC BANK LTD Vs VEERVATI THAKUR DASS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/210/2025	13-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SULTAN MUSA PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/223/2025	13-01-2025	AXIS BANK LTD Vs ADITYA SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/227/2025	13-01-2025	AXIS BANK LTD Vs GOVIND RAM MEENA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/236/2025	13-01-2025	AXIS BANK LTD Vs DHANRAJ SO RANG LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/397/2025	14-01-2025	YES BANK LTD Vs Surrender	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/635/2025	18-01-2025	AXIS BANK LTD Vs BASIT RAM YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/642/2025	18-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HITESH RAMESH DESARDA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/696/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAJBAPU MUTTAYA DURGE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/694/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAWALE ENTERPRISES	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	14.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/695/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SONAWANE TOURS AND TRAVELS	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/663/2025	21-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs NEK CHAND PURANDRE	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/701/2025	22-01-2025	Yes Bank Ltd Vs AJAY KUMAR JAISWAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandey adv@gmail.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/702/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KHAN NAJMA FARHAT FAROOQ KHAN	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/880/2025	25-01-2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/881/2025	25-01-2025	AXIS BANK LTD Vs KISHOR SO SHANKAR LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/883/2025	25-01-2025	AXIS BANK LTD Vs HAKARU SO HURAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/808/2025	24-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs GLOBAL AUTO SYSTEM	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/872/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALAIYARASAN KANDEEBAN K	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/873/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AKRAM MOHAMMAD ASLAM	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/874/2025	25-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SIGNATURE INTERNATIONAL CORPORATION	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/878/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FATHIMA SANU P	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/879/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MUKESH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17-01-2025	SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mailzsanjaybansal@yahoo.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/609/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs NIKESH BHIM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/611/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs SUGNI RAM KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil.com	14.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/118/2025	10-01-2025	AXIS BANK LTD Vs BRJESH SRIVASTAVA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/223/2025	13-01-2025	AXIS BANK LTD Vs ADITYA SHARMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/240/2025	13-01-2025	AXIS BANK LTD Vs ANJU SURYAVANSHI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1032/2025	30-01-2025	AXIS BANK LTD Vs MANISH CHOUDHARY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	18.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/610/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs DINESH HUKUM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/995/2025	29-01-2025	AXIS BANK LIMITED Vs SHYAMVEER SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw @gmail.co m	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/137/2025	10-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs APARNA CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/964/2025	28-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAREEK SHAKIL PARVEZ	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/907/2025	27-01-2025	AXIS BANK LTD Vs VINAY MISHRA	SUNITA SIINGH	9871040589, 8920586266	indolexlaw @gmail.co m	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1067/2025	31-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1169/2025	04-02-2025	AXIS BANK LTD Vs MOHD IMRAN	Dharam Dev(P),	9810072439	dladevlawa ssciates@ gmail.com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1214/2025	06-02-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs BHUPENDRA KUMAR GAUTAM	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1213/2025	06-02-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs NEERAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvo cate@gamil .com	27.02.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1261/2025	07-02-2025	AXIS BANK LTD Vs VIDHI MALHOTRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw @gmail.co m	27.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETIONER NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1260/2025	07-02-2025	AXIS BANK LTD Vs RAGHUVeer SINGLA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.02.2025
			29, New Court Block-II	Commercial	CS (COMM)/74/2025	10-02-2025	PREM PANWAR AND ORS Vs M/S TANWAR ENTERTAINMENTS PVT LTD	Rishabh Thakur(P),	9599276599	fishabh.thakur.adv@gmail.com	27.02.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/62/2025	10.02.2025	JAGDAMBA JYOTI V INNOVATICE PROJECT MANAG.	HIMANSHU JAIN	N/A	N/A	11.02.2025
					CS/COMM/64/2025	10.02.2025	ASHA DEVI VS MEDREW HEALTHCARE	ANKIT KUMAR	N/A	N/A	11.02.2025
					CS/COMM/132/2025	15.02.2025	M/S JAGDISH TREAD VS AMIT THAKUR	PUNEET GARG	N/A	N/A	14.02.2025
					CS/COMM/384/2024	19.02.2025	M/S NIVESA ADIRONS VS M/S BEKUM INFRA PROJECTS	GARUAV TYAGI	N/A	N/A	20.02.2025
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS (COMM)/106/2025	03-02-2025	M/S AUSTVINAYAK PLYWOODS Vs VIAK GROUP PRVIVATE LIMITED	Yogesh Kumar Gupta	8010258125	vk Gupta128@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/59/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD. Vs RAJENDRA SINGH	Kushal Kumar	7009793548	Rishabh.erdigitallegal128@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/60/2025	07-02-2025	KOTAK MAHINDRA PRIME LTD Vs SONU SONU SHARMA	Kushal Kumar	7009793548	Rishabh.erdigitallegal128@gmail.com	--
				Commercial suit	CS (COMM)/115/2025	07-02-2025	M/S MAHADEV LIQUAR Vs M/S MILLENIUM INFRAENGINEERS PVT LTD.	Shrey Kapoor	9717755441	shrey.kapoor@gmail.com	--
				Execution Petition	CS (COMM)/119/2025	10-02-2025	GROG EVENTS AND ENTERTAINMENT PVT LTD Vs BOLLYBOOM INDIA PVT LTD	Sachin Bajpai	9958992778	info@incennslegal@gmail.com	--
				Execution Petition	CS (COMM)/130/2025	13-02-2025	M/S STINT SOLUTIONS Vs M/S DAV EDUCATION AND WELFARE SOCIETY	Ajay Kumar Chopra	9811104015	akchopraadv@yahoo.co.in	--
				Commercial suit	EXECUTION (COMM.)/69/2025	13-02-2025	SH. RAM BABU SHAH Vs. M/S ASHISH ENTERPRISES	T.S. Rajput	9910974803	stara9312@gmail.com	--
				Commercial suit	CS (COMM)/142/2025	17-02-2025	UNION BANK OF INDIA Vs MS. TAHSEEN ULLAH KHAN	Dhanajaya Kumar	9312872882	admin@lexstabililis.com	--
				Commercial suit	OMP (1) (COMM.)/28/2025	18-02-2025	YES BANK LTD Vs SAHJOT SINGH BAINS	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	--
				Commercial suit	CS (COMM)/161/2025	18-02-2025	SMARTWORKS COWORKING SPACES PVT. LTD. Vs PROBEROS TRADING PRIVATE LIMITED	Sumeet Anand	9953154353	suprapartnerslegal@gmail.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Commercial suit	OMP (COMM.)/19/2025	19-02-2025	MR. NARESH KUMAR JAIN Vs M/S R.K. STOCKHOLDING PVT LTD	Gurbaksh Singh	9810010333	gurbakshsinghadv157@gmail.com	--
				Commercial suit	OMP (COMM.)/20/2025	19-02-2025	M/S SPLENDOR BUILDWELL PVT LTD Vs MR. Mukesh Taneja	Sarthak Gupta	8826615068	adv.sarthakgupta@gmail.com	--
				Commercial suit	EXECUTION (COMM.)/80/2025	19-02-2025	MAHAVEER ENTERPRISES Vs M/S EXPRESS CLONICS PRIVATE LIMITED	Saket Gogia	9845039139	saketgogia@lawttitude.com	--
				Commercial suit	CS (COMM.)/153/2025	19-02-2025	C L EDUCATE LTD Vs ROHAN GARG	Vikas Padora	9999195702	vikas.padora@gmail.com	--
				Commercial suit	CS (COMM.)/160/2025	22-02-2025	M/S RECAZ CHEMICALS (INDIA) PVT LTD. Vs M/S MOHIT RUBBER FOAM INDIA PVT LTD.	P.S. Chauhan	8178925937	advocatens393@gmail.com	--
				Commercial suit	CS (COMM.)/178/2025	28-02-2025	M/S SUVIDHA AIR SYSTEMS Vs M/S REHANI INDCON PVT. LTD.	Mohit Chadha	9999184123	MCHADHA863@GMAIL.COM	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL								
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
34	MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	Misc (DJ)	421/2024	24.05.2024	Meenu Sharma Vs Nine Cafe o Hospitality Services Pvt. Ltd.	Sh Vinod Kumar Srivastava	9891269053	vs770449@gmail.com	17.02.2025
				CS (COMM.)	2939/2024	01.08.2024	M/s Balaji Enterprises Vs M/S KVS Plast India Pvt. Ltd	Sh Utkarsh Gupta	8860211682	utkarshlega196@gmail.com	25.02.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (COMM.)	3964/24	20.12.2024	M/s Seashell Vs Backlog shipping	Shivam Mehra	9769075181	shivammehra@gmail.com	18.02.2025
				CS (COMM.)	3850/2024	16.11.2024	M/S Krishi Rasayan Exports Vs M/S Mahesh Krishi Seva Kendra	G.S Gangwar	9717211123	gangwar@gs-gangwar.com	10.03.2025
				CS (COMM.)	3968/2024	21.12.2024	Heemanshu Publication Vs Mother Teresa	Naman Sabharwal	9868547959	chambersofgg@gmail.com	19.02.2025
				CS (COMM.)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim	Amit Kumar Singh	7011848842	singhamito071@gmail.com	18.02.2025
				CS (COMM.)	6/2025	09.01.2025	Manorama Vs M/S Bharti Airtel ltd	Ajay Kumar Singh	9871681168	ajay111969@gmail.com	25.02.2025
				CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar	Mr. R.K. Sinha	9811255673	advocatesinha@rediffmail.com	13.02.2025
				CS (COMM.)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLX India	Parth Dixit	9810690505	parth@mimansalaw.in	13.02.2025
				MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura	Bharat Gupta	45640851	legistauxiliary@gmail.com	15.02.2025
				CS (COMM.)	60/2025	22.01.2025	Jumax foam Vs Shamsons Polymers	Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	19.02.2025
				CS (COMM.)	17/2025	10.01.2025	One 97 Communications Vs Welcome Theatre	Mr Rohit Jain	9811074162	rohitjn2003@gmail.com	28.02.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				CS (Comm)	3856/2024	18.11.2024	Uco Bank Vs Mrs Jyoti Srivastava	I.S Chauhan	9811008367	aschauhanadvo1@gmail.com	21.02.2025
				CS(COMM)	135/25	14.02.2025	Union Bank of India Vs Mamta Sharma	Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	18.02.2025
				CS (COMM.)	3689/2024	20.09.2024	RX Infotech Vs Kaushal Kishore Gupta	Maneesh Gumber	9911315304	ascentlawfirm@gmail.com	25.02.2025
				CS(COMM)	128/25	13.02.2025	Canara Bank Vs Parul Tank	Anshuman Shrivastav	9990042642	SRIANSHU83@GMAIL.COM	19.02.2025
				MISC DJ	165/25	07.02.2025	Hari Singh Vs M/S Dynamic Aura	Bharat Gupta	45640851	legistauxiliary@gmail.com	22.02.2025
				CS(COMM)	127/25	13.02.2025	Artefact Projects Vs Airport Authority	Sameer Abhayankar	9953328394	contact@innovatuslaw.in	05.03.2025
				CS(COMM)	110/25	04.02.2025	State Bank of India Vs Rezaul Karim	Amit Kumar Singh	7011848842	singhamito071@gmail.com	11.03.2025
				CS(COMM)	99/25	01.02.2025	M/s Man Power Group Vs M/S OLX India	Parth Dixit	9810690505	parth@mimansalaw.in	24.02.2025
				CS(COMM)	93/25	31.01.2025	M/S Trimaster Pvt Ltd. Vs Sudip Roy	Manoj Kumar	999936580	liticorporates@gmail.com	11.03.2025
				CS(COMM)	3863/24	19.11.2024	Rapid Credits and Holdings Pvt Ltd Vs Abhilasha Jain & Anr.	J.P Pathak	8588965838	jaipathak01@gmail.com	11.03.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS ADVOCATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	333/2024	28-10-2024	STATE BANK OF INDIA V/S MR. HEMRAJ @ HEMRAJ SHREEKHEMCHAND	CHITA DIX	8896932838	agnihotrisuchita@gmail.com	12-02-2025
			101	CS COMM	28/2025	25-01-2025	GRADES HEALTHCARE PVT. LTD. V/S SANGI HEALTHCARE PVT. LTD.	LAL AHMA	9690318731	bilal2feb93@gmail.com	13-02-2025
			101	CS COMM	25/2025	23-01-2025	PUNJAB NATIONAL BANK V/S IMRAN	SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	14-02-2025
			101	CS COMM	338/2024	08-11-2024	ROHIT GARG V/S ATLANTA MEDIWORLD PVT. LTD.	AKIT KUMAR	9015505737	niyamamla woffices@gmail.com	15-02-2025
			101	CS COMM							
			101	CS COMM	23/2025	20-01-2025	MR. ABDUL JABBAR V/S MR. MOHAMMAD ALI SIDDIQUI & ORS.	ANT MAID	9910352622	nishantmaildasani@gmail.com	15-02-2025
			101	CS (COMM)	344/2024	11-11-2024	BANK OF MAHARASHTRA V/S MRS. POOJA VAISH	MOHAN G	9015893668	advbmg2016@gmail.com	17-02-2025
			101	CS COMM	2/2025	03-01-2025	CANARA BANK V/S ANKITA GUPTA	UJ AGARW	9999490798	advocateanujagarwal@yahoo.com	17-02-2025
			101	CS COMM	368/2024	29-11-2024	BANK OF BARODA V/S PETRONIX INFO SYSTEM PVT. LTD.	DER SINGH	8130237770	shailender.sisodia@gmail.com	19-02-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE ELECTRONIC SERVICE OF PROCESS
			101	CS COMM	12/2025	14-01-2025	YUGVIR SINGH ARYA V/S ZOOMCAR INDIA PVT. LTD. & ORS.	9811108641	hksinghasociates2007@rediffmail.com	20-02-2025
			101	OMP(I)(COMM)	1/2025	24-01-2025	SUNEET FINMAN PVT. LTD. V/S SH. MANOJ KUMAR	9891887145	-	22-02-2025
			101	CS COMM	416/2022	24-12-2022	BABA COMPUTERS V/S AADHAR COMPUTER PVT. LTD. & ORS.	7017930978	-	22-02-2025
			101	CS (COMM)	367/2024	29-11-2024	PAWAN KUMAR MAHESHWARI V/S ANURAG GUPTA	7827052969	adv.manoj18@gmail.com	24-02-2025
38	SH. SANJEEV KUMAR MALHOTRA DISTRICT JUDGE (COMMERCIAL) 01	NORTH-EAST	201, New Building KKD	CS(COMM)	112/2024	29.10.2024	VINOD KUMAR, SOLE PROPRIETOR OF M/S ONLY I Vs M/S CAVANA CLOTHING PRIVATE LIMITED	9582366477	advocateputikr@gmail.com	18.02.2025
			DO	CS(COMM)	107/2024	16.10.2024	M/S SANSKAR BROTHERS Vs M/S J M D INDUSTRIES (U P)	9999180330	mysantosh15@rediffmail.com	04.02.2025
39	SH. BRIJESH KUMAR GARG DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	14-01-2025	Dheeraj Kumar Vs Ajibul Haque	9811695953	vashisthagaurav07@gmail.com	10-02-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	19-10-2024	Sanstuti Pharmaceutical Vs Kapil Chawla	9211786420	kapilraavikrabs@gmail.com	12-02-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	11-09-2024	M/S BIOCON ELECTRIC PVT LTD VS DASS SALES	9599801188	GLOBALVISIONLAW OFFICE@GMAIL.COM	25-02-2025
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	16-01-2025	shree bankey behari fabrics pvt ltd Vs ashu sharma	9718565756	rakesh.nautiyal21@gmail.com	12-02-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
		301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)	31-07-2023	MUKESH JAIN PROPRIETOR OF M/S SAMYAK EXPORTS Vs ARORA ENTERPRISES THROUGH ITS PROPRIETOR	aditya jain 8383953944	jain.adityaraj@yahoo.com	17-02-2025	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARAJ	ROOM NO	COMMERCIAL CIVIL	OMP COMM	06-12-2024	Institute of Human Behaviour	TUSHAR SANNU DAHIYA 9911991166	advtusharsannu@gmail.com	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 4	27-07-2024	Smt Sushila Vs Ashok Raghav	Manish Kumar	9311003050	vishal0022@yahoo.com	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 2	21-08-2021	NGB DIAGNOSTICS THROUGH	RAJ KUMAR	9811010286	rathorerajkumar@yahoo.co.in	10.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 6	02-12-2024	MS BASIC HEALTHCARE	RAKESH K	9899454835	rk108@gmail.com	14.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 3	31-05-2024	Rajeev Mehra Vs Mohd FARUN K	ARUN K	9210004370	vyasarun@gmail.com	19.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 5	18-11-2024	CAMPUS EAI INDIA PVT	Siddharth C	9311969485	adv.siddharthchaturvedi@gmail.com	19.02.2025
		ROOM NO	COMMERCIAL CIVIL	CS COMM 4	18-01-2025	Levikas Enterprises Pvt Ltd	Ankit Kumar	9015505737	advvaankitarya@gmail.com	25.02.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/65	23-12-2024	M/S SURESH APPARELS Vs SACHIN KUMAR	R.S KELA,	9268300000	bharat.guptaarkca@gmail.com	13-01-2025
		303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/17	16-03-2024	Saurabh Gupta Vs Munis	KAPIL K	9871040215	Kapilkumarlawoffice@gmail.com	13-01-2024

SR. COURT NO.		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL								
48	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.		NIL								
49	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL								
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL						257					

List of total no. of cases randomly allocated during the month of FEBRUARY-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	9
					OMP (I) Comm	4
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	7
					OMP (I) (COMM)	8
					EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	10
					OMP (I) Comm	2
					TRANSFER OUT	1
					RESTORE	1
					RBT	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					EX. (COMM)	1
					M-EX	1
					OMP (I) (COMM)	12
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	3
					EXECUTION (COMM)	1
					OMP (I) (COMM)	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	17
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	12

					OMP(I) COMM + OMP(COMM)	10
					EXECUTION +MISC EX.	3
					CONTEMPT PETITION	-
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	20
					TRANSFER RECEIVED	3
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	3
					OMP(I)COMM	2
					EXECUTION (COMM)	6
					MISC DJ	5
					Ex.COMM-AWARD BY ARB. COMM.	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	15
					OMP(I) COMM + OMP (COMM)	17
					EXECUTION	8

					MISC. DJ	2
TOTAL						171
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	13
					Omp	29
					Execution	6
					Misc DJ	6
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	17
					OMP COMM	18
					EXECUTION COMM	2
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	16
					MISC DJ	1
					EXECUTION	3
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	15
					Execution (comm)	5
					OMP (I) (COMM)	17
					MISC. DJ	1
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	3
					OMP(I)(COMM)	23
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	12
					OMP(I)(COMM)	22
					EXECUTION (COMM)	2
TOTAL						239

20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	24
					TRADE MARK	7
					ARBITRATION U/S 9	4
					ARBITRATRATION U/S 34	9
					OTHER ARBITRATION CASES	3
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	4
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	17
					EX(COMM)	8
					OMP (I) (COMM)	6
					ARB. A	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	1
					EXECUTION PETITION	9
					APPLICATION U/S 151 CPC	3
					APPEAL U/S 37 OF ARBITRATION CONCILIATION ACT	1
					PETITION U/S 9 OF ARBITRATION CONCILIATION ACT	5
TOTAL						135
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	7
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	184
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	8
				503	EX. COMM.	2
				503	OMP COMM.	1

				503	OMP (I) COMM.	181
25			SH. SANDEEP YADAV	614	CS (COMM)	10
				614	EX. COMM.	5
				614	OMP COMM.	1
				614	OMP (I) COMM.	152
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	10
					EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	179
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	10
					EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	171
TOTAL						931
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	16
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	29 + (02 RESTORED)
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	16
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	15
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30		
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-05 EX-06,-MISS DJ -o OMP (COMM-2, AR B I (COM)-	13
TOTAL						114

36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	15
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
TOTAL						29
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					MISC. DJ	3
					EXECUTION PETITON	9
Total						22
39	KARKARDOOMA	SHAHDARA	SH. BRJESH KUMAR GARG	57	CS(Comm)	12
					EXECUTION	4
					MISC.DJ CASE	1
					OMP(I)COMM	3
40			MS. KIRAN BANSAL	56	CS(Comm)	13
				56	EX COMM	2
					MISC DJ	1
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	15
					EXECUTION	3
					MISC.DJ CASE	1
					OMP(I)COMM	7
					RESTORED/RBT	3
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	13
					OMP(COMM)	0
					OMP(I) COMM	0
					Ex	0
					Mis Case	0
Total						79

43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	35
					OMP	60
					MISC DJ	3
					EX	4
44			SH.VINOD YADAV	759	CS(COMM)	37
OMP					32	
MISC DJ					4	
EX					13	
Total						188
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	49
					OMP i (COMM)& OMP (Comm)	7
					EXECUTION	13
					Misc. Application DJ	4
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	24
					OMP i (COMM)& OMP (Comm)	18
					EXECUTION	4
					MISC DJ	4
Total						123
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	0
					OMP (I) (COMM.)	0

					COUNTER CLAIM	0
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	7
					OMP (COM)	0
					OMP (I) (COMM.)	0
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	15
					OMP (COM)	1
					EX COMM AWARD	2
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
				509	OMP (I) (COMM.)	1
TOTAL						52
GRAND TOTAL						2031

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF FEBRUARY-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL												
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	5140/21	04.12.2021	HARSH CLEAN DHAN PVT LTD VS JYOTI TRADING AND ORS	01.02.2025	15.02.2025 10.03.2025	15.02.2025 10.03.2025	28.02.2025 18.03.2025	29.03.2025	NA	
			306	CS (COMM)	826/24	30.07.2024	M/S ASIANA METALS AND TOOL CORPORATION VS M/S NITCO TRADING COMPANY	NA	15.02.2025	15.02.2025 18.03.2025	18.02.2025 07.03.2025	10.03.2025		
			306	CS (COMM)	773/24	18.07.2024	M/S CONVERGIA DIGITAL EDUCATION PVT LTD VS M/S CRESENT PUBLIC SCHOOL	NA	28.02.2025	28.02.2025 04.03.2025	19.03.2025	19.03.2025		
			306	CS (COMM)	1230/24	11.11.2024	STATE BANK OF INDIA VS SUNDER	11.02.2025	22.02.2025 18.03.2025	22.02.2025 18.03.2025	06.03.2025 21.03.2025	05.04.2025	09.04.2025	
			306	CS (COMM)	990/23	06.07.2023	SHRI BHAGWAN VINEET KUMAR SHRIVASTAVA	12.02.2025	28.02.2025 19.03.2025	28.02.2025 19.03.2025	05.03.2025 26.03.2025	05.04.2025	24.04.2025	
			306	CS (COMM)	1171/24	23.10.2024	SALEK CHAND VS MCD	13.02.2025	28.02.2025 22.03.2025	28.02.2025 22.03.2025	10.03.2025 25.03.2025	05.04.2025	15.04.2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS.COMM/1076/2024	28.09.2024	BHANU VERMA, SOLE PROP. M/S NAMISH BUILDERS VS MCD	10.02.2025	10.03.2025	11.03.2025	17.03.2025	18.03.2025	25.03.2025	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS.COMM/94/2024	16.01.2024	M/S PRINCE MOHORN ORNAMENTS PVT. LTD. VS M/S SKY JEWELS THROUGH PROP SUMIT	14.02.2025	07.03.2025	12.03.2025	19.03.2025	24.03.2025	04.04.2025	
4	MS ANIL KUMAR BISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2538/2022	23.11.2022	MOHD AKKOYUN V/S FLUPER LTD AND ORS	14.02.2025	PE-01.04.2025 AND 02.04.2025 AND DE-23.04.2025 AND 24.04.2025	BEFORE PE-02.04.2025	BEFORE DE-24.04.2025	BEFORE 07.05.2025	07.05.2025	NIL
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1063/2024	26.11.2024	BHANU VERMA VS MCD	25.02.2025	PE-17.03.2025, 18.03.2025 and 20.03.2025	17.03.2025	14.04.2025	21.04.2025	21.04.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1557/2023	02.12.2023	M/S R.K. GOEL ABHAY KUMAR JAIN VS MCD	25.02.2025	02.04.2025	02.04.2025	02.04.2025	29.04.2025	06.05.2025	09.04.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/1257/2024	05.07.2024	Allied Tubes Pvt Ltd Through Its Directo/ar Mr Rishabh Taneja Vs Tulika Engineers Pvt Ltd Through Its Director	03.02.2025	Plaintiff evidence 20.02.2025	WITHIN 10 DAYS	WITHIN 10 DAYS	on request after conclusion of evidene	on request after the conclusio n of evidene	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/733/2024	16.11.2024	Rakesh Kumar Vs Municipal Corporation of Delhi	04.02.2025	Plaintiff evidence 05.03.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidene	on request after the conclusio n of evidene	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS (COMM.)/3445/2021	18.09.2021	CTO CARRIERS LTD Vs SUICHE INDUSTRIES PVT LTD AND ORS	24.02.2025	Plaintiff evidence 25.03.2025	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after the conclusion of evidene	on request after the conclusio n of evidene	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1341/2024	06-12-2024	Rajender Kumar Gupta Vs Municipal Corporation of Delhi	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/1565/2020	26-10-2020	CBS PUBLISHERS AND DISTRIBUTORS PV LTD Vs. USHA RANI AND ANRS	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/372/2023	28-02-2023	M/S. B.R. AGROTECH LIMITED Vs M/S. BACCHUS ENTERPRISES LIMITED	---	---	---	---	---	---	---
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/115	19-10-2024	PRATAP SINGH Vs MUNICIPAL COPORATION OF DELHI AND ANR	04.02.2025	---	---	---	---	---	---

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
		310	CS (COMM)	CS (COMM)/742	06-07-2024	RAM LAL RAM CHANDRA (INDIA) LTD. Vs SHEHBAAZ STREET WEAR	10.02.2025	PE-06.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +		
		310	CS (COMM)	CS (COMM)/615	17-02-2022	M/S BUDDY AIRPORT RETAIL PVT LTD Vs GUPTA ELECTRONICS	10.02.2025	-	-	-			
		310	CS (COMM)	CS (COMM)/128	25-11-2024	SATYA BHAMA DHANUKA Vs CABLE CORPORATION OF INDIA THROUGH DIRECTOR ROHAN HITENDRA KHATAU	10.02.2025	PE-10.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.		
		310	CS (COMM)	CS (COMM)/129	25-11-2024	TAJUDDIN AND ORS Vs SAYYED MOHD ANWAR AND ORS	10.02.2025	-	LC appointed for evidence recording	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +		
		310	CS (COMM)	CS (COMM)/508	24-04-2024	RAJESH BEARING PVT LTD Vs TRN ENERGY PVT. LTD	11.02.2025	PE-11.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.		
		310	CS (COMM)	CS (COMM)/791	22-07-2024	M/s NITIN PLASTIC Vs M/s SHAKTI ENTERPRISES	11.02.2025	PE-17.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +		
		310	CS (COMM)	CS (COMM)/781	19-07-2024	CHIRAG GUPTA GANPATI ENTERPRISES	11.02.2025	PE-12.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.		
		310	CS (COMM)	CS (COMM)/551	23-12-2021	ICICI BANK LTD. BLJENDER KUMAR	13.02.2025	PE-10.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order.		
		310	CS (COMM)	CS (COMM)/517	08-12-2021	ICICI BANK LTD. DIWAKAR KUMAR RAI	14.02.2025	PE-21.03.2025	-	-	-		
		310	CS (COMM)	CS (COMM)/110	04-10-2024	VINITA GUPTA Vs KAVITA SINGHAL AND ANR	14.02.2025	PE-25.03.2025	-	-	As per order, parties to file list of witnesses, if any, within 15 days from the date of order. +		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
13	SH. M.K NAGPAL, DISTRICT JUDGE, COURT	CENTRAL	NIL											
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS(comm)/79/2024	07-09-2024	SONIKA AHUJA PROPRIETOR M/S SIRI RAM AND SONS Vs M/S A.N. ENTERPRISES AND ORS	11-02-2025	Nil	Nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	851/2023	16.11.2023	M/S SHREE KRISHNA ALANYTICAL SERVICES PVT LTDVs.M/S MAN CARE LABORATORIE S DAT LTD.	28.01.2025	17.03.2025	14.03.2025	14.03.2025	--	--	--
				CS COMM	383/2024	30.04.2024	KARAN EMBROIDERYVs.S.SHIVANK	17.01.2025	15.02.2025	15.02.2025	15.02.2025	--	--	--
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	386/2023	08.07.2023	AVIVA LIFE INSURANCE COPMANY VS. SUVIDHAA INFOSERVE LIMITED	01.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 22.05.2025
				CS(COMM)	139/2024	15.02.2024	ADITYA GARG VS. PARVEEN JAIN	11.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 07.05.2025
				CS(COMM)	114/2024	06.02.2024	ANKUR BANSAL VS. MALVIKA SINGH	12.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 29.03.2025
				CS(COMM)	106/2022	12.01.2022	M/S DSV AIR AND SEA PVT LTD. VS. BALAJI CORK	20.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 21.05.2025
				CS(COMM)	228/2023	17.04.2023	M/S NIRMAL MARBELS LTD VS. M/S INDUSIND BANK LTD.	22.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 30.05.2025

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
				CS(COMM)	322/2023	27.05.2023	CESTA SHIPPING PRIVATE LIMITED VS. BALWINDER KAUR	22.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.06.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	704 / 2023	21.12.2023	PAHARPUR COOLING TOWERS LTD Vs SHANKARA SHANKARA SANKUL	10.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 15.05.2025
				CS (COMM.)	870 / 2022	29.10.2022	RISHABH MOTORS PVT LTD Vs MS GARGA INTERNATIONAL PVT LTD	10.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 26.05.2025
				CS (COMM.)	191 / 2024	29.02.2024	PUNJAB NATIONAL BANK Vs SUNITA KUMARI	12.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 05.05.2025
				CS (COMM.)	37 / 2024	15.01.2024	DEUTSCHE BANK AG Vs M S SAMRIDH HEALTHY COWS DAIRY FARMS PVT LTD ORS	20.02.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 26.05.2025
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 177/24	10.04.2024	M/s Buniyad Realty Ltd Vs M/s Shree Krishna Exports Pvt Ltd	04.02.2025	withn week	in	22.02.2025	-	-	28.03.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 496/24	28.10.2024	Ripples Engineering Pvt Ltd Vs. M/s Oriental Insurance Co Ltd	04.02.2025	withn week	in	20.02.2025	-	-	27.03.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 2/24	02.01.2024	Akna Medical Private Limited Vs. Central Warehousing Corporation & Ors	06.02.2025	withn week	in	07.02.2025	-	-	-
			12, Court Block-I	New Civil Suit	CS (COMM) 41/24	24.01.2024	Jmd India Interiors Vs AVLON GROUP	12.02.2025	withn week	in	03.03.2025	-	-	07.04.2025
			12, Court Block-I	New Civil Suit	CS (Comm) 99/2024	01.03.2024	Foodies ET All India Pvt. Ltd. Vs. Raheja Developers Ltd.	07.02.2025	withn week	in	19.12.2025	-	-	-
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, Court Block-II	New Commercial	CS (COMM) 238/2022	18.04.2022	M/S INDIA LTD. VS SADAR PESTICIDES	01.02.2025	15.02.2025	-	-	-	-	-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 144/2022	25-01-2022	SABIR ALI AZAM TRADING COMPANY	13-02-2025	30-11-2024	--	--	--	--	PE: 07.8.9 APRIL DE: 23.24.25 APRIL F.ARG: 30-05-2024
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL											
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. PITAMBER DUTTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	287/2024	28-09-2024	TULIP SHIPPING SERVICES PRAVEEN MASWAHA VS.	17-02-2025	--	--	--	--	--	P.E-03-03-2025 D.E.-11-03-2025, FINAL ARGUMENT-25-03-2025
			209	RECOVERY	312/2024	14-10-2024	SUBHASH CANDRA ANAND PRAKSH GUPTA VS.	20-02-2025	--	--	--	--	--	P.E-07-03-2025 D.E.-21-03-2025, FINAL ARGUMENT-29-03-2025
			209	RECOVERY	342/2024	13-11-2024	PAWAN KUMAR AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	14-02-2025	--	--	--	--	--	P.E-06-03-2025 D.E.-22-03-2025, FINAL ARGUMENT-26-03-2025
			209	RECOVERY	321/2024	21-10-2024	PUNJAB NATIONAL BANK VS. AMIR HAMZAH	13-02-2025	--	--	--	--	--	P.E-28-02-2025 D.E.-17-03-2025, FINAL ARGUMENT-22-03-2025
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	145/2024	5/6/2024	LAVISH JAIN VS SKOOLDRESS.I N PVT.LTD	12-02-2025	Two weeks from today i.e., 12-02-2024	Before the LC as per the schedule of the LC	Before the LC as per the schedule of the LC	Within 22 weeks of conclusion of DE	21-05-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	73/2024	ABDUL LATIF VS. MR WASIM SHAH	12.02.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28-03-2025	12-03-2025 - P.E. 21-03-2025 - D.E. 28-03-2025 - FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	71/2024	SH. MOHDI AMIR DIWAN SINGH YADAV VS.	15.02.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 18-03-2025	25.02.2025 - P.E. 01.03.2025 - D.E. 18.03.2025 - FINAL ARGUMENTS

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS(COMM)429/2024	09-08-2024	Nitin Kumar Vs Dahlan Abhinav Jain Proprietor of Shri Nandi Trading Agency SNT Agency	06.02.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE/01.03.2025 & 03.03.2025 DE 11.03.2025 & 18.03.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM)452/2024	29/08/2024	PANKAJ SACHDEVA Vs DEEPAK GOYAL	11.02.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE/05.06.2025 & 06.03.2025 DE 17.03.2025 & 18.03.2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	NO COMMERCIAL	CS (COMM)427-08-2024	27-08-2024	Anil Kumar Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	03.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.03.2025
			ROOM NO 208	NO COMMERCIAL	CS (COMM)406-07-2024	06-07-2024	Kuldeep Ibbas Through Director Vs	04.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10.03.2025
			ROOM NO 208	NO COMMERCIAL	CS (COMM)405-07-2024	05-07-2024	Prateek Jain Vs Vikram Vasadhi	13.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11.03.2025
			ROOM NO 208	NO COMMERCIAL	CS COMM 346/2024	06-06-2024	LVS FINANCIAL SERVICES PVT LTD VS LANCER TRADING	12.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06.03.2025
			ROOM NO 208	NO COMMERCIAL	CS COMM 128/2024	17-02-2024	Werben India Vs Mahagun (india)	17.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10.03.2025
			ROOM NO 208	NO COMMERCIAL	CS COMM 129/2024	17.02.2024	Werben India Vs Logix Heights	17.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10.3.2025
			ROOM NO 208	NO COMMERCIAL	CS (COMM)417-05-2024	17-05-2024	Jammu And Kashmir Bank Vs Amit Negi	24.02.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.3.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM)475/2024	10-09-2024	Vikash Nahar vs M/s. Arvind Kumar and Sons & Ors.	11.02.2025	Not Filed	NO	Not Filed	NO	NO	11.03.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)480/2024	12/09/2024	Jyoti Surana vs Kanhaiya Lal Aggarwal	12.02.2025	Not Filed	NO	Not Filed	NO	NO	24.12.2024
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)413/2024	02-08-2024	Lakha Ram Sharma vs Rajeshwar Cable & Anr.	13.02.2025	Not Filed	NO	Not Filed	NO	NO	07.03.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)559/2024	29-10-2024	Ashish Sharma vs. Kanhaiya Lal Aggarwal	14.02.2025	Not Filed	NO	Not Filed	NO	NO	10.03.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM)335/2024	04/06/2024	M/s. Jai Durgam Traders vs. M/s Guru Kripa Textile	07.02.2025	Not Filed	NO	Not Filed	NO	NO	11.03.2025

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 647/2024	20/12/2024	Suresh Jain vs Rahul Gupta	19.02.2025	Not Filed	NO	Not Filed	NO	NO	NO	7.03.2025
42	SH. PAWAN KUMAR MATTOJ (COMM-04)	SHAH DAR	C.No 304				Framing the issues		Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date	
					CS(COMM)/426/2024		SAM INDIA BUILT WELL PVT.F LTD. VS SAXENA MARINE TECH PVT. LTD.	01-02-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 29-03-2025	
					CS(COMM)/524/2024		MAHAVEER KUMAR VS BHIM RAJ	04/02/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-03-2025	
					CS(COMM)/132/2024		IDBI BANK LTD. VS PANKAJ KHATRI	06-02-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 22-03-2025	
					CS(COMM)/155/2024		MANISH TANDON VS ELEGANT SANITARY STORE	17-02-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 10-03-2025	
					CS(COMM)/523/2024		MAHAVEER KUMAR VS MAHENDER SINGH	24-02-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-04-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/156/2019	03-02-2025	BM GOEL PROM/S COMPETENT TEXTILE ASSOCIATES Vs M/S INNOVATIVE TEXTILES LTD.								
					CS (COMM)/342/2022	03-02-2025	SH RAJEEV GUPTA Vs ORIENTAL BANK OF COMMERCE								
					CS (COMM)/85/2023	04-02-2025	BEIJING TIANCHUANG HAORUI TRADING CO LTD THROUGH ITS CONSTITUTED ATTORNEY MR								
					CS (COMM)/156/2021	07-02-2025	HAZOORILAL AND SONS JEWELLER p LTD Vs RAVINDER KUMAR								
					CS (COMM)/223/2022	10-02-2025	Q FACTOR FINANCE AND INVESTMENTS PVT LTD Vs ASHU KUMAR AND ORS								
					CS (COMM)/425/2019	11-02-2025	M/S NEW MANGALAM SALES Vs M/S AC NARENDRA								
					CS (COMM)/866/2022	12-02-2025	ORANE INTERNATIONAL PVT. LTD VS SARVA EDU. AND CONSULTING								

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
				CS (COMM)/555/2022	17-02-2025	ICICI BANK LTD VS SATISH KUMAR MITTAL								
				CS (COMM)/322/2022	18-02-2025	ASSOCIATED TRADE PVT. LTD. VS TRUSTEES OF SARDAR JAGAT TRUST								
				CS (COMM)/270/2020	20-02-2025	VOS TECHNOLOGIES (INDIA) PVT LTD Vs PRAVEEN KUMAR KATTIYAR								
				CS (COMM)/223/2022	21-02-2025	Q FACTOR FINANCE VS ASHU KUMAR								
				CS (COMM)/622/2021	22-02-2025	SHREE BALAJI IMPEX VS M/S SINGH BROTHERS AND ANR.								
44	SH.VINOD YADAV	316	Civil	CS/Comm./475/23	01.07.23	Axis Bank Ltd. Vs. Parminder Singh							11.02.25	
				CS/Comm./477/23	01.07.23	Axis Bank Ltd. Vs. Akaknsha Nagpal							11.02.25	
				CS/Comm./220/24	15.04.24	M.K Industries Vs. Hindon Forge Pvt. Ltd.							12.02.25	
				CS/Comm./525/24	31.08.24	Sunil Niranjani Shah Vs. Laxmi Chand Ahuja							17.02.25	
				CS/Comm./503/24	20.08.24	Vipul Overseas Pvt. Ltd. Vs. M/s RDHS Corporation Ltd.							19.02.25	
				CS/Comm./395/24	01.07.24	Kamlesh Vs. M/s D N Enterprises And Ors.							22.02.25	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM/13/2024	10.01.2024	BHAGWAN SINGH SISHODIA VS ANMOL BHASIN	11.02.2025	18.02.2025	25.02.2025	25.02.2025	NIL	NIL	NIL

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM/24/2025	16.01.2025	STATE BANK OF INDIA VS SUMIT KUMAR	12.02.2025	19.02.2025	27.02.2025	27.02.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/468/2024	21.09.2024	UNION BANK OF INDIA VS DHANWANTI GARMENTS	15.02.2025	22.02.2025	01.03.2025	01.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/637/2024	13.12.2024	M/S SHRI MANGLA ELECTRONICS VS M/S EXPERIO TECH PRIVATE LIMITED	17.02.2025	24.02.2025	04.03.2025	04.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/428/2024	31.08.2024	M/S PRAKASH PIPES LIMITED VS M/S UJJAWAL AGROTECH	25.02.2025	04.03.2025	11.03.2025	11.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM/289/2024	03.06.2024	GURDEV SINGH VS ANIL VERMA	28.02.2025	NIL	NIL	NIL	NIL	NIL	NIL
			603	Commercial suit	CS COMM/328/2024	04.07.2024	KEMA GROUP SERVICES VS LP FLEX SIGN SYSTEMS INDIA PRIVATE LTD.	28.02.2025	07.03.2025	17.03.2025	17.03.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS(COMM)/26/24	11-01-2024	MANVI IMPEX VS RISHABH SYNTHETICS	45716	45740	24-03-2025 26-03-2025 02-04-2025	24-03-2025 26-03-2025 02-04-2025	45761	45761	07-04-2025 09-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)/656/2024	21.12.2024	ICICI BANK LTD Vs. ANIL KUMAR	10.02.2025	PE-27.02.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS((COMM)/121/2024	27.02.2024	BANK OF MAHARASHTRA VS REET SACHDEVA	13.02.2025	PE-05.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/349/2024	08.07.2024	CANARA BANK VS. VINEET SHARMA PROP SHIV GAYATRI CONSTRUCTION	13.02.2025	PE-04.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/131/2024	28.02.2024	KHYATI DHIR VS. SANJAY SHARMA	14.02.2025	PE-28.03.2025 & 29.03.2025 DE-05.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/116/2024	27.02.2024	UFAM PVT LTD VS. MANINDER SINGH	25.02.2025	PE-27.03.2025 & DE-03.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/430/2024	31.08.2024	CANARA BANK VS. ANNAPURNA TAWACHAPATI SUPPLIE	27.02.2025	PE-27.03.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	89/2024	19.02.2024	STATE BANK OF INDIA VS ARVIND VENKATESAN AND ORS.	ARVIND VS GUPTA	0811317311	14.02.2025	361 DAYS	YES	CONTES TED-DECREED	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	310/2024	07.06.2024	M/S HARISH KUMAR THROUGH ITS PROP HARISH KUMAR VS MCD AND ANR.	9.56E+009	19.02.2025	257 DAYS	YES	CONTES TED-DEGREE D		
			509	COUNTER CLAIM	32/2024	06.09.2024	PRINCE VERMA VS CANARA BANK		25.02.2025	172 DAYS	YES	CONTES TED-DEGREE D		
			509	CS (COMM)	239/2024	30.04.2024	CANARA BANK VS PRINCE VERMA	9.05E+009	25.02.2025	301 DAYS	YES	CONTES TED-DEGREE D		
			509	CS(COMM)	405/2022	17.08.2022	VARIS DESIGN AND ENGINEERS VS RELINE ASEAN PVT LTD.	9.95E+009	27.02.2025	925 DAYS	YES	CONTES TED-DEGREE D		
			509	CS(COMM)	424/2024	30.08.2024	INDIAN OVERSEAS BANK VS KIDS PARADISE	20.02.2025	17.04.2025					
			509	CS(COMM)	292/2024	03.06.2024	CANARA BANK VS SKYRAZ ADVANCED SYSTEMS PVT LTD.	28.02.2025	24.03.2025					

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF FEBRUARY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1012/2022	05.04.2022	S. VIPIN SINGH CHADHA VS. BEENA GUPTA	SH. AVTAR SINGH AND SH. JAWAHAR LAL	9873921590 & 9871380565	01.02.2025	1033	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2409/2022	31.10.2022	UMESH TYAGI VS. MUNICIPAL CORPORATION OF DELHI	AKHIL RANA AND SH. SANJEEV MALIK	8860939496 & 9560622330	06.02.2025	829	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-59/2024	10.01.2024	ATEEB KHAN VS. VARUN SHARMA	RAJESHWAR PRASAD GUPTA AND PRASHANT SHARMA	9810764910 & 9811996757	11.02.2025	398	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-336/2023	23.02.2023	VDR COLORS & SH. S.B. CHEMICALS PVT. LTD. VS. SHREE JAGDAMBARA DYEING MILLS	SH. S.B. SHARMA & SH. RAJVARDHAN	9868995997 & 9818869841	12.02.2025	720	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2053/2022	26.08.2022	NARSINGH DASS AND CO. VS. PRASHANT BHIKHAN	VINAY MOHAN SHARMA AND SATISH BAJAJ	9818194170 & 9990979019	15.02.2025	904	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM-1/2023	06.01.2023	PRASHANT BHIKHAN VS. NARSINGH DASS	SATISH BAJAJ & MOHAN SHARMA	9990979019 & 9818194170	15.02.2025	771	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-780/2023	10.05.2023	CANARA BANK VS. SAGAR ENTERPRISES	SH. VIPIN & SH. RAJAN MISHRA	8750814397 & 8860963719	09.02.2025	651	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-710/2021	01.03.2021	INDIAN BANK VS. KAFIL AHMED	SUSHIL KUMAR RAI & AMAN GUPTA	9968316497 & 9717718293	24.02.2025	1456	Yes	Contested			Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-568/2024	27.09.2024	K.P. DIAMONDS PVT LTD. VS. SIDDHI JEWELS	NAMRATA MALIK AND PUNEET JAIN	9211249216 & 9810865240	24.02.2025	150	No	Contested			Misc. Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-694/2024	02.12.2024	K.P. DIAMONDS PVT LTD. VS. SIDDHI JEWELS	NAMRATA MALIK AND PUNEET JAIN	9211249216 & 9810865240	24.02.2025	84	No	Contested			Misc. Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1495/2023	10.11.2023	HARI SINGH VS. HDFC ERGO GIC LTD.	AMIT KUMAR AND SH. R.K. GUPTA	9910316491 & 9312635262	25.02.2025	473	Yes	Contested			Suit for Recovery
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	1608/2023	19-12-2023	Manish Sukhija Vs Municipal Corporation Of Delhi	satyendra kumar Singh(P),	9811161525	04-02-2025	413	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	1659/2024	30-05-2024	M/S I G ENTERPRISES Vs M/S SHUBH LAXMI BABY CARE	SIDDHARTH SINGH(P),	9810771535	04-02-2025	250	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
			306	CS (COMM)/	1717/2020	17-11-2020	VIBHAS BHUTANI Vs SAURABH KATAR	KRITI RANJAN(P),	NA	10-02-2025	1574	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	1523/2023	24-11-2023	Star Biomed Pvt Ltd Vs Maykar Diagnostics	Amit Chawla(P),	9718689708	10-02-2025	717	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS -DJ 1077/2019	17.10.2019	M/S BENCARDOLAHAN PVT.LTD. VS MANJUNATH HEDGE	ANKIT KRISHNAN	9560237069	25.02.2025	1960	Yes	SUIT DISMISSED	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 995/2022	02.04.2022	RAM NIWAS GOEL VS MCD	ANURAG KAUSHIK	9999334547	22.02.2025	1060	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 318/2024	29.02.2024	STATE BANK OF INDIA VS AVADHESH SEXENA PROP, M/S GODDWILL ENG.	VIJAY PARKASH	9810210832	12.02.2025	349	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 698/2024	06.09.2024	ASHWANI KUMAR AGGARWAL VS MCD	SATYENDRA KUMAR SINGH	9811161525	12.02.2025	251	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1142/2023	09.08.2023	RAJESH KUMAR GUPTA VS MCD	MOHIT SINGHAL	9911692228	07.02.2025	548	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 479/2024	19.04.2024	PRACHI (INDIA) PVT.LTD. VS MOTHER MARY PUBLIC HIGH SCHOOL	D.R.JAIN	9871059347	19.02.2025	336	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 813/2023	17.05.2023	THE INDIAN EXPRESS PVT. LTD. VS SANTOSH KHANNA ADVERTISING	RAJAN KHANNA	9811797546	22.02.2025	645	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP(COMM) 158/2023	25.09.2023	M/S RANIGANJ NURSING HOME VS BHARTI KUMAR GANGULY	SANJAY KUMAR MISHRA	9818336108	10.02.2025	505	NO	ALLOWED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/519/2024	27-04-2024	NKR TEXTILES Vs SHARMA ENTERPRISES	VIKRANT JAIN	9811377679	04-02-2025	283 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1403/2022	01-06-2022	MUKESH BANSAL Vs M/S PRINT LAND INDIA	SH. DURGESH GUPTA	9811217093	12-02-2025	771 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/588/2024	13-05-2024	VIVEK TRADING COMPANY Vs SHRICHAR VINAYAK CONTAINERS	SH. RAKESH	9910411577	14-02-2025	277 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1221/2022	09-05-2022	VIJAY KUMAR ARORA Vs RUNGTA COLLEGE OF ENGINEERING AND TECHNOLOGY	SH. RAHUL TANDON	9899619440	22-02-2025	1020 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION	
			308 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1451/2023	31-10-2023	POOJA NANDA PROP. OF M/S WAHE ELECTRONICS Vs M/S RAPID POWER SYSTEMS	MUKUL GURUBHATIA	706597133	27-02-2025	485 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
			309 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/5136/2021	04-12-2021	UNION BANK OF INDIA Vs MOHD. ADNAN ABRAR SONI AND ORS	SH. SANDEEP	8826993779	28-02-2025	1182 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													NIL	
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	OMP (COMM.)/71/2019	10-07-2019		M/S SHANIV CONSTRUCTION PVT LTD Vs GAIL INDIA LTD	AJAY PAUL	9810539647	18-02-2025	2050 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION &	
			CS (COMM)	CS (COMM)/2650/2022	08-12-2022		UMESH TYAGI Vs MCD	AKHIL RANA	7838798382	07-02-2025	792 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			CS (COMM)	CS (COMM)/441/2024	08-04-2024		M/S VIRAJ ENTERPRISES Vs PUNJAB NATIONAL BANK	KK AGGARWAL	9810006579	04-02-2025	302 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL														
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL														
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/687/2021	27.02.2021	RAVI GROVER VS A.K. GUPTA	RAHUL NAGPAL	9971827923	20.02.2025	1454		CONTESTED				
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1575/2023	12/12/23	Kavish Satija Vs SKCC Personal Care	Kamra Associates	9818636833	25/02/25	#MACRO?	Yes	Contested	17/01/25	0		
			307	Civil	CS (COMM)/346/2022	28/01/22	MS. DEEPA Vs SMT. VANDANA YADAV	Rajeev Lochan	9711750166	03/02/25	#MACRO?	Yes	Contested	Not executed due to deficit court fee not paid	0		
			307	Civil	OMP (COMM.)/63/2024	27/07/24	UNION OF INDIA Vs M/s Enkay Enterprises	Ashish Sharma	99313471929	15/02/25	#MACRO?	Yes	Contested	29/01/25	0		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS(COMM)/5134/2021	04.12.2021	M/s SHANTI INDUSTRIES VS M/s CHIRAG ENTERPRISES	Varshesh Khurana	9811059395	04.02.2025	1158	-	Contested	-	-	Recovery of Money – 2(1)(c)(ii)
			COURT ROOM 310	CS (COMM)	CS (COMM)/331/2022	27-01-2022	RAVINDRA KUMAR SHARMA Vs M/S ENGLISH PREMIUM	Deepak Bashta	-	07.02.2025	1107	-	Contested	-	-	Civil Procedure Code–20
			COURT ROOM 310	CS (COMM)	CS (COMM)/245/2024	15-02-2024	Shishpal Vs Municipal Corporation Of Delhi	Satyendra Kumar Singh	9811161525	11.02.2025	362	-	Contested	-	-	2
			COURT ROOM 310	CS (COMM)	CS (COMM)/591/2024	13-05-2024	STATE BANK OF INDIA Vs MR HARGYAN SINGH	Biplab Kumar Mukherjee	9811767517	12.02.2025	275	-	Contested	-	-	Suits for recovery and Damages – 2(1)
			COURT ROOM 310	CS (COMM)	CS (COMM)/868/2021	09-03-2021	KAMAL GUPTA Vs NORTH DELHI MUNICIPAL CORPORATION AND ANR	Vinay Kumar	-	13.02.2025	1437	-	Contested	-	-	Recovery of Money – 2(1)(C)(i)
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Misc DJ	737/2024	19.12.2024	M/S KIRAN ROADWAYS PVT LTD Vs M/S GOVINDS CABLE INDUSTRIES AND ORS	BRIJPAL SINGH	9811702566	04.02.2025						
			401	CS COMM	706/2024	07.06.2024	NAWAL KISHORE SONI V/S GANESH PRASAD	ANMOL KAPUR	9718844007	11.02.2025						
			401	MISC DJ	375/2024	18.05.2024	EPAC FLEXIBLES PVT LTD V/S ANKUR	JYOTI SHARMA	9310250694	13.02.2025						
				COUNTER CLAIM	12/2023	21.02.2023	M/S SETHI AGENCIES V/S M/S MEDILIVESCARE MANUFACTURING PVT LTD	NIKHIL	8744848370	15.02.2025						
				CS COMM	322/2022	25.01.2022	M/S MEDILIVESCARE MANUFACTURING PVT LTD V/S M/S SETHI AGENCIES	RAJEEV KUMAR TEWARI	9312276651	15.02.2025						
				CS COMM	174/2023	28.01.2023	SH. GOVIND NARAYAN KOTHARI V/S B.E. CONTRACTS PVT LTD	TEJ PRATAP	8750116605	19.02.2025						
			NIL													
13	SH. M.K NAGPAL,, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/845/2022	20-10-2022		STATE BANK OF INDIA Vs SH RAJESH KUMAR SURYA AND ANR	VARUN CHANDIOK(P),	9818365119	06-02-2025	840	Yes	DECREE	Nil	Nil	
				CS (COMM)/671/2022	23-08-2022		BRIJ BHUSHAN SHARMA PROP OF M/S PRIME OVERSEAS--	SANJAY KUMAR(P),	9811446783	11-02-2025	903	Yes	DECREE	Nil	Nil	
				CS (COMM)/406/2022	28-05-2022		UNION BANK OF INDIA Vs VAIBHAV LAXMI SHG AND ORS	KALOK KUMAR(P),	9911000126	20-02-2025	999	Yes	DECREE	Nil	Nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				CS (COMM)/86/2022	02-02-2022	M/S EXCELSIOR INK COMPANY Vs ADD SERVICE	BHARAT BHUSHAN(P),	9910403763	28-02-2025	1122	Yes	DECREE	Nil	Nil		
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/122/2021	15-02-2021	METALORE OVERSEAS PVT LTD Vs KANCHAN DUGGAL	Himal Akhtar	9810456889	03-02-2025	1449 days	No	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/578/2023	03-08-2023	SARITA PANDEY Vs AFS FACILITY INTENT INDIA PVT LTD	Rajesh Rain	9891326895	07-02-2025	554 days	No	DECREE	NIL	NIL	
				CS COMM	CS (COMM)/778/2023	19-10-2023	SUNDIPIKA WAHAL Vs BALMEET SINGH KATHURIA	Sunil Kumar Bhardwaj	9311603027	18-02-2025	488 days	No	DECREE	NIL	NIL	
				CS COMM	Misc DJ/190/2025	22-02-2025	Parveen Khandelwal Vs Vijay Chauhan	Anil Sharma	9718358212	24-02-2025	02 days	No	DISMISSED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/694/2023	20/09/23	RAJINDER PARSHAD GUPTA Vs DELHI JAL BOARD	Neeraj gupta	9811267045	01/02/25	500		DECREE			
					CS (COMM)/229/2024	07/03/24	Randhir Kumar Vs Chola mandalam General Insurance	Vinder Mohan Singh	8920348291	06/02/25	336		DECREE			
					CS (COMM)/608/2023	18/08/23	STATE BANK OF INDIA Vs MRS KAMLESH		9810019614	07/02/25	539		DECREE			
					CS (COMM)/14/2023	02/01/23	UNION BANK OF INDIA Vs CHIRAG SHG AND ORS			10/02/25	770		DECREE			
					CS (COMM)/582/2023	03/08/23	MEDDO SAFEHAWK PVT LTD. Vs A TAJ SAFETY AND WELDING CO	Vinod Dhaiya	9999558855	13/02/25	560		DECREE			
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/509/2022	10/06/22	STATE BANK OF INDIA Vs AZAM KHAN	RUCHI KHURANA	9811170646	11/02/25	977	NA	DECREED	Nil	Nil	
				CS (COMM)	Misc DJ/409/2023	08/07/23	SUNNY KUMAR BANSAL VS HARDWYN INDIA INC	VIKASH BHATIA	9999440419	12/02/25	585	NA	ALLOWED	Nil	Nil	
				CS (COMM)	Misc DJ/401/2024	05/07/24	M/S SARA HELATHCARE PVT LTD VS M/S HICARE POLYMERS PVT LTD.	NEERAJ GUPTA	9811267045	13/02/25	223	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/323/2021	04/08/21	KESHAV CO/OPERATIVE BANK LTD. VS M/S SHRIVASTAVA ASHISH MEDICOS AND ORS.	RUPAK SHRIVASTAVA	8700116319	20/02/25	1296	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/510/2023	06/07/23	SAR GLOBAL PVT. LTD. VS JINDAL SPECIALTY TEXTILES LTD	PRAVESH BANSAL	8010909016	27/02/25	602	NA	DECREED	Nil	Nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF SECTION
				CS (COMM)	CS (COMM)/487/2024	03/06/24	STATE BANK OF INDIA VS LALIT DHAKOLIA	SAURABH GAUTAM	9311131978	27/02/25	269	NA	DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/826/2024	23-09-2024	CANARA BANK VS PRAVEEN GARG			12-02-2025			Contested			
				CS (COMM)	CS (COMM)/87/2024	30-01-2024	Virender Kumar Vs Jasmeen Singh Wadhwa			14-02-2025			Contested			
				CS (COMM)	CS (COMM)/269/2023	18-03-2023	ASHOK KANSAL Vs FAZLUR REHMAN			19-02-2025			Contested			
				CS (COMM)	CS (COMM)/122/2024	08-02-2024	State Bank Of India Vs MOHD RASHID			27-02-2025			Contested			
				CS (COMM)	CS (COMM)/493/2024	05-06-2024	Sanjay Arora Vs Ajmal and Sons			28-02-2025			Contested			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/5/2023	CS (COMM)/5/2023	02-01-2023	UNION BANK OF INDIA Vs BABA PARPARMAL SHG AND ORS			25-02-2025			DISMISSED			
				CS (COMM)/13/2023	CS (COMM)/13/2023	02-01-2023	UNION BANK OF INDIA Vs UPKAR SHG AND ORS			06-02-2025			DISMISSED			
				CS (COMM)/44/2023	CS (COMM)/44/2023	09-01-2023	BANK OF INDIA Vs AJAY ARORA			10-02-2025			DECREE			
				CS (COMM)/196/2024	CS (COMM)/196/2024	27-02-2024	Ruchika Gupta Vs Satender Kumar Mukhiya			04-02-2025			DECREE			
				CS (COMM)/303/2024	CS (COMM)/303/2024	03-04-2024	Ajay Mandal Vs Syed Imran			01-02-2025			DECREE			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	ARBTN	3047/2018	16.07.2018	PEC LTD. VS. BADRI SINGH VINIMAY PVT LTD.	A. K. VERMA	9810100963	01.02.2025	2392	NO	DISMISSED	Nil	Nil	U/S 34
				CS(COMM)	310/2021	23.08.2021	HINDUSTAN MEDIA VENTURE LTD. VS. NATIONAL COOPERATIVE DEVELOPMENT	PUNEET BAJAJ	9711166242	04.02.2025	1261	YES	DECREED	Nil	Nil	RECOVERY
				CS(COMM)	561/2022	09.06.2022	UNION BANK OF INDIA VS. GURU PRASAD	PRIYA RANJAN	9958264316	14.02.2025	981	YES	DECREED	Nil	Nil	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	750 / 2022	01.09.2022	G. R. GUPTA AND BROS. VS. PUNJAB NATIONAL BANK	SH. VINAYAK MARWAH	NOT PROVIDED	12.02.2025	896	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
				OMP (COMM.)	171 / 2023	07.12.2023	NARENDER KUMAR VS. GENERAL MANAGER	SH. ANURAG KAUSHIK	9871441764	19.02.2025	441	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	834 / 2022	12.10.2022	M/S ARCEE TRADING CORPORATION VS. M/S GREEN LIFE INFRASTRUCTURE DEVELOPMENT	SH. BASANT KUMAR GAUTAM	9013012928	24.02.2025	867	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	81 / 2021	24.08.2021	RHINO BAMBOO INDUSTRY VS. NORTH EAST CENTRE FOR TECHNOLOGY APPLICATION AND	SH. DURGA DUTT	99711131164	25.02.2025	1282	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	479 / 2023	24.08.2023	NEHA BAJAJ CHARAN PREET AND ORS.	SH. SANDEEP SINGH KUMAR	9868727755	27.02.2025	554	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/306/2024	12/29/11/2024	M/S MASSIVE RESTAURANTS PRIVATE LIMITED VS M/S AV HOSPITALITY VENTURES LLP	PRATEEK KUMAR	20/12/-3741	12/02/2025	75	NO	ALLOWED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/407/2023	18/07/2023	ANKIT MANAKTALA VS DILSHAD KHAN	RAMAN SABHLOK	20/12/-3741	15/02/2025	578	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/418/2024	10/05/2024	DEKI ELECTRONICS LTD VS BRIGHT WESTECH SOLUTION PVT LTD	VARUN JAIN	20/12/-3741	15/02/2025	281	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/305/2024	12/29/11/2024	M/S MASSIVE RESTAURANTS PRIVATE LIMITED VS MOONSHINE FOOD VENTURES LLP	PRATEEK KUMAR	20/12/-3741	18/02/2025	81	NO	DISPOSED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/129/2021	16/12/2021	M/S ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/130/2021	16/12/2021	MS ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/131/2021	16/12/2021	M/S ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/36/2021	20/03/2021	M/S SUPERIOR AIRCON PVT. LTD. VS UNION OF INDIA THROUGH THE EXECUTIVE ENGINEER	KARTIK VENU	20/12/-3741	28/02/2025	1441	NO	DISPOSED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/126/2024	20/05/2024	NARINDER SINGH VS MANMOHAN SINGH	MANMOHAN SINGH	20/12/-3741	28/02/2025	284	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/38/2023	6-6-23	MR F PAUCIDENT LOPEZ AND ANR Vs MS CITI FINANCIAL CONSUMER FINANCE INDIA LTD	Sh. R Vishnu Kumar	9620983424	03-02-25	608	NA	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS DJ/945/2018	6-10-18	DAZZLE ACCESSORIES INDIA LLP VS GOLDSQUARE SALES INDIAN PVT LTD	Mohd Vskkhas Jama	8826758896	04-02-25	2313	YES	DISPOSED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT/SECTION
			12, New Court Block-I	Civil Suit	CS (COMM)/677/2023	23-12-23	Union Bank Of India Vs Aman Khandelwal	Sh Arvid Sinha	9810618195	12-02-25	417	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS DJ/101/2019	12-2-19	IRFAN KHAN Vs DEEN MOHAMMAD	Sh. Dilshad khan	9811962051	14-02-25	2194	YES	DISMISSED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
25	SH. SANDEEP YADAV	SOUTH	NIL													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/710/2022	08-10-2020	KRBL LTD. VS PRAVEEN KUMAR BUYYANI	SHARAVAN KUMAR	NOT GIVEN	14-02-2025	1590	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/39/2022	12-01-2022	M/S MINDSHARE GROUP VS M/S UPPER INDIA STEEL	SHUBHAM PALIWAL	9624786054	12-02-2025	1127	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/617/2023	20-01-2023	MAHESH EDIBLE OIL INDUSTRIES	VARNIKA BAJAJ	983660707	25-02-2025	767	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/675/2022	01-12-2022	M/S PATANJALI PARVAHAN VS MOHIT RUBBER FOAM INDIA	IQRA KHAN	9999154100	28-02-2025	820	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	EXECUTION (COMM.)	40/2022	27-04-2022	M/S SHUBHAM ENGINEERING AND CONSTRUCTION COMPANY Vs M/S THE INDURE PVT. LTD.	VARUN GUPTA	NA	25-02-2025	1035	--	DISMISSED BEING NON-MAINTAINABLE	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/81/2018	21.12.2018	OK PLAY INDIA LIMITED Vs AP DISTRIBUTORS	ANIRUDH WADHWA	N/A	01.02.2025	2234	YES	Dismissed	-	-	NIL	
				CS (COMM)/705/2022	21.07.2022	SHG C ATTAL @GLAN CHAND ATTAL Vs MEISSA TECHNOLOGIES PVT LTD WE DO SKY	ALOK SHARMA	N/A	10.02.2025	935	YES	Dismissed	-	-		
				CS (COMM)/550/2023	06.06.2023	BHARAT BHUSHAN Vs M/S GHIBS FACILITY AND ALLIED SERVICES PVT LTD	HIMANSHU GARG	N/A	12.02.2025	617	YES	Dismissed	-	-		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT DAYS SECTION
				CS (COMM)/558/2021	29.11.2021	BIOTECH CONSORTIUM INDIA LTD .VS SUNILA BAGGA	ADITI SHARMA	N/A	13.02.2025	1172	YES	Dismissed	-	-	-	-
				CS (COMM)/917/2022	12.09.2022	SUNILA BAGGA VS BIOTECH CONSORTIUM INDIA LTD	HEMENT MANJANI	N/A	13.02.2025	885	YES	Dismissed	-	-	-	-
				CS (COMM)/783/2022	06.08.2022	LIC HOUSING FINANCE LTD. VS MANOJ KUNWAR	MANI KAUL	N/A	24.02.2025	933	YES	DECREED	-	-	-	-
				CS (COMM) 3808/2024	24.10.2024	RCPL LOGISTICS VS UTKARSH SETH	GAURAV PURI	N/A	24.02.2025	123	YES	DECREED	-	-	-	-
				CS (COMM)/107/2024	16.02.2024	MANISH VOHRA VS AFSAR ALI	ARUN SHARMA	N/A	28.02.2025	378	YES	DECREED	-	-	-	-
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/47/2024	45426	BHARAT BROADBAND NETWORK LIMITED Vs BIRLA CABLES LIMITED	Deepayan Mandal(P),	9953808868	45701	275	NO	Contested	--	--	-
				PETTITON U/S 34	OMP (COMM)/50/2024	45428	BHARAT BROADBAND NETWORK LIMITED Vs BIRLA CABLES LIMITED	Deepayan Mandal(P),	9953808868	45701	273	NO	Contested	--	--	-
				COMERCIAL SUIT	CS (COMM)/72/2019	43558	TRIPITAK MARKETING LLP Vs JHAVERIFLEXO INDIA LIMITED	M.K. SHAH(P),	9810433636	45702	2144	YES	Contested	--	--	-
				COMERCIAL SUIT	CS (COMM)/2462/2024	45444	STATE BANK OF INDIA Vs VINOD BHOT	VARUN CHANDIOK(P),	9818365119	45702	258	YES	Contested	--	--	-
				COMERCIAL SUIT	CS (COMM)/2902/2024	45497	CANARA BANK HASMI BEGUM Vs	Pratap Chandra Rana(P),	9990366723	45694	197	YES	Contested	--	--	-
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ 147/2021	10-02-2021	REGENT ENTERPRISES LTD. Vs. MAGNITECH ENGINEERS	MANOJ KUMAR GARG	9811411861	13-02-2025	1454	--	--	--	--	-
				COMMERCIAL SUIT	CS COMM 523/2023	30-05-2023	SUNITA RANI Vs. M/S RELIANCE INFOCOMM LTD.	MISHAL VIJ JIO	8800386667	13-02-2025	625	--	--	--	--	-

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				ARBITRATION CONCILIATION ACTQ	ARB TN 165/18	26-05-2018	LEARNING TEMPLE ENGLISH MEDIUM HIGH SCHOOL Vs. M/S EDU SMART SERVICES PVT LTD	AMANDEEP SINGH	9711570956	28-02-2025	2470	--	--	--	--	
				ARBITRATION CONCILIATION ACTQ	OMP COMM 1/19	03-01-2019	HAMDARD PUBLIC SCHOOL Vs. EDU SMART SERVICES PVT LTD.	AMANDEEP SINGH	9711570956	28-02-2025	2248	--	--	--	--	
				ARBITRATION CONCILIATION ACTQ	OMP COMM 3/19	08-01-2019	LITTLE ANGLES HIGH SCHOOL Vs. EDU SMART SERVICES PVT LTD	AMANDEEP SINGH	9711570956	28-02-2025	2243	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/156/2023	01-03-2023	HIND TERMINAL PRIVATE LIMITED Vs SAHAI AERO MARINE LOGISTICS PVT LTD AND ANR	SAVYACHI K	9910081428	19-02-2025	721	YES	Contested	--	--	
				COMMERCIAL CASE	ARB. A. (COMM.)/4/2024	04-09-2024	SMT. RUCHI GOYAL Vs M/S MONEYWISE FINANCIAL SERVICES PVT. LTD.	DEEPAK AGARWAL	9650335116	14-02-2025	163	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/22/2024	12-01-2024	ARVINDER SINGH PURI Vs ASHMEET SAHNI WADHWA PROPRIETOR OF M/S. SHASHI FABRICS INDIA	MAYANK	9999916544	14-02-2025	399	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/216/2024	23-03-2024	SH. JOGINDER KUMAR Vs M/S ROYALE SPORTSWEAR AND ANR.	NAVEEN KUMAR DALAL	9810347420	13-02-2025	327	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/179/2021	19-03-2021	OPPLE LIGHTING INDIA PVT. LTD. Vs VIPUL RUPANI	AATUL KUMAR	7838899913	24-02-2025	1438	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	ARB TN/177/2018	06-07-2018	M/S D.S. COMTECH PVT LTD Vs M/S HARMONY INC	DEEPAK KHURANA	---	10-02-2025	2411	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS DJ/125/2019	08-02-2019	RAHMAT ALI Vs JAMIL AHMAD	YOGI SHARMA	9717153888	11-02-2025	2195	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/22/2021	07-04-2021	M/S TIRUPATI SANKALP RETAILERS PVT. LTD. Vs M/S SAMSUNG INDIA ELECTRONICS PVT. LTD.	VINAYAK MARWAH	9810522185	07-02-2025	1402	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS DJ/152/2021	11-02-2021	AKIL AHMAD (COUNTER CLAIM) Vs RAHMAT ALI	M.N. SIDDIQUI	---	11-02-2025	1461	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	30	CS (COMM)	295/24	20.04.2024	B.K. Trader Vs The New India Assurance	Mr. Manoj Kumar	9810675719	03.02.2025	289	-	Dismissed	-	
				30	OMP (COMM)	79/24	30.11.2024	Manohar Chaudhary Vs Sudershan India	Ankur Singh	9811126091	15.02.2025	77	-	Dismissed	-	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	666/23	18.07.23	THE JAMMU & KASHMIR BANK VS NISHAR AHMED ROTHORE	SOAYIB QURESHI	8800543987	01.02.25	564	NO	DECREED	NO	NO	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION	
				CS DJ	1221/18	20.08.18	SKH SHEET METALS COMPONTS PVT VS SUNIL MONGA	SOURABH GUPTA 99999031721	07.02.25	2363	NO	DECREED	NO	NO		
				CS COM	158/24	13.03.24	P N B VS HRIDAY RAM PANDAY	VICRAM GOLA 9811244209	12.02.25	336	NO	DISMISS	NO	NO		
				CS COM	269/2019	13.11.2018	SIVANDANA COMMERCIAL VS COUNTAINER CORPORATION OF INDIA LTD	R K PAHWA 9540889100	13.11.2018	2286	NO	DECREED	NO	NO		
				CS COM	632/22	04.07.2022	MS SPOTON LOGISTICS PVT VS MS DESIGNER EXPERTS	SAMBER SACHDEVA 9821961222	18.02.2025	960	NO	DECREED	NO	NO		
				CS COM	346/20	10.12.20	OPPLE LIGHTING INDIA PVT VS MS JAY BIZ SOLUTIONS THROUGH ITS PROPRIETOR JAY RAM PRASANNA	ATUL KUMAR 7828899913	22.02.2025	1535	NO	DECREED	NO	NO		
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	178/2024	04-06-2024	SHREE BALAJI OVERSEAS VS. WELLCOAT SHINE IND. PVT.LTD.	KUMARI DURGESH VS. NAMAN RAJ	-	22-02-2025	258	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	249/2024	29-08-2024	AKSHITIZ BIRMANI ALIAS ANIL BIRMANI VS. KRISHNA STORE	PAWANI TYAGI VS. SHUANGI SHARMA	-	28-02-2025	179	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	275/2024	17-09-2024	AYUSH VS. SHAILESH VERMA	MANOJ KUMAR VS. R K SHARMA	-	28-02-2025	161	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	193/2023	20-05-2023	PACE COMPUTECH INDIA P LTD. VS. LOHUM CLEANTECH P LTD.	VIPIN SINGHANIA VS. AMAN VERMA	-	22-02-2025	637	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	275/2022	31-08-2022	ANIL KUMAR GOYAL VS. SH. MADAN LAL BANSAL	RITU GUPTA VS. JAIVEER SEHRAWAT	-	27-02-2025	906	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	17/2023	05-10-2023	M/S SINGH EARTH ENTERPRISES VS. M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	PAWANI SPODDAR VS. SUMIT KUMAR	-	22-02-2025	502	-	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	216/2022	14-07-2022	STATE BANK OF INDIA VS PAPPU GUPTA	SHIV K TYAGI & ASSOCIATES	9811059032	03-02-2025	935	YES	DECREED	03-02-2025	ON SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)- 01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	79/2023	14-08-2023	SMT. BEENA TRIPATHI VS SH. VIJAY BANSAL	SHAILENDER NEGI	8860141196	12-02-2025	256	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	36/2024	01-04-2024	Rahul Jain Vs M/s Vishal Trading Company	VIJAY SINGH	8882525642	19-02-2025	678	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	75/2022	27-07-2022	LEVI STRAUSS AND CO VS AMAN OJHA TRADING AS CHOTA PALIKA BAZAAR	UNITED UNITED	826843455	25-02-2025	324	-	CONTESTED	No Execution filed till date	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DEGREE	NUMBER OF OFF FOR EXECUTION	ACT OF DAYS SECTION	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 384/23	31-07-2023	MR. JITENDER KUMAR WADHWA VS T.R. SAWHNAY MOTORS PVT LTD	PAWAS T.R. AGGARWAL	9873632138	11/02/2025	561	YES	DISMISSED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ 905/2024	25/11/2024	K K MITTAL VS RAJIV SHARMA	sumit nandvani	7011541912	17/02/2025	84	NO	ALLOWED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 46/2024	16/01/2024	TARSHAM MITTAL VS RAHUL GUPTA	sumit nandvani	7011541912	18/02/2025	399	YES	DISMISSED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 258/2024	26/04/2024	UNION BANK OF INDIA VS KANAK ENTERPRISES	samarendra kumar	9999114922	19/02/2025	299	YES	DECREED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 21/2024	09/01/2024	NAVEEN KUMAR TANEJA VS TARUN ARORA	pramod singh	9871724396	20/02/2025	408	YES	DECREED	EXECUTION NOT FILED	NO		
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 40/2023	25/01/2023	GLOBE EXPRESS SERVICES PVT LTD VS M/S TEXTILES CRAFT	shariq j riya	9906070001	22/02/2025	759	YES	DECREED	EXECUTION NOT FILED	NO		
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	OMP (COMM)/1/2024	20-01-2024	Sangeeta Vs Aar Kay Finlease Pvt Ltd	Monu Kumar(P)	9811447103	04-02-2025	370	Yes	ALLOWED	Execution not filed	nil		
			ROOM NO 208	Commercial	CS (COMM)/163/2024	07-03-2024	Punjab National Bank Vs Deepika Jain	Girish Chander(P),	9654336403	18-02-2025	348	Yes	DECREED	Execution not filed	nil		
			ROOM NO 208	Commercial	CS (COMM)/278/2024	13-05-2024	Punjab National Bank Vs Rihaan Sanitations Through Proprietor Shri Liyakat	Sanjay Kumar(P),	9871980045	19-02-2025	282	Yes	DECREED	Execution not filed	nil		
			ROOM NO 208	Commercial	CS (COMM)/470/2023	20-09-2023	IDBI BANK LTD VS ANURAG SHUKLA	Dinesh k gupta	9718764007	28-02-2025	387	Yes	DECREED		nil		
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 33/2024	11-01-2024	M/S BIOCON ELECTRIC PVT LTD THROUGH ARK MR DINESH CHAND SHARMA VS M/S VISION POINTTHROUGH PROP. MR. GUJANLAL SINGH	AMARENDRA KR. DUBEY	9599801188	27/02/2025	369	YES	DECREED	EXECUTION NOT FILED	NO		
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 95/2024	06/02/2024	THE NANITAL BANK LIMITED VS SHRI SAINATH TRADERS	MANOJ GUPTA	9999846390	04/02/2025	413	YES	DECREED	EXECUTION NOT FILED	NO		
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		CS (COMM)/207/2023		SARAOGI SUPER SALES PVT. LTD. Vs AMARJIT SINGH	21-04-2023	SANJAY KUMAR PANWAR	8285672608	10-02-2025	661 DAYS	-	DECREED	Execution not filed till date		
					CS (COMM)/403/2022		M/S NAVBHARAT ENTERPRISEST HROUGH ITS PARTNER SHRI ANUJ MITTAL Vs MOHAN	01-07-2022	A.K. JAIN	9350838495	28-02-2025	973 DAYS	-	DECREED	Execution not filed till date		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	NO. OF DAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF DECREE	NO. OF DAYS FOR EXECUTION	ACT OF SECTION
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	OMP COMM-11/2024	18-03-2024	AJAY GARG VS SHRIRAM TRANSPORT LTD.		JAIR PRAKASH GAUTAM		28-02-2025						
					CS(COMM)-421/2019	02-12-2019	UTTAM STEEL ALLOYS PVT. LTD. VS M/S BHUPESH STEEL PVT. LTD. AND ORS.		Arvind Saraswat		27-02-2025						
					CS (COMM)-359/2022	24-08-2018	FARUN GARG VS M/S JAI RAM GARG SUPER AUTO				18-02-2025						
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/293/2022	29.04.22	M/s Mukul Gupta Marketing Pvt. Ltd. Vs. Ambient Printers Private & Ors.		Monica Goel	N.A	07.02.25	1015 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/841/2023	07.11.23	Vijay Kumar Gaba @ Vijay Gauba Vs. Promila Sharma		Vijay Sachdeva	N.A	12.02.25	463 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/436/2021	01.09.21	Sterile India Pvt. Ltd. Vs. Oscar Remedies Pvt. Ltd.		Vikas Deep Jain	N.A	15.02.25	1263 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/539/2021	12.10.21	M/s Paragon Industries Vs. K.K Industries & Ors.		Pravesh Dabas	N.A	24.02.25	1231 Days	Yes	Contested	N.A	N.A	
					OMP(Comm.)/48/23	21.04.23	M/s Kapalin Energies Pvt. Ltd. Vs. M/s TATA Project Ltd.		Sahil Kakkar	N.A	27.02.25	678 Days	Yes	Contested	N.A	N.A	
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL														
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL														

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT OF RECOVERY SECTION
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 492/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S JKG SPICES	VED PRAKASH PERVERSH KUMAR	9711900673, 8076367709	01.02.2025	124	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 529/2023	10.11.2023	SUBIR BORKER VS BHARTIYA EXPORTERS	SRADHE SHAM ROHILLA, RAKESH	9911270755, 9643134361	03.02.2025	451	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 516/2024	15.10.2024	CANARA BANK VS REWA	SANJEEV CHOPRA, DEVENDER MOR	9711142200, 9990497000	10.02.2025	118	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 304/2023	22.06.2023	LOUIS VUITTON MALLETTIER VS RAHUL BOSE	MANKARAN SINGH, SUBHAM SHARMA	9650682928, 9830173208	11.02.2025	600	NO	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 280/2024	27.05.2024	RAJEEV BANSAL VS SURJIT SINGH	PARAS AGGARWAL, DHARMENDER SHARMA	9810600656, 9971640403	12.02.2025	261	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 395/2024	14.08.2024	M/S MOGLI LABS INDIA PVT LTD VS M/S BABAL FASHION	TARUN VERMA, YASHU RUSTAGI	9871495838, 8882149812	15.02.2025	185	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 522/2024	18.10.2024	BANK OF INDIA VS M/ATSUM	SAMERNDRANATH SHUKLA, SHIVAM	9910717081, 7599052280	25.02.2025	130	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 558/2023	18.12.2023	ASHOK KUMAR VS VISHAL TAWDE	MANJIT SINGH, CHIRAG JAIN	9810326486, 9971625140	28.02.2025	438	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM 10/2024	01.04.2024	VISHAL KUMAR VS PREMCHAND	MANJIT SINGH, CHIRAG JAIN	9810326486, 9971625140	28.02.2025	333	NO	REJECTED	NIL	NIL	RECOVERY SUIT

[illegible]

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF February 2025								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified by non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	201	21	4	0	35	191
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	204	20	3	1	22	204
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	241	12	3	1	28	227
4A	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)	Central	215	20	1	0	47	189
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	271	5	2	0	12	266
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	172	17	1	0	15	175
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	214	25	1	3	31	206
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	190	31	2	2	24	197
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	261	20	3	2	18	264
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	280	16	0	0	11	285
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	178	15	2	7	13	175
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	150	17	1	1	33	134
13A	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	235	9	4	5	27	216

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	244	54	1	0	38	261
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	341	40	2	5	36	342
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	336	36	3	0	36	339
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	329	38	2	0	31	338
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	297	36	2	2	31	302
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	276	38	0	1	40	273
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	1068	56	1	1	22	1102
21A	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	724	32	2	4	50	704
22	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	853	47	2	0	46	856
23A	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	539	198	2	0	169	570
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	401	151	1	1	16	536
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	577	154	1	0	136	596
26A	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	South	562	206	3	2	153	616

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non transfer during the month from other courts	No. of cases identified commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	459	186	2	2	144	501
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	383	16	1	3	13	384
29	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	253	29	2	0	32	252
30	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	300	22	2	3	29	292
31	MS. ANU GROVER BALIGA, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	360	16	0	1	22	353
32A	SH. BHUPESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	336	15	2	32	32	289
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	219	24	2	0	26	219
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	81	17	1	2	19	78
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	285	14	3	0	21	281
36a	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	East	245	28	0	0	31	242
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	640	24	0	0	16	648

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by non commercial/ transferred during the month from other courts	No. of cases identified/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	167	22	0	0	25	164
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	200	20	0	0	14	206
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	240	16	2	0	27	231
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	177	27	3	0	15	192
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	283	13	0	0	21	275
43A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1802	102	363	354	37	1876
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1123	87	122	130	83	1119
45A	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	957	66	8	2	73	956
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	North	968	50	6	2	53	969
47A	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	155	19	3	0	29	148
48A	SH. VIKAS DHULL, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	226	19	0	1	14	230
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	272	22	2	0	15	281
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	208	19	1	0	14	214
GRAND TOTAL			19698	2187	574	570	1925	19964

List of cases received for Pre-Institution Mediation and Settlement during the month FEBRUARY 2025

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	449	170	2	212	0	405
2	West	273	113	0	95	0	291
3	East	85	43	1	74	1	52
4	North-East	15	18	0	17	0	16
5	Shahdara	133	90	0	110	0	113
6	South	94	64	0	43	0	115
7	South-East	359	157	3	100	5	408
8	New Delhi	265	137	3	143	3	253
9	North	147	89	0	111	0	125
10	North-West	114	112	1	91	1	133
11	South-West	164	71	0	115	0	120
	Total	2098	1064	10	1111	10	2031
12	DHCLSC	148	52	2	23	2	173
	Overall Total	2246	1116	12	1134	12	2204

Note: Application received through NALSA App during the month:- Nil